

NATIONAL COMPANY LAW TRIBUNAL

OBJECTIONS LIST DATED 15.03.2026 TO 30.04.2026

PETITIONS AND APPLICATION & ADDITIONAL DOCS

This is for the kind information of Advocates, Litigants and Stakeholders that the NCLT Registry previously operating from Block-3, CGO Complex has been relocated to Block-12, CGO Complex, Lodhi Road, New Delhi. Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri Prashant Kumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.in We are working on restoring a dedicated contact line at the earliest, and the new number will be communicated shortly. The inconvenience caused due to this temporary disruption is regretted and we seek cooperation from Advocates, Litigants and Stakeholders during this period of transition.

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	2/27/2026	Company Petition IB (IBC)	710102016462026		CANARA BANK VS SMT OMWATI PATIDAR PERSONAL GUARANTOR TO IBID UNIVERSAL PVT. LTD.			Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	
2	3/12/2026	Company Petition (Companies Act)	710102019212026		AL MODERN RICE MILL PRIVATE LIMITED VS D.S.D. RICE EXPORT PRIVATE LIMITED	Section 95(1)	3/15/2026		Copper & Gold Partners
3	3/12/2026	Company Petition IB (IBC)	710102019602026		NARESH KUMAR VS SUPERTECH TOWNSHIP PROJECT LIMITED	Sec. 58(3)	3/16/2026	no of objections:- 1. PDF missing	P K
4	3/20/2026	Company Petition IB (IBC)	710102021722026		M12C BUSINESS ENTERPRISES PRIVATE LIMITED VS EMKAY AUTOMOBILE INDUSTRIES LIMITED	Section 60(5)/Rule 11	3/17/2026	1. wrong filling.	PANKAJ SRIVASTAVA
5	3/22/2026	Company Petition (Companies Act)	710102022062026		RAJ KUMAR JAIN VS REGISTRAR OF COMPANIES	Sections 60(5)/Regulation 7.8, 8A, 9, 12, 12A, 13, 14, 17(1)	3/16/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Anand Kumar
6	3/23/2026	Company Petition (Companies Act)	710102022412026		MOSAA FOUNDATION FOR AGRICULTURE SCIENCE TRAINING EDUCATION AND RESEARCH VS MOSAA FOUNDATION FOR AGRICULTURE SCIENCE TRAINING EDUCATION AND RESEARCH	Sec 252 (3)	3/24/2026	no of objections: - 1. case type wrong in online portal 2. bookmarking with numbering is missing in pdf 3. remove application and separate file this 4. mention company details in memo of parties and online portal 5. page no-30,31,56,57,87 not clear 6. true copy missed in annexure pages 7. balance sheet missing 8. income tax id wrong. kindly correct this- delhi.dcit.judicial@incometax.gov.in	PARMOD
7	3/23/2026	Company Petition IB (IBC)	710102022072026		MR KULWANT SACHDEVA VS MR NANAK CHAND	Sec. 241(1)	3/24/2026	no of objections: - 1. bookmarking with numbering is compulsory in pdf 2. due to payment sec-242, 213,59,57 3. applicant details mismatch in online portal and pdf 4. add respondent details in online portal 5. need every page sign in application 6. date and day missed in affidavit 7. OCR missing 8. true copy and sign missed in annexure pages 9. MOA & AOA missing 10. Master data missing 11. Vakalatnama missing 12. file incomplete 13. proof of service is missing	Gautam
8	3/19/2026	Company Petition IB (IBC)	710102021372026		MADHYA PRADESH FINANCIAL CORPORATION VS RAOUNAK DRUGS PVT. LTD.	Section 95(1)	3/24/2026	1. respondent details wrong fill.	Copper & Gold Partners
9	3/25/2026	Contempt Petition(Companies Act)	710102022862026		NESTIVA HEALTHCARE PRIVATE LIMITED VS NESTIVA	IBC under Sec 7	3/23/2026	1. wrong bench choose. You mention NCLT INDORE Bench which is wrong.	Copper & Gold Partners
10	3/24/2026	Company Petition (Companies Act)	710102022572026		AMIT PURI VS THE REGISTRAR OF COMPANIES NEW DELHI	Sec 425	3/27/2026	no of objections: - 1. case type wrong in pdf 2. pagination incomplete in index 3. memo of parties and online portal applicant and respondent details are	Amrendra
11	3/28/2026	Company Petition IB (IBC)	710102023602026		IIFL HOME FINANCE LIMITED VS TDI INFRACORP (INDIA) LIMITED	Sec 252 (3)	3/25/2026	no of objections: - 1. case type wrong in pdf and online portal 2. bookmarking with numbering is compulsory 3. pagination missing in index and pdf 4. counsel sign and date missed in index 5. in every where counsel sign missed 6.	nirmal sharma
12	3/29/2024	Company Appeal(Companies Act)	710102026442024		IIFL HOME FINANCE LIMITED VS TDI INFRACORP (INDIA) LIMITED	IBC under Sec 7	3/30/2026	no of objections: - 1. page no-39,65 to 68,84,88,92,97 not clear 2. page no-85,86,93,94 need translate copy 3. default date missing in form-1 part-4	Gulshan Kr.
13	2/14/2026	Contempt Petition (IBC)	710102013332026		CENTRAL WAREHOUSING CORPORATION VS TDI INFRACORP (INDIA) LIMITED	Sec 252 (3)	3/30/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	MAHESH
14	3/18/2026	Company Petition IB (IBC)	710102021202026		MR. CHARANJIT PAUL. JINDAL VS NA	Rule 34	3/29/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Apoorv Shukla
						Section 94(1)	4/7/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Krish Kalra

15	3/31/2026	Company Petition (Companies Act)	710102024212026		LAKSHMI VATIKA LIMITED VS REGISTRAR OF COMPANIES	Sec. 131(1)	4/8/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	JANMEJAY
16	4/1/2026	Company Petition IB (IBC)	710102024612026		MRS SHALINI PRASHANT GOEL PRESONAL GUARANTOR OF FAITH LUMBER PVT LTD. VS HDFC BANK LTD	Section 94(1)	4/15/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	TIRTH NAYAK
17	4/2/2026	Company Petition IB (IBC)	710102024772026		G.K. EARTH MOVERS VS NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	4/15/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	AMARENDRA KUMAR DUBEY
18	4/4/2026	Company Petition IB (IBC)	710102025412026		SARGAM INDIA VS EMKAY AUTOMOBILE	Section 95(1)	4/12/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Ashu Kansal
19	4/2/2026	Company Petition (Companies Act)	710102024762026		MUKESH MOHTA VS BLUE SAPPHIRE HEALTHCARES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/12/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	RAKESH KUMAR
20	4/2/2026	CP(AA) Merger and Amalgamation(Companies Act)	710102024722026		ATEN CAPITAL PRIVATE LIMITED VS BLUE SAPPHIRE HEALTHCARES PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/8/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	SANDEEP
21	4/3/2026	Intervention Petition (IBC)	710102025182026		PREETI BHATIA VS MS RAHEJA DEVELOPERS LTD	Rule 11 of NCLT, 2016	4/15/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	ROHIT
22	4/6/2026	Company Appeal(Companies Act)	710102025732026		PREETI BHATIA VS MS RAHEJA DEVELOPERS LTD	Sec 252 (3)	4/14/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Mohit
23	4/6/2026	Contempt Petition (IBC)	710102025792026		PRASSAN NAVIN KUMAR SINHA VS PUNJAB NATIONAL BANK	Application under any other provisions- IBC	4/7/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	harshit kumar Rawat
24	4/3/2026	Intervention Petition (IBC)	710102025192026		BHARAT MEHTA VS MS RAHEJA DEVELOPERS LTD	Rule 11 of NCLT, 2016	4/15/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	ROHIT
25	4/7/2026	Company Petition IB (IBC)	710102025982026		FINNOVATION TECH SOLUTIONS PRIVATE LIMITED VS ZOPPER INSURANCE BROKERS PRIVATE LIMITED	IBC Under Sec 9	4/12/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Aayushmaan
26	4/7/2026	Company Petition IB (IBC)	710102026052026		JUPITER GLASS WORKS PRIVATE LIMITED VS HIGH FIELD DISTILLERS & BOTTLERS PRIVATE LIMITED	IBC Under Sec 9	4/12/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Saral
27	4/7/2026	Company Petition (Companies Act)	710102026062026		RAJEEV GOEL VS BRISTOL FINANCE PRIVATE LTD	Sec. 241(1),Sec. 242(4),Section 447	4/8/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Naveen Kumar
28	4/7/2026	Contempt Petition (IBC)	710102026222026		ROOTS DEVELOPERS PVT. LTD. VS MR. RAJESH KUMAR PARAKH	Section 60(5)	4/8/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Ravi Kumar
29	4/10/2026	Company Appeal(Companies Act)	710102027012026		ROOTS DEVELOPERS PVT. LTD. VS MR. RAJESH KUMAR PARAKH	Sec 252 (3)	4/15/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	NIRBHAY KUMAR & ASSOCIATES
30	4/9/2026	Company Petition IB (IBC)	710102026842026		INVESTORS SANGHARS SAMITI & ANR VS VIGNESHWARA DEVELOPWELL PRIVATE LIMITED (VDWPL) & ORS	IBC under Sec 7	4/10/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Henna George

31	4/8/2026	Company Petition IB (IBC)	710102026572026		CITIZEN CO -OPERATIVE BANK LIMITED VS ABHI COMPUSOFT PRIVATE LIMITED	IBC under Sec 7	4/10/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	ABHISHEK
32	4/8/2026	Company Petition IB (IBC)	710102026542026		RANI BAJAJ VS PUNJAB NATIONAL BANK AND ANR	Section 94(1)	4/10/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	SOHAIB
33	4/8/2026	Company Petition IB (IBC)	710102026552026		CITIZEN CO -OPERATIVE BANK LIMITED VS EXCELSIOR COMPUSOFT PRIVATE LIMITED	IBC under Sec 7	4/10/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	ABHISHEK
34	4/12/2026	Company Petition IB (IBC)	710102027652026		REHAN TRADING COMPANY(THROUGH SOLE PROPRIETOR SHRI HASMUDDIN MALIK) VS ZUBERI FIBRES PRIVATE LIMITED	IBC Under Sec 9	4/13/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	kirti yadav
35	4/8/2026	Company Petition IB (IBC)	710102026372026		POWER2SME PRIVATE LIMITED VS S.N.S INFRAPROJECTS PRIVATE LIMITED	IBC Under Sec 9	4/12/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Pankaj
36	4/14/2026	Company Petition IB (IBC)	710102028572026		RUCHI BHATIA VS MS RAHEJA DEVELOPERS LTD	Sec 60(5)	4/15/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	ROHIT
37	3/21/2026	Company Petition IB (IBC)	710102021942026		JAGMOHAN KEJRIWAL VS INIDAN OVERSEAS BANK	Section 94(1)	4/16/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Rajat Srivastava
38	4/1/2026	Company Petition IB (IBC)	710102024612026		MRS SHALINI PRASHANT GOEL PRESONAL GUARANTOR OF FAITH LUMBER PVT LTD. VS HDFC BANK LTD	Section 94(1)	4/15/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	TIRTH NAYAK
39	4/2/2026	Company Petition IB (IBC)	710102024772026		G.K. EARTH MOVERS VS NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	4/15/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	AMARENDRA KUMAR DUBEY
40	4/2/2026	Company Petition IB (IBC)	710102024952026		SH. SUNIL JINDAL VS NA	Section 94(1)	4/16/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Prithu
41	4/3/2026	Intervention Petition (IBC)	710102025182026		PREETI BHATIA VS MS RAHEJA DEVELOPERS LTD	Rule 11 of NCLT, 2016	4/15/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	ROHIT
42	4/3/2026	Intervention Petition (IBC)	710102025192026		BHARAT MEHTA VS MS RAHEJA DEVELOPERS LTD	Rule 11 of NCLT, 2016	4/15/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	ROHIT
43	4/10/2026	Company Appeal(Companies Act)	710102027012026		BHARAT MEHTA VS MS RAHEJA DEVELOPERS LTD	Sec 252 (3)	4/15/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	NIRBHAY KUMAR & ASSOCIATES
44	4/9/2026	Company Appeal(Companies Act)	710102026712026		BHARAT MEHTA VS MS RAHEJA DEVELOPERS LTD	Sec 252 (3)	4/19/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	SACHIN

45	4/11/2026	Company Appeal(Companies Act)	710102027602026		BHARAT MEHTA VS MS RAHEJA DEVELOPERS LTD	Sec 252 (3)	4/19/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	KAMNA SINGH
46	4/12/2026	CP(AA) Merger and Amalgamation(Companies Act)	710102027712026		MR. SHISH PAL YADAV & ORS. VS BE DEVICE ENGINEERING PVT. LTD.	Rule 11 of NCLT	4/17/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Sudhir Kumar
47	4/11/2026	Company Petition IB (IBC)	710102027532026		EIFFEL SHELTERS PRIVATE LIMITED VS XRBIA HINJEWADI DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	4/22/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	ASHISH SHIVRAM GOHIL
48	4/13/2026	Contempt Petition (IBC)	710102027972026		ROOTS DEVELOPERS PVT LTD VS MR RAJESH KUMAR PARAKH	Section 60(5)	4/16/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	SANYUKTA GUPTA
49	4/13/2026	Company Petition (Companies Act)	710102027762026		PRESIDIUM EDUCATIONAL INSTITUTION PRIVATE LIMITED VS PARAS MOTELS PRIVATE LIMITED	Sec. 241(1)	4/16/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Rashmi Raj
50	4/14/2026	Intervention Petition (IBC)	710102028072026		KNOWLEDGE INFO PARK PVT LTD VS IDBI BANK LIMITED	Section 424	4/22/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Aman
51	4/15/2026	Company Petition IB (IBC)	710102029892026		PUNJAB SIND BANK VS AMAN HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	4/21/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	KARAN
52	4/15/2026	Company Appeal(Companies Act)	710102030092026		PUNJAB SIND BANK VS AMAN HOSPITALITY PRIVATE LIMITED	Sec. 131(1)	4/21/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Ashish
53	4/16/2026	Company Petition (Companies Act)	710102030302026		ELENTEC INDIA PRIVATE LIMITED VS AMAN HOSPITALITY PRIVATE LIMITED	Sec. 441	4/20/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	PAWAN
54	4/16/2026	Company Appeal(Companies Act)	710102030322026		ELENTEC INDIA PRIVATE LIMITED VS AMAN HOSPITALITY PRIVATE LIMITED	Sec 252 (3)	4/22/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	JATIN NANDA
55	4/17/2026	Company Petition IB (IBC)	710102030692026		OMEGA BRIGHT STEEL PRIVATE LIMITED VS GRIPZA TECHNO PRIVATE LIMITED	IBC Under Sec 9	4/22/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Apoorv Srivastava
56	4/17/2026	CP(AA) Merger and Amalgamation(Companies Act)	710102030802026		HUDSON ENGINEERING TECHNOLOGY SOLUTIONS LIMITED VS GRIPZA TECHNO PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/20/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	RAJEEV
57	4/17/2026	Company Petition IB (IBC)	710102030822026		AKASHDEEP PAPERS PRIVATE LIMITED VS RISSALA DECOR PRIVATE LIMITED	IBC Under Sec 9	4/22/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	sarthak
58	4/18/2026	Company Petition IB (IBC)	710102031022026		ARUN KUMAR PANDEY(PROP-UNIX LOGISTICS) VS B9 BEVERAGES LIMITED	IBC Under Sec 9	4/20/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	ARUN KUMAR PANDEY
59	4/17/2026	CP(AA) Merger and Amalgamation(Companies Act)	710102030762026		SESA CARE PRIVATE LIMITED VS B9 BEVERAGES LIMITED	Sec. 230-232 - Second Motion	4/22/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	RAJEEV
60	4/17/2026	CA(A) Merger and Amalgamation(Companies Act)	710102030812026		TTG INNOVATIONS PRIVATE LIMITED VS B9 BEVERAGES LIMITED	Sub-section (I) of section 230	4/20/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Manish

61	4/19/2026	Company Petition IB (IBC)	710102031322026		4PL SCM TECHNOLOGIES PRIVATE LIMITED VS B9 BEVERAGES LIMITED	IBC Under Sec 9	4/22/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Kuldeep Panday
62	4/20/2026	Transfer Petition(Companies Act)	710102031442026		KISHORE KAKUMAL JESWANI VS MANOHAR KAKUMAL JESWANI	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	4/22/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Rohit Giri
63	4/20/2026	Company Appeal(Companies Act)	710102031552026		KISHORE KAKUMAL JESWANI VS MANOHAR KAKUMAL JESWANI	Sec. 59	4/22/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Mohit Singhal
64	4/14/2026	Company Petition IB (IBC)	710102028572026		RUCHI BHATIA VS MS RAHEJA DEVELOPERS LTD	Sec 60(5)	4/15/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	ROHIT
65	4/21/2026	Intervention Petition (IBC)	710102031912026		GIRISH MANCHANDA VS JAYPEE INFRA TECH LIMITED	Sec 60(5)	4/20/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	girishmanchanda
66	4/24/2026	Contempt Petition(Companies Act)	710102033112026		SYNAPSICA TECHNOLOGIES PRIVATE LIMITED VS GANDHARV GOYAL	Rule 11 of NCLT	4/21/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Payal Chawla
67	4/25/2026	Company Petition (Companies Act)	710102033392026		TRIDENT ENTERPRISES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	4/22/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	VAIBHAV
68	4/27/2026	Intervention Petition (IBC)	710102033992026		PRAMOD KUMAR GUPTA VS REGISTRAR OF COMPANIES	Sec 60(5)	4/21/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Adya
69	4/11/2026	Company Petition IB (IBC)	710102027532026		EFFEL SHELTERS PRIVATE LIMITED VS XRBIA HINJEWADI DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	4/22/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	ASHISH SHIVRAM GOHIL
70	4/14/2026	Intervention Petition (IBC)	710102028072026		KNOWLEDGE INFO PARK PVT LTD VS IDBI BANK LIMITED	Section 424	4/22/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Aman
71	4/16/2026	Company Appeal(Companies Act)	710102030322026		KNOWLEDGE INFO PARK PVT LTD VS IDBI BANK LIMITED	Sec 252 (3)	4/22/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	JATIN NANDA
72	4/17/2026	Company Petition IB (IBC)	710102030692026		OMEGA BRIGHT STEEL PRIVATE LIMITED VS GRIPZA TECHNO PRIVATE LIMITED	IBC Under Sec 9	4/22/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Apoorv Srivastava
73	4/17/2026	Company Petition IB (IBC)	710102030822026		AKASHDEEP PAPERS PRIVATE LIMITED VS RISSALA DECOR PRIVATE LIMITED	IBC Under Sec 9	4/22/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	sarthak
74	4/17/2026	CP(AA) Merger and Amalgamation(Companies Act)	710102030762026		SESA CARE PRIVATE LIMITED VS RISSALA DECOR PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/22/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	RAJEEV
75	4/20/2026	Transfer Petition(Companies Act)	710102031442026		KISHORE KAKUMAL JESWANI VS MANOHAR KAKUMAL JESWANI	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	4/22/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Rohit Giri
76	4/20/2026	Company Appeal(Companies Act)	710102031552026		KISHORE KAKUMAL JESWANI VS MANOHAR KAKUMAL JESWANI	Sec. 59	4/22/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Mohit Singhal
77	4/20/2026	Company Petition IB (IBC)	710102031752026		THE CANARA BANK LIMITED VS VANDANA GEHLOT	Section 95(1)	4/26/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Prachie Jain

78	4/21/2026	Company Appeal(Companies Act)	710102032082026		THE CANARA BANK LIMITED VS VANDANA GEHLOT	Sec 252 (3)	4/23/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Sanjay
79	4/20/2026	Company Petition IB (IBC)	710102031762026		WG CDR JAGANNATH BHANDARI VS ANJALI BUILDCON PRIVATE LIMITED	IBC under Sec 7	4/23/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Avneesh Arputham
80	4/21/2026	Company Petition (Companies Act)	710102031932026		WE FOUR FURNITURES PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	Sec 252 (3) - By Government Body	4/23/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	PRASHANT
81	4/21/2026	Company Petition (Companies Act)	710102031952026		WE FOUR FURNITURES PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	Sec 252 (3) - By Government Body	4/23/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Aakasha Joshi
82	4/19/2026	Company Petition IB (IBC)	710102031322026		4PL SCM TECHNOLOGIES PRIVATE LIMITED VS B9 BEVERAGES LIMITED	IBC Under Sec 9	4/22/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Kuldeep Panday
83	4/25/2026	Company Appeal(Companies Act)	710102033352026		4PL SCM TECHNOLOGIES PRIVATE LIMITED VS B9 BEVERAGES LIMITED	Sec 252 (3)	4/26/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	SSAURABH
84	4/25/2026	Company Petition (Companies Act)	710102033392026		TRIDENT ENTERPRISES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	4/22/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	VAIBHAV
85	4/27/2026	Company Petition IB (IBC)	710102033812026		VISTRA ITCL (INDIA) LIMITED VS SANDEEP GARG	Section 95(1)	4/26/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Pranjit
86	4/27/2026	CA(A) Merger and Amalgamation(Companies Act)	710102033722026		NCJ INFRASTRUCTURE PRIVATE LIMITED VS SANDEEP GARG	Sec. 230-232, Sec 234	4/26/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	RAJEEV
87	4/22/2026	Company Petition (Companies Act)	710102032462026		TRACK CARGO PRIVATE LIMITED. VS SANDEEP GARG	Sec. 441	4/24/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Himanshu Alagh
88	4/20/2026	Company Petition (Companies Act)	710102031822026		PRADEEP KUMAR AGGARWAL VS SPARK ENGINEERING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/23/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	RANJANA ROY GAWAI
89	4/22/2026	Company Petition (Companies Act)	710102032372026		TRACK CARGO PRIVATE LIMITED. VS SPARK ENGINEERING PRIVATE LIMITED	Sec. 441	4/24/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Himanshu Alagh
90	4/20/2026	Company Petition IB (IBC)	710102031792026		THE CANARA BANK LIMITED VS SWARAJ SINGH GEHLOT	Section 95(1)	4/26/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Prachie Jain
91	4/20/2026	Company Petition IB (IBC)	710102031732026		THE CANARA BANK LIMITED VS VINEET SINGH GEHLOT	Section 95(1)	4/26/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Prachie Jain
92	4/21/2026	CA(A) Merger and Amalgamation(Companies Act)	710102031992026		G. G. FIBRES PRIVATE LIMITED VS VINEET SINGH GEHLOT	Sec. 230-232, Sec 234	4/26/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	RAJIV
93	4/29/2026	Intervention Petition(Companies Act)	710102034762026		HIMA ANAL MEHTA VS VINEET SINGH GEHLOT	Rule 11 of NCLT	4/26/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Abhishek Swaroop
94	4/17/2026	CA(A) Merger and Amalgamation(Companies Act)	710102030652026		ALIGHT SERVICES INDIA PRIVATE LIMITED VS VINEET SINGH GEHLOT	Sec. 230-232, Sec 234	4/23/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	SUHAIL SEHGAL

95	4/24/2026	Company Petition (Companies Act)	710102033172026	SAWAN AUTO INDUSTRIES PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES SOUTH DELHI	Sec 252 (3)	4/27/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Rajeev K Goel
96	4/24/2026	Company Petition (Companies Act)	710102033062026	VIJAY KUMAR ARORA AND ORS VS MS LANCER TOOLS PRIVATE LIMITED AND ORS	Sec. 241(1), Sec. 242(4)	4/27/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Gaurav
97	4/24/2026	Company Petition (Companies Act)	710102033122026	BSG TRADING PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	4/27/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Nikunj Khanna
98	4/26/2026	Company Petition IB (IBC)	710102033642026	HIMAKSHI PURI AND ORS VS VIGNESHWARA DEVELOPWELL PVT LTD	IBC under Sec 7	4/28/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Aakanksha
99	4/25/2026	Company Appeal(Companies Act)	710102033372026	HIMAKSHI PURI AND ORS VS VIGNESHWARA DEVELOPWELL PVT LTD	Sec 252 (3)	4/28/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	NITIN
100	4/25/2026	Company Petition IB (IBC)	710102033292026	VIKAS GUPTA VS CAPABLE BUILDWELL PRIVATE LIMITED	IBC under Sec 7	4/28/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Mayank
101	4/25/2026	Company Petition IB (IBC)	710100033252026	S T CONSTRUCTIONS PRIVATE LIMITED VS PEBBLES PROLEASE PRIVATE LIMITED	IBC under Sec 7	4/28/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Adarsh
102	4/28/2026	Intervention Petition(Companies Act)	710102034392026	VARSHABEN ASHWINBHAI SHETH VS PEBBLES PROLEASE PRIVATE LIMITED	Rule 11 of NCLT	4/29/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Abhishek Swaroop
103	4/27/2026	Company Petition (Companies Act)	710102033782026	HI TECH THREADS INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT DELHI	Sec 252 (3) - By Government Body	4/28/2026	No. of Objections: The case type mentioned in the online portal and in the PDF is incorrect. Kindly select Company Appeal. The List of Dates and Events is missing in the PDF. Counsel details are missing in the Memo of Parties. Incorrect fee/payment section has been applied under Section 252. The matter does not pertain to a Government body. Kindly rectify. The case type mentioned on page no. 27 and in the Vakalatnama is incorrect. Kindly correct the same. The application is required to be signed on each page. Page nos. 51 and 102 to 107 are not legible. Kindly provide clear copies. AOA (Articles of Association) is missing. Requisite court fee of Rs. 1/- is missing on the Vakalatnama. Form STK-7 is not annexed. Board Resolution (BR) is missing as per the index. Kindly provide the same.	Richa Sandilya
104	4/29/2026	Intervention Petition(Companies Act)	710102034642026	ZANKHANA RAJESH TOLAT VS REGISTRAR OF COMPANIES NCT DELHI	Rule 11 of NCLT	4/29/2026	No. of Objections: Section Mismatch The section mentioned is incorrect and not consistent across the online portal, index, and page no. 6. Kindly rectify the same and ensure uniformity at all places. Incorrect Case Type on Page No. 6 The case type mentioned on page no. 6 of the application is incorrect. It is stated as "Interlocutory Application", whereas the correct case type is "Intervention Petition." Kindly correct the same accordingly.	Abhishek Swaroop
105	4/28/2026	Company Petition IB (IBC)	710102034012026	INDIAN BANK VS AMAN HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	4/29/2026	No. of Objections: Bookmarking with proper page numbering is compulsory. Kindly rectify the same as per index requirements. Section is not mentioned in the index. Kindly incorporate the same appropriately. Default date is not mentioned in Form 1 (Part 4). Kindly update the same. Page Nos. 32, 34, 116, 117 to 124, 129 to 133, 193, 194, 195, 273, 285, 289, 290, 491, 520 to 532, 538, 539, 698 to 704, 767 to 779, 788, 792 to 797, 808, 809, 811, 813, 814, 826, 827 to 837, 839 to 845, 846, 857, 861, 863 to 866, 948, 949, 952, 1045 to 1089, and 1095 are not clear/readable. Kindly upload clear copies. Page Nos. 97, 642, 667, 677, and 683 are not properly aligned. Kindly correct the same. OCR is missing in the PDF. Kindly upload a searchable (OCR-enabled) document.	Gautam
106	4/29/2026	Intervention Petition(Companies Act)	710102034592026	AMARPAL KUMARPAL SHAH VS AMAN HOSPITALITY PRIVATE LIMITED	Rule 11 of NCLT	4/29/2026	No. of Objections: The section mentioned is incorrect in the online portal, index, and page no. 6. Kindly rectify the same and ensure consistency across all records. On page no. 6 of the application, the case type is incorrectly mentioned as Interlocutory Application, whereas the correct case type is Intervention Petition. Kindly amend the same accordingly.	Abhishek Swaroop
107	4/29/2026	CP(AA) Merger and Amalgamation(Companies Act)	710102034862026	CAPITAL METERS PRIVATE LIMITED VS AMAN HOSPITALITY PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/30/2026	No. of Objections: Pages 94, 95, 99, and 100 are not clear/legible; kindly upload clear copies of the same.	MUKESH SUKHIJA

108	4/29/2026	Intervention Petition(Companies Act)	710102034472026	MUKESH NANALAL JASHPARA VS AMAN HOSPITALITY PRIVATE LIMITED	Rule 11 of NCLT	4/29/2026	No. of Objections: Section Mismatch The section mentioned is incorrect and inconsistent in the online portal, index, and page no. 6. Kindly rectify the same and ensure uniformity at all places. Incorrect Case Type (Page No. 6) The case type mentioned on page no. 6 of the application is incorrect. It is stated as "Interlocutory Application" instead of "Intervention Petition." Kindly correct the same accordingly. Incomplete Bookmarking The bookmarking in the PDF is incomplete and page numbering is not properly reflected. Kindly provide proper bookmarking with correct page numbering.	Abhishek Swaroop
109	4/28/2026	Intervention Petition(Companies Act)	710102034422026	BHUMIKA SAUMIL SHETH VS AMAN HOSPITALITY PRIVATE LIMITED	Rule 11 of NCLT	4/29/2026	No. of Objections: Section Mismatch The section mentioned is incorrect and inconsistent in the online portal, index, and page no. 6. Kindly rectify the same and ensure uniformity at all places. Incorrect Case Type (Page No. 6) The case type mentioned on page no. 6 of the application is incorrect. It is stated as "Interlocutory Application" instead of "Intervention Petition." Kindly correct the same accordingly. Annexures Not Properly Verified The annexure pages are not marked as "True Copy" and are not duly signed. Kindly ensure that all annexures are properly endorsed as true copies and signed.	Abhishek Swaroop
110	4/28/2026	Intervention Petition(Companies Act)	710102034452026	MIHIR KIRITKUMAR MEHTA VS AMAN HOSPITALITY PRIVATE LIMITED	Rule 11 of NCLT	4/29/2026	No. of Objections: Section Mismatch The section mentioned is incorrect and inconsistent in the online portal, index, and page no. 6. Kindly rectify the same and ensure uniformity at all places. Incorrect Case Type (Page No. 6) The case type mentioned on page no. 6 of the application is incorrect. It is stated as "Interlocutory Application" instead of "Intervention Petition." Kindly correct the same accordingly.	Abhishek Swaroop
111	4/28/2026	Company Petition IB (IBC)	710102034272026	RAMAA CAPITAL VS GAUDIUM IVF AND WOMEN HEALTH LIMITED	IBC Under Sec 9	4/29/2026	No. of Objections: Proof of Service Missing The proof of service has not been attached. Kindly upload/attach the same. Section Not Mentioned in Index The relevant section is not mentioned in the index. Kindly update the index accordingly. Illegible Pages Page nos. 32, 33, 34, 50, and 51 are not clear/readable. Kindly provide clear and legible copies of the said pages. Court Fee Missing in Vakalatnama ₹/- court fee is missing in the Vakalatnama. Kindly affix the same. Board Resolution (BR) Missing The Board Resolution has not been attached. Kindly upload/attach the same.	Yash Badkur
112	4/29/2026	Intervention Petition(Companies Act)	710102034612026	NEETA GIRISHBHAI BHANSALI VS GAUDIUM IVF AND WOMEN HEALTH LIMITED	Rule 11 of NCLT	4/29/2026	No. of Objections: The section mentioned is incorrect in the online portal, index, and page no. 6. Kindly rectify the same and ensure consistency across all records. On page no. 6 of the application, the case type is incorrectly mentioned as Interlocutory Application; however, the correct case type is Intervention Petition. Kindly amend the same accordingly.	Abhishek Swaroop
113	4/29/2026	Intervention Petition(Companies Act)	710102034522026	VIVEK RAJESH SHAH VS GAUDIUM IVF AND WOMEN HEALTH LIMITED	Rule 11 of NCLT	4/29/2026	No. of Objections: Section Mismatch The section mentioned is incorrect and inconsistent across the online portal, index, and page no. 6. Kindly rectify the same and ensure uniformity. Incorrect Case Type (Page No. 6) The case type mentioned on page no. 6 of the application is incorrect. It is stated as "Interlocutory Application" instead of "Intervention Petition." Kindly correct the same accordingly.	Abhishek Swaroop
114	4/29/2026	Intervention Petition(Companies Act)	710102034692026	KUMARPAL SHASHIKANT SHAH VS GAUDIUM IVF AND WOMEN HEALTH LIMITED	Rule 11 of NCLT	4/29/2026	No. of Objections: The section mentioned is incorrect in the online portal, index, and on page no. 6. Kindly rectify the same and ensure consistency throughout. On page no. 6 of the application, the case type is incorrectly mentioned as Interlocutory Application; it should be Intervention Petition. Kindly correct the same.	Abhishek Swaroop
115	4/29/2026	Intervention Petition(Companies Act)	710102034702026	VISHWA KAUSHIKBHAI KOTHARI VS GAUDIUM IVF AND WOMEN HEALTH LIMITED	Rule 11 of NCLT	4/29/2026	No. of Objections: The section mentioned is incorrect in the online portal, index, and on page no. 6. Kindly rectify the same and ensure consistency throughout. On page no. 6 of the application, the case type is incorrectly mentioned as Interlocutory Application; it should be Intervention Petition. Kindly correct the same. In the index, proof of service is mentioned at page no. 18; however, the same has not been uploaded in the PDF. Kindly upload the document and ensure it is properly reflected.	Abhishek Swaroop
116	4/29/2026	Intervention Petition(Companies Act)	710102034602026	DHARMISHTA PRASHANTBHAI KOTHARI VS GAUDIUM IVF AND WOMEN HEALTH LIMITED	Rule 11 of NCLT	4/29/2026	No. of Objections: The section mentioned is incorrect in the online portal, index, and application. Kindly rectify the same and ensure consistency throughout. In the application, the case type is incorrectly mentioned as Interlocutory Application; however, the correct case type is Intervention Petition. Kindly amend the same accordingly. Pagination is missing in the PDF. Kindly ensure proper page numbering is provided as per the index.	Abhishek Swaroop
117	4/28/2026	Intervention Petition(Companies Act)	710102034432026	ASHWINBHAI HIRALAL SHETH VS GAUDIUM IVF AND WOMEN HEALTH LIMITED	Rule 11 of NCLT	4/29/2026	No. of Objections: Section Mismatch The section mentioned is incorrect and inconsistent in the online portal, index, and page no. 6. Kindly rectify the same and ensure uniformity at all places. Incorrect Case Type (Page No. 6) The case type mentioned on page no. 6 of the application is incorrect. It is stated as "Interlocutory Application" instead of "Intervention Petition." Kindly correct the same accordingly.	Abhishek Swaroop
118	4/29/2026	Intervention Petition(Companies Act)	710102034512026	BHAVIK NAGINDAS SHAH VS GAUDIUM IVF AND WOMEN HEALTH LIMITED	Rule 11 of NCLT	4/29/2026	No. of Objections: Section Mismatch The section mentioned is incorrect and inconsistent across the online portal, index, and page no. 6. Kindly rectify the same and ensure uniformity. Incorrect Case Type (Page No. 6) The case type mentioned on page no. 6 is incorrect. It is stated as "Interlocutory Application" instead of "Intervention Petition." Kindly correct the same.	Abhishek Swaroop

119	4/29/2026	Intervention Petition(Companies Act)	710102034492026		SHAH JIGARKUMAR DILIPKUMAR HUF THROUGH MR SHAH JIGARKUMAR DILIPKUMAR AS KARTA OF THE HUF VS GAUDIUM IVF AND WOMEN HEALTH LIMITED	Rule 11 of NCLT	4/29/2026	No. of Objections: Section Mismatch The section mentioned is incorrect and inconsistent across the online portal, index, and page no. 6. Kindly rectify the same and ensure uniformity. Incorrect Case Type (Page No. 6) The case type mentioned on page no. 6 of the application is incorrect. It is stated as "Interlocutory Application" instead of "Intervention Petition." Kindly correct the same accordingly.	Abhishek Swaroop
120	4/29/2026	Intervention Petition(Companies Act)	710102034552026		NITINBHAI RAMCHANDRA PATEL VS GAUDIUM IVF AND WOMEN HEALTH LIMITED	Rule 11 of NCLT	4/29/2026	No. of Objections: Section Mismatch The section mentioned is incorrect and inconsistent across the online portal, index, and page no. 6. Kindly rectify the same and ensure uniformity. Incorrect Case Type (Page No. 6) The case type mentioned on page no. 6 of the application is incorrect. It is stated as "Interlocutory Application" instead of "Intervention Petition." Kindly correct the same accordingly.	Abhishek Swaroop
121	4/29/2026	Intervention Petition(Companies Act)	710102034542026		RAJESH NARENDRABHAI TOLAT VS GAUDIUM IVF AND WOMEN HEALTH LIMITED	Rule 11 of NCLT	4/29/2026	No. of Objections: The section mentioned is incorrect in the online portal, index, and page no. 6. Kindly rectify the same and ensure consistency across all records. On page no. 6 of the application, the case type is incorrectly mentioned as Interlocutory Application; however, the correct case type is Intervention Petition. Kindly amend the same accordingly.	Abhishek Swaroop
122	4/29/2026	Intervention Petition(Companies Act)	710102034532026		SHOBHANABEN MUKESHBHAI JASHPARA VS GAUDIUM IVF AND WOMEN HEALTH LIMITED	Rule 11 of NCLT	4/29/2026	No. of Objections: The section mentioned is incorrect in the online portal, index, and page no. 6. Kindly rectify the same and ensure consistency across all records. On page no. 6 of the application, the case type is incorrectly mentioned as Interlocutory Application, whereas the correct case type is Intervention Petition. Kindly amend the same accordingly.	Abhishek Swaroop
123	4/29/2026	Intervention Petition(Companies Act)	710102034662026		SOHAG NANAVATI VS GAUDIUM IVF AND WOMEN HEALTH LIMITED	Rule 11 of NCLT	4/29/2026	No. of Objections: The section mentioned is incorrect in the online portal, index, and page no. 6. Kindly rectify the same and ensure consistency across all records. On page no. 6 of the application, the case type is incorrectly mentioned as Interlocutory Application, whereas the correct case type is Intervention Petition. Kindly amend the same accordingly.	Abhishek Swaroop
124	4/29/2026	Intervention Petition(Companies Act)	710102034582026		AMI PARIKH VS GAUDIUM IVF AND WOMEN HEALTH LIMITED	Rule 11 of NCLT	4/29/2026	No. of Objections: The section mentioned is incorrect in the online portal, index, and page no. 6. Kindly rectify the same and ensure consistency across all records. On page no. 6 of the application, the case type is incorrectly mentioned as Interlocutory Application, whereas the correct case type is Intervention Petition. Kindly correct the same accordingly.	Abhishek Swaroop
125	4/29/2026	Intervention Petition(Companies Act)	710102034632026		PRATIBHA KUMARPAL SHAH VS GAUDIUM IVF AND WOMEN HEALTH LIMITED	Rule 11 of NCLT	4/29/2026	No. of Objections: The section mentioned is incorrect in the online portal, index, and page no. 6. Kindly rectify the same and ensure consistency across all records. On page no. 6 of the application, the case type is incorrectly mentioned as Interlocutory Application, whereas the correct case type is Intervention Petition. Kindly amend the same accordingly.	Abhishek Swaroop
126	4/29/2026	Intervention Petition(Companies Act)	710102034572026		HINA RAJESH SHAH VS GAUDIUM IVF AND WOMEN HEALTH LIMITED	Rule 11 of NCLT	4/29/2026	No. of Objections: The section mentioned is incorrect in the online portal, index, and page no. 6. Kindly rectify the same and ensure consistency throughout the record. On page no. 6 of the application, the case type is incorrectly mentioned as Interlocutory Application, whereas the correct case type is Intervention Petition. Kindly amend the same accordingly.	Abhishek Swaroop
127	4/29/2026	Intervention Petition(Companies Act)	710102034672026		SOHAM DHARMENDRA PANDYA VS GAUDIUM IVF AND WOMEN HEALTH LIMITED	Rule 11 of NCLT	4/29/2026	No. of Objections: The section mentioned is incorrect in the online portal, index, and page no. 6. Kindly rectify the same and ensure consistency across all records. On page no. 6 of the application, the case type is incorrectly mentioned as Interlocutory Application, whereas the correct case type is Intervention Petition. Kindly amend the same accordingly.	Abhishek Swaroop
128	4/29/2026	Intervention Petition(Companies Act)	710102034652026		SANGITABEN HITESHBHAI PRAJAPATI VS GAUDIUM IVF AND WOMEN HEALTH LIMITED	Rule 11 of NCLT	4/29/2026	No. of Objections: The section mentioned is incorrect in the online portal, index, and page no. 6. Kindly rectify the same and ensure consistency across all records. On page no. 6 of the application, the case type is incorrectly mentioned as Interlocutory Application, whereas the correct case type is Intervention Petition. Kindly amend the same accordingly.	Abhishek Swaroop
129	4/29/2026	Intervention Petition(Companies Act)	710102034822026		RITABEN VYOMESH SHAH VS GAUDIUM IVF AND WOMEN HEALTH LIMITED	Rule 11 of NCLT	4/30/2026	No. of Objections: On page no. 6 of the application, the case type is incorrect. It is mentioned as "INTERLOCUTORY APPLICATION," whereas the correct case type is "INTERVENTION PETITION."	Abhishek Swaroop
130	4/29/2026	Intervention Petition(Companies Act)	710102034892026		VIKRAMBHAI KANTILAL SHAH VS GAUDIUM IVF AND WOMEN HEALTH LIMITED	Rule 11 of NCLT	4/30/2026	No. of Objections: In the soft copy, on page no. 6, the case type is mentioned as "INTERLOCUTORY APPLICATION," whereas it has been filed as "INTERVENTION PETITION." Kindly rectify the same.	Abhishek Swaroop
131	4/29/2026	Intervention Petition(Companies Act)	710102034782026		JOSHI UDAYAN JITENDRA VS GAUDIUM IVF AND WOMEN HEALTH LIMITED	Rule 11 of NCLT	4/30/2026	No. of Objections: On page no. 6 in the application, the case type is incorrectly mentioned as "INTERLOCUTORY APPLICATION," whereas the correct case type is "INTERVENTION PETITION." Kindly rectify the same.	Abhishek Swaroop
132	4/29/2026	Intervention Petition(Companies Act)	710102034742026		AARYA TEJAS SHAH VS GAUDIUM IVF AND WOMEN HEALTH LIMITED	Rule 11 of NCLT	4/30/2026	No. of Objections: On page no. 6 of the application, the case type is incorrectly mentioned as "INTERLOCUTORY APPLICATION," whereas the correct case type is "INTERVENTION PETITION." Kindly rectify the same.	Abhishek Swaroop
133	4/29/2026	Intervention Petition(Companies Act)	710102034882026		PRIYA RAMKRISHNA PATIL VS GAUDIUM IVF AND WOMEN HEALTH LIMITED	Rule 11 of NCLT	4/30/2026	No. of Objections: Page numbers are missing in the soft copy as per the index; kindly rectify the same. On page no. 6 of the application, the case type is incorrectly mentioned as "INTERLOCUTORY APPLICATION," whereas the correct case type is "INTERVENTION PETITION." Kindly rectify the same.	Abhishek Swaroop
134	4/29/2026	Intervention Petition(Companies Act)	710102034902026		HIMADRI RASESH DIWAN VS GAUDIUM IVF AND WOMEN HEALTH LIMITED	Rule 11 of NCLT	4/30/2026	No. of Objections: On page no. 6 of the application, the case type is incorrectly mentioned as "INTERLOCUTORY APPLICATION," whereas the correct case type is "INTERVENTION PETITION." Kindly rectify the same.	Abhishek Swaroop

135		CP(AA) Merger and Amalgamation(Companies Act)	710102035112026		KANCHENJUNGA SERVICES PRIVATE LIMITED VS GAUDIUM IVF AND WOMEN HEALTH LIMITED	Sec. 230-232 - Second Motion	4/30/2026	No. of Objections: - List of dates and events is missing in both the index and the PDF. Kindly include the same. Brief synopsis is missing in the PDF. Kindly submit the same. Vakalatnama is missing in both the index and the PDF. Kindly upload and reflect the same accordingly.	ASHISH
136	4/29/2026	Intervention Petition(Companies Act)	710102034802026		MAHARSHI UDYANBHAI JOSHI VS GAUDIUM IVF AND WOMEN HEALTH LIMITED	Rule 11 of NCLT	4/30/2026	No. of Objections: On page no. 6 of the application, the case type is incorrectly mentioned as "INTERLOCUTORY APPLICATION," whereas the correct case type is "INTERVENTION PETITION." Kindly rectify the same.	Abhishek Swaroop
137	4/29/2026	Company Petition (Companies Act)	710102034952026		RAJESH KUMAR SONTHALIA VS EICHER MOTORS LIMITED	Sec. 59	4/30/2026	No. of Objections: - Case type is incorrect in the PDF. Kindly rectify the same. Volume I index is incomplete as compared to the PDF and the master index. Kindly update the same accordingly. Counsel details are missing in the indexes of Volume I, II, and III. Kindly provide the same. Case type and year are incorrectly mentioned on pages 1, 3, 5, 11, 18, 46, 48, 372, and 397. Kindly correct the same. Details of all respondents have not been filled in the online portal. Kindly update the same. OCR has not been carried out for all volumes. Kindly ensure the same is completed. Annexure pages are not marked as "True Copy." Kindly ensure proper certification. The following pages are not clear/legible: pages 132, 135, 152 to 155, 187, 189, 190, 205, 232, 233, 234, 237, 241, 244, 245, 260, 276, 277, 282, and 283. Kindly provide clear copies. "True Copy" marking and signatures are missing on MOA and AOA pages. Kindly	Abhishek Swaroop
138	4/29/2026	Intervention Petition(Companies Act)	710102034852026		VASHISTHA NITINBHAI PATEL VS EICHER MOTORS LIMITED	Rule 11 of NCLT	4/30/2026	No. of Objections: On page no. 6 of the application, the case type is incorrectly mentioned as "INTERLOCUTORY APPLICATION," whereas the correct case type is "INTERVENTION PETITION." Kindly rectify the same. In the proof of service, pagination is incorrect as per the index; kindly rectify the same.	Abhishek Swaroop
139	4/29/2026	Intervention Petition(Companies Act)	710102035052026		ADITYA KUMAR PAWAR HUF THROUGH MR ADITYA KUMAR PAWAR AS KARTA OF THE HUF VS EICHER MOTORS LIMITED	Rule 11 of NCLT	4/30/2026	No. of Objections: On page no. 6 of the application, the case type is incorrectly mentioned as "INTERLOCUTORY APPLICATION," whereas the correct case type is "INTERVENTION PETITION." Kindly rectify the same.	Abhishek Swaroop
140	4/30/2026	Contempt Petition (IBC)	710102035202026		VALUE INFRACON INDIA PVT LTD VS AMOD TYAGI	Rule 11 of NCLT, 2016	4/30/2026	No. of Objections: The section has been mentioned incorrectly; kindly rectify the same. "IB" is not mentioned in the main case details; kindly update the same accordingly.	KUMAR DEEPAJ
141	4/29/2026	Company Petition IB (IBC)	710102035092026		HARBANS CHOWDHARY VS INDIAN OVERSEAS BANK	Section 94(1)	4/30/2026	No. of Objections: Bookmarking with proper page numbering is compulsory; kindly rectify the same.	Prateek Kushwaha
142	4/29/2026	Company Petition IB (IBC)	710102035102026		ANITA CHOUDHARY VS INDIAN OVERSEAS BANK	Section 94(1)	4/30/2026	No. of Objections: Bookmarking with proper page numbering is compulsory; kindly ensure compliance and rectify the same.	Prateek Kushwaha
143	4/29/2026	Intervention Petition(Companies Act)	710102034972026		JAYNI SUNIR SHAH VS INDIAN OVERSEAS BANK	Rule 11 of NCLT	4/30/2026	No. of Objections: On page no. 6 of the application, the case type is incorrectly mentioned as "INTERLOCUTORY APPLICATION," whereas the correct case type is "INTERVENTION PETITION." Kindly rectify the same. Date is missing in the Vakalatnama; kindly update the same.	Abhishek Swaroop
144	4/29/2026	Intervention Petition(Companies Act)	710102034812026		MILAN CHANDRAVADAN SATIA VS INDIAN OVERSEAS BANK	Rule 11 of NCLT	4/30/2026	No. of Objections: On page no. 6 of the application, the case type is incorrectly mentioned as "INTERLOCUTORY APPLICATION," whereas the correct case type is "INTERVENTION PETITION." Kindly rectify the same.	Abhishek Swaroop
145	4/29/2026	Intervention Petition(Companies Act)	710102034832026		SAMYAK UDAYABHAI JOSHI VS INDIAN OVERSEAS BANK	Rule 11 of NCLT	4/30/2026	No. of Objections: Counsel's signature is missing in the index. Pagination is missing in the PDF as per the index; kindly ensure proper pagination. In the application, the case type is incorrectly mentioned as "INTERLOCUTORY APPLICATION," whereas the correct case type is "INTERVENTION PETITION." Kindly rectify the same.	Abhishek Swaroop
146	4/29/2026	Intervention Petition(Companies Act)	710102034982026		MONIKA MANISH SHAH VS INDIAN OVERSEAS BANK	Rule 11 of NCLT	4/30/2026	No. of Objections: On page no. 6 of the application, the case type is incorrectly mentioned as "INTERLOCUTORY APPLICATION," whereas the correct case type is "INTERVENTION PETITION." Kindly rectify the same.	Abhishek Swaroop
147	4/29/2026	Intervention Petition(Companies Act)	710102034992026		SNEHALKUMAR ARJUNBHAI PANDYA VS INDIAN OVERSEAS BANK	Rule 11 of NCLT	4/30/2026	No. of Objections: On page no. 6 of the application, the case type is incorrectly mentioned as "INTERLOCUTORY APPLICATION," whereas the correct case type is "INTERVENTION PETITION." Kindly rectify the same.	Abhishek Swaroop
148	2/7/2026	Interlocutory Application (I.B.C)	710102011562026	COMPANY PETITION IB (IBC)/626(ND)2025	UCO BANK VS AMAR THAKKAR	Application under any other provisions- IBC	3/16/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Avdhesh Kumar Varshney
149	3/9/2026	Interlocutory Application (I.B.C)	710102018392026	COMPANY PETITION IB (IBC)/609(ND)2017	ACUBE SERVICES PVT LTD VS SRIJAN INFRA LLP	Sections 60(5)/Regulation 13	3/25/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Akshay Saxena
150	3/16/2026	Interlocutory Application (I.B.C)	710102020672026	COMPANY PETITION IB (IBC)/31(ND)2026	J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS IMAGINE RESIDENCE PRIVATE LIMITED	Rule 11 of NCLT, 2016	3/24/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Meghna
151	3/16/2026	Interlocutory Application (I.B.C)	710102020652026	COMPANY PETITION IB (IBC)/30(ND)2026	J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS IMAGINE HABITAT PRIVATE LIMITED	Rule 11 of NCLT, 2016	3/24/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Meghna
152	3/18/2026	Miscellaneous Application(Companies Act)	7.10102E+14	COMPANY PETITION (COMPANIES ACT)/98(PB)2021	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS AMB BUILDPROP PVT LTD	Any other provision - Govt body	3/19/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	sfionclt

153	3/16/2026	Interlocutory Application (I.B.C)	710102020682026	COMPANY PETITION IB (IBC)/36(ND)2026	J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS IMAGINE ESTATE PRIVATE LIMITED	Rule 11 of NCLT, 2016	3/24/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Meghna
154	3/23/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/683(ND)2025	ELITECON INTERNATIONAL LIMITED VS ADVIK CAPITAL LIMITED	Application under any other provisions- IBC	3/24/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Naman Joshi
155	3/23/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/683(ND)2025	ELITECON INTERNATIONAL LIMITED VS ADVIK CAPITAL LIMITED	Sec 60(5)	3/23/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Naman Joshi
156	3/23/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/683(ND)2025	ELITECON INTERNATIONAL LIMITED VS ADVIK CAPITAL LIMITED	Rule 11 of NCLT, 2016	3/24/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Naman Joshi
157	3/13/2026	Interlocutory Application (I.B.C)	710102020022026	COMPANY PETITION IB (IBC)/904(PB)2018	AIR CARGO COMPLEX (IMPORT) VS SHRI HARVINDER KUMAR JATANA LIQUIDATOR OF M/S SURYA PHARMACEUTICALS LIMITED	Sec 42	3/29/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Avijit Dikshit
158	3/23/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/683(ND)2025	ELITECON INTERNATIONAL LIMITED VS ADVIK CAPITAL LIMITED	Sec 60(5)	3/24/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Naman Joshi
159	3/19/2026	Interlocutory Application (I.B.C)	710102021272026	COMPANY PETITION IB (IBC)/209(ND)2025	MEGHA AGARWAL INTERIM RESOLUTION PROFESSIONAL VS ADVIK CAPITAL LIMITED	Section 21/Regulation 17 (1)	3/24/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Prateek Kushwaha
160	3/27/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/45(PB)2018	VIRENDER KUMAR KAUL VS SANJAY GUPTA (RESOLUTION PROFESSIONAL FOR UNNATI FORTUNE HOLDINGS LTD)	Sec 60(5)	3/27/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Pratik Ahuja
161	3/27/2026	Interlocutory Application (I.B.C)	710102023282026	COMPANY PETITION IB (IBC)/692(ND)2025	K. ANANDHU VS M/S. CONTINENTAL ENGINEERING CORPORATION	Section 12(A) /Regulation 30A	3/29/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	S. GOWTHAMAN
162	3/31/2026	Miscellaneous Application(Companies Act)	710102024302026	COMPANY PETITION (COMPANIES ACT)/181(ND)2025	BRAJESH BHADAURIA VS RAKSHA INFRA PROMOTERS PRIVATE LIMITED	Rule 11 of NCLT	3/30/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	shivam
163	2/18/2026	Interlocutory Application (I.B.C)	710102014322026	COMPANY PETITION IB (IBC)/586(ND)2025	CANARA BANK VS RAKSHA INFRA PROMOTERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	3/25/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Copper & Gold Partners
164	2/4/2026	Interlocutory Application (I.B.C)	710102010582026	COMPANY PETITION IB (IBC)/284(PB)2021	PARMINDER JIT KAUR VS NARENDER KUMAR SHARMA	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	3/31/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Siddhant Asthana
165	3/7/2026	Interlocutory Application (I.B.C)	710102018202026	COMPANY PETITION IB (IBC)/72(ND)2022	UMESH CHAND GUPTA AND SUBHASH CHAND GUPTA VS IRP MOHIT GOYAL	Section 60(5)/Rule 11	4/12/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	YOUENDER SINGH
166	3/20/2026	Interlocutory Application (I.B.C)	710102021842026	COMPANY PETITION IB (IBC)/723(ND)2020	BABITA AGARWAL VS PRAMOD KUMAR SHARMA	Rule 11 of NCLT, 2016	4/15/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	PAWAN KUMAR RAY
167	3/15/2026	Interlocutory Application (I.B.C)	710102020402026	COMPANY PETITION IB (IBC)/271(ND)2025	MS. TEENA SARASWAT PANDEY RP OF MRS SONIA RASTOGI VS SONIA RASTOGI	Rule 11 of NCLT, 2016	4/1/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Teena
168	3/17/2026	Interlocutory Application (I.B.C)	710102020972026	COMPANY PETITION IB (IBC)/876(ND)2020	SOM DUTT VS PIYUSH IT SOLUTIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	4/1/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Samridhi

185	4/8/2026	Interlocutory Application (I.B.C)	710102026482026	COMPANY PETITION IB (IBC)/2165(ND)2019	SUMAN KUMAR VERMA VS UNION BANK OF INDIA	Section 60(5)	4/8/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	SUMAN
186	4/11/2026	Interlocutory Application (I.B.C)	710102027342026	COMPANY PETITION IB (IBC)/300(PB)2020	AJIT GYANCHAND JAIN VS ASSET CARE AND RECONSTRUCTION ENTERPRISE LIMITED	Sec 60(5)	4/16/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Prakash Legal Advisers
187	4/13/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1081(PB)2020	ROOTS DEVELOPERS PVT LTD VS MR RAJESH KUMAR PARAKH MAHENDRA AGRAWAL	Section 60(5)	4/15/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	SANYUKTA GUPTA
188	4/13/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1022(ND)2018	AUTHORISED REPRESENTATIVE FOR ROHTAS WING WELFARE ASSOCIATION VS WING CONSTRUCTIONS AND DEVELOPERS PRIVATE LIMITED (JRA-1) AND IN CONSORTIUM WITH M/S ANTRIKSH INFRADESIGN PRIVATE LIMITED & SH. RAJBIR SINGH GOYAT (JRA- 2) SUCCESSFUL RESOLUTION APPLICANTS & ORS	Section 60(5)	4/15/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Pankaj
189	4/13/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1022(ND)2018	SUMIT SHARMA VS WING CONSTRUCTIONS AND DEVELOPERS PRIVATE LIMITED (JRA-1) AND IN CONSORTIUM WITH M/S ANTRIKSH INFRADESIGN PRIVATE LIMITED & SH. RAJBIR SINGH GOYAT (JRA- 2) SUCCESSFUL RESOLUTION APPLICANTS & ORS	Section 12(2)	4/15/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	KARAN
190	4/14/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/457(ND)2022	VIVEK BANSAL VS VIJAY DIXIT	Rule 11 of NCLT, 2016	4/16/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	ANUP KUMAR
191	4/14/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1445(ND)2019	SHYAM ARORA VS VIJAY DIXIT	Reg. 15 of IBBI (Liq.) Regulation 2016	4/16/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	SHYAM
192	4/14/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/378(PB)2017	SAHASRA ELECTRONIC SOLUTION LTD VS NOIDA SPECIAL ECONOMIC ZONE	Sec 60(5)	4/16/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	V Shashank
193	4/14/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/319(ND)2024	VEKAS KUMAR GARG VS NOIDA SPECIAL ECONOMIC ZONE	Section 21	4/16/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	KARAN
194	4/14/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/457(ND)2022	VIVEK BANSAL VS VIJAY DIXIT	Rule 11 of NCLT, 2016	4/15/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	ANUP KUMAR
195	4/14/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/457(ND)2022	SHAILENDRA AJMERA VS VIJAY DIXIT	Sec 60(5)	4/15/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Chandhiok&mahajan
196	4/15/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/457(ND)2022	SANDEEP MAHAJAN BANKRUPTCY TRUSTEE FOR MR SANJAY MAHESHWARI VS SANJAY MAHESHWARI	Application under any other provisions- IBC	4/16/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Irfan Ahmed
197	4/15/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/410(ND)2022	BRIJESH KUMAR TAMBER BANKRUPTCY TRUSTEE OF MRS SEEMA MITTAL VS SANJAY MAHESHWARI	Application under any other provisions- IBC	4/16/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Brijesh Kumar Tamber
198	4/3/2026	Interlocutory Application (I.B.C)	710102025092026	COMPANY PETITION IB (IBC)/375(PB)2018	HARVINDER SINGH VS M/S ABW INFRASTRUCTURE LTD	Rule 11 of NCLT, 2016	4/19/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	PAWAN KUMAR RAY
199	4/2/2026	Interlocutory Application (I.B.C)	710102024902026	COMPANY PETITION IB (IBC)/376(ND)2020	MR. KAPIL DEV TANEJA RESOLUTION PROFESSIONAL VS ANIL KUMAR MISRA	Section 25(2)(j), 43,45,47,50,60 (5),66/Regulatio n 35A	4/21/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	MITAL AND MITAL

200	4/14/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/457(ND)2022	VIVEK BANSAL VS VIJAY DIXIT	Rule 11 of NCLT, 2016	4/16/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	ANUP KUMAR
201	4/14/2026	Interlocutory Application (I.B.C)	710102028632026	COMPANY PETITION IB (IBC)/489(ND)2022	VIJENDER SHARMA VS VIJAY DIXIT	Application under any other provisions- IBC	4/20/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	VIJENDER SHARMA
202	4/14/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1445(ND)2019	SHYAM ARORA VS VIJAY DIXIT	Reg. 15 of IBBI (Liq.) Regulation 2016	4/16/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	SHYAM
203	4/14/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/378(PB)2017	SAHASRA ELECTRONIC SOLUTION LTD VS NOIDA SPECIAL ECONOMIC ZONE	Sec 60(5)	4/16/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	V Shashank
204	4/14/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/319(ND)2024	VEKAS KUMAR GARG VS NOIDA SPECIAL ECONOMIC ZONE	Section 21	4/16/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	KARAN
205	4/15/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/319(ND)2024	SANDEEP MAHAJAN BANKRUPTCY TRUSTEE FOR MR SANJAY MAHESHWARI VS SANJAY MAHESHWARI	Application under any other provisions- IBC	4/16/2026	The present matter has been incorrectly instituted in Delhi for want of territorial jurisdiction, as the PDF reflects that the proper jurisdiction lies with the Jaipur NCLT Bench.	Irfan Ahmed
206	4/15/2026	Interlocutory Application (I.B.C)	2.41011E+15	COMPANY PETITION IB (IBC)/319(ND)2024	MR DHAVAL JITENDRAKUMAR MISTRY BANKRUPTCY TRUSTEE OF BANKRUPT JAGDISH CHANDRA SHAH PG OF MS RY MIDAS ALUMINUM PRIVATE LIMITED VS SANJAY MAHESHWARI	Application under any other provisions- IBC	4/18/2026	No. of Objection: Wrong jurisdiction; kindly file the matter in Ahmedabad.	Arjun
207	4/16/2026	Interlocutory Application (I.B.C)	710102030132026	COMPANY PETITION IB (IBC)/111(ND)2022	STATE BANK OF INDIA VS KRISHAN KUMAR BASAI	Application under any other provisions- IBC	4/22/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Shubham Saigal
208	4/16/2026	Interlocutory Application (I.B.C)	4.10116E+14	COMPANY PETITION IB (IBC)/111(ND)2022	JAYANT PRAKASH RESOLUTION PROFESSIONAL IN THE PERSONAL INSOLVENCY OF VATIKA LIMITED VS KRISHAN KUMAR BASAI	Section 60(5)/Rule 11	4/20/2026	No. of Objection: Wrong jurisdiction; kindly file in Chandigarh.	ADHISH SRIVASTAVA
209	4/17/2026	Miscellaneous Application (IBC)	7.10102E+14	COMPANY PETITION IB (IBC)/575(ND)2024	MR SUMIT SHARMA VS KRISHAN KUMAR BASAI	Application under any other provisions- IBC	4/21/2026	No. of Objections: Case type is incorrect. Memo of parties is missing in the soft copy as well as in the bookmarking. Page numbers are missing in the index and in the soft copy PDF. The application is not signed on all pages. Affidavit is missing. Duplicate document uploaded in the proof of service column—same needs to be deleted. Annexures are missing in the soft copy. Only 11 pages have been uploaded in the PDF.	MOHIT NANDWANI
210	4/17/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/333(ND)2023	KASHYAP ORGANICS PRIVATE LIMITED VS KRISHAN KUMAR BASAI	Rule 11 of NCLT, 2016	4/20/2026	No. of Objections: Bookmarking with proper page numbering is missing. Kindly provide the same as per index. OCR is missing. Kindly upload the file with proper OCR. Memo of Parties is missing. Kindly file the same. Signatures are missing on the Application pages. Kindly ensure all pages are duly signed. Vakalatnama is missing. Kindly file the same.	ALAM
211	4/17/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/208(ND)2023	ANAND SONBHADRA VS PRAVIN KUMAR MALHOTRA	Section 60(5)/Liq Regulation 35	4/21/2026	No of objection 1. book marking mandatory as per index with pagination 2. page no missed in index and also soft copy pdf 3. section mismatched in online basic detail and soft copy pdf 4 missed sign in index 5 missed sign in PRELIMINARY REPORT 6 not verified affidavit 7 need to delete extra same pdf uploaded in proof of service column 8 annexures missed 9 only 22 page uploaded in soft copy	Niraj Chamyal
212	4/17/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/558(ND)2024	GAGAN TONDON VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Section 60(5)/Rule 11	4/22/2026	List of Objections Incorrect Case Type: The case type has been incorrectly selected. Incomplete Bookmarking: Bookmarking is incomplete across all volumes. Proper bookmarking with page references is required. Incomplete Online Details: All requisite details have not been filled in the online filing portal. The same must be completed. Memo of Parties: The Memo of Parties has not been filed. List of Dates and Events: The List of Dates and Events is missing and must be provided. Brief Synopsis: The Brief Synopsis has not been filed. Master Index: The Master Index is incomplete. Pagination Issues: Pagination is incomplete in Volume III, IV, V, and VII Index. Defects in Vakalatnama: The Vakalatnama is deficient, as the ₹25 welfare fee stamp, ₹3 court fee stamp, and date are missing.	MAREESH

213	4/18/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/664(ND)2024	CANARA BANK VS SH ASHOK GOEL	Rule 11 of NCLT, 2016	4/22/2026	List of Objections OCR Compliance: OCR has not been applied to the Memo of Parties and the main Application. The documents must be OCR-enabled for proper electronic processing. Double Pagination: Pages No. 39 to 194 contain double pagination. The same needs to be rectified by removing the duplicate page numbering. Illegible Documents: Pages No. 59, 108, 118, 122, 130, 131, 163 to 165, and 173 are not clearly readable. Legible copies of the said pages must be provided.	Copper & Gold Partners
214	4/18/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/672(ND)2024	CANARA BANK VS SH SUBHASH CHAND GOEL	Rule 11 of NCLT, 2016	4/22/2026	OCR has been missed in the memo, party, and application. Pages 39 to 194 contain double pagination; kindly remove the duplicate numbering. Pages 59, 108, 118, 122, 130, 131, 163 to 165, and 173 are not readable.	Copper & Gold Partners
215	4/20/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/559(PB)2017	PRASSAN NAVIN KUMAR SINHA VS SH SUBHASH CHAND GOEL	Rule 11 of NCLT, 2016	4/22/2026	No. of Objections: Bookmarking is mandatory as per the index with proper pagination. Annexure pages are missing signatures marked as "True Copy" in all volumes. OCR is missing in the PDF.	ALAM
216	4/20/2026	Company Appeal (IBC)	7.10102E+14	COMPANY PETITION IB (IBC)/354(PB)2021	DAVINDER SINGH VS PRIYANKA CHOUHAN LIQUIDATOR OF DRISHTI INDIA LTD	Sec 42	4/23/2026	Please note the following objections observed in the filing: Bookmarking is compulsory with proper page numbering. Each page of the application must be signed. Each page of the annexures must be signed and marked as "True Copy." Pagination in the PDF is incomplete. OCR is missing in the PDF.	Gaurav Singh
217	4/22/2026	Miscellaneous Application (IBC)	710102032152026	COMPANY PETITION IB (IBC)/166(ND)2024	RICHIFIELD PACKAGING PRIVATE LIMITED VS ALMIGHTY ADVERTISING PRIVATE LIMITED	Rule 11 of NCLT, 2016	4/20/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	BHARAT
218	4/21/2026	Interlocutory Application (I.B.C)	710102032152026	COMPANY PETITION IB (IBC)/554(ND)2025	CANARA BANK VS ROHIT SACHDEV	Application under any other provisions- IBC	4/22/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Rahul Vashishth
219	4/22/2026	Miscellaneous Application (IBC)	710102032592026	COMPANY PETITION IB (IBC)/166(ND)2024	RICHIFIELD PACKAGING PRIVATE LIMITED VS ALMIGHTY ADVERTISING PRIVATE LIMITED	Application under any other provisions- IBC	4/20/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	BHARAT
220	4/21/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/521(ND)2025	VOYAGER TRADING PARTNERS LLC VS UCRK AGROS PRIVATE LIMITED	Application under any other provisions- IBC	4/23/2026	No. of Objections: Pagination is missing in the bookmarking as per the index. Kindly ensure proper page numbering. Vakalatnama has not been filed. Kindly upload the same. The Vakalatnama is deficient in requisite court fee and welfare stamp, i.e., ₹3/- Court fee and ₹25/- Welfare stamp have not been affixed. Kindly make good the deficiency.	Shiv
221	4/21/2026	Miscellaneous Application(Companies Act)	7.10102E+14	COMPANY PETITION (COMPANIES ACT)/21(ND)2026	NIVAYA ASL PRIVATE LIMITED VS ALLIED STRIPS LIMITED	Sec. 244(1)	4/23/2026	No. of Objections: The case type is mentioned incorrectly. Kindly rectify the same. Memo of Parties is missing in the soft copy. Kindly incorporate the same. Vakalatnama has not been properly filled. Kindly complete all required details. Vakalatnama is deficient in requisite court fee and welfare stamp. ₹3/- court fee and ₹25/- welfare stamp have not been affixed. Kindly ensure compliance.	Rashi Anand
222	4/22/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/297(ND)2025	SATENDRA KUMAR VS AMARJIT SINGH KALRA	Application under any other provisions- IBC	4/23/2026	No. of Objections: Proper bookmarking is mandatory as per the index with page numbering. The same has not been complied with. ₹25/- Welfare Fund fee and ₹3/- Court fee are missing in the Vakalatnama. Kindly make good the deficiency. Date and month are missing in the Vakalatnama. Kindly rectify the same. Index has not been filed. Kindly upload the same. Order dated 27.03.2026 is missing. Kindly upload the same. Proof of service has not been filed despite there being respondents in the Memo of Parties. Kindly upload the same. Page numbering is missing in the soft copy/PDF. Kindly ensure proper pagination. Only 31 pages have been uploaded in the soft copy. Kindly upload the complete set of documents.	SHIVAM
223	4/21/2026	Interlocutory Application (I.B.C)	710102032192026	COMPANY PETITION IB (IBC)/945(PB)2020	REETESH KUMAR AGARWAL VS AMARJIT SINGH KALRA	Application under any other provisions- IBC	4/21/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	HITESH SACHAR
224	4/25/2026	Interlocutory Application (I.B.C)	710102033442026	COMPANY PETITION IB (IBC)/243(PB)2023	MR SANDEEP GOEL VS MR NAKUL BHARANA	Application under any other provisions- IBC	4/21/2026	Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	Ashish Verma
225	4/23/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/334(ND)2018	MADHAV SARAN AGARWAL AND ANR VS ASSETS CARE RECONSTRUCTION ENTERPRISE LTD	Sec 60(5)	4/24/2026	No. of Objections: Bookmarking is missing in the PDF. The same PDF has been filed twice; kindly remove the duplicate copy. Page numbering in the Vakalatnama is incorrect, and ₹3/- court fee along with ₹25/- welfare stamp/welfare ticket is missing. Pagination is missing in the index. Affidavit and Vakalatnama of Applicant No. 1 are missing. Copy of order dated 11.02.2026 is missing in the PDF. Proof of service is not attached.	Brijesh Kumar Tamber
226	4/23/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/43(ND)2018	ASHOK KANODIA VS UJALA PUMPS PVT LTD	Sec 60(5)	4/24/2026	No. of Objections: There is a mismatch in the section selected. In the online basic details, Section 60(5) has been selected, whereas in the soft copy/PDF, Section 11 has been mentioned. Kindly rectify the same and ensure consistency.	SUMAN

227											No. of Objections: Wrong file has been selected. Kindly select this matter as a fresh APPEAL file under the Petition section. Section 48(2) pertains to a Restoration Application; however, the matter should be filed under Section 252. Case type year mentioned in the PDF is incorrect and needs correction. Incorrect linking of file number Appeal/54(ND)/2025 has been done; this is a fresh Appeal and should be correctly tagged as such. Case type mentioned in the online portal is incorrect and requires rectification. Balance sheet is missing from the filed documents and needs to be uploaded.	
	4/23/2026	Review Application (Companies Act)	7.10102E+14	COMPANY APPEAL (COMPANIES ACT)/54(ND)2025	RICH HOME DEVELOPERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 48(2)	4/24/2026					ALAM
228											No. of Objections: Section mentioned in the online portal is incorrect; kindly select the appropriate provision under the relevant Act. Pagination is missing in the bookmarking and needs to be properly incorporated. In the PDF main heading, IA No. has been mentioned as 2025; kindly correct it and mention 2026 instead.	
	4/23/2026	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/638(PB)2023	MANISH KUMAR VS ASHISH KUMAR PATHAK	Rule 11 of NCLT, 2016	4/24/2026					Prashant Katara
229											Due to technical glitches on the NIC side, objections were being shown incorrectly. In this regard, kindly contact the Registry (DR and AR) via email at: dr1-nclt@nclt.gov.in ar4-nclt@nclt.gov.in	
	4/23/2026	Interlocutory Application (I.B.C)	710102032892026	COMPANY PETITION IB (IBC)/16(PB)2017	GAURAV BANSAL VS VANEET BHATIA	Sections 60(5)/Regulation 13	4/22/2026					Yogit Kamat
230	5/1/2026	0710102016142026(No.of Docs 3)	0710102016142026/1	INTERLOCUTORY APPLICATION (I.B.C)/957(ND)2026	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. MR. SANDEEP GOEL RESOLUTION PROFESSIONAL FOR JTPL PRIVATE LIMITED	Sec 60(5)	5/4/2026				1. It is submitted that the compliance order has not been included in the PDF. 2. It is further submitted that the Vakalatnama has also not been attached in the PDF.	ankurmittalawyer@gmail
231	4/30/2026	0710102040602023(No.of Docs 3)	0710102040602023/16	COMPANY PETITION IB (IBC)/264(PB)2023	GO AIRLINES (INDIA) LIMITED	IBC Under Sec 10	5/4/2026				No. of Objections: Incomplete bookmarking. Counsel's signature is missing on the index. Index is missing in Volume 2. Incorrect pagination in all PDFs. Kindly attach the compliance order or the latest order. True copy declaration and signatures are missing on all annexures.	yugam2107
232	4/30/2026	0710102040602023(No.of Docs 2)	0710102040602023/17	COMPANY PETITION IB (IBC)/264(PB)2023	GO AIRLINES (INDIA) LIMITED	IBC Under Sec 10	5/4/2026				No. of Objections: Counsel's signature and date are missing on the index. Pagination is missing in the bookmarking. Bookmarking is incomplete. Kindly attach the compliance order or the latest order.	yugam2107
233	5/1/2026	0710102017442026(No.of Docs 1)	0710102017442026/1	COMPANY PETITION (COMPANIES ACT)/55(ND)2026	SAURAV AGGARWAL VS. M/S MANSA FACILITY & SERVICES PRIVATE LIMITED	Sec. 241(1), Sec. 242(4)	5/4/2026				It is submitted that, as per the compliance order, the affidavit was required to be filed within one week.	Corporate2022
234	5/2/2026	0710102023072026(No.of Docs 2)	0710102023072026/1	COMPANY PETITION IB (IBC)/175(ND)2026	ISHAAN FIBER INTERNATIONAL VS. ASK HOME FURNISHING PRIVATE LIMITED	IBC Under Sec 9	5/4/2026				1. As per the compliance order dated 15.04.2026 the Affidavit was to be filed within one week, kindly file application for condonation of delay. 2. That it is further submitted that certain pages of the filed documents are not clearly readable, namely pages 11, 14, 20, 21, 25, 28, 34, and 36.	SALUJA
235	5/1/2026	0710102000142026(No.of Docs 2)	0710102000142026/3	INTERLOCUTORY APPLICATION (I.B.C)/199(ND)2026	SHEETAL PATHROR VS. RAKESH KUMAR GUPTA	Sections 60(5)/Regulation 13	5/4/2026				1.as per the compliance order the written submission was to be file with in one week	psichambers
236	4/30/2026	0710102013882026(No.of Docs 1)	0710102013882026/2	COMPANY APPEAL (COMPANIES ACT)/28(ND)2026	GHA INFO PROJECTS PRIVATE LIMITED VS. ROC NCT OF DELHI & HARYANA	Sec 252 (3)	5/4/2026				1. Kindly attach the latest compliance order or any subsequent order issued in this regard. Further, In case an Affidavit of Service is being filed, the same should be duly prepared, properly executed, and attached in accordance with the prescribed format.	MAHRISHI@NCLT1
237	9/10/2024	0710102142722019(No.of Docs 4)	0710102142722019/28	COMPANY PETITION (COMPANIES ACT)/879(ND)2019	AMREX MARKETING PRIVATE LIMITED VS. UNIVERSAL CONVEYOR BELTINGS LIMITED	Sec. 59, Application under any other provisions, Application under any other provisions, Application under any other provisions	5/4/2026				The compliance order or the latest order has not been annexed and is required to be filed in the PDF.	Niharika
238	4/30/2026	0710102142722019(No.of Docs 2)	0710102142722019/29	COMPANY PETITION (COMPANIES ACT)/879(ND)2019	AMREX MARKETING PRIVATE LIMITED VS. UNIVERSAL CONVEYOR BELTINGS LIMITED	Sec. 59, Application under any other provisions, Application under any other provisions, Application under any other provisions	5/4/2026				No. of Objections: 1 As mentioned in the index, the compliance order dated 16.04.2026 and the latest order are missing from the PDF.	Niharika
239	4/30/2026	0710102014862026(No.of Docs 1)	0710102014862026/6	INTERLOCUTORY APPLICATION (I.B.C)/870(PB)2026	MS.SUNITA BT VS. CANARA BANK	Application under any other provisions- IBC	5/4/2026				1. As mentioned in the index, the compliance order dated 24.03.2026 and the latest order are missing from the PDF.	AdvAmankampani

240	9/10/2024	0710102142722019(No.of Docs 4)	0710102142722019/28	COMPANY PETITION (COMPANIES ACT)/879(ND)2019	AMREX MARKETING PRIVATE LIMITED VS. UNIVERSAL CONVEYOR BELTINGS LIMITED	Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other provisions	5/4/2026	The compliance order or the latest order has not been annexed and is required to be filed in the PDF.	Niharika
241	5/3/2026	0710102007572026(No.of Docs 2)	0710102007572026/3	INTERLOCUTORY APPLICATION (I.B.C)/412(ND)2026	M/S. SCOPIC INTERNATIONAL VS. ATUL MITTAL	Section 60(5)	5/4/2026	No. of Objections: Compliance order is missing in the PDF.	quadlegal
242	5/2/2026	0710102022742026(No.of Docs 2)	0710102022742026/1	RESTORATION APPLICATION (IBC)/27(ND)2026	SPIKE CHEMICALS PVT LTD VSMR ATUL MITTAL	Rule 11 of NCLT, 2016	5/4/2026	No. of Objections: Kindly attach the compliance order or the latest order.	abhi4064
243	4/30/2026	0710102111742025(No.of Docs 2)	0710102111742025/3	INTERLOCUTORY APPLICATION (I.B.C)/6261(ND)2025	SANJEEV KUMAR VS. GYAN CHAND MISHRA RESOLUTION PROFESSIONAL M/S TRESKO HOMES PVT LTD (FORMERLY KNOWN AS M/S. MASCOT SOHO HOMES PVT. LTD.)	Sections 60(5)/Regulation 13	5/4/2026	No. of Objections: 1 As per the compliance order dated 10.04.2026, the written submission was required to be filed within one week; however, the same has not been filed. Kindly file an application for condonation of delay.	epochlegal77
244	4/30/2026	0710102032642023(No.of Docs 2)	0710102032642023/107	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	5/4/2026	No. of Objections: Bookmarking is mandatory and has not been provided. Wrong file has been uploaded. Kindly file the correct document in an application.	sfionct
245	5/1/2026	0710102001202026(No.of Docs 2)	0710102001202026/1	COMPANY APPEAL (IBC)/3(PB)2026	ASSISTANT COMMISSIONER VS. MR ANIL KOHLI	Sec 42	5/4/2026	The compliance order has not been included in the PDF. Kindly upload the same.	abhi4064
246	5/1/2026	0710102111742025(No.of Docs 2)	0710102111742025/4	INTERLOCUTORY APPLICATION (I.B.C)/6261(ND)2025	SANJEEV KUMAR VS. GYAN CHAND MISHRA RESOLUTION PROFESSIONAL M/S TRESKO HOMES PVT LTD (FORMERLY KNOWN AS M/S. MASCOT SOHO HOMES PVT. LTD.)	Sections 60(5)/Regulation 13	5/4/2026	No. of Objections: Compliance order is missing in the PDF. Bookmarking is mandatory and has not been provided.	palashsinghai
247	12/29/2025	0710102112412025(No.of Docs 0)	0710102112412025/2	INTERLOCUTORY APPLICATION (I.B.C)/61(PB)2026	PUSHPINDER KUMAR LIQUIDATOR FOR M/S NEXTRA TELECOMMUNICATIONS PRIVATE LIMITED VS. MR. RAJESH BANSAL	19(2)	5/4/2026	No. of Objections: As per the compliance order, the affidavit was required to be filed within one week. Kindly comply accordingly	
248	5/2/2026	0710102022752026(No.of Docs 2)	0710102022752026/1	RESTORATION APPLICATION (IBC)/26(ND)2026	SHUBH LABH SUPER STEELS PVT LTD VSMR ATUL MITTAL	Rule 11 of NCLT, 2016	5/4/2026	1. kindly attach the compliance order or latest order.	abhi4064
249	5/2/2026	0710102115612020(No.of Docs 1)	0710102115612020/19	INTERLOCUTORY APPLICATION (I.B.C)/774(ND)2021	KRISHAN VRIND JAIN VSMASHESH KUMAR SINGH	Sec 43(1) r/w Sec 44 (1)	5/4/2026	No. of Objections: As per the compliance order dated 21.01.2026, the Affidavit of Service was required to be filed within ten days.	RIL ASSOCIATES & ADV
250	5/1/2026	0710102021262026(No.of Docs 1)	0710102021262026/1	INTERLOCUTORY APPLICATION (I.B.C)/1378(ND)2026	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED (ACTING AS TRUSTEE OF ALCHEMIST XII TRUST) THROUGH ITS SR. MANAGER HITESH DAHIYA) VSMOHIT SINGH	Section 121(1)	5/4/2026	No. of Objections: As per the compliance order, the affidavit was required to be filed within one week.	ashukansal@gmail.com
251	4/30/2026	0710102022512026(No.of Docs 1)	0710102022512026/1	COMPANY PETITION (COMPANIES ACT)/62(ND)2026	CATALYST TRUSTEESHIP LIMITED VS. B9 BEVERAGES LIMITED	Sec. 71(10)	5/4/2026	1. Kindly attach the latest compliance	milyghoshal
252	5/1/2026	0710102039762025(No.of Docs 2)	0710102039762025/14	INTERLOCUTORY APPLICATION (I.B.C)/2471(ND)2025	DIL JIT SINGH AHLUWALIA VSR-3 GENESIS COMTRADE PVT. LTD.	Sec 60(5)	5/4/2026	Pages 33 to 86 are not clear in the document. The vakalatnama copy is missing from the PDF.	negimilan04
253	5/1/2026	0710102016252025(No.of Docs 3)	0710102016252025/9	INTERLOCUTORY APPLICATION (I.B.C)/1147(ND)2025	RADHA KISHAN@ RADHA KRISHAN & ORS. VS. M/S RIVIERKRISHNA DEVELOPERS LLP	Sec 60(5), Rule 11 of NCLT, 2016	5/4/2026	1. The master index is missing from the PDF. 2. Bookmarking is mandatory but has not been provided. 3. Counsel details are missing in the index. 4. Kindly attach the latest compliance order, which is missing from the PDF. 5. The following pages are not clear: 20 to 26, 67, 105, 107 to 114, 154, 174 to 205, and 274. 6. Page 63 is in Hindi and requires translation/English version. 7. Pages 217 and 218 are incorrectly placed/adjusted. 8. Pages 219 and 263 are blank.	shagunsapuro
254	4/30/2026	0710102108202024(No.of Docs 2)	0710102108202024/6	COMPANY PETITION (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	5/4/2026	The compliance order or the latest order has not been annexed and is required to be filed in the PDF.	gthirupal@gmail.com

255	4/30/2026	0710102046152025(No.of Docs 2)	0710102046152025/2	INTERLOCUTORY APPLICATION (I.B.C)/2660(ND)2025	SAI SECURITY SERVICES THROUGH ITS PROPRIETOR PRABHAS RAUT VS. MR. ANKUR KUMAR RESOLUTION PROFESSIONAL FOR TWEUTY FIRST CENTURY WIRE RODS LTD.	Sec 60(5)	5/4/2026	Kindly attach the compliance order or the latest order.	Saniya
256	6/5/2025	0710102047942025(No.of Docs 0)	0710102047942025/3	COMPANY PETITION (COMPANIES ACT)/110(ND)2025	BRITONNA HOTEL AND YACHT CLUB PRIVATE LIMITED	Sub-Section (1) of Section 66.	5/4/2026	No. of Objections: 2 Compliance order is missing in the PDF. All pages in the PDF need to be signed.	
257	4/30/2026	0710102053352025(No.of Docs 1)	0710102053352025/4	COMPANY PETITION IB (IBC)/341(ND)2025	NUTAN GUPTA VS. CANARA BANK	Section 94(1)	5/4/2026	No. of Objections: 1 The compliance order has not been attached.	TANGIRI@1856
258	4/30/2026	0710102011132026(No.of Docs 2)	0710102011132026/2	INTERLOCUTORY APPLICATION (I.B.C)/637(ND)2026	KESAR DASS B. & ASSOCIATES THROUGH ITS DULY AUTHORISED PARTNER MRS ASHA BATRA VS. TWENTY FIRST CENTURY WIRE RODS LIMITED THROUGH ITS RESOLUTION PROFESSIONAL MR ANKUR KUMAR	Sec 60(5)	5/4/2026	No. of Objections: 1 Kindly attach the latest compliance order .	Saniya
259	5/1/2026	0710102053502025(No.of Docs 2)	0710102053502025/2	INTERLOCUTORY APPLICATION (I.B.C)/3134(PB)2025	M/S NERMADA ENTERPRISES VS. IBID UNIVERSAL PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	Sec 60(5)	5/4/2026	As per the compliance order, the short written notes were required to be filed within one week.	abhi4064
260	4/29/2026	0710102107302024(No.of Docs 2)	0710102107302024/3	INTERLOCUTORY APPLICATION (I.B.C)/293(ND)2025	ASSET RECONSTRUCTION (INDIA) COMPANY LIMITED VS. PARSVNATH DEVELOPERS LIMITED	Rule 11 of NCLT, 2016	5/4/2026	The compliance order or the latest order has not been annexed and is required to be filed in the PDF.	BLA2024
261	5/1/2026	0710102095582024(No.of Docs 2)	0710102095582024/2	INTERLOCUTORY APPLICATION (I.B.C)/6042(PB)2024	SH. NEERAJ SINGAL VS. STATE BANK OF INDIA	Application under any other provisions- IBC	5/4/2026	No. of Objections: Compliance order is missing in the PDF	rrglawoffice
262	5/1/2026	0710102095572024(No.of Docs 2)	0710102095572024/2	INTERLOCUTORY APPLICATION (I.B.C)/6041(PB)2024	SH. BRIJ BHUSHAN SINGAL VS. STATE BANK OF INDIA	Application under any other provisions- IBC	5/4/2026	No. of Objections: Compliance order is missing in the PDF.	rrglawoffice
263	5/1/2026	0710102056332025(No.of Docs 2)	0710102056332025/2	CONTEMPT PETITION(COMPANIES ACT)/9(ND)2025	M/S NEELKANTH TUBES PVT. LTD. VS. MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.	Sec 425	5/4/2026	No. of Objections: 3 The compliance order has not been attached in the PDF. The affidavit stamp is missing. The ₹1 court fee stamp is missing on the Vakalatnama.	archerjurists
264	4/27/2026	0710102026342025(No.of Docs 3)	0710102026342025/4	COMPANY APPEAL(COMPANIES ACT)/65(ND)2025	INCOME TAX OFFICER WARD 11 NEW DELHI VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3) - By Government Body	5/4/2026	No. of Objections: As per the compliance order dated 05.02.2026, the Affidavit of Service was required to be filed within three days. Kindly file an application for condonation of delay	Shlokchandra@123
265	4/27/2026	0710102026342025(No.of Docs 3)	0710102026342025/4	COMPANY APPEAL(COMPANIES ACT)/65(ND)2025	INCOME TAX OFFICER WARD 11 NEW DELHI VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3) - By Government Body	5/4/2026	No. of Objections: As per the compliance order dated 05.02.2026, the Affidavit of Service was required to be filed within three days. Kindly file an application for condonation of delay	Shlokchandra@123
266	4/27/2026	0710102026342025(No.of Docs 3)	0710102026342025/4	COMPANY APPEAL(COMPANIES ACT)/65(ND)2025	INCOME TAX OFFICER WARD 11 NEW DELHI VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3) - By Government Body	5/4/2026	No. of Objections: As per the compliance order dated 05.02.2026, the Affidavit of Service was required to be filed within three days. Kindly file an application for condonation of delay	Shlokchandra@123
267	5/1/2026	0710102094632024(No.of Docs 2)	0710102094632024/5	INTERLOCUTORY APPLICATION (I.B.C)/5638(PB)2024	SH. NARMADA ENTERPRISES VS. IBID UNIVERSAL PRIVATE LIMITED	Sec 60(5)	5/4/2026	No. of Objections: As per the compliance order, the short written notes were required to be filed within one week.	abhi4064
268	4/30/2026	0710102083002025(No.of Docs 2)	0710102083002025/7	COMPANY PETITION IB (IBC)/547(ND)2025	NAXNOVA TECHNOLOGIES PRIVATE LIMITED VS. HERO MOTOCORP LIMITED	IBC Under Sec 9	5/4/2026	Kindly attach the compliance order in PDF format.	sonaljain
269	4/30/2026	0710102085212025(No.of Docs 2)	0710102085212025/2	INTERLOCUTORY APPLICATION (I.B.C)/4873(ND)2025	AMPLE DIGITAL PRIVATE LIMITED VS. MR. DINKAR TIRUVANNADAPURAM VENKATASUBRAMANIAN LIQUIDATOR OF GO AIRLINES (INDIA) LIMITED	Sec 60(5)	5/4/2026	1The compliance order or the latest order has not been annexed and is required to be filed in the PDF.	yugam2107
270	5/1/2026	0710102086382025(No.of Docs 2)	0710102086382025/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2025	GROWFAST ADVISORY SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/4/2026	No. of Objections: As per the compliance order, the reply was required to be filed within one week. The same PDF has been uploaded twice. Kindly remove the duplicate file.	videhvaish

271	4/30/2026	0710102091892025(No.of Docs 3)	0710102091892025/2	COMPANY PETITION IB (IBC)/578(ND)2025	W2E ENGINEERING PRIVATE LIMITED VS. VINTAGE STUDIO PRIVATE LIMITED	IBC under Sec 7	5/4/2026	No. of Objections: Master index is mandatory and has not been provided. Index 2 is a wrong file. Kindly file the correct document in an application. Translation of page 75 from Hindi to English is required to be uploaded. Kindly attach the compliance order or the latest order. Counsel's signature is missing on Index 2.	Advarjunkhera
272	4/30/2026	0710102021352026(No.of Docs 1)	0710102021352026/1	COMPANY PETITION IB (IBC)/188(ND)2026	UTSAV SECURITIES LIMITED VS. ANGEL PROMOTERS PRIVATE LIMITED	IBC under Sec 7	5/4/2026	1. Kindly attach the latest compliance order	mpsahay
273	5/1/2026	0710102023322026(No.of Docs 2)	0710102023322026/5	TRANSFER APPLICATION/9(ND)2026	YASH BHUPESH GUPTA VS. M/S WOW SOLUTIONS AND SYSTEMS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	5/4/2026	Number of Objections: 4 Bookmarking is mandatory but not done. Compliance order is missing in the PDF. Affidavit is missing in the PDF. Vakalatnama is missing in the PDF.	Chandresh.rao
274	9/10/2024	0710102142722019(No.of Docs 4)	0710102142722019/28	COMPANY PETITION (COMPANIES ACT)/879(ND)2019	AMREX MARKETING PRIVATE LIMITED VS. UNIVERSAL CONVEYOR BELTINGS LIMITED	Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other	5/4/2026	The compliance order or the latest order has not been annexed and is required to be filed in the PDF.	Niharika
275	5/1/2026	0710102042372022(No.of Docs 2)	0710102042372022/4	INTERLOCUTORY APPLICATION (I.B.C)/3227(PB)2022	AMIT AGRAWAL VS. GHAZIABAD DEVELOPMENT AUTHORITY THROUGH ITS VICE CHAIRMAN	Sec 60(5)	5/4/2026	Kindly attach the latest order in PDF	rachitmit
276	1/8/2026	0710102002052026(No.of Docs 0)	0710102002052026/1	COMPANY APPLICATION(COMPANIES ACT)/11(ND)2026	VINOD KUMAR GUPTA VS. ANANT COLD STORAGE PRIVATE LIMITED	Application under any other provisions	5/4/2026	No. of Objections: Proof of service is required in the PDF. More formal/legal wording:	
277	1/8/2026	0710102002052026(No.of Docs 0)	0710102002052026/1	COMPANY APPLICATION(COMPANIES ACT)/11(ND)2026	VINOD KUMAR GUPTA VS. ANANT COLD STORAGE PRIVATE LIMITED	Application under any other provisions	5/4/2026	No. of Objections: Proof of service is required in the PDF. More formal/legal wording:	
278	1/8/2026	0710102002052026(No.of Docs 0)	0710102002052026/1	COMPANY APPLICATION(COMPANIES ACT)/11(ND)2026	VINOD KUMAR GUPTA VS. ANANT COLD STORAGE PRIVATE LIMITED	Application under any other provisions	5/4/2026	No. of Objections: Proof of service is required in the PDF. More formal/legal wording:	
279	1/8/2026	0710102002052026(No.of Docs 0)	0710102002052026/1	COMPANY APPLICATION(COMPANIES ACT)/11(ND)2026	VINOD KUMAR GUPTA VS. ANANT COLD STORAGE PRIVATE LIMITED	Application under any other provisions	5/4/2026	No. of Objections: Proof of service is required in the PDF. More formal/legal wording:	
280	5/1/2026	0710102023322026(No.of Docs 2)	0710102023322026/4	TRANSFER APPLICATION/9(ND)2026	YASH BHUPESH GUPTA VS. M/S WOW SOLUTIONS AND SYSTEMS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	5/4/2026	Number of Objections: 4 Bookmarking is mandatory but not done. Compliance order is missing in the PDF. Affidavit is missing in the PDF. Vakalatnama is missing in the PDF.	Chandresh.rao
281	5/2/2026	0710102016492026(No.of Docs 2)	0710102016492026/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2026	NINE CORPORATE INCEPTIONS PRIVATE LIMITED	Sec. 230-232, Sec 234	5/4/2026	No. of Objections: As per the compliance order dated 12.03.2026, the reply was required to be filed within thirty days. Kindly file an application for condonation of delay. True copy declaration and signatures are missing on the annexures.	D/773/1990
282	5/1/2026	0710102023322026(No.of Docs 2)	0710102023322026/3	TRANSFER APPLICATION/9(ND)2026	YASH BHUPESH GUPTA VS. M/S WOW SOLUTIONS AND SYSTEMS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	5/4/2026	Number of Objections: 4 Bookmarking is mandatory but not done. Compliance order is missing in the PDF. Affidavit is missing in the PDF. Vakalatnama is missing in the PDF.	Chandresh.rao
283	5/1/2026	0710102048742024(No.of Docs 2)	0710102048742024/7	INTERLOCUTORY APPLICATION (I.B.C)/3020(ND)2024	PIYUSH MOONA VS. VINOD BEHARI SAHAI	Sec 60(5)	5/4/2026	No. of Objections: 1 Kindly attach the latest order in PDF format.	CSGAURAVJOSHI
284	11/5/2025	0710102096592025(No.of Docs 0)	0710102096592025/4	COMPANY PETITION IB (IBC)/605(ND)2025	ARVE DIGITAL MEDIA PRIVATE LIMITED VS. WINZO PRIVATE LIMITED	IBC Under Sec 9	5/4/2026	No. of Objections: Compliance order is missing in the PDF.	
285	5/1/2026	0710102096852025(No.of Docs 3)	0710102096852025/5	INTERLOCUTORY APPLICATION (I.B.C)/5435(ND)2025	ABHIJEET PRAKASH VS. MADAN MOHAN DHUPAR	Sec 60(5)	5/4/2026	No. of Objections: As per the compliance order, the reply was required to be filed within two weeks. Kindly comply accordingly	nishi.eap
286	4/30/2026	0710102033242024(No.of Docs 2)	0710102033242024/5	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	5/4/2026	1. kindly attach the compliance order or latest order.	Shashank@07
287	4/27/2026	0710102026342025(No.of Docs 3)	0710102026342025/4	COMPANY APPEAL,(COMPANIES ACT)/65(ND)2025	INCOME TAX OFFICER WARD 11 NEW DELHI VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3) - By Government Body	5/4/2026	No. of Objections: As per the compliance order dated 05.02.2026, the Affidavit of Service was required to be filed within three days. Kindly file an application for condonation of delay	Shlokchandra@123
288	4/30/2026	0710102059982025(No.of Docs 1)	0710102059982025/4	INTERLOCUTORY APPLICATION(IBC)(PLAN)/45(ND)2025	ANIL KUMAR MITTAL VSATUL AGNIHOTRI	Sec 30	5/4/2026	Pages 44, 45, 68, and 69 are illegible. Clear and legible copies of the said pages are required to be uploaded in the PDF. Pages 56 and 59 are in Hindi; an English translation of the same is required. The compliance order dated 13.04.2026, though reflected in the index, has not been annexed to the record.	STAr
289	5/1/2026	0710102023322026(No.of Docs 2)	0710102023322026/2	TRANSFER APPLICATION/9(ND)2026	YASH BHUPESH GUPTA VS. M/S WOW SOLUTIONS AND SYSTEMS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	5/4/2026	Number of Objections: 4 Bookmarking is mandatory but not done. Compliance order is missing in the PDF. Affidavit is missing in the PDF. Vakalatnama is missing in the PDF.	Chandresh.rao

290	5/1/2026	0710102023322026(No.of Docs 2)	0710102023322026/10	TRANSFER APPLICATION/9(ND)2 026	YASH BHUPESH GUPTA VS. M/S WOW SOLUTIONS AND SYSTEMS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	5/4/2026	Number of Objections: 4 Bookmarking is mandatory but not done. Compliance order is missing in the PDF. Affidavit is missing in the PDF. Vakalatnama is missing in the PDF.	Chandresh.rao
291	5/1/2026	0710102023322026(No.of Docs 2)	0710102023322026/6	TRANSFER APPLICATION/9(ND)2 026	YASH BHUPESH GUPTA VS. M/S WOW SOLUTIONS AND SYSTEMS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	5/4/2026	Number of Objections: 4 Bookmarking is mandatory but not done. Compliance order is missing in the PDF. Affidavit is missing in the PDF. Vakalatnama is missing in the PDF.	Chandresh.rao
292	5/1/2026	0710102023322026(No.of Docs 2)	0710102023322026/7	TRANSFER APPLICATION/9(ND)2 026	YASH BHUPESH GUPTA VS. M/S WOW SOLUTIONS AND SYSTEMS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	5/4/2026	Number of Objections: 4 Bookmarking is mandatory but not done. Compliance order is missing in the PDF. Affidavit is missing in the PDF. Vakalatnama is missing in the PDF.	Chandresh.rao
293	5/1/2026	0710102023322026(No.of Docs 2)	0710102023322026/8	TRANSFER APPLICATION/9(ND)2 026	YASH BHUPESH GUPTA VS. M/S WOW SOLUTIONS AND SYSTEMS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	5/4/2026	Number of Objections: 4 Bookmarking is mandatory but not done. Compliance order is missing in the PDF. Affidavit is missing in the PDF. Vakalatnama is missing in the PDF.	Chandresh.rao
294	5/1/2026	0710102023322026(No.of Docs 2)	0710102023322026/9	TRANSFER APPLICATION/9(ND)2 026	YASH BHUPESH GUPTA VS. M/S WOW SOLUTIONS AND SYSTEMS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	5/4/2026	Number of Objections: 4 Bookmarking is mandatory but not done. Compliance order is missing in the PDF. Affidavit is missing in the PDF. Vakalatnama is missing in the PDF.	Chandresh.rao
295	5/1/2026	0710102023322026(No.of Docs 2)	0710102023322026/1	TRANSFER APPLICATION/9(ND)2 026	YASH BHUPESH GUPTA VS. M/S WOW SOLUTIONS AND SYSTEMS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	5/4/2026	Number of Objections: 4 Bookmarking is mandatory but not done. Compliance order is missing in the PDF. Affidavit is missing in the PDF. Vakalatnama is missing in the PDF.	Chandresh.rao
296	4/30/2026	0710102098242025(No.of Docs 2)	0710102098242025/3	COMPANY PETITION IB (IBC)/606(ND)2025	NUPUR RECYCLERS LIMITED VS. UNIVERSAL METALLICS PRIVATE LIMITED	IBC Under Sec 9	5/4/2026	The compliance order or the latest order has not been annexed and is required to be filed in the PDF.	Vishwa.kandwal
297	5/1/2026	0710102023682026(No.of Docs 2)	0710102023682026/1	INTERLOCUTORY APPLICATION (I.B.C)/1377(ND)2026	NIDHI BATISH VS. DEVENDRA UMRAO	Sections 60(5)/Regulation 7.8, 8A, 9, 12, 12A, 13, 14, 17(1)	5/4/2026	You are requested to kindly attach the latest order in the PDF.	abhi4064
298	4/30/2026	0710102019352026(No.of Docs 2)	0710102019352026/1	INTERLOCUTORY APPLICATION (I.B.C)/1376(ND)2026	MR. SUKHBIR SINGH VS. MR. MANISH AGARWAL	Rule 11 of NCLT, 2016	5/4/2026	1. It is submitted that, as per the compliance order dated 07.04.2026, the Affidavit of Service was to be filed within one week. Hence, it is requested that an application for condonation of delay may kindly be filed.	kunal.godhwani
299	5/2/2026	0710102024642026(No.of Docs 1)	0710102024642026/1	INTERLOCUTORY APPLICATION (I.B.C)/1414(ND)2026	GARG BUILDERS FORMER SUCCESSFUL RESOLUTION APPLICANT FOR M/S MHG LAND STOCKIST PRIVATE LIMITED THROUGH ITS SOLE PROPRIETOR MR. RAM KARAN GUPTA VS. PRABHJIT SINGH SONI ERSTWHILE RESOLUTION PROFESSIONAL AND CHAIRMAN OF MONITORING COMMITTEE OF M/S MHG LAND STOCKIST PRIVATE LIMITED	Sec 60(5)	5/4/2026	No. of Objections: As per the compliance order dated 08.04.2026, the affidavit was required to be filed within one week.	abhi4064
300	5/1/2026	0710102017372026(No.of Docs 1)	0710102017372026/2	INTERLOCUTORY APPLICATION (I.B.C)/1224(ND)2026	MS.SUNITA BT VS. CANARA BANK	Application under any other provisions- IBC	5/4/2026	1. The compliance order is missing from the PDF.	AdvAmankampani
301	5/1/2026	0710102034172026(No.of Docs 1)	0710102034172026/1	COMPANY PETITION (COMPANIES ACT)/70(ND)2026	HOTEL & RESTAURANT ASSOCIATION OF EASTERN INDIA VS. THE FEDERATION OF HOTEL AND RESTAURANT ASSOCIATIONS OF INDIA	Sec. 241(1),Sec. 242(4),Sec. 244(1)	5/4/2026	It is mandatory to provide proper bookmarking in the PDF.	sameer.parekh
302	4/30/2026	0710102059982025(No.of Docs 1)	0710102059982025/3	INTERLOCUTORY APPLICATION(IBC)(PLAN)/45(ND)2025	ANIL KUMAR MITTAL VSATUL AGNIHOTRI	Sec 30	5/4/2026	No. of Objections: 3 Pages 44, 45, 68, and 69 are not readable. Kindly upload clear/scanned copies of these pages in the PDF. Kindly translate pages 56 and 59 from Hindi to English. The compliance order dated 13.04.2026, as mentioned in the index, has not been attached. More formal/legal tone:	STAr
303	4/30/2026	0710102088442022(No.of Docs 2)	0710102088442022/13	COMPANY PETITION (COMPANIES ACT)/224(PB)2022	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFO) VS. NANAK CHAND TAYAL	Sec 241 (2)	5/4/2026	No. of Objections: 4 The bookmarking is incomplete. Kindly attach the compliance order or the latest order in the PDF. A copy of the Vakalatnama is missing in the PDF. Pagination is incomplete in the bookmarking.	sfionclt
304	4/30/2026	0710102027672026(No.of Docs 3)	0710102027672026/2	INTERLOCUTORY APPLICATION (I.B.C)/1554(ND)2026	UCO BANK VS. AMAR THAKKAR	Application under any other provisions- IBC	5/4/2026	No. of Objections: Index is missing. Affidavit is missing. Kindly attach the compliance order or the latest order. Only the tracking report has been attached; it is not sufficient to ascertain the nature or details of the filing.	Avdshesh Varshney
305	5/1/2026	0710102027752026(No.of Docs 2)	0710102027752026/1	INTERLOCUTORY APPLICATION (I.B.C)/1582(ND)2026	M/S DHANSHRI FOODS AND BEVERAGES PVT. LTD. VS. DEVENDRA UMRAO	Sections 60(5)/Regulation 7.8, 8A, 9, 12, 12A, 13, 14, 17(1)	5/4/2026	You are requested to kindly attach the latest order in the PDF.	abhi4064
306	4/30/2026	0710102013962026(No.of Docs 2)	0710102013962026/1	INTERLOCUTORY APPLICATION (I.B.C)/807(ND)2026	MR. ASHOK KUMAR GUPTA LIQIDATOR FOR SAINOV SPIRITS PRIVATE LIMITED VS. UNION BANK OF INDIA & ORS.	Sec 60(5)	5/4/2026	1. As mentioned in the index, the compliance order dated 27.04.2026 is missing from the PDF.	sanjay.bhatt

307	9/10/2024	0710102142722019(No.of Docs 4)	0710102142722019/28	COMPANY PETITION (COMPANIES ACT)/879(ND)2019	AMREX MARKETING PRIVATE LIMITED VS. UNIVERSAL CONVEYOR BELTINGS LIMITED	Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other provisions	5/4/2026	The compliance order or the latest order has not been annexed and is required to be filed in the PDF.	Niharika
308	5/1/2026	0710102028922026(No.of Docs 2)	0710102028922026/1	INTERLOCUTORY APPLICATION (I.B.C)/1632(ND)2026	VIVEK SHARMA VS. DEVENDRA UMRAO	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	5/4/2026	You are requested to kindly attach the latest order in the PDF.	abhi4064
309	5/1/2026	0710102028842026(No.of Docs 2)	0710102028842026/1	INTERLOCUTORY APPLICATION (I.B.C)/1633(ND)2026	M/S V.K. CONTRACTOR VS. DEVENDRA UMRAO	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	5/4/2026	You are requested to kindly attach the latest order in the PDF.	abhi4064
310	5/3/2026	0710102076012023(No.of Docs 2)	0710102076012023/9	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)2023	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	5/4/2026	No. of Objections: Compliance order is missing in the PDF.	nayyaradi
311	4/25/2026	0710102021052026(No.of Docs 2)	0710102021052026/1	INTERLOCUTORY APPLICATION (I.B.C)/1281(ND)2026	SHASHI BHUSHAN PRASAD VS. RAGINI DEVI	Application under any other provisions- IBC	4/30/2026	same pdf is uploaded twice kindly remove duplicate pdf. while refiling kindly also attach order dated 29.04.2026 in case the order is not uploaded kindly mention the same in the Index	rachitmit
312	4/16/2026	0710102009622026(No.of Docs 3)	0710102009622026/2	COMPANY PETITION IB (IBC)/58(ND)2026	UTSAV SECURITIES LIMITED VS. NANDI MERCANTILES PRIVATE LIMITED	IBC under Sec 7	4/30/2026	1.compliance order missed in pdf	advyashpatel
313	4/16/2026	0710102009622026(No.of Docs 3)	0710102009622026/2	COMPANY PETITION IB (IBC)/58(ND)2026	UTSAV SECURITIES LIMITED VS. NANDI MERCANTILES PRIVATE LIMITED	IBC under Sec 7	4/30/2026	1.compliance order missed in pdf	advyashpatel
314	4/16/2026	0710102009622026(No.of Docs 3)	0710102009622026/2	COMPANY PETITION IB (IBC)/58(ND)2026	UTSAV SECURITIES LIMITED VS. NANDI MERCANTILES PRIVATE LIMITED	IBC under Sec 7	4/30/2026	1.compliance order missed in pdf	advyashpatel
315	4/16/2026	0710102009622026(No.of Docs 3)	0710102009622026/2	COMPANY PETITION IB (IBC)/58(ND)2026	UTSAV SECURITIES LIMITED VS. NANDI MERCANTILES PRIVATE LIMITED	IBC under Sec 7	4/30/2026	1.compliance order missed in pdf	advyashpatel
316	4/16/2026	0710102009622026(No.of Docs 3)	0710102009622026/2	COMPANY PETITION IB (IBC)/58(ND)2026	UTSAV SECURITIES LIMITED VS. NANDI MERCANTILES PRIVATE LIMITED	IBC under Sec 7	4/30/2026	1.compliance order missed in pdf	advyashpatel
317	4/16/2026	0710102009622026(No.of Docs 3)	0710102009622026/2	COMPANY PETITION IB (IBC)/58(ND)2026	UTSAV SECURITIES LIMITED VS. NANDI MERCANTILES PRIVATE LIMITED	IBC under Sec 7	4/30/2026	1.compliance order missed in pdf	advyashpatel
318	4/16/2026	0710102009622026(No.of Docs 3)	0710102009622026/2	COMPANY PETITION IB (IBC)/58(ND)2026	UTSAV SECURITIES LIMITED VS. NANDI MERCANTILES PRIVATE LIMITED	IBC under Sec 7	4/30/2026	1.compliance order missed in pdf	advyashpatel
319	4/16/2026	0710102009622026(No.of Docs 3)	0710102009622026/2	COMPANY PETITION IB (IBC)/58(ND)2026	UTSAV SECURITIES LIMITED VS. NANDI MERCANTILES PRIVATE LIMITED	IBC under Sec 7	4/30/2026	1.compliance order missed in pdf	advyashpatel
320	4/16/2026	0710102009622026(No.of Docs 3)	0710102009622026/2	COMPANY PETITION IB (IBC)/58(ND)2026	UTSAV SECURITIES LIMITED VS. NANDI MERCANTILES PRIVATE LIMITED	IBC under Sec 7	4/30/2026	1.compliance order missed in pdf	advyashpatel
321	4/29/2026	0710102001442026(No.of Docs 3)	0710102001442026/2	INTERLOCUTORY APPLICATION (I.B.C)/222(ND)2026	DEVENDRA SINGH SODHI VS. GANGA RAM AGARWAL RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	4/30/2026	1.as per the compliance order the reply was to be filed with in ten days. 2. Kindly file application for condonation of delay. 3. Also attach the latest orders as the matter was listed after the Compliance order	vivekamar95
322	4/29/2026	0710102001442026(No.of Docs 3)	0710102001442026/1	INTERLOCUTORY APPLICATION (I.B.C)/222(ND)2026	DEVENDRA SINGH SODHI VS. GANGA RAM AGARWAL RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	4/30/2026	As per the Compliance order 29.01.2026 the reply was to be filed within 10 days. 2. Kindly also attach latest orders as the matter was listed after the Compliance order	vivekamar95
323	4/29/2026	0710102034442026(No.of Docs 2)	0710102034442026/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/170(ND)2026	POOJA KHOSLA VS. AILERON TRAVELS PRIVATE LIMITED	Rule 11 of NCLT	4/30/2026	1.compliance order missed in pdf	Vinodkumar

324	4/29/2026	0710102003752026(No.of Docs 5)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/30/2026	1.as per the compliance order the reply was to be filed with in one week Kindly also attach latest order passed by the Bench after the Compliance order. 2.welfare ticket 25rs court fee 3rs on vakalatanama	8826866516
325	4/29/2026	0710102003752026(No.of Docs 5)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/30/2026	1.as per the compliance order the reply was to be filed with in one week Kindly also attach latest order passed by the Bench after the Compliance order. 2.welfare ticket 25rs court fee 3rs on vakalatanama	8826866516
326	4/29/2026	0710102003752026(No.of Docs 5)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/30/2026	1.as per the compliance order the reply was to be filed with in one week Kindly also attach latest order passed by the Bench after the Compliance order. 2.welfare ticket 25rs court fee 3rs on vakalatanama	8826866516
327	4/29/2026	0710102003752026(No.of Docs 5)	0710102003752026/2	INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/30/2026	1.as per the compliance order the reply was to be filed with in one week Kindly also attach latest order passed by the Bench after the Compliance order. 2.welfare ticket 25rs court fee 3rs on vakalatanama	8826866516
328	4/29/2026	0710102006112026(No.of Docs 2)	0710102006112026/3	INTERLOCUTORY APPLICATION (I.B.C)/283(PB)2026	SAROJ KUMAR JHA & RAVI BISHNOI VS. AJIT GYANCHAND JAIN	Sec 60(5)	4/30/2026	Kindly attach Compliance order and latest order if any	prakashlegaladvisers
329	4/29/2026	0710200401142016(No.of Docs 2)	0710200401142016/9	COMPANY PETITION (COMPANIES ACT)/46(ND)2016	SH PRABHADIT SINGH BATRA VS M/S ARRENA OVERSEAS PRIVATE LIMITED	Application under any other provisions	4/30/2026	1.compliance order missed in pdf 2.the page No 14 to 16 are not clear. Page 16 is uploaded upside down	sharma@123
330	12/2/2025	0710102105752025(No.of Docs 0)	0710102105752025/4	INTERLOCUTORY APPLICATION (I.B.C)/79(PB)2026	IPE - MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR MIS SANTUR INFRASTRUCTURES PVT. LTD VSTUSHAR GOEL DIRECTOR (POWER SUSPENDED) MIS SANTUR INFRASTRUCTURES PVT LTD & ORS.	Application under any other provisions- IBC,Sec 66(1)	4/30/2026	1.as per the compliance order the reply was to be filed within two weeks	
331	12/2/2025	0710102105752025(No.of Docs 0)	0710102105752025/5	INTERLOCUTORY APPLICATION (I.B.C)/79(PB)2026	IPE - MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR MIS SANTUR INFRASTRUCTURES PVT. LTD VSTUSHAR GOEL DIRECTOR (POWER SUSPENDED) MIS SANTUR INFRASTRUCTURES PVT LTD & ORS.	Application under any other provisions- IBC,Sec 66(1)	4/30/2026	1.as per the compliance order the reply was to be filed with in two weeks. 2. Kindly do the bookmarking of the affidavits and other documents uploaded after reply.	
332	4/27/2026	0710102102612025(No.of Docs 1)	0710102102612025/2	INTERLOCUTORY APPLICATION (I.B.C)/1139(ND)2026	NOOTAN GARG VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF MS THREE C SHELTERS PVT LTD	Sec 60(5)	4/30/2026	1.As per the Compliance Order dated 18.03.2026 the Affidavit of Service was to be filed within one week. 2. kindly attach latest order in pdf 2.need all pages sign in pdf	advocatepranavgupta
333	4/29/2026	0710102088862025(No.of Docs 1)	0710102088862025/10	COMPANY PETITION IB (IBC)/609(ND)2025	UNIVERSAL ERECTORS PRIVATE LIMITED	IBC Under Sec 10,IBC Under Sec 10	4/30/2026	..	Manu Aggarwal
334	4/29/2026	0710102003092026(No.of Docs 2)	0710102003092026/3	INTERLOCUTORY APPLICATION (I.B.C)/172(PB)2026	ACQUISORY INDIA CONSULTING PRIVATE LIMITED VS. AJIT GYANCHAND JAIN	Sec 60(5)	4/30/2026	1.compliance order missed in pdf	prakashlegaladvisers
335	4/29/2026	0710102098862025(No.of Docs 2)	0710102098862025/2	COMPANY PETITION (COMPANIES ACT)/185(PB)2025	GEEAAR INFRA PRIVATE LIMITED VS. VARDHMAN REALTECH PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4)	4/30/2026	1.bookmarking mandatory 2.same pdf uploaded twice kindly remove duplicate pdf 3.counsel sign missed in index 4.need every pages sign in pdf 5.double pagination wrong in pdf 6.vakalanama copy missed in pdf 7.compliance order missed in pdf	rrglawoffice
336	4/28/2026	0710102019912026(No.of Docs 2)	0710102019912026/2	COMPANY PETITION IB (IBC)/128(ND)2026	KASHMIR MOTOR AND GENERAL FINANCE PRIVATE LIMITED VS. M/S. VIPUL LTD.	IBC under Sec 7	4/30/2026	1.compliance order missing in pdf 2.bookmarking as per index	bajpaiankita86
337	4/25/2026	0710102021052026(No.of Docs 2)	0710102021052026/1	INTERLOCUTORY APPLICATION (I.B.C)/1281(ND)2026	SHASHI BHUSHAN PRASAD VS. RAGINI DEVI	Application under any other provisions- IBC	4/30/2026	same pdf is uploaded twice kindly remove duplicate pdf. while refiling kindly also attach order dated 29.04.2026 in case the order is not uploaded kindly mention the same in the Index	rachitmit
338	4/25/2026	0710102021052026(No.of Docs 2)	0710102021052026/1	INTERLOCUTORY APPLICATION (I.B.C)/1281(ND)2026	SHASHI BHUSHAN PRASAD VS. RAGINI DEVI	Application under any other provisions- IBC	4/30/2026	same pdf is uploaded twice kindly remove duplicate pdf. while refiling kindly also attach order dated 29.04.2026 in case the order is not uploaded kindly mention the same in the Index	rachitmit

339	4/29/2026	0710102039682025(No.of Docs 3)	0710102039682025/1	INTERLOCUTORY APPLICATION (I.B.C)/2583(ND)2025	MEERA KRISHNAN VSCHD DEVELOPER	Rule 11 of NCLT, 2016,Section 60(5)	4/30/2026	1.index missed in pdf 2.bookmarking mandatory with pagination 3.compliance order missed in pdf	advprachibhardwaj
340	4/29/2026	0710102003942019(No.of Docs 3)	0710102003942019/27	COMPANY PETITION IB (IBC)/229(PB)2019	M/S. SHRIRAM TRANSPORT FINANCE CO. LTD. VS. M/S. TRANSGULF FROZEN FOOD CONTAINERS PVT. LTD.	IBC under Sec 7	4/30/2026	Kindly attach the Compliance Order	Hecto11
341	4/29/2026	0710102029442022(No.of Docs 2)	0710102029442022/17	COMPANY PETITION IB (IBC)/304(ND)2022	GENESIS COMTRADE PRIVATE LIMITED VS. OPULENT INFRADEVELOPERS PRIVATE LIMITED	IBC under Sec 7	4/30/2026	Kindly attach Compliance Order and Vakalatnama with the pdf. If the vakalatnama is on record kindly mention the same in the Index	iguptaLLB
342	4/25/2026	0710102021052026(No.of Docs 2)	0710102021052026/1	INTERLOCUTORY APPLICATION (I.B.C)/1281(ND)2026	SHASHI BHUSHAN PRASAD VS. RAGINI DEVI	Application under any other provisions- IBC	4/30/2026	same pdf is uploaded twice kindly remove duplicate pdf. while refiling kindly also attach order dated 29.04.2026 in case the order is not uploaded kindly mention the same in the Index	rachitmit
343	4/29/2026	0710102019622026(No.of Docs 1)	0710102019622026/1	COMPANY PETITION IB (IBC)/150(ND)2026	VARDHMAN TRUSTEESHIP PRIVATE LIMITED VS. PRESTO INFO SOLUTION PRIVATE LIMITED	IBC under Sec 7	4/30/2026	1. As per the pdf there is no Annexure- E. Annexure- E has been mentioned as Annexure-D. The annexures are not appearing as per the bookmarking. 2. As per the Compliance order the affidavit of service was to be filed within one week	admin@chandhiok.com
344	4/28/2026	0710102007652025(No.of Docs 2)	0710102007652025/13	INTERLOCUTORY APPLICATION (I.B.C)/426(ND)2025	SATISH KUMAR MATHUR VS. MS. SANDHYA SETHI	Section 60(5)	4/30/2026	1.compliance order missed in pdf 2.bookmarking mandatory	Arorasrbh328nclt
345	4/29/2026	0710102063952025(No.of Docs 1)	0710102063952025/9	INTERLOCUTORY APPLICATION(IBC)(DI S.)/29(ND)2025	SUMAN KUMAR VERMA	Sec 54(1)	4/30/2026	Kindly upload clear pages at page 20, 25 to 30.	CMASKVERMA
346	4/29/2026	0710102017482025(No.of Docs 1)	0710102017482025/2	COMPANY APPEAL(COMPANIES ACT)/50(ND)2025	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (DWARKA BUILDWELL PVT. LTD.)	Sec 252 (3) - By Government Body	4/30/2026	1.as per the compliance order the affidavit was to be filed with two weeks and last opportunity was granted	itdpuneetrai
347	3/7/2025	0710102020682025(No.of Docs 0)	0710102020682025/30	COMPANY PETITION IB (IBC)/183(ND)2025	DMI FINANCE PRIVATE LIMITED VS. STELLAR VENTURES PRIVATE LIMITED	IBC under Sec 7	4/30/2026	1.bookmarking mandatory	
348	4/29/2026	0710102057342025(No.of Docs 1)	0710102057342025/5	COMPANY PETITION IB (IBC)/375(ND)2025	BRICK2WALL INFRA TECH PRIVATE LIMITED VS. KASHYAPI INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	4/30/2026	1.compliance order missing in pdf 2.bookmarking mandatory	P&L Associates
349	4/28/2026	0710102022312026(No.of Docs 4)	0710102022312026/3	INTERLOCUTORY APPLICATION (I.B.C)/1311(ND)2026	KASHI VISWANATHAN SIVARAMAN RESOLUTION PROFESSIONAL OF IVR PRIME IT SEZ PVT. LTD	Section 12(2)	4/29/2026	Bookmarking is missing in Volume 2 and Volume 4. Kindly rectify the same with proper page numbering as per index. Page Nos. 438, 439, 441 to 460, 511 to 516, 519 to 521, and 656 require English translation. Kindly file the same. "True copy" signature is missing in Volume 2. Kindly ensure compliance. Page Nos. 284, 287, 513, and 658 to 686 are not properly aligned. Kindly correct the same. Double pagination is found in Volume 2, Volume 3, and Volume 4. Kindly remove and ensure proper single pagination. Page Nos. 301, 313, 317, 333, 349, 371, 408 to 415, 419, 422, 463 to 470, 473, 475, 477, 524 to 532, 539 to 565, 627, 633, 640, 642, 653 to 655, and 657 are not readable. Kindly re-upload clear and legible pages. Pagination from Page No. 415 to 437 is incorrect and placed at the bottom in inverted form. Kindly correct the same and ensure proper pagination at the top. Compliance order is missing in the PDF. Kindly attach and upload the same.	nirajchamyal
350	4/27/2026	0710102077882025(No.of Docs 2)	0710102077882025/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/75(ND)2025	SCORPION MEDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/29/2026	No. of Objections: Compliance order is missing in the PDF. Kindly upload and annex the same.	purbey31
351	4/28/2026	0710102004552026(No.of Docs 2)	0710102004552026/1	INTERLOCUTORY APPLICATION (I.B.C)/282(PB)2026	** WILL BE AUTO FILLED LATER	Section 60(5)/Rule 11	4/29/2026	1. As per the compliance order, the reply was required to be filed within two weeks	Abhirup Dasgupta
352	4/27/2026	0710102010512026(No.of Docs 2)	0710102010512026/1	INTERLOCUTORY APPLICATION (I.B.C)/617(ND)2026	HARKARAN SINGH VSNARENDER KUMAR SHARMA	Sections 60(5)/Regulation 7.8, 8A, 9, 12, 12A, 13, 14, 17(1)	4/29/2026	o. of Objections: Compliance order is missing in the PDF	karangandhii
353	4/26/2026	0710102002452026(No.of Docs 2)	0710102002452026/3	COMPANY PETITION IB (IBC)/46(ND)2026	SAHASTRAA EXPORTS PRIVATE LIMITED VS. GLOBE PANEL INDUSTRIES INDIA PRIVATE LIMITED	IBC Under Sec 9	4/29/2026	1.Kindly upload the clear copy of the pages 29,31,32,35,38,41. 2.compliance order missing 3.vakalatnama copy missing	advsj
354	4/27/2026	0710102083002025(No.of Docs 2)	0710102083002025/5	COMPANY PETITION IB (IBC)/547(ND)2025	NAXNOVA TECHNOLOGIES PRIVATE LIMITED VS. HERO MOTOCORP LIMITED	IBC Under Sec 9	4/29/2026	No. of Objections: Compliance order is missing in the PDF	AMS.MISHA
355	4/27/2026	0710102083002025(No.of Docs 4)	0710102083002025/6	COMPANY PETITION IB (IBC)/547(ND)2025	NAXNOVA TECHNOLOGIES PRIVATE LIMITED VS. HERO MOTOCORP LIMITED	IBC Under Sec 9	4/29/2026	No. of Objections: Kindly attach compliance order in the PDF.	AMS.MISHA

356	4/27/2026	0710102008132026(No.of Docs 1)	0710102008132026/2	RESTORATION APPLICATION (IBC)/11(PB)2026	SUJATA SHARMA VSCA SANJAY KUMAR SINGH INTERIM RESOLUTION PROFESSIONAL OF VALUE INFRACON PRIVATE LIMITED	Application under any other provisions- IBC	4/29/2026	No. of Objections: As per the compliance order, the affidavit was required to be filed within one week. Kindly ensure compliance and file the affidavit accordingly.	nanigopal
357	4/28/2026	0710102113282025(No.of Docs 2)	0710102113282025/4	INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN	Section 19(2) / Regulation 30	4/29/2026	1. As per the compliance order, the reply was to be filed within a week from date of receipt of notice. 2. true copy missed in annexure. 3. copy of vakalatnama missing page no. 146 missing as mentioned in the Index. Kindly do pagination in the bookmarking Index missing in Bookmarking	8826866516
358	4/28/2026	0710102105022025(No.of Docs 1)	0710102105022025/2	INTERLOCUTORY APPLICATION (I.B.C)/5877(ND)2025	ANKUR KUMAR RESOLUTION PROFESSIONAL OF M/S. TWENTY FIRST CENTURY WIRE RODS LTD.	Sec 60(5)	4/29/2026	1. Kindly attach the compliance order in pdf and latest order if any 2. pagination missed in bookmarking.	Saniya
359	4/27/2026	0710102112942025(No.of Docs 2)	0710102112942025/1	COMPANY APPEAL (IBC)/2(ND)2026	GAIL INDIA LTD. VS. M/S BETA INFRA TECH PRIVATE LIMITED	Sec 42	4/29/2026	1.compliance order missed in pdf . Kindly attach the Compliance order and latest order if any. 2.vakalatnama copy missing in pdf	ALCLEGAL
360	4/27/2026	0710102027672026(No.of Docs 5)	0710102027672026/1	INTERLOCUTORY APPLICATION (I.B.C)/1554(ND)2026	UCO BANK VS. AMAR THAKKAR	Application under any other provisions- IBC	4/29/2026	No. of Objections: Only Proof of Service has been uploaded. Kindly file/upload the complete set of documents as required.	Avdhesh Varshney
361	4/27/2026	0710102088442022(No.of Docs 2)	0710102088442022/12	COMPANY PETITION (COMPANIES ACT)/224(PB)2022	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. NANAK CHAND TAYAL	Sec 241 (2)	4/29/2026	No. of Objections: Bookmarking with proper page numbering is mandatory. Kindly rectify the same as per index requirements. Double pagination is incorrect in the PDF. Kindly remove and ensure proper single pagination. Latest compliance order is missing in the PDF. Kindly attach and upload the same.	sfionct
362	4/27/2026	0710102088442022(No.of Docs 2)	0710102088442022/11	COMPANY PETITION (COMPANIES ACT)/224(PB)2022	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. NANAK CHAND TAYAL	Sec 241 (2)	4/29/2026	No. of Objections: Bookmarking with proper page numbering is mandatory. Kindly rectify the same as per index requirements. Blank page(s) are found in the PDF. Kindly remove or replace the same with relevant documents. Double pagination is incorrect in the PDF. Kindly remove and ensure proper single pagination. Kindly attach the latest order in the PDF.	sfionct
363	4/27/2026	0710102005052024(No.of Docs 3)	0710102005052024/13	COMPANY PETITION (COMPANIES ACT)/31(ND)2024	CHAVI TOLANI VS. KAMALASHA EXPORTS PRIVATE LIMITED	Sec. 59, Sec. 241(1), Sec. 242(4), Section 56	4/29/2026	1. As per the Compliance order dated 20.01.2026 the WS was to be filled within one week. Kindly file application for condonation of delay	svrccs
364	4/28/2026	0710102026952026(No.of Docs 1)	0710102026952026/1	COMPANY PETITION IB (IBC)/201(ND)2026	RIECO INDUSTRIES LIMITED VS. AKSHARA HORTICULTURE SOLUTIONS PROVIDERS PRIVATE LIMITED	IBC Under Sec 9	4/29/2026	1. Kindly attach the compliance order in pdf.	himanshu satija
365	11/22/2025	0710102103012025(No.of Docs 0)	0710102103012025/2	COMPANY PETITION IB (IBC)/668(ND)2025	AXIS BANK LIMITED VS. B9 BEVERAGES LIMITED	IBC under Sec 7	4/29/2026	1.compliance order missing in pdf Kindly attach the Compliance order and latest order if any	
366	4/27/2026	0710102102642025(No.of Docs 1)	0710102102642025/2	INTERLOCUTORY APPLICATION (I.B.C)/1136(ND)2026	SHIKHA GARG VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF MS THREE C SHELTERS PVT LTD	Sec 60(5)	4/29/2026	As per the Compliance Order the affidavit of service was to be filed within one week. 2. Also Kindly attach the latest order 2.need all pages sign in pdf	advocatepranavgupta
367	4/27/2026	0710102102602025(No.of Docs 1)	0710102102602025/3	INTERLOCUTORY APPLICATION (I.B.C)/1138(ND)2026	MADHUR GARG VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF MS THREE C SHELTERS PVT LTD	Sec 60(5)	4/29/2026	1. As per the Compliance order the affidavit of service was to be filed within 1 week. Also kindly attach latest order in pdf 2.need all pages sign in pdf	advocatepranavgupta
368	3/5/2026	0710102017652026(No.of Docs 0)	0710102017652026/2	INTERLOCUTORY APPLICATION (I.B.C)/1041(ND)2026	MR. SUNIL KUMAR AGRAWAL VSSUNITA AGGARWAL	Section 21 (6A) (b) / Regulation 4A & 16A (2)	4/29/2026	1. As per the compliance order, the affidavit was required to be filed within one week	
369	4/28/2026	0710102032632026(No.of Docs 2)	0710102032632026/1	INTERLOCUTORY APPLICATION (I.B.C)/1828(ND)2026	RAJ KUMAR THROUGH SH BIHARI LAL SPECIAL POWER OF ATTORNEY HOLDER VSMANISHA RAWAT INSOLVENCY RESOLUTION PROFESSIONAL FOR AND ON BEHALF OF MS EARTH GRACIA BUILDCON PVT LTD	Sec 60(5)	4/29/2026	1. Kindly attach the compliance order in pdf.	rajpalsnigdha
370	4/28/2026	0710102018272026(No.of Docs 1)	0710102018272026/1	TRANSFER APPLICATION (IBC)/15(ND)2026	VIJETA PROJECTS & INFRASTRUCTURES LIMITED VS. SREI EQUIPMENT FINANCE LIMITED	Rule16(d), NCL T Rules, 2016 IBC	4/29/2026	No. of Objections: Index and bookmarking with proper page numbering are mandatory. Kindly rectify the same as per record requirements. ₹15/- Welfare ticket is missing in the Vakalatnama. Kindly affix and comply accordingly.	kanodia.solicitors@g
371	12/16/2025	0710102027112025(No.of Docs 5)	0710102027112025/7	COMPANY PETITION IB (IBC)/216(PB)2025	ICICI BANK LIMITED VS. AVANTHA HOLDINGS LIMITED	IBC under Sec 7	4/29/2026	1. index and bookmarking mandatory 2. only order is uploaded, kindly upload complete file pdf	Shankh Sengupta
372	12/16/2025	0710102027112025(No.of Docs 5)	0710102027112025/7	COMPANY PETITION IB (IBC)/216(PB)2025	ICICI BANK LIMITED VS. AVANTHA HOLDINGS LIMITED	IBC under Sec 7	4/29/2026	1. index and bookmarking mandatory 2. only order is uploaded, kindly upload complete file pdf	Shankh Sengupta
373	12/16/2025	0710102027112025(No.of Docs 5)	0710102027112025/7	COMPANY PETITION IB (IBC)/216(PB)2025	ICICI BANK LIMITED VS. AVANTHA HOLDINGS LIMITED	IBC under Sec 7	4/29/2026	1. index and bookmarking mandatory 2. only order is uploaded, kindly upload complete file pdf	Shankh Sengupta

374	4/27/2026	0710102102672025(No.of Docs 1)	0710102102672025/2	INTERLOCUTORY APPLICATION (I.B.C)/1135(ND)2026	SUMIT GARG VS PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF MS THREE C SHELTERS PVT LTD	Sec 60(5)	4/29/2026	1.As per the Compliance order dated 18.03.2026 the affidavit of service was to be filed within one week. 2. Also kindly attach latest order in pdf	advocatepranavgupta
375	4/28/2026	0710102100322025(No.of Docs 2)	0710102100322025/3	INTERLOCUTORY APPLICATION (I.B.C)/5627(ND)2025	BALA RANI VS. IDEA BUILDERS PVT LTD	Sections 60(5)/Regulation 13	4/29/2026	1. Kindly attach the compliance order in pdf. 2. Kindly mention index in the bookmarking with pagination	Rituraj031
376	12/16/2025	0710102027112025(No.of Docs 5)	0710102027112025/7	COMPANY PETITION IB (IBC)/216(PB)2025	ICICI BANK LIMITED VS. AVANTHA HOLDINGS LIMITED	IBC Under Sec 7	4/29/2026	1. index and bookmarking mandatory 2. only order is uploaded, kindly upload complete file pdf	Shankh Sengupta
377	4/27/2026	0710102064152025(No.of Docs 2)	0710102064152025/25	COMPANY PETITION (COMPANIES ACT)/128(PB)2025	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. WENS INDUSTRIES PRIVATE LIMITED	Sec 241 (2),Any other provision - Govt body	4/29/2026	1.as per the compliance order the reply was to be filed with in two weeks	achintgyani
378	4/27/2026	0710102013242026(No.of Docs 2)	0710102013242026/7	COMPANY PETITION IB (IBC)/94(ND)2026	FORSEE POWER INDIA PRIVATE LIMITED VS. OMEGA SEIKI PRIVATE LIMITED	IBC Under Sec 9	4/29/2026	1.as per the compliance order the rejoinder was to be filed with in one week	honeysatpal
379	4/27/2026	0710102023042026(No.of Docs 1)	0710102023042026/3	INTERLOCUTORY APPLICATION (I.B.C)/1432(ND)2026	SHRI ROHIT SEHGAL INTERIM RESOLUTION PROFESSIONAL VSIDBI BANK LIMIKTED	Section 12(A) /Regulation 30A	4/29/2026	1.compliance order missed in pdf 2.need all pages sign in pdf	D/507/2011
380	4/28/2026	0710102097532025(No.of Docs 2)	0710102097532025/1	COMPANY PETITION IB (IBC)/641(ND)2025	DEEPAK HOUSEWARE & TOYS LIMITED VS. SNNR PRIVATE LIMITED	IBC Under Sec 9	4/29/2026	1. As per the compliance order, the Written Submissions were required to be filed within a week.	advkrishan
381	4/27/2026	0710102019752026(No.of Docs 1)	0710102019752026/1	INTERLOCUTORY APPLICATION (I.B.C)/1279(ND)2026	SURENDRA KUMAR GUPTA VS. GAYATRI INFRA PLANNER PRIVATE LIMITED	Sections 60(5)/Regulation 13	4/29/2026	No. of Objections: Bookmarking with proper page numbering is mandatory. Kindly rectify the same as per index requirements. Signatures are required on all pages of the PDF. Kindly ensure compliance. Compliance order is missing in the PDF. Kindly upload and annex the same appropriately.	anupamchaudhary
382	4/27/2026	0710102023132026(No.of Docs 2)	0710102023132026/1	INTERLOCUTORY APPLICATION (I.B.C)/1340(ND)2026	BHAVNA BANSAL RP VS. SUDHA BHATIA	Application under any other provisions- IBC	4/29/2026	1.compliance order missed in pdf	sharmaamol01
383	4/27/2026	0710102076782023(No.of Docs 2)	0710102076782023/6	INTERLOCUTORY APPLICATION (I.B.C)/5497(ND)2023	MR. SACHIN GARG & ORS VS. PEC LTD	Sec 60(5)	4/29/2026	No. of Objections: Compliance order is missing in the PDF. Kindly upload and annex the same. Date is missing in the Vakalatnama. Kindly insert the correct date and ensure compliance.	nishi.eap
384	4/27/2026	0710102019912026(No.of Docs 1)	0710102019912026/1	COMPANY PETITION IB (IBC)/128(ND)2026	KASHMIR MOTOR AND GENERAL FINANCE PRIVATE LIMITED VS. M/S. VIPUL LTD.	IBC Under Sec 7	4/29/2026	1.as per the compliance order the affidavit was to be filed with in one week. Kindly file application for condonation of delay	Mayank@123
385	3/27/2026	0710102023242026(No.of Docs 0)	0710102023242026/1	INTERVENTION PETITION (IBC)/16(ND)2026	MOON LIGHT PROPBUILD PRIVATE LIMITED VS. THREE C GREEN DEVELOPERS PRIVATE LIMITED	Sec 60(5)	4/29/2026	1. Kindly attach the compliance order in pdf. 2. copy of vakalatnama missing. In case the vakalatnama is on record kindly mention the same in Index	
386	4/27/2026	0710102016892026(No.of Docs 1)	0710102016892026/1	INTERLOCUTORY APPLICATION (I.B.C)/1106(ND)2026	MS VB HOLDINGS PVT LTD VS LAWRAGA METALS PRIVATE LIMITED	Rule 11 of NCLT, 2016	4/29/2026	No. of Objections: As per the compliance order, the affidavit was required to be filed within one week. Kindly ensure compliance and file the affidavit accordingly.	rksharma54@gmail.com
387	4/27/2026	0710102040462024(No.of Docs 1)	0710102040462024/5	INTERLOCUTORY APPLICATION (I.B.C)/2504(PB)2024	MOHIT GOYAL VS. RADIUS INFRATEL PVT. LTD.	Sec 60(5)	4/29/2026	1.as per the compliance order the affidavit was to be filed with in two weeks	arvindgarg
388	4/28/2026	0710102022312026(No.of Docs 1)	0710102022312026/1	INTERLOCUTORY APPLICATION (I.B.C)/1311(ND)2026	KASHI VISWANATHAN SIVARAMAN RESOLUTION PROFESSIONAL OF IVR PRIME IT SEZ PVT. LTD	Section 12(2)	4/29/2026	No. of Objections: Only Volume 1 has been filed. Kindly upload all volumes in a single consolidated PDF. Compliance order is missing in the PDF. Kindly attach and upload the same.	nirajchamyal
389	4/28/2026	0710102020332026(No.of Docs 1)	0710102020332026/1	COMPANY PETITION IB (IBC)/157(ND)2026	DURIAN INDUSTRIES LIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	4/29/2026	No. of Objections: Order dated 08.04.2026 is missing in the PDF, though it is mentioned in the index. Kindly upload and annex the said order appropriately.	sidhant123
390	4/27/2026	0710102146262019(No.of Docs 2)	0710102146262019/10	COMPANY PETITION (COMPANIES ACT)/837(ND)2019	GLOBAL VECTRA HELICORP LIMITED	Sec. 55(3)	4/29/2026	1.compliance order missed in pdf	ads legal nclt
391	4/27/2026	0710102102602025(No.of Docs 1)	0710102102602025/3	INTERLOCUTORY APPLICATION (I.B.C)/1138(ND)2026	MADHUR GARG VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF MS THREE C SHELTERS PVT LTD	Sec 60(5)	4/29/2026	1. As per the Compliance order the affidavit of service was to be filed within 1 week. Also kindly attach latest order in pdf 2.need all pages sign in pdf	advocatepranavgupta

392	4/28/2026	0710102022312026(No.of Docs 1)	0710102022312026/2	INTERLOCUTORY APPLICATION (I.B.C)/1311(ND)2026	KASHI VISWANATHAN SIVARAMAN RESOLUTION PROFESSIONAL OF IVR PRIME IT SEZ PVT. LTD	Section 12(2)	4/29/2026	No. of Objections: Bookmarking is missing in the PDF. Kindly rectify the same with proper page numbering as per index. Only Volume 2 has been filed. Kindly upload all volumes in a single consolidated PDF. "True copy" signature is missing in the PDF. Kindly ensure compliance. Page Nos. 284 and 287 are not properly aligned. Kindly correct the same. Double pagination is found in the PDF. Kindly remove it and ensure proper single pagination. Page Nos. 301, 313, 317, 333, 349, and 371 are not readable. Kindly re-upload clear and legible pages.	nirajchamyal
393	4/27/2026	0710102015152023(No.of Docs 3)	0710102015152023/10	COMPANY APPEAL(COMPANIES ACT)/177(ND)2023	CINEMORPHIC PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	4/29/2026	1.as per the compliance order the affidavit was to be filed with in one week	Jsra2015
394	3/17/2026	0710102020852026(No.of Docs 0)	0710102020852026/1	INTERLOCUTORY APPLICATION (I.B.C)/1259(ND)2026	ASHISH VERMA VS. MUKUL KUMAR	Sec 60(5)	4/29/2026	No. of Objections: Bookmarking with proper page numbering is mandatory. Kindly rectify the same as per index requirements. Kindly attach the latest order in the PDF. ₹25/- Welfare ticket and ₹3/- Court fee are missing in the Vakalatnama. Kindly affix and comply accordingly.	
395	4/28/2026	0710102067702024(No.of Docs 1)	0710102067702024/5	INTERLOCUTORY APPLICATION (I.B.C)/3995(PB)2024	SUKAM POWER SYSTEMS LIMITED VS. DCB BANK	Sec 60(5)	4/29/2026	1. Order dated 18.03.2026 missed in pdf as mentioned in index. 2. Kindly attach the Compliance order 2. true copy sign missed in annexure.	banibrar
396	4/27/2026	0710102067142025(No.of Docs 2)	0710102067142025/4	COMPANY PETITION IB (IBC)/441(ND)2025	SSAB EMEA AB VS. MACHINO INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	4/29/2026	No. of Objections: Compliance order is missing in the PDF. Kindly upload and annex the same. Signatures are required on all pages of the PDF. Kindly ensure compliance.	Vyomikaa@123
397	4/28/2026	0710102020562026(No.of Docs 1)	0710102020562026/3	INTERLOCUTORY APPLICATION (I.B.C)/1303(ND)2026	M/S. VITASTA SOFTWARE INDIA PVT. LTD VSDARPN AND COMPANY	Application under any other provisions-IBC,Section 19(2) / Regulation 30	4/29/2026	No. of Objections: Kindly attach the compliance order in the PDF. Index and bookmarking with proper page numbering are mandatory. Kindly rectify the same as per requirements. It is observed that only the proof of service has been filed in the document. Kindly upload the complete set of documents/file.	tarunarora178
398	4/27/2026	0710102010592026(No.of Docs 2)	0710102010592026/1	INTERLOCUTORY APPLICATION (I.B.C)/616(ND)2026	HARKARAN SINGH VS. NARENDER KUMAR SHARMA	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	4/29/2026	No. of Objections: Compliance order is missing in the PDF	karangandhii
399	3/18/2026	0710102021112026(No.of Docs 0)	0710102021112026/1	INTERLOCUTORY APPLICATION (I.B.C)/1252(ND)2026	DEEPAK VERMA VS. MUKUL KUMAR	Sec 60(5)	4/29/2026	No. of Objections: Bookmarking with proper page numbering is mandatory. Kindly rectify the same as per index requirements. Compliance order is missing in the PDF. Kindly upload and annex the same appropriately. ₹25/- Welfare ticket and ₹3/- Court fee are missing in the Vakalatnama. Kindly affix and comply accordingly.	
400	4/27/2026	0710102010572026(No.of Docs 2)	0710102010572026/1	INTERLOCUTORY APPLICATION (I.B.C)/618(ND)2026	AMIT Inder Singh VS. NARENDER KUMAR SHARMA	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	4/29/2026	No. of Objections: Compliance order is missing in the PDF	karangandhii
401	4/27/2026	0710102102602025(No.of Docs 1)	0710102102602025/3	INTERLOCUTORY APPLICATION (I.B.C)/1138(ND)2026	MADHUR GARG VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF MS THREE C SHELTERS PVT LTD	Sec 60(5)	4/29/2026	1. As per the Compliance order the affidavit of service was to be filed within 1 week. Also kindly attach latest order in pdf 2.need all pages sign in pdf	advocatepranavgupta
402	4/27/2026	0710102102602025(No.of Docs 1)	0710102102602025/3	INTERLOCUTORY APPLICATION (I.B.C)/1138(ND)2026	MADHUR GARG VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF MS THREE C SHELTERS PVT LTD	Sec 60(5)	4/29/2026	1. As per the Compliance order the affidavit of service was to be filed within 1 week. Also kindly attach latest order in pdf 2.need all pages sign in pdf	advocatepranavgupta
403	4/28/2026	0710102080572024(No.of Docs 2)	0710102080572024/4	INTERLOCUTORY APPLICATION (I.B.C)/5240(ND)2024	DIKSHITULU AKELLA VS. SANJAY GUPTA RP UNNATI FORTUNE LTD.	Rule 11 of NCLT, 2016	4/29/2026	1. Kindly attach the compliance order in pdf. 2. As mentioned in Index page 29 is not attached in the pdf and the same is also mentioned in the bookmarking.	advcsyadav
404	4/26/2026	0710102064092024(No.of Docs 1)	0710102064092024/30	COMPANY PETITION IB (IBC)/434(ND)2024	NARAIN PAPERS PRIVATE LIMITED VS. FRANK EDUCATIONAL AIDS PRIVATE LTD	IBC Under Sec 9	4/28/2026	1. index and bookmarking missed in pdf 2. Twenty-five rs welfare ticket missing in vakalatnama.	Adv. Ruksana Khan
405	4/27/2026	0710102085222025(No.of Docs 2)	0710102085222025/1	INTERLOCUTORY APPLICATION (I.B.C)/4845(PB)2025	MOHINDER SINGH SANGWAN THROUGH POWER OF ATTRONEY HOLDER SH. VIJAYENDER SINGH SANGWAN VS. DUCTURUS RESOLUTION PROFESSIONALS PVT. LTD.	Sec 60(5)	4/28/2026	1. As per the compliance order, the reply was to be filed within 2 weeks.	Abhirup Dasgupta
406	10/27/2025	0710102094172025(No.of Docs 0)	0710102094172025/3	INTERLOCUTORY APPLICATION (I.B.C)/5216(ND)2025	ANUP KUMAR VS. MADHU JAIN	Sec 60(5)	4/28/2026	1.pagination missed in bookmarking 2.need all pages signed in pdf 3.Kindly attach compliance order and latest order if any in the pdf 4. Kindly paste the 25 Rs welfare fees on blank part of the Vakalatnama as it is hiding the content	

407	4/24/2026	0710102051052025(No.of Docs 2)	0710102051052025/10	INTERLOCUTORY APPLICATION (I.B.C)/3076(ND)2025	NEEL KAMAL AGARWAL VS. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL UNNATI FORTUNE HOLDINGS	Sec 60(5)	4/28/2026	Kindly upload latest order passed by the Bench as the Written submissions are already on record.	nirajchamyal
408	4/26/2026	0710102073322024(No.of Docs 2)	0710102073322024/9	COMPANY PETITION IB (IBC)/601(ND)2024	KAISER INDUSTRIES LTD VS. JB ROLLING MILLS LIMITED	IBC Under Sec 9	4/28/2026	1. index and bookmarking missed in pdf 2. twenty-five rs welfare ticket and 3rs welfare ticket missed in vakalatnama.	ds337052
409	4/27/2026	0710102089342025(No.of Docs 2)	0710102089342025/1	INTERLOCUTORY APPLICATION (I.B.C)/5115(PB)2025	HITESH ANAND VS. DUCTURUS RESOLUTION PROFESSIONALS PVT. LTD.	Section 60(5)	4/28/2026	1. As per the compliance order, the reply was to be filed within 2 weeks. Kindly file application for condonation of delay	Abhirup Dasgupta
410	4/25/2026	0710102109792025(No.of Docs 5)	0710102109792025/1	INTERLOCUTORY APPLICATION (I.B.C)/6221(ND)2025	PRAVEEN JAUHARI VS. EARTH GRACIA BUILDCON PRIVATE LIMITED	Sec 60(5)	4/28/2026	1.as per the compliance order the amended application was to be filed within one week. 2. Kindly file application for condonation of delay	upasanasingh
411	4/28/2026	0710102028352025(No.of Docs 2)	0710102028352025/11	COMPANY APPEAL(COMPANIES ACT)/81(ND)2025	APPU GHAR HOLDINGS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/28/2026	1. Kindly attach Compliance Order. 2. As per our records the order dated 06.11.2025 the Bench has directed to file business plan within 2 weeks. In such case kindly file application for condonation of delay.	csindia1992
412	4/24/2026	0710102050382025(No.of Docs 2)	0710102050382025/2	COMPANY PETITION IB (IBC)/355(ND)2025	MIS. INFINITY INFORMATICS LIMITED VS. MIS MAGICON IMPEX PRIVATE LIMITED	IBC Under Sec 9	4/28/2026	Kindly upload the Compliance order with the pdf. Also mention the date on which the order was uploaded in the Index	adv.dikshadadu
413	4/27/2026	0710102113342025(No.of Docs 1)	0710102113342025/1	INTERLOCUTORY APPLICATION (I.B.C)/10(PB)2026	SUNIL KUMAR GUPTA LIQUIDATOR OF M/S ERA HOUSING & DEVELOPERS (INDIA) LTD. VS. M/S OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED	Section 60(5)	4/28/2026	1. As per the compliance order, the present document is required to be filed within a week. In respect to delay kindly file application for condonation of delay. 2. Kindly also attach latest order of the court	kislayamishra
414	4/25/2026	0710102021472026(No.of Docs 2)	0710102021472026/1	TRANSFER APPLICATION (IBC)/18(ND)2026	CHETAN DOSHI VS. CMP EURO TECHNOPLAST PRIVATE LIMITED	Rule16(d),NCL T Rules,2016 IBC	4/28/2026	1.bookmarking mandatory 2.compliance order missed in pdf 3.welfare ticket 25rs court fee 3rs missed on vakalatanama	kochhar19144
415	4/26/2026	0710102023802026(No.of Docs 1)	0710102023802026/1	INTERLOCUTORY APPLICATION (I.B.C)/1676(ND)2026	JITESH GUPTA VS. ASHISH SINGH	Section 60(5)	4/28/2026	1. Kindly attach the compliance order in pdf.	snsadvocates
416	4/27/2026	0710102093332025(No.of Docs 2)	0710102093332025/6	COMPANY PETITION IB (IBC)/560(ND)2025	AEROTECH FMS PRIVATE LIMITED VS. PRADHAAN AIR EXPRESS PRIVATE LIMITED	IBC Under Sec 9	4/28/2026	1. As per the compliance order, the present document is required to be filed within 10 days. 2. bookmarking missing	karansingh801
417	5/7/2025	0710102039352025(No.of Docs 0)	0710102039352025/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/47(ND)2025	WINDCHIMES TRADING PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/28/2026	1.as per the compliance order the affidavit was to be filed with in three days. Kindly file application for condonation of delay	
418	4/24/2026	0710102107832025(No.of Docs 2)	0710102107832025/5	INTERLOCUTORY APPLICATION (I.B.C)/6037(ND)2025	MS SULEKHA KALRA VS. MR PRABHJEET SINGH SONI	Section 60(5)/Rule 11	4/28/2026	1.Kindly attach compliance order and latest order if any 2.need every pages sign in pdf 3.date missing in index	Sanchika_legal
419	4/27/2026	0710102089332025(No.of Docs 2)	0710102089332025/1	INTERLOCUTORY APPLICATION (I.B.C)/5116(PB)2025	NISHI SETHI VS. DUCTURUS RESOLUTION PROFESSIONALS PVT. LTD.	Sec 60(5)	4/28/2026	1. As per the compliance order, the reply was to be filed within 2 weeks.	Abhirup Dasgupta
420	4/26/2026	0710102079462025(No.of Docs 2)	0710102079462025/6	COMPANY PETITION IB (IBC)/516(ND)2025	RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED	IBC Under Sec 9	4/28/2026	1. index and bookmarking missed in pdf 2. twenty-five rs welfare ticket and 3rs court fees missed in vakalatnama.	ds337052
421	4/25/2026	0710102026642026(No.of Docs 2)	0710102026642026/1	INTERLOCUTORY APPLICATION (I.B.C)/1573(ND)2026	M/S SWARAJ OVERSEAS VSMR. MANOJ KULSHRESTHA	Sec 60(5)	4/28/2026	Kindly attach Compliance order in case the order is not uploaded kindly mention the same in Index	BLA@ASSOCIATES
422	4/24/2026	0710102071432025(No.of Docs 2)	0710102071432025/9	CONTEMPT PETITION (IBC)/35(ND)2025	DURGA DAS AGGARWAL VSBANKEY BIHARI GOYAL	Rule 11 of NCLT, 2016	4/28/2026	1.counsel sign and date missing in index 2.as per the compliance order the affidavit was to be filed with in one week. Kindly also upload the order dated 02.07.2025. 3.pagination missed in bookmarking	Office.anubhav
423	4/25/2026	0710102058332021(No.of Docs 1)	0710102058332021/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/8(PB)2021	SATYENDRA PRAAD KHORANIA LIQUIDATOR OF METAPHOR EXPORTS PVT. LTD.	Application under any other provisions	4/28/2026	1.compliance order missed in pdf Kindly upload the Compliance order and latest order if any	amolvyas
424	4/25/2026	0710102026472026(No.of Docs 1)	0710102026472026/1	INTERLOCUTORY APPLICATION (I.B.C)/1524(ND)2026	ACUBE SERVICES PVT LTD VS. SRIJAN INFRA LLP	Sections 60(5)/Regulation 13	4/28/2026	incomplete file 1.index missing in pdf 2.bookmarking mandatory 3.Pagination missing 4.compliance order missed in pdf	akssax1
425	5/23/2025	0710102044492025(No.of Docs 0)	0710102044492025/9	COMPANY PETITION IB (IBC)/314(ND)2025	VIJAY SULTANIA VS. KAD HOUSING PRIVATE LIMITED	IBC Under Sec 7	4/28/2026	1. Kindly attach the compliance order in pdf. 2. True copy missed in annexure.	
426	4/25/2026	0710102079712025(No.of Docs 1)	0710102079712025/2	COMPANY PETITION (COMPANIES ACT)/155(ND)2025	SANJOGITA AGARWAL VS. A B R DRUGS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/28/2026	1.compliance order missed in pdf 2. Kindly do pagination in bookmarking	smartnomics

427	4/24/2026	0710102104292025(No.of Docs 2)	0710102104292025/3	INTERLOCUTORY APPLICATION (I.B.C)/6036(PB)2025	IPE MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH MR JALESH KUMAR GROVER DIRECTOR RESOLUTION PROFESSIONAL MIS SANTOR INFRASTRUCTURES PRIVATE LIMITED VS. TUSAR GOEL AND ORS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/27/2026	1.as per the compliance order the reply was to be filed with in two weeks. 2. Bookmarking not complete	knmncit
428	4/28/2026	0710102010672026(No.of Docs 2)	0710102010672026/2	INTERLOCUTORY APPLICATION (I.B.C)/588(ND)2026	BIJENDER JAIN VS. IDBI TRUSTEESHIP SERVICES LIMITED	Rule 11 of NCLT, 2016	4/27/2026	1.as per the compliance order the rejoinder was to be filed with in two weeks. 2. Bookmarking not complete. Kindly do bookmarking with pagination	knmncit
429	4/24/2026	0710102011632026(No.of Docs 1)	0710102011632026/1	COMPANY PETITION IB (IBC)/100(ND)2026	TRIBHUVAN MARKPLUS PRIVATE LIMITED VS. KAMDHENU GLOBAL LIMITED	IBC Under Sec 9	4/27/2026	Kindly upload Compliance order and latest order if any	Rjtsriv
430	4/28/2026	0710102010672026(No.of Docs 2)	0710102010672026/2	INTERLOCUTORY APPLICATION (I.B.C)/588(ND)2026	BIJENDER JAIN VS. IDBI TRUSTEESHIP SERVICES LIMITED	Rule 11 of NCLT, 2016	4/27/2026	1.as per the compliance order the rejoinder was to be filed with in two weeks. 2. Bookmarking not complete. Kindly do bookmarking with pagination	knmncit
431	4/24/2026	0710102013302025(No.of Docs 1)	0710102013302025/7	COMPANY PETITION IB (IBC)/226(ND)2025	ISITH PRAKASH GANGOOLY VS. NUGREEN ENERGY PRIVATE LIMITED	IBC under Sec 7,Application under any other provisions- IBC	4/27/2026	1.bookmarking with pagination mandatory	AY Associates
432	4/24/2026	0710102025322025(No.of Docs 2)	0710102025322025/5	COMPANY PETITION IB (IBC)/203(ND)2025	BEACON TRUSTEESHIP LIMITED VS. VATIKA IT PARKS PRIVATE LIMITED	IBC under Sec 7	4/27/2026	Kindly upload the Compliance order and latest order if any	BLA2024
433	4/28/2026	0710102010672026(No.of Docs 2)	0710102010672026/2	INTERLOCUTORY APPLICATION (I.B.C)/588(ND)2026	BIJENDER JAIN VS. IDBI TRUSTEESHIP SERVICES LIMITED	Rule 11 of NCLT, 2016	4/27/2026	1.as per the compliance order the rejoinder was to be filed with in two weeks. 2. Bookmarking not complete. Kindly do bookmarking with pagination	knmncit
434	4/24/2026	0710102104292025(No.of Docs 2)	0710102104292025/3	INTERLOCUTORY APPLICATION (I.B.C)/6036(PB)2025	IPE MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH MR JALESH KUMAR GROVER DIRECTOR RESOLUTION PROFESSIONAL MIS SANTOR INFRASTRUCTURES PRIVATE LIMITED VS. TUSAR GOEL AND ORS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/27/2026	1.as per the compliance order the reply was to be filed with in two weeks. 2. Bookmarking not complete	knmncit
435	4/24/2026	0710102016712026(No.of Docs 2)	0710102016712026/2	INTERLOCUTORY APPLICATION(IBC)(PLAN)/15(ND)2026	MOHIT GOYAL VSSUBHASH CHAND JAIN	Sec 30	4/27/2026	1.as per the compliance order the affidavit of service was to be filed with in one week. Kindly file application for condonation of delay	ADHISH
436	4/24/2026	0710102104292025(No.of Docs 2)	0710102104292025/3	INTERLOCUTORY APPLICATION (I.B.C)/6036(PB)2025	IPE MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH MR JALESH KUMAR GROVER DIRECTOR RESOLUTION PROFESSIONAL MIS SANTOR INFRASTRUCTURES PRIVATE LIMITED VS. TUSAR GOEL AND ORS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/27/2026	1.as per the compliance order the reply was to be filed with in two weeks. 2. Bookmarking not complete	knmncit
437	4/24/2026	0710102104292025(No.of Docs 2)	0710102104292025/3	INTERLOCUTORY APPLICATION (I.B.C)/6036(PB)2025	IPE MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH MR JALESH KUMAR GROVER DIRECTOR RESOLUTION PROFESSIONAL MIS SANTOR INFRASTRUCTURES PRIVATE LIMITED VS. TUSAR GOEL AND ORS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/27/2026	1.as per the compliance order the reply was to be filed with in two weeks. 2. Bookmarking not complete	knmncit
438	8/16/2025	0710102072172025(No.of Docs 0)	0710102072172025/2	INTERLOCUTORY APPLICATION (I.B.C)/4357(ND)2025	M/S AMIRA NATURE FOODS PVT LTD VS. M/S BARU MAL VINOD KUMAR	Rule 11 of NCLT, 2016	4/27/2026	1.as per the compliance order dated 02.02.2026 the reply was to be filed with in one week of proof of service.. 2. Kindly attach latest order passed by the Bench as well/ 2.Kindly attach copy of vakalatnama with reply. In case the vakalatnama is on record kindly mention the same in the Index. 4. Also the Volume 1 contains pdf of Volume 2 and vice e versa	

439	4/24/2026	0710102104292025(No.of Docs 2)	0710102104292025/3	INTERLOCUTORY APPLICATION (I.B.C)/6036(PB)2025	IPE MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH MR JALESH KUMAR GROVER DIRECTOR RESOLUTION PROFESSIONAL MIS SANTOR INFRASTRUCTURES PRIVATE LIMITED VS. TUSAR GOEL AND ORS	Section 25(2)(j), 43,45,47,50,60(5),66(Regulation 35A	4/27/2026	1.as per the compliance order the reply was to be filed with in two weeks. 2. Bookmarking not complete	knmncit
440	4/25/2026	0710102028902026(No.of Docs 1)	0710102028902026/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2026	MKP FARMS PRIVATE LIMITED	Sec. 230-232, Sec 234	4/27/2026	1.compliance order missed in pdf	Afnaan1990
441	4/24/2026	0710102104292025(No.of Docs 2)	0710102104292025/3	INTERLOCUTORY APPLICATION (I.B.C)/6036(PB)2025	IPE MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH MR JALESH KUMAR GROVER DIRECTOR RESOLUTION PROFESSIONAL MIS SANTOR INFRASTRUCTURES PRIVATE LIMITED VS. TUSAR GOEL AND ORS	Section 25(2)(j), 43,45,47,50,60(5),66(Regulation 35A	4/27/2026	1.as per the compliance order the reply was to be filed with in two weeks. 2. Bookmarking not complete	knmncit
442	4/24/2026	0710102070612023(No.of Docs 2)	0710102070612023/3	INTERLOCUTORY APPLICATION (I.B.C)/4950(PB)2023	PIYUSH MATHUR VSSIMPA ENERGY INDIA PRIVATE LIMITED	Sec 60(5)	4/27/2026	1 compliance order missing 2. sign missing in short notes	tanupriyagupta
443	4/28/2026	0710102010672026(No.of Docs 2)	0710102010672026/2	INTERLOCUTORY APPLICATION (I.B.C)/588(ND)2026	BIJENDER JAIN VS. IDBI TRUSTESHIP SERVICES LIMITED	Rule 11 of NCLT, 2016	4/27/2026	1.as per the compliance order the rejoinder was to be filed with in two weeks. 2. Bookmarking not complete. Kindly do bookmarking with pagination	knmncit
444	12/2/2025	0710102105752025(No.of Docs 0)	0710102105752025/3	INTERLOCUTORY APPLICATION (I.B.C)/79(PB)2026	IPE - MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR MIS SANTUR INFRASTRUCTURES PVT. LTD VSTUSHAR GOEL DIRECTOR (POWER SUSPENDED) MIS SANTUR INFRASTRUCTURES PVT LTD & ORS.	Application under any other provisions-IBC,Sec 66(1)	4/27/2026	1.compliance order missed in pdf 2.this pages are not clear no of 400,401	
445	4/27/2026	0710102105652025(No.of Docs 2)	0710102105652025/2	INTERLOCUTORY APPLICATION (I.B.C)/602(ND)2026	IPE - MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR MIS SANTUR INFRASTRUCTURES PVT. LTD VS. TUSHAR GOEL	Sec. 45 (1),Sec 49(2)	4/27/2026	1.the pages are not clear no of 38, 39, 50,51, 2.as per the compliance order the reply was to be filed with two weeks. 3. Bookmarking not complete.	knmncit
446	4/27/2026	0710102105652025(No.of Docs 2)	0710102105652025/2	INTERLOCUTORY APPLICATION (I.B.C)/602(ND)2026	IPE - MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR MIS SANTUR INFRASTRUCTURES PVT. LTD VS. TUSHAR GOEL	Sec. 45 (1),Sec 49(2)	4/27/2026	1.the pages are not clear no of 38, 39, 50,51, 2.as per the compliance order the reply was to be filed with two weeks. 3. Bookmarking not complete.	knmncit
447	4/27/2026	0710102105652025(No.of Docs 2)	0710102105652025/2	INTERLOCUTORY APPLICATION (I.B.C)/602(ND)2026	IPE - MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR MIS SANTUR INFRASTRUCTURES PVT. LTD VS. TUSHAR GOEL	Sec. 45 (1),Sec 49(2)	4/27/2026	1.the pages are not clear no of 38, 39, 50,51, 2.as per the compliance order the reply was to be filed with two weeks. 3. Bookmarking not complete.	knmncit

448	4/27/2026	0710102105652025(No.of Docs 2)	0710102105652025/2	INTERLOCUTORY APPLICATION (I.B.C)/602(ND)2026	IPE - MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR MIS SANTUR INFRASTRUCTURES PVT. LTD VS. TUSHAR GOEL	Sec. 45 (1),Sec 49(2)	4/27/2026	1.the pages are not clear no of 38, 39, 50,51, 2.as per the compliance order the reply was to be filed with two weeks. 3. Bookmarking not complete.	knmncit
449	4/24/2026	0710102019322026(No.of Docs 1)	0710102019322026/1	COMPANY PETITION IB (IBC)/143(ND)2026	M/S BEETEL TELETECH LIMITED VS. M/S SHREE OJAS SYSTEM & TECHINFRA PRIVATE LIMITED	IBC Under Sec 9	4/27/2026	1.compliance order missed in pdf 2.need all pages sign in pdf	kuldeepandey86
450	4/24/2026	0710102104292025(No.of Docs 2)	0710102104292025/3	INTERLOCUTORY APPLICATION (I.B.C)/6036(PB)2025	IPE MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH MR JALESH KUMAR GROVER DIRECTOR RESOLUTION PROFESSIONAL MIS SANTOR INFRASTRUCTURES PRIVATE LIMITED VS. TUSAR GOEL AND ORS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/27/2026	1.as per the compliance order the reply was to be filed with in two weeks. 2. Bookmarking not complete	knmncit
451	4/24/2026	0710102104292025(No.of Docs 2)	0710102104292025/3	INTERLOCUTORY APPLICATION (I.B.C)/6036(PB)2025	IPE MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH MR JALESH KUMAR GROVER DIRECTOR RESOLUTION PROFESSIONAL MIS SANTOR INFRASTRUCTURES PRIVATE LIMITED VS. TUSAR GOEL AND ORS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/27/2026	1.as per the compliance order the reply was to be filed with in two weeks. 2. Bookmarking not complete	knmncit
452	4/24/2026	0710102104292025(No.of Docs 2)	0710102104292025/3	INTERLOCUTORY APPLICATION (I.B.C)/6036(PB)2025	IPE MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH MR JALESH KUMAR GROVER DIRECTOR RESOLUTION PROFESSIONAL MIS SANTOR INFRASTRUCTURES PRIVATE LIMITED VS. TUSAR GOEL AND ORS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/27/2026	1.as per the compliance order the reply was to be filed with in two weeks. 2. Bookmarking not complete	knmncit
453	4/25/2026	0710102092212025(No.of Docs 2)	0710102092212025/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/82(ND)2025	SNAP-ON TOOLS PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/26/2026	No. of Objections: As per the compliance order, the affidavit was required to be filed within one week	upinder_singh
454	4/25/2026	0710102092212025(No.of Docs 2)	0710102092212025/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/82(ND)2025	SNAP-ON TOOLS PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/26/2026	No. of Objections: As per the compliance order, the affidavit was required to be filed within one week	upinder_singh
455	4/28/2026	0710102006572026(No.of Docs 2)	0710102006572026/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/7(ND)2026	HILTON HOTELS MANAGEMENT INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/26/2026	No. of Objections: Compliance order is missing in the PDF.	abhishek.nahta
456	4/28/2026	0710102006572026(No.of Docs 2)	0710102006572026/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/7(ND)2026	HILTON HOTELS MANAGEMENT INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/26/2026	No. of Objections: Compliance order is missing in the PDF.	abhishek.nahta
457	4/30/2026	0710102048002025(No.of Docs 2)	0710102048002025/3	INTERLOCUTORY APPLICATION(IBC)(DIS.)/25(ND)2025	MR. RAJEEV LOCHAN VSKARNATAKA BANK LIMITED	Sec 54(1)	4/26/2026	No. of Objections: As per the compliance order, the reply was required to be filed within two weeks	gautam@kfindia.com
458	4/30/2026	0710102011352026(No.of Docs 5)	0710102011352026/1	COMPANY PETITION (COMPANIES ACT)/25(ND)2026	GAURAV RAJ BAJAJ VS. SANSKRITI VILLAS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/26/2026	No. of Objections: Kindly upload the compliance order and the latest order	Ashutosh Gupta
459	4/28/2026	0710102006572026(No.of Docs 2)	0710102006572026/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/7(ND)2026	HILTON HOTELS MANAGEMENT INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/26/2026	No. of Objections: Compliance order is missing in the PDF.	abhishek.nahta
460	4/30/2026	0710102048002025(No.of Docs 2)	0710102048002025/3	INTERLOCUTORY APPLICATION(IBC)(DIS.)/25(ND)2025	MR. RAJEEV LOCHAN VSKARNATAKA BANK LIMITED	Sec 54(1)	4/26/2026	No. of Objections: As per the compliance order, the reply was required to be filed within two weeks	gautam@kfindia.com

461	4/30/2026	0710102011352026(No.of Docs 5)	0710102011352026/1	COMPANY PETITION (COMPANIES ACT)/25(ND)2026	GAURAV RAJ BAJAJ VS. SANSKRITI VILLAS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/26/2026	No. of Objections: Kindly upload the compliance order and the latest order	Ashutosh Gupta
462	4/28/2026	0710102006572026(No.of Docs 2)	0710102006572026/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/7(ND)2026	HILTON HOTELS MANAGEMENT INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/26/2026	No. of Objections: Compliance order is missing in the PDF.	abhishek.nahta
463	4/30/2026	0710102011352026(No.of Docs 5)	0710102011352026/1	COMPANY PETITION (COMPANIES ACT)/25(ND)2026	GAURAV RAJ BAJAJ VS. SANSKRITI VILLAS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/26/2026	No. of Objections: Kindly upload the compliance order and the latest order	Ashutosh Gupta
464	4/30/2026	0710102000402023(No.of Docs 3)	0710102000402023/9	COMPANY PETITION IB (IBC)/70(ND)2023	PRUDENT ARC LIMITED VS. PRASAR METAL ENGINEERING PRIVATE LIMITED	IBC under Sec 7	4/26/2026	No. of Objections: As per the compliance order, the written submission was required to be filed within one week. Bookmarking is mandatory and has not been provided.	Sanjeev1513
465	4/30/2026	0710102000402023(No.of Docs 3)	0710102000402023/9	COMPANY PETITION IB (IBC)/70(ND)2023	PRUDENT ARC LIMITED VS. PRASAR METAL ENGINEERING PRIVATE LIMITED	IBC under Sec 7	4/26/2026	No. of Objections: As per the compliance order, the written submission was required to be filed within one week. Bookmarking is mandatory and has not been provided.	Sanjeev1513
466	4/30/2026	0710102000402023(No.of Docs 3)	0710102000402023/9	COMPANY PETITION IB (IBC)/70(ND)2023	PRUDENT ARC LIMITED VS. PRASAR METAL ENGINEERING PRIVATE LIMITED	IBC under Sec 7	4/26/2026	No. of Objections: As per the compliance order, the written submission was required to be filed within one week. Bookmarking is mandatory and has not been provided.	Sanjeev1513
467	4/13/2026	0710102019142024(No.of Docs 2)	0710102019142024/3	COMPANY PETITION IB (IBC)/217(PB)2024	INDIAN BANK VS. AMAN GEHLOT	Section 95(1)	4/26/2026	No. of Objections: As per the compliance order, the reply was required to be filed within ten days. Kindly comply accordingly	Gautam2023
468	4/13/2026	0710102019142024(No.of Docs 2)	0710102019142024/3	COMPANY PETITION IB (IBC)/217(PB)2024	INDIAN BANK VS. AMAN GEHLOT	Section 95(1)	4/26/2026	No. of Objections: As per the compliance order, the reply was required to be filed within ten days. Kindly comply accordingly	Gautam2023
469	4/13/2026	0710102019142024(No.of Docs 2)	0710102019142024/3	COMPANY PETITION IB (IBC)/217(PB)2024	INDIAN BANK VS. AMAN GEHLOT	Section 95(1)	4/26/2026	No. of Objections: As per the compliance order, the reply was required to be filed within ten days. Kindly comply accordingly	Gautam2023
470	4/13/2026	0710102019142024(No.of Docs 2)	0710102019142024/3	COMPANY PETITION IB (IBC)/217(PB)2024	INDIAN BANK VS. AMAN GEHLOT	Section 95(1)	4/26/2026	No. of Objections: As per the compliance order, the reply was required to be filed within ten days. Kindly comply accordingly	Gautam2023
471	4/13/2026	0710102019142024(No.of Docs 2)	0710102019142024/3	COMPANY PETITION IB (IBC)/217(PB)2024	INDIAN BANK VS. AMAN GEHLOT	Section 95(1)	4/26/2026	No. of Objections: As per the compliance order, the reply was required to be filed within ten days. Kindly comply accordingly	Gautam2023
472	4/13/2026	0710102019142024(No.of Docs 2)	0710102019142024/3	COMPANY PETITION IB (IBC)/217(PB)2024	INDIAN BANK VS. AMAN GEHLOT	Section 95(1)	4/26/2026	No. of Objections: As per the compliance order, the reply was required to be filed within ten days. Kindly comply accordingly	Gautam2023
473	4/13/2026	0710102019142024(No.of Docs 2)	0710102019142024/3	COMPANY PETITION IB (IBC)/217(PB)2024	INDIAN BANK VS. AMAN GEHLOT	Section 95(1)	4/26/2026	No. of Objections: As per the compliance order, the reply was required to be filed within ten days. Kindly comply accordingly	Gautam2023
474	4/13/2026	0710102019142024(No.of Docs 2)	0710102019142024/3	COMPANY PETITION IB (IBC)/217(PB)2024	INDIAN BANK VS. AMAN GEHLOT	Section 95(1)	4/26/2026	No. of Objections: As per the compliance order, the reply was required to be filed within ten days. Kindly comply accordingly	Gautam2023
475	4/13/2026	0710102019142024(No.of Docs 2)	0710102019142024/3	COMPANY PETITION IB (IBC)/217(PB)2024	INDIAN BANK VS. AMAN GEHLOT	Section 95(1)	4/26/2026	No. of Objections: As per the compliance order, the reply was required to be filed within ten days. Kindly comply accordingly	Gautam2023
476	4/13/2026	0710102019142024(No.of Docs 2)	0710102019142024/3	COMPANY PETITION IB (IBC)/217(PB)2024	INDIAN BANK VS. AMAN GEHLOT	Section 95(1)	4/26/2026	No. of Objections: As per the compliance order, the reply was required to be filed within ten days. Kindly comply accordingly	Gautam2023
477	4/13/2026	0710102019142024(No.of Docs 2)	0710102019142024/3	COMPANY PETITION IB (IBC)/217(PB)2024	INDIAN BANK VS. AMAN GEHLOT	Section 95(1)	4/26/2026	No. of Objections: As per the compliance order, the reply was required to be filed within ten days. Kindly comply accordingly	Gautam2023
478	4/13/2026	0710102019142024(No.of Docs 2)	0710102019142024/3	COMPANY PETITION IB (IBC)/217(PB)2024	INDIAN BANK VS. AMAN GEHLOT	Section 95(1)	4/26/2026	No. of Objections: As per the compliance order, the reply was required to be filed within ten days. Kindly comply accordingly	Gautam2023
479	4/13/2026	0710102019142024(No.of Docs 2)	0710102019142024/3	COMPANY PETITION IB (IBC)/217(PB)2024	INDIAN BANK VS. AMAN GEHLOT	Section 95(1)	4/26/2026	No. of Objections: As per the compliance order, the reply was required to be filed within ten days. Kindly comply accordingly	Gautam2023
480	4/13/2026	0710102019142024(No.of Docs 2)	0710102019142024/3	COMPANY PETITION IB (IBC)/217(PB)2024	INDIAN BANK VS. AMAN GEHLOT	Section 95(1)	4/26/2026	No. of Objections: As per the compliance order, the reply was required to be filed within ten days. Kindly comply accordingly	Gautam2023
481	4/13/2026	0710102019142024(No.of Docs 2)	0710102019142024/3	COMPANY PETITION IB (IBC)/217(PB)2024	INDIAN BANK VS. AMAN GEHLOT	Section 95(1)	4/26/2026	No. of Objections: As per the compliance order, the reply was required to be filed within ten days. Kindly comply accordingly	Gautam2023
482	4/13/2026	0710102019142024(No.of Docs 2)	0710102019142024/3	COMPANY PETITION IB (IBC)/217(PB)2024	INDIAN BANK VS. AMAN GEHLOT	Section 95(1)	4/26/2026	No. of Objections: As per the compliance order, the reply was required to be filed within ten days. Kindly comply accordingly	Gautam2023
483	4/30/2026	0710102011352026(No.of Docs 5)	0710102011352026/1	COMPANY PETITION (COMPANIES ACT)/25(ND)2026	GAURAV RAJ BAJAJ VS. SANSKRITI VILLAS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/26/2026	No. of Objections: Kindly upload the compliance order and the latest order	Ashutosh Gupta
484	4/30/2026	0710102016522026(No.of Docs 4)	0710102016522026/2	INTERLOCUTORY APPLICATION (I.B.C)/966(ND)2026	PRASSAN NAVIN KUMAR SINHA	Sec 60(5)	4/26/2026	No. of Objections: Wrong file has been uploaded. Kindly file the correct document by way of an Interlocutory Application (IA). Kindly attach the compliance order in PDF.	Naren01
485	4/30/2026	0710102016522026(No.of Docs 4)	0710102016522026/2	INTERLOCUTORY APPLICATION (I.B.C)/966(ND)2026	PRASSAN NAVIN KUMAR SINHA	Sec 60(5)	4/26/2026	No. of Objections: Wrong file has been uploaded. Kindly file the correct document by way of an Interlocutory Application (IA). Kindly attach the compliance order in PDF.	Naren01

486	4/30/2026	0710102000402023(No.of Docs 3)	0710102000402023/9	COMPANY PETITION IB (IBC)/70(ND)2023	PRUDENT ARC LIMITED VS. PRASAR METAL ENGINEERING PRIVATE LIMITED	IBC under Sec 7	4/26/2026	No. of Objections: As per the compliance order, the written submission was required to be filed within one week. Bookmarking is mandatory and has not been provided.	Sanjeev1513
487	4/25/2026	0710102092212025(No.of Docs 2)	0710102092212025/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/82(ND)2025	SNAP-ON TOOLS PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/26/2026	No. of Objections: As per the compliance order, the affidavit was required to be filed within one week	upinder_singh
488	4/20/2026	0710102081842025(No.of Docs 1)	0710102081842025/4	INTERLOCATORY APPLICATION(COMPANIES ACT)/341(ND)2025	HBN HOMES COLONISERS PRIVATE LIMITED. VS. REGISTRAR OF COMPANIES	Rule 11 of NCLT	4/26/2026	No. of Objections: 1 Kindly attach the latest order in PDF format.	mohit.nandwani
489	4/30/2026	0710102048002025(No.of Docs 2)	0710102048002025/3	INTERLOCUTORY APPLICATION(IBC)(DIS.)/25(ND)2025	MR. RAJEEV LOCHAN VSKARNATAKA BANK LIMITED	Sec 54(1)	4/26/2026	No. of Objections: As per the compliance order, the reply was required to be filed within two weeks	gautam@kfindia.com
490	4/25/2026	0710102092212025(No.of Docs 2)	0710102092212025/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/82(ND)2025	SNAP-ON TOOLS PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/26/2026	No. of Objections: As per the compliance order, the affidavit was required to be filed within one week	upinder_singh
491	4/20/2026	0710102081842025(No.of Docs 1)	0710102081842025/4	INTERLOCATORY APPLICATION(COMPANIES ACT)/341(ND)2025	HBN HOMES COLONISERS PRIVATE LIMITED. VS. REGISTRAR OF COMPANIES	Rule 11 of NCLT	4/26/2026	No. of Objections: 1 Kindly attach the latest order in PDF format.	mohit.nandwani
492	4/20/2026	0710102081842025(No.of Docs 1)	0710102081842025/4	INTERLOCATORY APPLICATION(COMPANIES ACT)/341(ND)2025	HBN HOMES COLONISERS PRIVATE LIMITED. VS. REGISTRAR OF COMPANIES	Rule 11 of NCLT	4/26/2026	No. of Objections: 1 Kindly attach the latest order in PDF format.	mohit.nandwani
493	4/20/2026	0710102081842025(No.of Docs 1)	0710102081842025/4	INTERLOCATORY APPLICATION(COMPANIES ACT)/341(ND)2025	HBN HOMES COLONISERS PRIVATE LIMITED. VS. REGISTRAR OF COMPANIES	Rule 11 of NCLT	4/26/2026	No. of Objections: 1 Kindly attach the latest order in PDF format.	mohit.nandwani
494	4/25/2026	0710102092212025(No.of Docs 1)	0710102092212025/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/82(ND)2025	SNAP-ON TOOLS PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/26/2026	No. of Objections: As per the compliance order, the affidavit was required to be filed within one week.	upinder_singh
495	4/30/2026	0710102048002025(No.of Docs 2)	0710102048002025/3	INTERLOCUTORY APPLICATION(IBC)(DIS.)/25(ND)2025	MR. RAJEEV LOCHAN VSKARNATAKA BANK LIMITED	Sec 54(1)	4/26/2026	No. of Objections: As per the compliance order, the reply was required to be filed within two weeks	gautam@kfindia.com
496	4/25/2026	0710102092212025(No.of Docs 1)	0710102092212025/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/82(ND)2025	SNAP-ON TOOLS PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/26/2026	No. of Objections: As per the compliance order, the affidavit was required to be filed within one week.	upinder_singh
497	4/30/2026	0710102103142025(No.of Docs 2)	0710102103142025/1	COMPANY PETITION IB (IBC)/17(ND)2026	ALPAS CERA PRIVATE LIMITED VS. ALPAS EURO INDIA PRIVATE LIMITED	IBC Under Sec 9	4/26/2026	No. of Objections: Kindly attach the latest order in PDF.	Sumed
498	4/25/2026	0710102092212025(No.of Docs 1)	0710102092212025/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/82(ND)2025	SNAP-ON TOOLS PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/26/2026	No. of Objections: As per the compliance order, the affidavit was required to be filed within one week.	upinder_singh
499	4/30/2026	0710102016522026(No.of Docs 4)	0710102016522026/2	INTERLOCUTORY APPLICATION (I.B.C)/966(ND)2026	PRASSAN NAVIN KUMAR SINHA	Sec 60(5)	4/26/2026	No. of Objections: Wrong file has been uploaded. Kindly file the correct document by way of an Interlocutory Application (IA). Kindly attach the compliance order in PDF.	Naren01
500	4/30/2026	0710102103142025(No.of Docs 2)	0710102103142025/1	COMPANY PETITION IB (IBC)/17(ND)2026	ALPAS CERA PRIVATE LIMITED VS. ALPAS EURO INDIA PRIVATE LIMITED	IBC Under Sec 9	4/26/2026	No. of Objections: Kindly attach the latest order in PDF.	Sumed
501	4/30/2026	0710102016522026(No.of Docs 4)	0710102016522026/2	INTERLOCUTORY APPLICATION (I.B.C)/966(ND)2026	PRASSAN NAVIN KUMAR SINHA	Sec 60(5)	4/26/2026	No. of Objections: Wrong file has been uploaded. Kindly file the correct document by way of an Interlocutory Application (IA). Kindly attach the compliance order in PDF.	Naren01
502	4/25/2026	0710102092212025(No.of Docs 1)	0710102092212025/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/82(ND)2025	SNAP-ON TOOLS PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/26/2026	No. of Objections: As per the compliance order, the affidavit was required to be filed within one week.	upinder_singh
503	4/30/2026	0710102103142025(No.of Docs 2)	0710102103142025/1	COMPANY PETITION IB (IBC)/17(ND)2026	ALPAS CERA PRIVATE LIMITED VS. ALPAS EURO INDIA PRIVATE LIMITED	IBC Under Sec 9	4/26/2026	No. of Objections: Kindly attach the latest order in PDF.	Sumed
504	4/30/2026	0710102103142025(No.of Docs 2)	0710102103142025/1	COMPANY PETITION IB (IBC)/17(ND)2026	ALPAS CERA PRIVATE LIMITED VS. ALPAS EURO INDIA PRIVATE LIMITED	IBC Under Sec 9	4/26/2026	No. of Objections: Kindly attach the latest order in PDF.	Sumed

505	4/23/2026	0710102033242024(No.of Docs 5)	0710102033242024/4	INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024	MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED	Sec 60(5)	4/24/2026	1.bookmarking incomplete in all volume 2.need every pages sign and true copy in pdf 3.Page No. 60 is blank, kindly remove blank page 4.compliance order missed in pdf 5.The page 489 is not clear	Jmrk205
506	4/23/2026	0710102107692025(No.of Docs 2)	0710102107692025/5	COMPANY PETITION IB (IBC)/717(ND)2025	AXIS TRUSTEE SERVICES LIMITED VS. PARVSNATH DEVELOPERS LIMITED	IBC under Sec 7	4/24/2026	1.bookmarking mandatory 2.incomplete file	knmncit
507	4/22/2026	0710102018762026(No.of Docs 2)	0710102018762026/1	INTERLOCUTORY APPLICATION (I.B.C)/1062(PB)2026	PING DEVELOPERS PVT. LTD. VS. MONITORING COMMITTEE	Rule 11 of NCLT, 2016	4/24/2026	1. kindly attach the compliance order or latest order. 2. Vakalatnama missing, if already on record kindly mention the same in index. 3.	abhishekpamar500
508	4/24/2026	0710102105302023(No.of Docs 2)	0710102105302023/1	CONTEMPT PETITION(COMPANIES ACT)/19(PB)2023	M/S GLOBAL AUTOTECH LIMITED VS. AJAY MAINI	Sec 425	4/24/2026	1.The pagination from page 26 to 28 is missing 2. the pages no of 30 to 36. 39,40 are not clear, 3.kindly attach compliance order/latest order 4.copy of vakalatanama missing 5. Pagination missing in bookmarking	archerjurists
509	4/23/2026	0710102086252025(No.of Docs 1)	0710102086252025/4	COMPANY PETITION IB (IBC)/659(ND)2025	UC INCLUSIVE CREDIT PRIVATE LIMITED VS. CREATIVITY AT BEST TECHNOLOGIES LIMITED	IBC under Sec 7	4/24/2026	1. incomplete bookmarking kindly update the bookmarking in proper way along with pagination. 2. as per the compliance order dated 09.04.2026, the affidavit of service by dasti notice was to be filed within three days, kindly file application for condonation of delay	verticespartners
510	4/23/2026	0710102098302025(No.of Docs 1)	0710102098302025/2	INTERLOCUTORY APPLICATION(IBC)(PLAN)/75(ND)2025	GAGAN GULATI VSVIRENDER ARORA	Section 54K	4/24/2026	1.as per the compliance order the affidavit was to be filed with in two weeks. Kindly file application for condonation of delay	ipgagangulati
511	4/23/2026	0710102056992025(No.of Docs 2)	0710102056992025/4	COMPANY APPEAL(COMPANIES ACT)/113(ND)2025	PAWAN KUMAR VS. INCOME TAX DEPARTMENT	Sec 252 (1)	4/24/2026	1.bookmarking mandatory 2.as per the compliance order the rejoinder was to be filed with in two weeks. Kindly file application for condonation of delay	CSSSHARAD
512	4/23/2026	0710102015152023(No.of Docs 1)	0710102015152023/9	COMPANY APPEAL(COMPANIES ACT)/177(ND)2023	CINEMORPHIC PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	4/24/2026	1. bookmarking mandatory. 2. kindly attach the compliance order or latest order.	Jsra2015
513	4/23/2026	0710102060752022(No.of Docs 1)	0710102060752022/5	CONTEMPT PETITION (IBC)/21(ND)2022	ATUL KUMAR KANSAL VSSANDEEP SOOD	Rule 11 of NCLT, 2016	4/24/2026	1.Kindly upload compliance order/latest order in pdf	chetanwahi
514	4/23/2026	0710102060752022(No.of Docs 1)	0710102060752022/6	CONTEMPT PETITION (IBC)/21(ND)2022	ATUL KUMAR KANSAL VSSANDEEP SOOD	Rule 11 of NCLT, 2016	4/24/2026	1.incomplete file only proof of service upload in pdf	chetanwahi
515	4/23/2026	0710102079442024(No.of Docs 2)	0710102079442024/7	INTERLOCUTORY APPLICATION (I.B.C)/4676(ND)2024	HARISH TANEJA VS. VIPUL KANT UPADHYAY	Application under any other provisions- IBC	4/24/2026	Kindly attach compliance order/latest order	LD3682009
516	4/23/2026	0710102079522024(No.of Docs 2)	0710102079522024/12	INTERLOCUTORY APPLICATION (I.B.C)/4673(ND)2024	HARISH TANEJA VS. PARUL UPADHYAY	Application under any other provisions- IBC	4/24/2026	Kindly attach compliance order/latest order	LD3682009
517	4/23/2026	0710102092912025(No.of Docs 2)	0710102092912025/4	COMPANY PETITION (COMPANIES ACT)/176(ND)2025	INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED VS. ROYALE INDIAN RAIL TOURS LIMITED	Sec 272 of the Companies Act , 2013,Sec. 271-273	4/24/2026	1.compliance order missed in pdf 2. As per our records it was seen that in the Compliance order dated 30.01.2026 that the notice was to be served to the newly added parties within 3 days. In such case kindly file application for condonation of delay 2.pagination missed in bookmarking 3.date missing on vakalatanama	mbakash
518	4/23/2026	0710102086402025(No.of Docs 2)	0710102086402025/7	INTERLOCUTORY APPLICATION (I.B.C)/4981(ND)2025	MR RAMESH NARAYAN SINGH VS. SARVESH KASHYAP	Sec 60(5)	4/24/2026	1.compliance order missed in pdf 2.vakalatanama copy missed in pdf 3. Pagination missing in bookmarking	KUJLEGAL
519	4/23/2026	0710102081642025(No.of Docs 1)	0710102081642025/8	COMPANY APPEAL(COMPANIES ACT)/125(ND)2025	SAN SHARE SHOPPE PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/24/2026	1. As per order dated 05.02.2026 the proof of service was to be filled within one week. 2. kindly refile with latest order	csindia1992
520	4/22/2026	0710102014932025(No.of Docs 2)	0710102014932025/2	COMPANY PETITION IB (IBC)/148(ND)2025	CAPT DEVESH BBYAN VS. SPICEJET LIMITED	IBC Under Sec 9	4/24/2026	1. kindly attach the compliance order or latest order.	RITU1171
521	4/23/2026	0710102017292025(No.of Docs 1)	0710102017292025/7	COMPANY PETITION IB (IBC)/230(ND)2025	UNIQUE WASTE PROCESSING COMPANY LIMITED ,UNIQUE WASTE PROCESSING COMPANY LIMITED	IBC Under Sec 10	4/24/2026	1. As per the compliance order dated 19.03.2026 The Affidavit of service was to be filed within One week.	wamikatrehan
522	4/23/2026	0710102020542025(No.of Docs 2)	0710102020542025/14	INTERLOCUTORY APPLICATION(COMPANIES ACT)/79(ND)2025	RAJAT BHANDARI VS. MAKINO AUTO INDUSTRIES PRIVATE LIMITED	Rule 11 of NCLT	4/24/2026	1.compliance order missing in pdf 2. Also attach latest order if any	satyalawchambers
523	4/23/2026	0710102056992025(No.of Docs 2)	0710102056992025/5	COMPANY APPEAL(COMPANIES ACT)/113(ND)2025	PAWAN KUMAR VS. INCOME TAX DEPARTMENT	Sec 252 (1)	4/24/2026	1.as per the compliance order the rejoinder was to be filed with in two weeks	CSSSHARAD

524	4/22/2026	0710102030412026(No.of Docs 1)	0710102030412026/1	INTERLOCUTORY APPLICATION (I.B.C)/1697(ND)2026	MR SUMAN KUMAR VERMA LIQUIDATOR VS. UNION BANK OF INDIA THROUGH ITS BRANCH MANAGER AUTHORIZED OFFICER	Section 60(5)	4/23/2026	1. kindly attach the compliance order or latest order.	CMASKVERMA
525	4/22/2026	0710102030412026(No.of Docs 1)	0710102030412026/1	INTERLOCUTORY APPLICATION (I.B.C)/1697(ND)2026	MR SUMAN KUMAR VERMA LIQUIDATOR VS. UNION BANK OF INDIA THROUGH ITS BRANCH MANAGER AUTHORIZED OFFICER	Section 60(5)	4/23/2026	1. kindly attach the compliance order or latest order.	CMASKVERMA
526	4/22/2026	0710102030412026(No.of Docs 1)	0710102030412026/1	INTERLOCUTORY APPLICATION (I.B.C)/1697(ND)2026	MR SUMAN KUMAR VERMA LIQUIDATOR VS. UNION BANK OF INDIA THROUGH ITS BRANCH MANAGER AUTHORIZED OFFICER	Section 60(5)	4/23/2026	1. kindly attach the compliance order or latest order.	CMASKVERMA
527	4/22/2026	0710102030412026(No.of Docs 1)	0710102030412026/1	INTERLOCUTORY APPLICATION (I.B.C)/1697(ND)2026	MR SUMAN KUMAR VERMA LIQUIDATOR VS. UNION BANK OF INDIA THROUGH ITS BRANCH MANAGER AUTHORIZED OFFICER	Section 60(5)	4/23/2026	1. kindly attach the compliance order or latest order.	CMASKVERMA
528	4/22/2026	0710102009992026(No.of Docs 2)	0710102009992026/1	COMPANY PETITION (COMPANIES ACT)/20(ND)2026	MR. RAMANDEEP SINGH AHLUWALIA & ANR. VS. M/S SUNTIME ENERGY LIMITED	Sec. 59,Application under any other provisions	4/23/2026	1. kindly attach the compliance order 2. In case of delay in filing replies per the Compliance order kindly file application for condonation of delay	abhi4064
529	4/21/2026	0710102074342025(No.of Docs 2)	0710102074342025/6	INTERLOCUTORY APPLICATION (I.B.C)/4171(ND)2025	MR. NAVNEET GUPTA RESOLUTION PROFESSIONAL FOR PELICAN GRAND MOTELS PVT. LTD. VS. MR. JITENDER KUMAR MITTAL MEMBER OF SUSPENDED BOARD OF DIRECTORS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/23/2026	1. kindly attach the compliance order or latest order	abhi4064
530	4/21/2026	0710102021132026(No.of Docs 2)	0710102021132026/4	INTERLOCUTORY APPLICATION (I.B.C)/1221(ND)2026	JASMINDER KAUR THROUGH LRS ORS VS. PAWAN KUMAR GARG (ERP) & ORS.	Sec 60(5)	4/23/2026	1. kindly attach the compliance order or latest order.	Rishabh2980
531	4/21/2026	0710102021132026(No.of Docs 2)	0710102021132026/3	INTERLOCUTORY APPLICATION (I.B.C)/1221(ND)2026	JASMINDER KAUR THROUGH LRS ORS VS. PAWAN KUMAR GARG (ERP) & ORS.	Sec 60(5)	4/23/2026	1. kindly attach the compliance order or latest order	Rishabh2980
532	4/21/2026	0710102016252025(No.of Docs 3)	0710102016252025/8	INTERLOCUTORY APPLICATION (I.B.C)/1147(ND)2025	RADHA KISHAN@ RADHA KRISHAN & ORS. VS. M/S RIVIERKRISHNA DEVELOPERS LLP	Sec 60(5),Rule 11 of NCLT, 2016	4/23/2026	1. bookmarking mandatory. 2. Counsel details missed on PDF. 3. kindly upload the complete PDF along with index according to the volumes 4. kindly attach the compliance order or latest order.	shagunsaproo
533	4/21/2026	0710102074962024(No.of Docs 1)	0710102074962024/2	COMPANY PETITION IB (IBC)/682(ND)2024	BANK OF MAHARASHTRA VS. VIRENDER SINGH	Section 95(1)	4/23/2026	1.as per the compliance order the was affidavit to be filed with in one week.	vk Gupta
534	4/20/2026	0710102070352025(No.of Docs 1)	0710102070352025/6	COMPANY PETITION IB (IBC)/470(ND)2025	TRINITY SERVICES VS. VENUS BUILDTECH INDIA PRIVATE LIMITED	IBC Under Sec 9	4/23/2026	1. bookmarking incomplete kindly upload the complete bookmarking along with pagination. 2. kindly attach the compliance order or latest order 3. Counsel details missed on in an index.	Raymond
535	4/21/2026	0710102073012024(No.of Docs 1)	0710102073012024/5	COMPANY APPEAL(COMPANIES ACT)/194(ND)2024	** WILL BE AUTO FILLED LATER	Sec 252 (1)	4/23/2026	1. index and bookmarking mandatory. 2. kindly attach the compliance order or latest order.	Pratkmr11
536	4/22/2026	0710102038742022(No.of Docs 2)	0710102038742022/13	INTERLOCUTORY APPLICATION (I.B.C)/3875(ND)2022	HARVINDER SINGH RP KAY EM COPPER PVT LTD VSAKASH GOYAL & OTHERS	Application under any other provisions-IBC,Sec 25(j),Application under any other provisions- IBC	4/23/2026	1.Kindly attach the compliance order and latest order of the court. The attached order is of 2021	SALUJA
537	4/22/2026	0710102050902024(No.of Docs 2)	0710102050902024/12	COMPANY PETITION IB (IBC)/525(ND)2024	PRATEEK GUPTA (HUF) & ORS. VS. VATIKA INFRACON PRIVATE LIMITED	IBC under Sec 7	4/23/2026	1.As per the Compliance order dated 07.11.2025 the amended memo of parties was to be filed within one week. In case of delay kindly file application for condonation of delay. 2. kindly attach the latest order in pdf	psplegal
538	4/21/2026	0710102045762025(No.of Docs 2)	0710102045762025/5	COMPANY PETITION IB (IBC)/363(ND)2025	SJK INNOVATIONS PRIVATE LIMITED VS. NEWS LINE PUBLICATIONS PRIVATE LIMITED	IBC under Sec 7	4/23/2026	"1. Copy of vakalatnama missed in PDF. 2. kindly attach the compliance order or latest order "	arguspartners
539	4/22/2026	0710102030282022(No.of Docs 1)	0710102030282022/8	INTERLOCUTORY APPLICATION (I.B.C)/2053(PB)2022	GULSHAN KUMAR GUPTA	Application under any other provisions- IBC	4/23/2026	1. As per the compliance order dated 16.02.2026 the affidavit was to be filed within two weeks , kindly file an application for condonation of delay.	IPGULSHAN
540	4/20/2026	0710102038802025(No.of Docs 3)	0710102038802025/1	INTERLOCUTORY APPLICATION (I.B.C)/2825(ND)2025	PARVEEN KUMAR ADLAKHA VS	Sec 60(5)	4/23/2026	1. As per the compliance order there is no mention about filing of affidavit under the IA 2825. Also a week's time was granted to file an IA for amending of prayer	harshitkumararawat

541	4/22/2026	0710102076782023(No.of Docs 2)	0710102076782023/5	INTERLOCUTORY APPLICATION (I.B.C)/5497(ND)2023	MR. SACHIN GARG & ORS VS. PEC LTD	Sec 60(5)	4/23/2026	1.compliance order missing in pdf 2.need every pages sign and true copy in pdf 3.double pagination wrong in pages 4.court fee 1rs missed on vakalatanama	deveshbhatia
542	4/22/2026	0710102400482009(No.of Docs 2)	0710102400482009/56	COMPANY PETITION (COMPANIES ACT)/110(ND)2009	ABINASH CHANDER MAHAJAN ORS. VS VIKAS PROMOTERS PVT LTD ORS.	Application under any other provisions	4/23/2026	1.as per the compliance order the report affidavit was to be filed with in ten days. Kindly file application for condonation of delay	Pallavi@1988
543	4/22/2026	0710102004922026(No.of Docs 3)	0710102004922026/4	COMPANY PETITION IB (IBC)/70(ND)2026	SHREE RAMA KRISHNA TRADING CO. VS. ENERSHELL ALLOYS & STEEL PRIVATE LIMITED	IBC Under Sec 9	4/23/2026	1. kindly file the condonation delay in application along with thousand Rs. fee in Application. 2. True copy sign missing on Annexures in PDF. 3. kindly attach the compliance order/ latest order if any.	pinnaclelawassociate
544	4/22/2026	0710102101192025(No.of Docs 2)	0710102101192025/3	INTERLOCUTORY APPLICATION (I.B.C)/5711(ND)2025	VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN SUSPENDED DIRECTOR	Sec 60(5)	4/23/2026	1.as per the compliance order reply minutes was to be filed with in seven days 2.same pdf is uploaded twice .kindly remove duplicate pdf 3.please uploaded volume vise pdf in 200 pages	8826866516
545	4/22/2026	0710102057622025(No.of Docs 2)	0710102057622025/3	COMPANY APPEAL(COMPANIES ACT)/109(ND)2025	ESSAR POLYMA ENGINEERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	4/23/2026	Kindly attach Compliance order in pdf with latest order. 2. In case the latest order is not uploaded kindly mention the same in index	legalics
546	4/22/2026	0710102056992025(No.of Docs 2)	0710102056992025/3	COMPANY APPEAL(COMPANIES ACT)/113(ND)2025	PAWAN KUMAR VS. INCOME TAX DEPARTMENT	Sec 252 (1)	4/23/2026	1. As per the compliance order dated 11.02.2026 the rejoinder was to be filed within two weeks , kindly file application for condonation of delay.	CSSHARAD
547	4/22/2026	0710102005362026(No.of Docs 2)	0710102005362026/3	INTERLOCUTORY APPLICATION (I.B.C)/300(ND)2026	ANIL KALRA VS. MR. SUNIL KUMAR AGRAWAL RP	Section 60(5)/Rule 11	4/23/2026	1. As per the compliance order dated 19.03.2026 the written submission was to be filed within one week, kindly file application for condonation of delay.	kunal.godhwani
548	4/20/2026	0710102072012025(No.of Docs 2)	0710102072012025/3	COMPANY PETITION IB (IBC)/684(ND)2025	CROFARM AGRIPRODUCTS PRIVATE LIMITED	IBC Under Sec 10	4/23/2026	As per the order dated 06.01.2026 the response of Income Tax Department was to be filed within 2 week's after receipt of notice. As per the records the notice was served in February. 2. The latest order is not attached. 3. Application for condonation of delay to be filled in case of delay	9899393420
549	4/22/2026	0710102109212025(No.of Docs 2)	0710102109212025/1	COMPANY APPEAL(COMPANIES ACT)/154(ND)2025	MR. ARUN GOEL VS. THE REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (3)	4/23/2026	1.as per the compliance order dated 02.03.2026 the affidavit of service was to be filed with in one week.	shubhampaliwal
550	4/22/2026	0710102108792025(No.of Docs 2)	0710102108792025/3	INTERLOCUTORY APPLICATION (I.B.C)/65(ND)2026	NAVIN DHAMIJA VS. SUNIL KUMAR AGGARWAL	Section 60(5)	4/23/2026	1.compliance order/latest order missing in pdf	GS32207
551	4/21/2026	0710102019122026(No.of Docs 1)	0710102019122026/1	INTERLOCUTORY APPLICATION (I.B.C)/1200(ND)2026	P.S SECURITTY SERVICES PVT LTD VS. CREW B.O.S. PRODUCTS LIMITED THROUGH RESOLUTION PROFESSIONAL MR. PANKAJ MAHAJAN	Sec 60(5)	4/23/2026	1. kindly attach the compliance order or latest order	D5243AWM
552	4/29/2026	0710102021632026(No.of Docs 1)	0710102021632026/1	INTERLOCUTORY APPLICATION (I.B.C)/1289(ND)2026	DEEPAK KUMAR INTERIM RESOLUTION PROFESSIONAL CHANMEET LEASING AND FINANCE PRIVATE LIMITED VS. VIKAS GOYAL & ORS.	19(2)	4/22/2026	1. Condonation of delay is included in the affidavit of service, kindly file it separately under application.	sksharma
553	4/21/2026	0710102042552025(No.of Docs 2)	0710102042552025/3	INTERVENTION PETITION (IBC)/43(ND)2025	CANARA BANK VS. MIS CMI LIMITED	Section 60(5)/Rule 11	4/22/2026	1. copy of vakalatnama missed in pdf 2. kindly attach compliance order.	sna2277
554	4/21/2026	0710102093332025(No.of Docs 2)	0710102093332025/5	COMPANY PETITION IB (IBC)/560(ND)2025	AEROTECH FMS PRIVATE LIMITED VS. PRADHAAN AIR EXPRESS PRIVATE LIMITED	IBC Under Sec 9	4/22/2026	1.compliance order missed in pdf 2.pagination missed in bookmarking	indiajuris
555	4/21/2026	0710102013652026(No.of Docs 2)	0710102013652026/1	INTERLOCUTORY APPLICATION (I.B.C)/792(ND)2026	VIVEK PARTI VS. STATE BANK OF INDIA	Section 19(2) / Regulation 30	4/22/2026	1. As per the compliance order dated 20.02.2026 the Affidavit of service was to be filed in one week, kindly file application for condonation of delay. 2. kindly attach the latest order.	karangandhii
556	4/19/2026	0710102013662026(No.of Docs 2)	0710102013662026/2	INTERLOCUTORY APPLICATION (I.B.C)/1066(PB)2026	SANDEEP GOEL VSMR. NAKUL BHARANA	Section 74	4/22/2026	As per the compliance order dated 16.03.2026 the reply was to be filed in three week, kindly file application for condonation of delay.	Saloni@8384
557	4/21/2026	0710102042552025(No.of Docs 2)	0710102042552025/3	INTERVENTION PETITION (IBC)/43(ND)2025	CANARA BANK VS. MIS CMI LIMITED	Section 60(5)/Rule 11	4/22/2026	1. copy of vakalatnama missed in pdf 2. kindly attach compliance order.	sna2277
558	4/17/2026	0710102002192021(No.of Docs 2)	0710102002192021/5	INTERLOCUTORY APPLICATION (I.B.C)/125(ND)2021	VIVEK GAUR VS. SUNIL KUMAR JAIN	Sec 60(5)	4/22/2026	1. kindly attach the compliance order and latest order	kkunali11
559	4/17/2026	0710102013662026(No.of Docs 3)	0710102013662026/1	INTERLOCUTORY APPLICATION (I.B.C)/1066(PB)2026	SANDEEP GOEL VSMR. NAKUL BHARANA	Section 74	4/22/2026	As per the compliance order dated 16.03.2026 the reply was to be filed in three week, kindly file application for condonation of delay.	divyaverma127
560	4/20/2026	0710102105022025(No.of Docs 1)	0710102105022025/1	INTERLOCUTORY APPLICATION (I.B.C)/5877(ND)2025	ANKUR KUMAR RESOLUTION PROFESSIONAL OF M/S. TWENTY FIRST CENTURY WIRE RODS LTD.	Sec 60(5)	4/22/2026	1. kindly attach the compliance order or latest order	Saniya

561	4/21/2026	0710102042552025(No.of Docs 2)	0710102042552025/3	INTERVENTION PETITION (IBC)/43(ND)2025	CANARA BANK VS. MIS CMI LIMITED	Section 60(5)/Rule 11	4/22/2026	1. copy of vakalatnama missed in pdf 2. kindly attach compliance order.	sna2277
562	4/20/2026	0710102093422025(No.of Docs 1)	0710102093422025/4	COMPANY PETITION IB (IBC)/616(ND)2025	GLOBAL SURVEYORS VS. WAPCOS LIMITED	IBC Under Sec 9	4/22/2026	1. Counsel sign missing on an index 2. One Rs. court fee missed on vakalatnama in PDF. 3. Twenty five Rs. Welfare Ticket and three Rs. Court fee paste on blank space of vakalatnama	Tusharsannu1@2025
563	4/20/2026	0710102094032025(No.of Docs 1)	0710102094032025/4	INTERLOCUTORY APPLICATION (I.B.C)/5163(ND)2025	AJIT KUMAR GUPTA VS. BHIM SAIN GOYAL	Sec 60(5)	4/22/2026	1. As per the compliance order dated 15.04.2026 the Affidavit was to be filed within three days , kindly file application for condonation of delay.	mohit.nandwani
564	4/17/2026	0710102007652025(No.of Docs 2)	0710102007652025/12	INTERLOCUTORY APPLICATION (I.B.C)/426(ND)2025	SATISH KUMAR MATHUR VS. MS. SANDHYA SETHI	Section 60(5)	4/22/2026	1. kindly attach the compliance order or latest order.	nikitamanu
565	4/21/2026	0710102042552025(No.of Docs 2)	0710102042552025/3	INTERVENTION PETITION (IBC)/43(ND)2025	CANARA BANK VS. MIS CMI LIMITED	Section 60(5)/Rule 11	4/22/2026	1. copy of vakalatnama missed in pdf 2. kindly attach compliance order.	sna2277
566	4/21/2026	0710102091772024(No.of Docs 1)	0710102091772024/1	INTERLOCUTORY APPLICATION (I.B.C)/5473(PB)2024	IFCI LIMITED VS. RAHEJA DEVELOPERS LIMITED	Rule 154 (1)	4/22/2026	1.kindly attach latest order in pdf	nirajku76
567	4/22/2026	0710102107372025(No.of Docs 2)	0710102107372025/3	INTERLOCUTORY APPLICATION (I.B.C)/6083(ND)2025	MEHUL DHAWAN VS. SUNIL KUMAR AGARWAL	Sec 60(5)	4/22/2026	1.as per the compliance order the written submission was to be filed with in one week.	kunal.godhwani
568	4/20/2026	0710102013532025(No.of Docs 1)	0710102013532025/3	COMPANY PETITION (COMPANIES ACT)/75(ND)2025	KULDEEPAK MITTAL VS. HARVEST GLOBAL (SSP) PVT. LTD.	Sec. 59	4/22/2026	1. kindly attach the compliance order or latest order 2. wrongly heading mention on an index and affidavit	ishaan2495
569	4/20/2026	0710102000142026(No.of Docs 2)	0710102000142026/2	INTERLOCUTORY APPLICATION (I.B.C)/199(ND)2026	SHEETAL PATHROR VS. RAKESH KUMAR GUPTA	Sections 60(5)/Regulation 13	4/22/2026	1. kindly attach the compliance order or latest order	parthdavar
570	4/21/2026	0710102107872025(No.of Docs 1)	0710102107872025/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/7(ND)2026	P.S. SECURITY SERVICES PVT. LTD. VS. PUNJAB NATIONAL BANK & ORS	Application under any other provisions	4/22/2026	1. kindly attach the compliance order or latest order	D5243AWM
571	4/18/2026	0710102000742024(No.of Docs 1)	0710102000742024/3	INTERLOCUTORY APPLICATION (I.B.C)/157(ND)2024	DEVENDRA SINGH VSLAIBA INTERNATIONAL PRIVATE LIMITED	Sec 30	4/22/2026	1.compliance order missed in pdf	varshabanerjee
572	4/20/2026	0710102081842025(No.of Docs 1)	0710102081842025/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/341(ND)2025	HBN HOMES COLONISERS PRIVATE LIMITED. VS. REGISTRAR OF COMPANIES	Rule 11 of NCLT	4/22/2026	1. As per mention in index compliance order dated 06.10.2025 is missing in PDF. 2. kindly attach the latest order.	mohit.nandwani
573	4/15/2026	0710102009422026(No.of Docs 1)	0710102009422026/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2026	OVINGTON FINANCE PRIVATE LIMITED VS. NA	Sec. 230-232 - Second Motion	4/22/2026	1. Wrong File, kindly file in application	ABHISHEKNEGI
574	4/20/2026	0710102090422023(No.of Docs 1)	0710102090422023/8	COMPANY PETITION IB (IBC)/142(ND)2024	LIBERIUM GLOBAL RESOURCES PRIVATE LIMITED VS. AMRITSAR MSW LIMITED	IBC Under Sec 9	4/22/2026	1. bookmarking mandatory. 2. kindly attach the compliance order or latest order	Sarthak2095
575	4/23/2026	0710102018602026(No.of Docs 5)	0710102018602026/2	INTERLOCUTORY APPLICATION (I.B.C)/1072(ND)2026	RATAN BHUSHAN MALHOTRA VS. BOULEVARD PROJECTS PVT. LTD.	Section 60(5)/Rule 11	4/22/2026	1.vakalatnama copy missed in pdf	madhavikhanna@1234
576	4/22/2026	0710102038292025(No.of Docs 1)	0710102038292025/3	INTERLOCUTORY APPLICATION (I.B.C)/2349(ND)2025	SARVESH KASHYAP VSSHRI AMULYA KUMAR MISHRA	Sec 66(1)	4/22/2026	1. kindly attach the compliance order or latest order	rakesh@12
577	4/23/2026	0710102018602026(No.of Docs 5)	0710102018602026/2	INTERLOCUTORY APPLICATION (I.B.C)/1072(ND)2026	RATAN BHUSHAN MALHOTRA VS. BOULEVARD PROJECTS PVT. LTD.	Section 60(5)/Rule 11	4/22/2026	1.vakalatnama copy missed in pdf	madhavikhanna@1234
578	4/21/2026	0710102003832026(No.of Docs 2)	0710102003832026/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/43(ND)2026	PRABHDIT SINGH BATRA VS. AMRIT GRAPHICS PRIVATE LIMITED	Rule 11 of NCLT	4/22/2026	1. kindly attach the compliance order or latest order	knmncit
579	4/22/2026	0710102084532020(No.of Docs 1)	0710102084532020/9	COMPANY PETITION IB (IBC)/941(ND)2020	STATE BANK OF INDIA VS. ATUL PUNJ	Section 95(1)	4/22/2026	1. bookmarking mandatory. 2. pagination missed on index and PDF.	sangallawassociates
580	4/21/2026	0710102024872025(No.of Docs 1)	0710102024872025/2	RESTORED COMPANY PETITION (IBC)/4(PB)2025	SHREE RADHA DAMODAR EXPORTS VS. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	4/22/2026	1. bookmarking mandatory. 2. wrong file, kindly file in application	globalamaradv

581	4/20/2026	0710102081842025(No.of Docs 1)	0710102081842025/3	INTERLOCUTORY APPLICATION(COMPANIES ACT)/341(ND)2025	HBN HOMES COLONISERS PRIVATE LIMITED. VS. REGISTRAR OF COMPANIES	Rule 11 of NCLT	4/22/2026	1. kindly attach the latest order.	mohit.nandwani
582	4/22/2026	0710102108792025(No.of Docs 2)	0710102108792025/2	INTERLOCUTORY APPLICATION (I.B.C)/65(ND)2026	NAVIN DHAMIJA VS. SUNIL KUMAR AGGARWAL	Section 60(5)	4/22/2026	1. As per the compliance order dated 19.03.2026 the written submission was to be filed within one week, kindly file application for condonation of delay.	kunal.godhwani
583	4/23/2026	0710102018602026(No.of Docs 5)	0710102018602026/2	INTERLOCUTORY APPLICATION (I.B.C)/1072(ND)2026	RATAN BHUSHAN MALHOTRA VS. BOULEVARD PROJECTS PVT. LTD.	Section 60(5)/Rule 11	4/22/2026	1.vakalatnama copy missed in pdf	madhavikhanna@1234
584	4/21/2026	0710102042552025(No.of Docs 2)	0710102042552025/3	INTERVENTION PETITION (IBC)/43(ND)2025	CANARA BANK VS. MIS CMI LIMITED	Section 60(5)/Rule 11	4/22/2026	1. copy of vakalatnama missed in pdf 2. kindly attach compliance order.	sna2277
585	4/23/2026	0710102018602026(No.of Docs 5)	0710102018602026/2	INTERLOCUTORY APPLICATION (I.B.C)/1072(ND)2026	RATAN BHUSHAN MALHOTRA VS. BOULEVARD PROJECTS PVT. LTD.	Section 60(5)/Rule 11	4/22/2026	1.vakalatnama copy missed in pdf	madhavikhanna@1234
586	4/21/2026	0710102042552025(No.of Docs 2)	0710102042552025/3	INTERVENTION PETITION (IBC)/43(ND)2025	CANARA BANK VS. MIS CMI LIMITED	Section 60(5)/Rule 11	4/22/2026	1. copy of vakalatnama missed in pdf 2. kindly attach compliance order.	sna2277
587	4/20/2026	0710102024082026(No.of Docs 2)	0710102024082026/1	INTERLOCUTORY APPLICATION (I.B.C)/1390(ND)2026	KRISHNA KANHAI ASSOCIATES VS. YARDHMAN INFRADEVELOPERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	4/22/2026	1. As per the Compliance order the affidavit was to be filed before next date of hearing which was 17.02.2026. No further order is attached herewith	vaibhavtyagi
588	4/21/2026	0710102042552025(No.of Docs 2)	0710102042552025/3	INTERVENTION PETITION (IBC)/43(ND)2025	CANARA BANK VS. MIS CMI LIMITED	Section 60(5)/Rule 11	4/22/2026	1. copy of vakalatnama missed in pdf 2. kindly attach compliance order.	sna2277
589	4/20/2026	0710102017112026(No.of Docs 2)	0710102017112026/2	COMPANY PETITION IB (IBC)/121(ND)2026	ALPHION INDIA PRIVATE LIMITED VS. PRESTO INFO SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	4/22/2026	1. kindly attach the compliance order or latest order	NeerajKhapra
590	4/21/2026	0710102017372026(No.of Docs 1)	0710102017372026/1	INTERLOCUTORY APPLICATION (I.B.C)/1224(ND)2026	MS.SUNITA BT VS. CANARA BANK	Application under any other provisions- IBC	4/22/2026	1. As per the compliance order dated 24.03.2026 the Affidavit of service was to be filed in one week, kindly file application for condonation of delay.	jagmeet123
591	4/17/2026	0710102015732025(No.of Docs 2)	0710102015732025/2	COMPANY PETITION IB (IBC)/65(ND)2026	ELSEVIER B.V. VS. SCIENTIFIC INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	4/22/2026	1. Sign missed on every page of reply. 2. copy of vakalatnama missed in PDF. 3. kindly attach the compliance order or latest order.	jadelexpartners
592	4/21/2026	0710102094862024(No.of Docs 2)	0710102094862024/55	INTERLOCUTORY APPLICATION (I.B.C)/5505(ND)2024	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. DR. SUBHASH CHANDRA PERSONAL GAURANTOR	Application under any other provisions- IBC	4/22/2026	1. page no 19 is not readable, kindly upload the clear page. 2. translate the page no 20 from Hindi to English 3. As per the compliance order dated 23.03.2026 the Written Submission was to be filed in one weeks, kindly file application for condonation of delay.	info
593	4/20/2026	0710102085842025(No.of Docs 2)	0710102085842025/8	COMPANY APPLICATION(COMPANIES ACT)/225(ND)2025	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 97(1)	4/22/2026	1. kindly attach the compliance order or latest order	DELLAWS
594	4/21/2026	0710102042552025(No.of Docs 2)	0710102042552025/3	INTERVENTION PETITION (IBC)/43(ND)2025	CANARA BANK VS. MIS CMI LIMITED	Section 60(5)/Rule 11	4/22/2026	1. copy of vakalatnama missed in pdf 2. kindly attach compliance order.	sna2277
595	4/21/2026	0710102087982025(No.of Docs 1)	0710102087982025/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/81(ND)2025	INTEGRA ESSENTIA LIMITED	Sec. 230-232 - Second Motion	4/22/2026	1.compliance order missing in pdf	CPINDIA
596	4/29/2026	0710102021632026(No.of Docs 1)	0710102021632026/1	INTERLOCUTORY APPLICATION (I.B.C)/1289(ND)2026	DEEPAK KUMAR INTERIM RESOLUTION PROFESSIONAL CHANMEET LEASING AND FINANCE PRIVATE LIMITED VS. VIKAS GOYAL & ORS.	19(2)	4/22/2026	1. Condonation of delay is included in the affidavit of service, kindly file it separately under application.	sksharma
597	4/29/2026	0710102021632026(No.of Docs 1)	0710102021632026/1	INTERLOCUTORY APPLICATION (I.B.C)/1289(ND)2026	DEEPAK KUMAR INTERIM RESOLUTION PROFESSIONAL CHANMEET LEASING AND FINANCE PRIVATE LIMITED VS. VIKAS GOYAL & ORS.	19(2)	4/22/2026	1. Condonation of delay is included in the affidavit of service, kindly file it separately under application.	sksharma
598	4/20/2026	0710102084452021(No.of Docs 4)	0710102084452021/24	INTERLOCUTORY APPLICATION (I.B.C)/5489(ND)2021	BIKRAM SINGH GUSAIN VS MOHIT CHAWLA & ORS	Application under any other provisions- IBC	4/22/2026	1. remove repeat PDF pages from 1 to 41 2. Require master index . 3. Proper update index of all PDF.	vishubham
599	4/20/2026	0710102037202025(No.of Docs 1)	0710102037202025/4	COMPANY PETITION IB (IBC)/406(ND)2025	MNEC MKS JV VS. WAPCOS LIMITED	IBC Under Sec 9	4/22/2026	1. One Rs. court fee missed on vakalatnama in PDF. 2. Twenty five Rs. Welfare Ticket and three Rs. Court fee paste on blank space of vakalatnama 3. Kindly attach the compliance order or latest order.	Tusharsannu1@2025
600	4/19/2026	0710102011752026(No.of Docs 2)	0710102011752026/2	INTERLOCUTORY APPLICATION (I.B.C)/659(PB)2026	SAKSHI FINCAP PRIVATE LIMITED VS. MR. AMIT AGRAWAL & ANR.	Rule 11 of NCLT, 2016	4/22/2026	1. bookmarking mandatory. 2. kindly attach the compliance order or latest order	akshay0124@gmail.com

601	4/21/2026	0710102108132024(No.of Docs 2)	0710102108132024/12	INTERLOCUTORY APPLICATION (I.B.C)/6266(ND)2024	RAJNEESH KUMAR AGGARWAL VS. MR. ANIL SHARMA MEMBER OF SUSPENDED BOARD OF DIRECTOR M/S FEEDBACK INFRA PRIVATE LIMITED	Section 25(2)(j), 43,45,47,50,60(5),66(Regulation 35A	4/22/2026	1.kindy last compliance order/latest order in pdf	vijay@123
602	4/21/2026	0710102107872025(No.of Docs 1)	0710102107872025/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/7(ND)2026	P.S. SECURITY SERVICES PVT. LTD. VS. PUNJAB NATIONAL BANK & ORS	Application under any other provisions	4/22/2026	1.compliance order missing in pdf	D5243AWM
603	4/29/2026	0710102021632026(No.of Docs 1)	0710102021632026/1	INTERLOCUTORY APPLICATION (I.B.C)/1289(ND)2026	DEEPAK KUMAR INTERIM RESOLUTION PROFESSIONAL CHANMEET LEASING AND FINANCE PRIVATE LIMITED VS. VIKAS GOYAL & ORS.	19(2)	4/22/2026	1. Condonation of delay is included in the affidavit of service, kindly file it separately under application.	sksharma
604	4/21/2026	0710102042552025(No.of Docs 2)	0710102042552025/3	INTERVENTION PETITION (IBC)/43(ND)2025	CANARA BANK VS. MIS CMI LIMITED	Section 60(5)/Rule 11	4/22/2026	1. copy of vakalatnama missed in pdf 2. kindly attach compliance order.	sna2277
605	4/21/2026	0710102073172025(No.of Docs 1)	0710102073172025/3	COMPANY APPEAL(COMPANIES ACT)/121(ND)2025	MEHRA DEVELOPERS AND FARMS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (3)	4/22/2026	1. As per the compliance order dated 24.02.2026 the Affidavit of service was to be filed within one week, kindly file application for condonation of delay.	vrindabhandari32
606	4/19/2026	0710102032262023(No.of Docs 2)	0710102032262023/7	COMPANY PETITION IB (IBC)/314(PB)2023	TEIL PROJECTS LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	IBC Section 59	4/21/2026	1. As per the compliance order dated 25.03.2026 the Form H was to be filed inTwo week, kindly file application for condonation of delay.	ashishmiddha@rocketm
607	4/28/2026	0710102104552020(No.of Docs 2)	0710102104552020/17	INTERLOCUTORY APPLICATION (I.B.C)/285(ND)2021	NILESH SHARMA VSPRAMOD GOEL	Sec 25(j)	4/21/2026	rakesh@12
608	4/28/2026	0710102104552020(No.of Docs 2)	0710102104552020/17	INTERLOCUTORY APPLICATION (I.B.C)/285(ND)2021	NILESH SHARMA VSPRAMOD GOEL	Sec 25(j)	4/21/2026	rakesh@12
609	4/28/2026	0710102104552020(No.of Docs 2)	0710102104552020/17	INTERLOCUTORY APPLICATION (I.B.C)/285(ND)2021	NILESH SHARMA VSPRAMOD GOEL	Sec 25(j)	4/21/2026	rakesh@12
610	4/28/2026	0710102104552020(No.of Docs 2)	0710102104552020/17	INTERLOCUTORY APPLICATION (I.B.C)/285(ND)2021	NILESH SHARMA VSPRAMOD GOEL	Sec 25(j)	4/21/2026	rakesh@12
611	4/18/2026	0710102028352025(No.of Docs 1)	0710102028352025/8	COMPANY APPEAL(COMPANIES ACT)/81(ND)2025	APPU GHAR HOLDINGS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/21/2026	1.compliance order missing in pdf 2.index missing in pdf	csindia1992
612	4/16/2026	0710102021382025(No.of Docs 2)	0710102021382025/6	COMPANY PETITION IB (IBC)/188(ND)2025	SAMRVIR BIOTECH PRIVATE LIMITED VS. CLENSTA INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	4/21/2026	1. sign missing on every page of reply. 2. kindly attach the compliance order or latest order. 3. as per mention in index copy of vakalatnama is missing in PDF 4. proof of service required in email format	Lexalliance.mana
613	4/17/2026	0710102019442026(No.of Docs 1)	0710102019442026/3	COMPANY PETITION (COMPANIES ACT)/40(ND)2026	AARVI ENCON LIMITED VS. M/S DYNAMIC AURA LLP	64 of LLP act, 2008	4/21/2026	1.as per the compliance order dated 19.03.2026 the affidavit was to be filed with in one week.	pundirdhananjay
614	4/17/2026	0710102024582026(No.of Docs 2)	0710102024582026/1	INTERLOCUTORY APPLICATION (I.B.C)/1409(ND)2026	RABINDRA KUMAR MINTRI	Section 12(2)	4/21/2026	As per the compliance order dated 06.04.2026 the Additional Affidavit was to be filed within a week, kindly file application for condonation of delay.	Harishtaneja78
615	4/17/2026	0710102021442026(No.of Docs 2)	0710102021442026/4	COMPANY PETITION IB (IBC)/146(ND)2026	MEGA PROPERTIES PRIVATE LTD	IBC Section 59	4/21/2026	As per the compliance order dated 06.04.2026 the affidavit of service was to be filed in three days, kindly file application for condonation of delay.	lexacorplegal
616	4/7/2026	0710102104292025(No.of Docs 2)	0710102104292025/2	INTERLOCUTORY APPLICATION (I.B.C)/6036(PB)2025	IPE MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH MR JALESH KUMAR GROVER DIRECTOR RESOLUTION PROFESSIONAL MIS SANTOR INFRASTRUCTURES PRIVATE LIMITED VS. TUSAR GOEL AND ORS	Section 25(2)(j), 43,45,47,50,60(5),66(Regulation 35A	4/20/2026	As per the compliance order, the reply was required to be filed within a period of two weeks.	knmncit
617	4/24/2026	0710102011692026(No.of Docs 1)	0710102011692026/1	INTERVENTION PETITION(COMPANIES ACT)/2(ND)2026	SECURITIES AND EXCHANGE BOARD OF INDIA	Sec 424 (3)	4/20/2026	1.compliance order missed in pdf	ads legal nclt
618	4/24/2026	0710102011692026(No.of Docs 1)	0710102011692026/1	INTERVENTION PETITION(COMPANIES ACT)/2(ND)2026	SECURITIES AND EXCHANGE BOARD OF INDIA	Sec 424 (3)	4/20/2026	1.compliance order missed in pdf	ads legal nclt
619	4/24/2026	0710102011692026(No.of Docs 1)	0710102011692026/1	INTERVENTION PETITION(COMPANIES ACT)/2(ND)2026	SECURITIES AND EXCHANGE BOARD OF INDIA	Sec 424 (3)	4/20/2026	1.compliance order missed in pdf	ads legal nclt

620	4/24/2026	0710102011692026(No.of Docs 1)	0710102011692026/1	INTERVENTION PETITION(COMPANIES ACT)/2(ND)2026	SECURITIES AND EXCHANGE BOARD OF INDIA	Sec 424 (3)	4/20/2026	1.compliance order missed in pdf	ads legal nclt
621	4/7/2026	0710102025922026(No.of Docs 0)	0710102025922026/1	INTERLOCUTORY APPLICATION (I.B.C)/1490(ND)2026	USHA SAINI VS. AISHWARYA MOHAN GAHRANA	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	4/20/2026	1 as per the compliance order the reply was to be filed with in seven days.	
622	4/7/2026	0710102025922026(No.of Docs 0)	0710102025922026/1	INTERLOCUTORY APPLICATION (I.B.C)/1490(ND)2026	USHA SAINI VS. AISHWARYA MOHAN GAHRANA	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	4/20/2026	1 as per the compliance order the reply was to be filed with in seven days.	
623	4/7/2026	0710102025922026(No.of Docs 0)	0710102025922026/1	INTERLOCUTORY APPLICATION (I.B.C)/1490(ND)2026	USHA SAINI VS. AISHWARYA MOHAN GAHRANA	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	4/20/2026	1 as per the compliance order the reply was to be filed with in seven days.	
624	4/7/2026	0710102025922026(No.of Docs 0)	0710102025922026/1	INTERLOCUTORY APPLICATION (I.B.C)/1490(ND)2026	USHA SAINI VS. AISHWARYA MOHAN GAHRANA	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	4/20/2026	1 as per the compliance order the reply was to be filed with in seven days.	
625	4/17/2026	0710102037682024(No.of Docs 2)	0710102037682024/7	COMPANY PETITION (COMPANIES ACT)/110(ND)2024	SANJAY AGARWAL VS. UMESH GUPTA	Sec. 241(1),Sec. 242(4)	4/20/2026	1. as per mention in index vakalatanama is missing in PDF. 2. Page 199 Annexure R-18 not clear 2. kindly attach the compliance order	animeshras
626	4/24/2026	0710102019732026(No.of Docs 2)	0710102019732026/1	CONTEMPT PETITION (IBC)/10(ND)2026	AKHIL AHUJA VSSURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	4/20/2026	Kindly attach the latest order, which was missed in the PDF.	shivamgautam02
627	4/24/2026	0710102019732026(No.of Docs 2)	0710102019732026/1	CONTEMPT PETITION (IBC)/10(ND)2026	AKHIL AHUJA VSSURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	4/20/2026	Kindly attach the latest order, which was missed in the PDF.	shivamgautam02
628	4/24/2026	0710102019732026(No.of Docs 2)	0710102019732026/1	CONTEMPT PETITION (IBC)/10(ND)2026	AKHIL AHUJA VSSURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	4/20/2026	Kindly attach the latest order, which was missed in the PDF.	shivamgautam02
629	4/24/2026	0710102019732026(No.of Docs 2)	0710102019732026/1	CONTEMPT PETITION (IBC)/10(ND)2026	AKHIL AHUJA VSSURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	4/20/2026	Kindly attach the latest order, which was missed in the PDF.	shivamgautam02
630	4/24/2026	0710102019672026(No.of Docs 2)	0710102019672026/1	CONTEMPT PETITION (IBC)/8(ND)2026	AKHIL AHUJA VSSURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	4/20/2026	Kindly attach the latest order.	shivamgautam02
631	4/24/2026	0710102019672026(No.of Docs 2)	0710102019672026/1	CONTEMPT PETITION (IBC)/8(ND)2026	AKHIL AHUJA VSSURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	4/20/2026	Kindly attach the latest order.	shivamgautam02
632	4/17/2026	0710102032972025(No.of Docs 2)	0710102032972025/4	INTERLOCUTORY APPLICATION (I.B.C)/1978(ND)2025	M/S. HINDUSTAN MEDIA VENTURES LIMITED VS. BCC INFRASTRUCTURES PRIVATE LIMITED	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	4/20/2026	As per the compliance order dated 18.03.2026 the brief note was to be filed in one week, kindly file application for condonation of delay.	Harishtaneja78
633	4/24/2026	0710102019672026(No.of Docs 2)	0710102019672026/1	CONTEMPT PETITION (IBC)/8(ND)2026	AKHIL AHUJA VSSURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	4/20/2026	Kindly attach the latest order.	shivamgautam02
634	4/24/2026	0710102019672026(No.of Docs 2)	0710102019672026/1	CONTEMPT PETITION (IBC)/8(ND)2026	AKHIL AHUJA VSSURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	4/20/2026	Kindly attach the latest order.	shivamgautam02
635	4/19/2026	0710102051542025(No.of Docs 2)	0710102051542025/9	COMPANY PETITION IB (IBC)/338(ND)2025	CHRISTOPHER OSWALD D CUNHA VS. WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED	IBC under Sec 7	4/20/2026	1. As per the Compliance order dated 24.03.2026 the R2 was to file the reply within one week. Kindly file application for condonation of delay 2. copy of vakalatanama missing	Abhyankar Panth
636	4/17/2026	0710102058252025(No.of Docs 2)	0710102058252025/7	COMPANY PETITION (COMPANIES ACT)/111(ND)2025	NITIM GUPTA VS. ARCOP ASSOCIATES PRIVATE LTD.	Sec. 241(1),Sec. 244(1)	4/20/2026	1. incomplete vakalatanama. 2. date missed on vakalatanama in pdf. 3. Twenty five Rs. welfare ticket and three Rs. Court fee missed on vakalatanama and kindly paste on blank space of vakalatanama 4. kindly attach the compliance or latest order.	DheeraJ Gupta
637	4/16/2026	0710102034732025(No.of Docs 2)	0710102034732025/4	COMPANY PETITION IB (IBC)/381(ND)2025	VIPIN MALIK VS. CMYK PRINTECH LIMITED	IBC Under Sec 9	4/20/2026	As per the Compliance order the parties were to submit the written submissions within one week.	rahul1883
638	4/24/2026	0710102023042026(No.of Docs 2)	0710102023042026/2	INTERLOCUTORY APPLICATION (I.B.C)/1432(ND)2026	SHRI ROHIT SEHGAL INTERIM RESOLUTION PROFESSIONAL VSIDBI BANK LIMIKTED	Section 12(A)/Regulation 30A	4/20/2026	In terms of the compliance order, the affidavit was required to be filed within a period of one week."	D/507/2011
639	4/24/2026	0710102023042026(No.of Docs 2)	0710102023042026/2	INTERLOCUTORY APPLICATION (I.B.C)/1432(ND)2026	SHRI ROHIT SEHGAL INTERIM RESOLUTION PROFESSIONAL VSIDBI BANK LIMIKTED	Section 12(A)/Regulation 30A	4/20/2026	In terms of the compliance order, the affidavit was required to be filed within a period of one week."	D/507/2011
640	4/24/2026	0710102023042026(No.of Docs 2)	0710102023042026/2	INTERLOCUTORY APPLICATION (I.B.C)/1432(ND)2026	SHRI ROHIT SEHGAL INTERIM RESOLUTION PROFESSIONAL VSIDBI BANK LIMIKTED	Section 12(A)/Regulation 30A	4/20/2026	In terms of the compliance order, the affidavit was required to be filed within a period of one week."	D/507/2011

641	4/24/2026	0710102023042026(No.of Docs 2)	0710102023042026/2	INTERLOCUTORY APPLICATION (I.B.C)/1432(ND)2026	SHRI ROHIT SEHGAL INTERIM RESOLUTION PROFESSIONAL VSIDBI BANK LIMIKTED	Section 12(A) /Regulation 30A	4/20/2026	In terms of the compliance order, the affidavit was required to be filed within a period of one week."	D/507/2011
642	4/18/2026	0710102065622025(No.of Docs 1)	0710102065622025/2	CONTEMPT PETITION (IBC)/36(ND)2025	SHAILESH CHANDRA OJHA VSMOHAN LAL	Rule 11 of NCLT, 2016	4/20/2026	In terms of the compliance order, the affidavit was required to be filed within a period of one week."	shivamgautam02
643	4/18/2026	0710102065622025(No.of Docs 1)	0710102065622025/2	CONTEMPT PETITION (IBC)/36(ND)2025	SHAILESH CHANDRA OJHA VSMOHAN LAL	Rule 11 of NCLT, 2016	4/20/2026	In terms of the compliance order, the affidavit was required to be filed within a period of one week."	shivamgautam02
644	4/18/2026	0710102065622025(No.of Docs 1)	0710102065622025/2	CONTEMPT PETITION (IBC)/36(ND)2025	SHAILESH CHANDRA OJHA VSMOHAN LAL	Rule 11 of NCLT, 2016	4/20/2026	In terms of the compliance order, the affidavit was required to be filed within a period of one week."	shivamgautam02
645	4/18/2026	0710102065622025(No.of Docs 1)	0710102065622025/2	CONTEMPT PETITION (IBC)/36(ND)2025	SHAILESH CHANDRA OJHA VSMOHAN LAL	Rule 11 of NCLT, 2016	4/20/2026	In terms of the compliance order, the affidavit was required to be filed within a period of one week."	shivamgautam02
646	4/18/2026	0710102067542025(No.of Docs 1)	0710102067542025/6	COMPANY APPEAL(COMPANIES ACT)/116(ND)2025	APPU GHAR SECURITIES AND SOLUTIONS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/20/2026	1.compliance order missing in pdf 2.index missing in pdf 3.pagination missed in bookmarking	csindia1992
647	4/18/2026	0710102070672025(No.of Docs 3)	0710102070672025/1	INTERLOCUTORY APPLICATION (I.B.C)/3915(ND)2025	VIPIN MALIK VS. CMYK PRINTECH LIMITED	Rule 11 of NCLT, 2016	4/20/2026	1. kindly attach the compliance order or latest order	knmncit
648	4/24/2026	0710102021612026(No.of Docs 2)	0710102021612026/1	CONTEMPT PETITION (IBC)/7(ND)2026	AKHIL AHUJA VS. SURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	4/20/2026	the latest order, which has been inadvertently missed in the PDF, may kindly be attached/annexed."	shivamgautam02
649	4/24/2026	0710102021612026(No.of Docs 2)	0710102021612026/1	CONTEMPT PETITION (IBC)/7(ND)2026	AKHIL AHUJA VS. SURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	4/20/2026	the latest order, which has been inadvertently missed in the PDF, may kindly be attached/annexed."	shivamgautam02
650	4/24/2026	0710102021612026(No.of Docs 2)	0710102021612026/1	CONTEMPT PETITION (IBC)/7(ND)2026	AKHIL AHUJA VS. SURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	4/20/2026	the latest order, which has been inadvertently missed in the PDF, may kindly be attached/annexed."	shivamgautam02
651	4/24/2026	0710102021612026(No.of Docs 2)	0710102021612026/1	CONTEMPT PETITION (IBC)/7(ND)2026	AKHIL AHUJA VS. SURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	4/20/2026	the latest order, which has been inadvertently missed in the PDF, may kindly be attached/annexed."	shivamgautam02
652	4/24/2026	0710102021542026(No.of Docs 2)	0710102021542026/1	CONTEMPT PETITION (IBC)/6(ND)2026	AKHIL AHUJA VS. SURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	4/20/2026	The compliance order has been missed in the PDF."	shivamgautam02
653	4/19/2026	0710102077452025(No.of Docs 1)	0710102077452025/2	INTERLOCUTORY APPLICATION (I.B.C)/4463(PB)2025	MR. HITESH GOEL RESOLUTION PROFESSIONAL OF NOBILITY ESTATES PRIVATE LIMITED VSNEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	4/20/2026	1. three Rs. court fee missing on vakalatnama kindly paste on the blank space of vakalatnama 2. kindly attach the compliance or latest order.	HST@9871
654	4/24/2026	0710102021542026(No.of Docs 2)	0710102021542026/1	CONTEMPT PETITION (IBC)/6(ND)2026	AKHIL AHUJA VS. SURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	4/20/2026	The compliance order has been missed in the PDF."	shivamgautam02
655	4/24/2026	0710102021542026(No.of Docs 2)	0710102021542026/1	CONTEMPT PETITION (IBC)/6(ND)2026	AKHIL AHUJA VS. SURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	4/20/2026	The compliance order has been missed in the PDF."	shivamgautam02
656	4/24/2026	0710102021542026(No.of Docs 2)	0710102021542026/1	CONTEMPT PETITION (IBC)/6(ND)2026	AKHIL AHUJA VS. SURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	4/20/2026	The compliance order has been missed in the PDF."	shivamgautam02
657	4/24/2026	0710102021552026(No.of Docs 2)	0710102021552026/1	CONTEMPT PETITION (IBC)/5(ND)2026	AKHIL AHUJA VS. SURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	4/20/2026	1.kindly attach latest order missed in pdf	shivamgautam02
658	4/24/2026	0710102021552026(No.of Docs 2)	0710102021552026/1	CONTEMPT PETITION (IBC)/5(ND)2026	AKHIL AHUJA VS. SURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	4/20/2026	1.kindly attach latest order missed in pdf	shivamgautam02
659	4/24/2026	0710102021552026(No.of Docs 2)	0710102021552026/1	CONTEMPT PETITION (IBC)/5(ND)2026	AKHIL AHUJA VS. SURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	4/20/2026	1.kindly attach latest order missed in pdf	shivamgautam02
660	4/24/2026	0710102021552026(No.of Docs 2)	0710102021552026/1	CONTEMPT PETITION (IBC)/5(ND)2026	AKHIL AHUJA VS. SURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	4/20/2026	1.kindly attach latest order missed in pdf	shivamgautam02
661	4/18/2026	0710102076382025(No.of Docs 2)	0710102076382025/3	COMPANY PETITION IB (IBC)/574(ND)2025	KAPEESHWAR ENTERPRISES VS. KAMA METAL AND ALLOYS PRIVATE LIMITED	IBC Under Sec 9	4/20/2026	As per the compliance order dated 18.12.2025 the reply was to be filed in one week time, kindly file application for condonation of delay.	AdvAnujkamal
662	4/18/2026	0710102095182025(No.of Docs 2)	0710102095182025/5	COMPANY PETITION IB (IBC)/581(ND)2025	VOYAGER TRADING PARTNERS LLC VS. APOLLO GREEN ENERGY LIMITED	IBC Under Sec 9	4/20/2026	1. bookmarking mandatory. 2. As per the Compliance order the written submission was to be filed within 1 week	Shiv1982
663	4/24/2026	0710102019682026(No.of Docs 2)	0710102019682026/1	CONTEMPT PETITION (IBC)/9(ND)2026	AKHIL AHUJA VSSURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	4/20/2026	No. of Objections: The latest order is not attached in the PDF. Kindly ensure that the latest order is duly annexed/attached in the file.	shivamgautam02
664	4/24/2026	0710102019682026(No.of Docs 2)	0710102019682026/1	CONTEMPT PETITION (IBC)/9(ND)2026	AKHIL AHUJA VSSURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	4/20/2026	No. of Objections: The latest order is not attached in the PDF. Kindly ensure that the latest order is duly annexed/attached in the file.	shivamgautam02
665	4/24/2026	0710102019682026(No.of Docs 2)	0710102019682026/1	CONTEMPT PETITION (IBC)/9(ND)2026	AKHIL AHUJA VSSURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	4/20/2026	No. of Objections: The latest order is not attached in the PDF. Kindly ensure that the latest order is duly annexed/attached in the file.	shivamgautam02
666	4/24/2026	0710102019682026(No.of Docs 2)	0710102019682026/1	CONTEMPT PETITION (IBC)/9(ND)2026	AKHIL AHUJA VSSURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	4/20/2026	No. of Objections: The latest order is not attached in the PDF. Kindly ensure that the latest order is duly annexed/attached in the file.	shivamgautam02

667	4/19/2026	0710102092402025(No.of Docs 2)	0710102092402025/4	COMPANY PETITION IB (IBC)/614(ND)2025	LALITA KAKKAR & ORS VS. WTC NOIDA DEVELOPMENT COMPANY PVT LTD AND ANR	IBC under Sec 7	4/20/2026	1.As per order dated 24.03.2026 R2 was to file the reply within 7 days. Kindly file application for condonation of delay 2. copy of vakalatnama missing in PDF.	Abhyankar Panth
668	4/24/2026	0710102019692026(No.of Docs 2)	0710102019692026/1	CONTEMPT PETITION (IBC)/4(ND)2026	AKHIL AHUJA VS. SURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	4/20/2026	Kindly attach the latest order, which was missed in the PDF.	shivamgautam02
669	4/24/2026	0710102019692026(No.of Docs 2)	0710102019692026/1	CONTEMPT PETITION (IBC)/4(ND)2026	AKHIL AHUJA VS. SURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	4/20/2026	Kindly attach the latest order, which was missed in the PDF.	shivamgautam02
670	4/24/2026	0710102019692026(No.of Docs 2)	0710102019692026/1	CONTEMPT PETITION (IBC)/4(ND)2026	AKHIL AHUJA VS. SURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	4/20/2026	Kindly attach the latest order, which was missed in the PDF.	shivamgautam02
671	4/24/2026	0710102019692026(No.of Docs 2)	0710102019692026/1	CONTEMPT PETITION (IBC)/4(ND)2026	AKHIL AHUJA VS. SURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	4/20/2026	Kindly attach the latest order, which was missed in the PDF.	shivamgautam02
672	4/18/2026	0710102103322025(No.of Docs 2)	0710102103322025/2	COMPANY PETITION IB (IBC)/718(ND)2025	INTEXM MEDIA PRIVATE LIMITED VS. WINZO PRIVATE LIMITED	IBC Under Sec 9	4/20/2026	kindly attach the compliance order or latest order.	angad@2226
673	4/7/2026	0710102104292025(No.of Docs 2)	0710102104292025/2	INTERLOCUTORY APPLICATION (I.B.C)/6036(PB)2025	IPE MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH MR JALESH KUMAR GROVER DIRECTOR RESOLUTION PROFESSIONAL MIS SANTOR INFRASTRUCTURES PRIVATE LIMITED VS. TUSAR GOEL AND ORS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulatio n 35A	4/20/2026	As per the compliance order, the reply was required to be filed within a period of two weeks.	knmncit
674	4/7/2026	0710102104292025(No.of Docs 2)	0710102104292025/2	INTERLOCUTORY APPLICATION (I.B.C)/6036(PB)2025	IPE MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH MR JALESH KUMAR GROVER DIRECTOR RESOLUTION PROFESSIONAL MIS SANTOR INFRASTRUCTURES PRIVATE LIMITED VS. TUSAR GOEL AND ORS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulatio n 35A	4/20/2026	As per the compliance order, the reply was required to be filed within a period of two weeks.	knmncit
675	11/27/2025	0710102104292025(No.of Docs 0)	0710102104292025/4	INTERLOCUTORY APPLICATION (I.B.C)/6036(PB)2025	IPE MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH MR JALESH KUMAR GROVER DIRECTOR RESOLUTION PROFESSIONAL MIS SANTOR INFRASTRUCTURES PRIVATE LIMITED VS. TUSAR GOEL AND ORS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulatio n 35A	4/20/2026	1. As per the compliance order, the reply was to be filed within 2 weeks.	
676	11/27/2025	0710102104292025(No.of Docs 0)	0710102104292025/4	INTERLOCUTORY APPLICATION (I.B.C)/6036(PB)2025	IPE MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH MR JALESH KUMAR GROVER DIRECTOR RESOLUTION PROFESSIONAL MIS SANTOR INFRASTRUCTURES PRIVATE LIMITED VS. TUSAR GOEL AND ORS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulatio n 35A	4/20/2026	1. As per the compliance order, the reply was to be filed within 2 weeks.	
677	4/7/2026	0710102104292025(No.of Docs 2)	0710102104292025/2	INTERLOCUTORY APPLICATION (I.B.C)/6036(PB)2025	IPE MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH MR JALESH KUMAR GROVER DIRECTOR RESOLUTION PROFESSIONAL MIS SANTOR INFRASTRUCTURES PRIVATE LIMITED VS. TUSAR GOEL AND ORS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulatio n 35A	4/20/2026	As per the compliance order, the reply was required to be filed within a period of two weeks.	knmncit
678	11/27/2025	0710102104292025(No.of Docs 0)	0710102104292025/4	INTERLOCUTORY APPLICATION (I.B.C)/6036(PB)2025	IPE MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH MR JALESH KUMAR GROVER DIRECTOR RESOLUTION PROFESSIONAL MIS SANTOR INFRASTRUCTURES PRIVATE LIMITED VS. TUSAR GOEL AND ORS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulatio n 35A	4/20/2026	1. As per the compliance order, the reply was to be filed within 2 weeks.	

679	11/27/2025	0710102104292025(No.of Docs 0)	0710102104292025/4	INTERLOCUTORY APPLICATION (I.B.C)/6036(PB)2025	IFE MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH MR JALESH KUMAR GROVER DIRECTOR RESOLUTION PROFESSIONAL MIS SANTOR INFRASTRUCTURES PRIVATE LIMITED VS. TUSAR GOEL AND ORS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/20/2026	1. As per the compliance order, the reply was to be filed within 2 weeks.	
680	4/18/2026	0710102067982022(No.of Docs 2)	0710102067982022/14	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/96(ND)2022	AYAAN FINSERVE INDIA PRIVATE LIMITED VS. NAGESHWAR MARKETING PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/20/2026	1.as per the compliance order the affidavit to be filed with in one week. The matter was listed thereafter on 17.04.2026	9899393420
681	4/18/2026	0710102067982022(No.of Docs 2)	0710102067982022/15	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/96(ND)2022	AYAAN FINSERVE INDIA PRIVATE LIMITED VS. NAGESHWAR MARKETING PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/20/2026	1.as per the compliance order the affidavit was to be filed one week.	9899393420
682	4/18/2026	0710102067982022(No.of Docs 2)	0710102067982022/16	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/96(ND)2022	AYAAN FINSERVE INDIA PRIVATE LIMITED VS. NAGESHWAR MARKETING PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/20/2026	1.as per the compliance order the affidavit was to be filed one week.	9899393420
683	4/22/2026	0710102069582020(No.of Docs 2)	0710102069582020/3	COMPANY PETITION (COMPANIES ACT)/90(ND)2020	INDIAN PROBUILD PVT. LTD.	Sec. 131(1)	4/20/2026	The compliance order has been missed in the PDF."	Shivananda@17
684	4/22/2026	0710102069582020(No.of Docs 2)	0710102069582020/3	COMPANY PETITION (COMPANIES ACT)/90(ND)2020	INDIAN PROBUILD PVT. LTD.	Sec. 131(1)	4/20/2026	The compliance order has been missed in the PDF."	Shivananda@17
685	4/22/2026	0710102069582020(No.of Docs 2)	0710102069582020/3	COMPANY PETITION (COMPANIES ACT)/90(ND)2020	INDIAN PROBUILD PVT. LTD.	Sec. 131(1)	4/20/2026	The compliance order has been missed in the PDF."	Shivananda@17
686	4/22/2026	0710102069582020(No.of Docs 2)	0710102069582020/3	COMPANY PETITION (COMPANIES ACT)/90(ND)2020	INDIAN PROBUILD PVT. LTD.	Sec. 131(1)	4/20/2026	The compliance order has been missed in the PDF."	Shivananda@17
687	4/27/2026	0710102082582025(No.of Docs 2)	0710102082582025/2	INTERLOCUTORY APPLICATION (I.B.C)/4695(ND)2025	SATYA RESIDENCY PVT. LTD VS. MR. NAVNEET KUMAR GUPTA RESOLUTION PROFESSIONAL OF ANDES TOWN PLANNERS PRIVATE LIMITED	Sec 60(5)	4/19/2026	As per the Compliance order the reply affidavit was to be filed within 2 weeks. Kindly file application for condonation of delay	Satendra2592
688	4/27/2026	0710102082582025(No.of Docs 2)	0710102082582025/2	INTERLOCUTORY APPLICATION (I.B.C)/4695(ND)2025	SATYA RESIDENCY PVT. LTD VS. MR. NAVNEET KUMAR GUPTA RESOLUTION PROFESSIONAL OF ANDES TOWN PLANNERS PRIVATE LIMITED	Sec 60(5)	4/19/2026	As per the Compliance order the reply affidavit was to be filed within 2 weeks. Kindly file application for condonation of delay	Satendra2592
689	4/27/2026	0710102082582025(No.of Docs 2)	0710102082582025/2	INTERLOCUTORY APPLICATION (I.B.C)/4695(ND)2025	SATYA RESIDENCY PVT. LTD VS. MR. NAVNEET KUMAR GUPTA RESOLUTION PROFESSIONAL OF ANDES TOWN PLANNERS PRIVATE LIMITED	Sec 60(5)	4/19/2026	As per the Compliance order the reply affidavit was to be filed within 2 weeks. Kindly file application for condonation of delay	Satendra2592
690	4/27/2026	0710102082582025(No.of Docs 2)	0710102082582025/2	INTERLOCUTORY APPLICATION (I.B.C)/4695(ND)2025	SATYA RESIDENCY PVT. LTD VS. MR. NAVNEET KUMAR GUPTA RESOLUTION PROFESSIONAL OF ANDES TOWN PLANNERS PRIVATE LIMITED	Sec 60(5)	4/19/2026	As per the Compliance order the reply affidavit was to be filed within 2 weeks. Kindly file application for condonation of delay	Satendra2592
691	4/9/2026	0710102111402025(No.of Docs 3)	0710102111402025/3	INTERLOCUTORY APPLICATION (I.B.C)/6309(ND)2025	VIJENDER SHARMA VSMR. RAM RATTAN GOYAL	Application under any other provisions- IBC	4/19/2026	Kindly file application for condonation of delay as the rejoinder is filed after more than 1 week	Vijender2020
692	4/27/2026	0710102082582025(No.of Docs 2)	0710102082582025/2	INTERLOCUTORY APPLICATION (I.B.C)/4695(ND)2025	SATYA RESIDENCY PVT. LTD VS. MR. NAVNEET KUMAR GUPTA RESOLUTION PROFESSIONAL OF ANDES TOWN PLANNERS PRIVATE LIMITED	Sec 60(5)	4/19/2026	As per the Compliance order the reply affidavit was to be filed within 2 weeks. Kindly file application for condonation of delay	Satendra2592
693	4/9/2026	0710102111402025(No.of Docs 3)	0710102111402025/3	INTERLOCUTORY APPLICATION (I.B.C)/6309(ND)2025	VIJENDER SHARMA VSMR. RAM RATTAN GOYAL	Application under any other provisions- IBC	4/19/2026	Kindly file application for condonation of delay as the rejoinder is filed after more than 1 week	Vijender2020

694	4/24/2026	0710102019432026(No.of Docs 2)	0710102019432026/1	CONTEMPT PETITION (IBC)/3(ND)2026	AKHIL AHUJA VS. SURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	4/19/2026	1. compliance order missing. Kindly upload compliance order and latest order of the court	shivamgautam02
695	4/24/2026	0710102019432026(No.of Docs 2)	0710102019432026/1	CONTEMPT PETITION (IBC)/3(ND)2026	AKHIL AHUJA VS. SURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	4/19/2026	1. compliance order missing. Kindly upload compliance order and latest order of the court	shivamgautam02
696	4/23/2026	0710102102632025(No.of Docs 2)	0710102102632025/2	INTERLOCUTORY APPLICATION (I.B.C)/5743(ND)2025	MIS SULEKHA KALRA VS. PRABHJEET SINGH SONI	Sec 60(5)	4/19/2026	1.as per the compliance order the written submission was to be filed with in one week	Adityamadaan
697	4/23/2026	0710102102632025(No.of Docs 2)	0710102102632025/2	INTERLOCUTORY APPLICATION (I.B.C)/5743(ND)2025	MIS SULEKHA KALRA VS. PRABHJEET SINGH SONI	Sec 60(5)	4/19/2026	1.as per the compliance order the written submission was to be filed with in one week	Adityamadaan
698	4/23/2026	0710102102632025(No.of Docs 2)	0710102102632025/2	INTERLOCUTORY APPLICATION (I.B.C)/5743(ND)2025	MIS SULEKHA KALRA VS. PRABHJEET SINGH SONI	Sec 60(5)	4/19/2026	1.as per the compliance order the written submission was to be filed with in one week	Adityamadaan
699	4/23/2026	0710102102632025(No.of Docs 2)	0710102102632025/2	INTERLOCUTORY APPLICATION (I.B.C)/5743(ND)2025	MIS SULEKHA KALRA VS. PRABHJEET SINGH SONI	Sec 60(5)	4/19/2026	1.as per the compliance order the written submission was to be filed with in one week	Adityamadaan
700	4/22/2026	0710102102922025(No.of Docs 1)	0710102102922025/1	COMPANY APPEAL(COMPANIES ACT)/143(ND)2025	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES	Sec 252 (3) - By Government Body	4/19/2026	1 as per the compliance order the affidavit was to be filed with in seven days. Kindly file application for condonation of delay	itdpuneetrai
701	4/22/2026	0710102102922025(No.of Docs 1)	0710102102922025/1	COMPANY APPEAL(COMPANIES ACT)/143(ND)2025	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES	Sec 252 (3) - By Government Body	4/19/2026	1 as per the compliance order the affidavit was to be filed with in seven days. Kindly file application for condonation of delay	itdpuneetrai
702	4/22/2026	0710102102922025(No.of Docs 1)	0710102102922025/1	COMPANY APPEAL(COMPANIES ACT)/143(ND)2025	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES	Sec 252 (3) - By Government Body	4/19/2026	1 as per the compliance order the affidavit was to be filed with in seven days. Kindly file application for condonation of delay	itdpuneetrai
703	4/22/2026	0710102102922025(No.of Docs 1)	0710102102922025/1	COMPANY APPEAL(COMPANIES ACT)/143(ND)2025	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES	Sec 252 (3) - By Government Body	4/19/2026	1 as per the compliance order the affidavit was to be filed with in seven days. Kindly file application for condonation of delay	itdpuneetrai
704	4/24/2026	0710102095452025(No.of Docs 2)	0710102095452025/3	COMPANY PETITION IB (IBC)/590(ND)2025	SHREE S.B.G. STEELS PRIVATE LIMITED VS. SATNAM GLOBAL INFRAPROJECTS LIMITED	IBC Under Sec 9	4/19/2026	1 as per the compliance order the reply was to be filed with in seven days. 2. The application for condonation of delay shall be filled separately under application.	rajivdvd
705	4/24/2026	0710102095452025(No.of Docs 2)	0710102095452025/3	COMPANY PETITION IB (IBC)/590(ND)2025	SHREE S.B.G. STEELS PRIVATE LIMITED VS. SATNAM GLOBAL INFRAPROJECTS LIMITED	IBC Under Sec 9	4/19/2026	1 as per the compliance order the reply was to be filed with in seven days. 2. The application for condonation of delay shall be filled separately under application.	rajivdvd
706	4/19/2026	0710102023552026(No.of Docs 1)	0710102023552026/1	COMPANY APPEAL (IBC)/10(ND)2026	ENGINE LEASE FINANCE B.V VS. LIQUIDATOR OF GO AIRLINES (INDIA) LIMITED	Sec 42	4/19/2026	Kindly attach Compliance order/latest order of the court.	TCdelhi
707	4/19/2026	0710102023552026(No.of Docs 1)	0710102023552026/1	COMPANY APPEAL (IBC)/10(ND)2026	ENGINE LEASE FINANCE B.V VS. LIQUIDATOR OF GO AIRLINES (INDIA) LIMITED	Sec 42	4/19/2026	Kindly attach Compliance order/latest order of the court.	TCdelhi
708	4/24/2026	0710102095452025(No.of Docs 2)	0710102095452025/3	COMPANY PETITION IB (IBC)/590(ND)2025	SHREE S.B.G. STEELS PRIVATE LIMITED VS. SATNAM GLOBAL INFRAPROJECTS LIMITED	IBC Under Sec 9	4/19/2026	1 as per the compliance order the reply was to be filed with in seven days. 2. The application for condonation of delay shall be filled separately under application.	rajivdvd
709	4/24/2026	0710102095452025(No.of Docs 2)	0710102095452025/3	COMPANY PETITION IB (IBC)/590(ND)2025	SHREE S.B.G. STEELS PRIVATE LIMITED VS. SATNAM GLOBAL INFRAPROJECTS LIMITED	IBC Under Sec 9	4/19/2026	1 as per the compliance order the reply was to be filed with in seven days. 2. The application for condonation of delay shall be filled separately under application.	rajivdvd
710	4/24/2026	0710102095452025(No.of Docs 2)	0710102095452025/3	COMPANY PETITION IB (IBC)/590(ND)2025	SHREE S.B.G. STEELS PRIVATE LIMITED VS. SATNAM GLOBAL INFRAPROJECTS LIMITED	IBC Under Sec 9	4/19/2026	1 as per the compliance order the reply was to be filed with in seven days. 2. The application for condonation of delay shall be filled separately under application.	rajivdvd
711	4/24/2026	0710102095452025(No.of Docs 2)	0710102095452025/3	COMPANY PETITION IB (IBC)/590(ND)2025	SHREE S.B.G. STEELS PRIVATE LIMITED VS. SATNAM GLOBAL INFRAPROJECTS LIMITED	IBC Under Sec 9	4/19/2026	1 as per the compliance order the reply was to be filed with in seven days. 2. The application for condonation of delay shall be filled separately under application.	rajivdvd
712	4/23/2026	0710102019742026(No.of Docs 3)	0710102019742026/2	COMPANY PETITION (COMPANIES ACT)/45(ND)2026	ASHISH CHAUHAN VS. BINARY ELECTROTECH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/19/2026	1. As per the compliance order the Affidavit of service was to be filed within one week. No explanation or condonation provided. Kindly file application for condonation of delay	Govind1340
713	4/23/2026	0710102019742026(No.of Docs 3)	0710102019742026/2	COMPANY PETITION (COMPANIES ACT)/45(ND)2026	ASHISH CHAUHAN VS. BINARY ELECTROTECH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/19/2026	1. As per the compliance order the Affidavit of service was to be filed within one week. No explanation or condonation provided. Kindly file application for condonation of delay	Govind1340
714	4/19/2026	0710102023552026(No.of Docs 1)	0710102023552026/1	COMPANY APPEAL (IBC)/10(ND)2026	ENGINE LEASE FINANCE B.V VS. LIQUIDATOR OF GO AIRLINES (INDIA) LIMITED	Sec 42	4/19/2026	Kindly attach Compliance order/latest order of the court.	TCdelhi
715	4/19/2026	0710102023552026(No.of Docs 1)	0710102023552026/1	COMPANY APPEAL (IBC)/10(ND)2026	ENGINE LEASE FINANCE B.V VS. LIQUIDATOR OF GO AIRLINES (INDIA) LIMITED	Sec 42	4/19/2026	Kindly attach Compliance order/latest order of the court.	TCdelhi

716	4/24/2026	0710102095452025(No.of Docs 2)	0710102095452025/3	COMPANY PETITION IB (IBC)/590(ND)2025	SHREE S.B.G. STEELS PRIVATE LIMITED VS. SATNAM GLOBAL INFRAPROJECTS LIMITED	IBC Under Sec 9	4/19/2026	1 as per the compliance order the reply was to be filed with in seven days. 2. The application for condonation of delay shall be filled separately under application.	rajivdvd
717	4/23/2026	0710102019742026(No.of Docs 3)	0710102019742026/2	COMPANY PETITION (COMPANIES ACT)/45(ND)2026	ASHISH CHAUHAN VS. BINARY ELECTROTECH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/19/2026	1. As per the compliance order the Affidavit of service was to be filed within one week. No explanation or condonation provided. Kindly file application for condonation of delay	Govind1340
718	4/23/2026	0710102019742026(No.of Docs 3)	0710102019742026/2	COMPANY PETITION (COMPANIES ACT)/45(ND)2026	ASHISH CHAUHAN VS. BINARY ELECTROTECH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/19/2026	1. As per the compliance order the Affidavit of service was to be filed within one week. No explanation or condonation provided. Kindly file application for condonation of delay	Govind1340
719	4/23/2026	0710102019742026(No.of Docs 3)	0710102019742026/2	COMPANY PETITION (COMPANIES ACT)/45(ND)2026	ASHISH CHAUHAN VS. BINARY ELECTROTECH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/19/2026	1. As per the compliance order the Affidavit of service was to be filed within one week. No explanation or condonation provided. Kindly file application for condonation of delay	Govind1340
720	4/23/2026	0710102019742026(No.of Docs 3)	0710102019742026/2	COMPANY PETITION (COMPANIES ACT)/45(ND)2026	ASHISH CHAUHAN VS. BINARY ELECTROTECH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/19/2026	1. As per the compliance order the Affidavit of service was to be filed within one week. No explanation or condonation provided. Kindly file application for condonation of delay	Govind1340
721	4/23/2026	0710102019742026(No.of Docs 3)	0710102019742026/2	COMPANY PETITION (COMPANIES ACT)/45(ND)2026	ASHISH CHAUHAN VS. BINARY ELECTROTECH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/19/2026	1. As per the compliance order the Affidavit of service was to be filed within one week. No explanation or condonation provided. Kindly file application for condonation of delay	Govind1340
722	4/23/2026	0710102019742026(No.of Docs 3)	0710102019742026/2	COMPANY PETITION (COMPANIES ACT)/45(ND)2026	ASHISH CHAUHAN VS. BINARY ELECTROTECH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/19/2026	1. As per the compliance order the Affidavit of service was to be filed within one week. No explanation or condonation provided. Kindly file application for condonation of delay	Govind1340
723	4/24/2026	0710102095452025(No.of Docs 2)	0710102095452025/3	COMPANY PETITION IB (IBC)/590(ND)2025	SHREE S.B.G. STEELS PRIVATE LIMITED VS. SATNAM GLOBAL INFRAPROJECTS LIMITED	IBC Under Sec 9	4/19/2026	1 as per the compliance order the reply was to be filed with in seven days. 2. The application for condonation of delay shall be filled separately under application.	rajivdvd
724	4/23/2026	0710102019742026(No.of Docs 3)	0710102019742026/2	COMPANY PETITION (COMPANIES ACT)/45(ND)2026	ASHISH CHAUHAN VS. BINARY ELECTROTECH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/19/2026	1. As per the compliance order the Affidavit of service was to be filed within one week. No explanation or condonation provided. Kindly file application for condonation of delay	Govind1340
725	4/24/2026	0710102019432026(No.of Docs 2)	0710102019432026/1	CONTEMPT PETITION (IBC)3(ND)2026	AKHIL AHUJA VS. SURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	4/19/2026	1. compliance order missing. Kindly upload compliance order and latest order of the court	shivamgautam02
726	4/24/2026	0710102095452025(No.of Docs 2)	0710102095452025/3	COMPANY PETITION IB (IBC)/590(ND)2025	SHREE S.B.G. STEELS PRIVATE LIMITED VS. SATNAM GLOBAL INFRAPROJECTS LIMITED	IBC Under Sec 9	4/19/2026	1 as per the compliance order the reply was to be filed with in seven days. 2. The application for condonation of delay shall be filled separately under application.	rajivdvd
727	4/27/2026	0710102082582025(No.of Docs 2)	0710102082582025/2	INTERLOCUTORY APPLICATION (I.B.C)/4695(ND)2025	SATYA RESIDENCY PVT. LTD VS. MR. NAVNEET KUMAR GUPTA RESOLUTION PROFESSIONAL OF ANDES TOWN PLANNERS PRIVATE LIMITED	Sec 60(5)	4/19/2026	As per the Compliance order the reply affidavit was to be filled within 2 weeks. Kindly file application for condonation of delay	Satendra2592
728	4/27/2026	0710102082582025(No.of Docs 2)	0710102082582025/2	INTERLOCUTORY APPLICATION (I.B.C)/4695(ND)2025	SATYA RESIDENCY PVT. LTD VS. MR. NAVNEET KUMAR GUPTA RESOLUTION PROFESSIONAL OF ANDES TOWN PLANNERS PRIVATE LIMITED	Sec 60(5)	4/19/2026	As per the Compliance order the reply affidavit was to be filled within 2 weeks. Kindly file application for condonation of delay	Satendra2592
729	4/27/2026	0710102082582025(No.of Docs 2)	0710102082582025/2	INTERLOCUTORY APPLICATION (I.B.C)/4695(ND)2025	SATYA RESIDENCY PVT. LTD VS. MR. NAVNEET KUMAR GUPTA RESOLUTION PROFESSIONAL OF ANDES TOWN PLANNERS PRIVATE LIMITED	Sec 60(5)	4/19/2026	As per the Compliance order the reply affidavit was to be filled within 2 weeks. Kindly file application for condonation of delay	Satendra2592
730	4/24/2026	0710102019432026(No.of Docs 2)	0710102019432026/1	CONTEMPT PETITION (IBC)3(ND)2026	AKHIL AHUJA VS. SURINDER KUMAR BATRA	Rule 11 of NCLT, 2016	4/19/2026	1. compliance order missing. Kindly upload compliance order and latest order of the court	shivamgautam02
731	4/27/2026	0710102082582025(No.of Docs 2)	0710102082582025/2	INTERLOCUTORY APPLICATION (I.B.C)/4695(ND)2025	SATYA RESIDENCY PVT. LTD VS. MR. NAVNEET KUMAR GUPTA RESOLUTION PROFESSIONAL OF ANDES TOWN PLANNERS PRIVATE LIMITED	Sec 60(5)	4/19/2026	As per the Compliance order the reply affidavit was to be filled within 2 weeks. Kindly file application for condonation of delay	Satendra2592
732	4/9/2026	0710102111402025(No.of Docs 3)	0710102111402025/3	INTERLOCUTORY APPLICATION (I.B.C)/6309(ND)2025	VIJENDER SHARMA VSMR. RAM RATTAN GOYAL	Application under any other provisions- IBC	4/19/2026	Kindly file application for condonation of delay as the rejoinder is filed after more than 1 week	Vijender2020
733	4/9/2026	0710102111402025(No.of Docs 3)	0710102111402025/3	INTERLOCUTORY APPLICATION (I.B.C)/6309(ND)2025	VIJENDER SHARMA VSMR. RAM RATTAN GOYAL	Application under any other provisions- IBC	4/19/2026	Kindly file application for condonation of delay as the rejoinder is filed after more than 1 week	Vijender2020
734	4/16/2026	0710102006612025(No.of Docs 2)	0710102006612025/12	INTERLOCUTORY APPLICATION (I.B.C)/331(PB)2025	MR. ASHWINI MEHRA VS. RAJASTHAN RAJYA VIDYUT UTPADAN NIGAM LIMITED	Sec 60(5)	4/17/2026	bookmarking mandatory.	raghav.chadha

735	4/15/2026	0710102014002026(No.of Docs 2)	0710102014002026/4	INTERLOCUTORY APPLICATION (I.B.C)/797(ND)2026	NAVEEN KUMAR JAIN	Section 105,112, 113	4/17/2026	1.kindly attach the compliance order or latest order in PDF.	smartnomics
736	4/15/2026	0710102013972026(No.of Docs 1)	0710102013972026/1	COMPANY APPLICATION(COMPANIES ACT)/49(ND)2026	PRAVAR SRIVASTAVA VS. M/S SURJIVAN HEALTH RESORT PVT.LTD ?S.	Sec. 242(4)	4/17/2026	1. As per the compliance order the affidavit was to be filed within one week.	Orange&Grey
737	2/19/2025	0710102016212025(No.of Docs 0)	0710102016212025/8	COMPANY PETITION (COMPANIES ACT)/41(ND)2025	PREETI AGGARWAL VS. JETAIR PRIVATE LIMITED & OTHERS	Sec. 241(1),Sec. 242(4),Sec. 244(1)	4/17/2026	1.as per the compliance order the reply was to be filed with in one week. 2.court fee3rs welfare 25rs tickets missing on vakalatanama	
738	4/15/2026	0710102018722025(No.of Docs 2)	0710102018722025/6	COMPANY PETITION IB (IBC)/158(ND)2025	RCM FINANCE AND LEASING PRIVATE LIMITED VS. ANSA POLYMERS LIMITED	IBC under Sec 7	4/17/2026	1. wrong file uploaded	pankaj@5
739	4/15/2026	0710102013972026(No.of Docs 1)	0710102013972026/1	COMPANY APPLICATION(COMPANIES ACT)/49(ND)2026	PRAVAR SRIVASTAVA VS. M/S SURJIVAN HEALTH RESORT PVT.LTD ?S.	Sec. 242(4)	4/17/2026	1. As per the compliance order the affidavit was to be filed within one week.	Orange&Grey
740	4/16/2026	0710102102602025(No.of Docs 1)	0710102102602025/2	INTERLOCUTORY APPLICATION (I.B.C)/1138(ND)2026	MADHUR GARG VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF MS THREE C SHELTERS PVT LTD	Sec 60(5)	4/17/2026	1. kindly attach the compliance order or latest order	advocatepranavgupta
741	4/15/2026	0710102013972026(No.of Docs 1)	0710102013972026/1	COMPANY APPLICATION(COMPANIES ACT)/49(ND)2026	PRAVAR SRIVASTAVA VS. M/S SURJIVAN HEALTH RESORT PVT.LTD ?S.	Sec. 242(4)	4/17/2026	1. As per the compliance order the affidavit was to be filed within one week.	Orange&Grey
742	4/15/2026	0710102013972026(No.of Docs 1)	0710102013972026/1	COMPANY APPLICATION(COMPANIES ACT)/49(ND)2026	PRAVAR SRIVASTAVA VS. M/S SURJIVAN HEALTH RESORT PVT.LTD ?S.	Sec. 242(4)	4/17/2026	1. As per the compliance order the affidavit was to be filed within one week.	Orange&Grey
743	4/15/2026	0710102013972026(No.of Docs 1)	0710102013972026/1	COMPANY APPLICATION(COMPANIES ACT)/49(ND)2026	PRAVAR SRIVASTAVA VS. M/S SURJIVAN HEALTH RESORT PVT.LTD ?S.	Sec. 242(4)	4/17/2026	1. As per the compliance order the affidavit was to be filed within one week.	Orange&Grey
744	4/15/2026	0710102013972026(No.of Docs 1)	0710102013972026/1	COMPANY APPLICATION(COMPANIES ACT)/49(ND)2026	PRAVAR SRIVASTAVA VS. M/S SURJIVAN HEALTH RESORT PVT.LTD ?S.	Sec. 242(4)	4/17/2026	1. As per the compliance order the affidavit was to be filed within one week.	Orange&Grey
745	4/15/2026	0710102013972026(No.of Docs 1)	0710102013972026/1	COMPANY APPLICATION(COMPANIES ACT)/49(ND)2026	PRAVAR SRIVASTAVA VS. M/S SURJIVAN HEALTH RESORT PVT.LTD ?S.	Sec. 242(4)	4/17/2026	1. As per the compliance order the affidavit was to be filed within one week.	Orange&Grey
746	4/15/2026	0710102013972026(No.of Docs 1)	0710102013972026/1	COMPANY APPLICATION(COMPANIES ACT)/49(ND)2026	PRAVAR SRIVASTAVA VS. M/S SURJIVAN HEALTH RESORT PVT.LTD ?S.	Sec. 242(4)	4/17/2026	1. As per the compliance order the affidavit was to be filed within one week.	Orange&Grey
747	4/15/2026	0710102013972026(No.of Docs 1)	0710102013972026/1	COMPANY APPLICATION(COMPANIES ACT)/49(ND)2026	PRAVAR SRIVASTAVA VS. M/S SURJIVAN HEALTH RESORT PVT.LTD ?S.	Sec. 242(4)	4/17/2026	1. As per the compliance order the affidavit was to be filed within one week.	Orange&Grey
748	4/16/2026	0710102102602025(No.of Docs 1)	0710102102602025/1	INTERLOCUTORY APPLICATION (I.B.C)/1138(ND)2026	MADHUR GARG VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF MS THREE C SHELTERS PVT LTD	Sec 60(5)	4/17/2026	1. kindly attach the compliance order or latest order 2. Counsel sign missing on index	advocatepranavgupta
749	4/16/2026	0710102006812026(No.of Docs 1)	0710102006812026/2	INTERLOCUTORY APPLICATION (I.B.C)/329(ND)2026	MADAN LAL. AGGARWAL VS. ANAMIKA MITTAL	Application under any other provisions- IBC	4/17/2026	1. As per the compliance order the affidavit of service was to be filed within one week.	Adv_Anujpandey
750	4/15/2026	0710102014032026(No.of Docs 2)	0710102014032026/3	INTERLOCUTORY APPLICATION (I.B.C)/804(ND)2026	NAVEEN KUMAR JAIN	Section 105,112, 113	4/17/2026	1.kindly attach the compliance order or latest order in PDF.	smartnomics
751	4/17/2026	0710102106142025(No.of Docs 2)	0710102106142025/3	COMPANY PETITION IB (IBC)/79(ND)2026	ARYA SOLAR PRIVATE LIMITED VS. PAGARIA ENERGY LIMITED	IBC under Sec 7	4/17/2026	1 As per the Compliance order the reply was to be filed within 3 days	Ayushma
752	4/16/2026	0710102006612025(No.of Docs 2)	0710102006612025/12	INTERLOCUTORY APPLICATION (I.B.C)/331(PB)2025	MR. ASHWINI MEHRA VS. RAJASTHAN RAJYA VIDYUT UTPADAN NIGAM LIMITED	Sec 60(5)	4/17/2026	bookmarking mandatory.	raghav.chadha
753	4/14/2026	0710102019442026(No.of Docs 1)	0710102019442026/2	COMPANY PETITION (COMPANIES ACT)/40(ND)2026	AARVI ENCON LIMITED VS. M/S DYNAMIC AURA LLP	64 of LLP act, 2008	4/17/2026	Kindly attach the Compliance order with affidavit	pundirdhananjay
754	4/16/2026	0710102106412025(No.of Docs 4)	0710102106412025/6	TRANSFER APPLICATION/64(PB) 2025	KESHAV KUMAR DUBEY VS. KAVITA DUBEY	Rule16(d),NCL T Rules,2016	4/17/2026	1.bookmarking mandatory 2.index missing in pdf 3.compliance order missed in pdf 4.date missing on vakalatanama 5.affidavit missing in pdf	rsinghassociates
755	4/15/2026	0710102014042026(No.of Docs 2)	0710102014042026/2	INTERLOCUTORY APPLICATION (I.B.C)/818(ND)2026	NAVEEN KUMAR JAIN	Section 105,112, 113	4/17/2026	1.kindly attach the compliance order or latest order in PDF.	smartnomics

756	4/16/2026	0710102006612025(No.of Docs 2)	0710102006612025/12	INTERLOCUTORY APPLICATION (I.B.C)/331(PB)2025	MR. ASHWINI MEHRA VS. RAJASTHAN RAJYA VIDYUT UTPADAN NIGAM LIMITED	Sec 60(5)	4/17/2026	bookmarking mandatory.	raghav.chadha
757	4/15/2026	0710102014022026(No.of Docs 2)	0710102014022026/3	INTERLOCUTORY APPLICATION (I.B.C)/819(ND)2026	NAVEEN KUMAR JAIN	Section 105,112, 113	4/17/2026	1.kindly attach the compliance order or latest order in PDF.	smartnomics
758	4/16/2026	0710102006612025(No.of Docs 2)	0710102006612025/12	INTERLOCUTORY APPLICATION (I.B.C)/331(PB)2025	MR. ASHWINI MEHRA VS. RAJASTHAN RAJYA VIDYUT UTPADAN NIGAM LIMITED	Sec 60(5)	4/17/2026	bookmarking mandatory.	raghav.chadha
759	4/16/2026	0710102106162025(No.of Docs 1)	0710102106162025/1	TRANSFER APPLICATION (IBC)/68(PB)2025	JAGDISH MANSUKHANI	Rule16(d),NCL T Rules,2016 IBC	4/17/2026	1. incomplete file. 2. bookmarking and index mandatory. 3. kindly attach the compliance order or latest order	imuzammilmansuri
760	4/17/2026	0710102111872025(No.of Docs 2)	0710102111872025/4	INTERLOCUTORY APPLICATION (I.B.C)/552(ND)2026	RAJESH RAMNANI VSKARAN BHATIYA	Section 19(2) / Regulation 30	4/17/2026	1. kindly attach the compliance order or latest order 2. Remove double pagination in PDF.	prashantkatara
761	4/17/2026	0710102111872025(No.of Docs 2)	0710102111872025/5	INTERLOCUTORY APPLICATION (I.B.C)/552(ND)2026	RAJESH RAMNANI VSKARAN BHATIYA	Section 19(2) / Regulation 30	4/17/2026	1. kindly attach the compliance order or latest order	prashantkatara
762	4/16/2026	0710102081912024(No.of Docs 1)	0710102081912024/3	INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024	PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	4/17/2026	1. incomplete file. 2. kindly attach the proof of service with the affidavits and compliance order or latest order.	keshavseghal
763	4/16/2026	0710102081912024(No.of Docs 1)	0710102081912024/3	INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024	PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	4/17/2026	1. incomplete file. 2. kindly attach the proof of service with the affidavits and compliance order or latest order.	keshavseghal
764	4/16/2026	0710102081912024(No.of Docs 1)	0710102081912024/3	INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024	PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	4/17/2026	1. incomplete file. 2. kindly attach the proof of service with the affidavits and compliance order or latest order.	keshavseghal
765	4/16/2026	0710102081912024(No.of Docs 1)	0710102081912024/3	INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024	PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	4/17/2026	1. incomplete file. 2. kindly attach the proof of service with the affidavits and compliance order or latest order.	keshavseghal
766	4/16/2026	0710102102612025(No.of Docs 1)	0710102102612025/1	INTERLOCUTORY APPLICATION (I.B.C)/1139(ND)2026	NOOTAN GARG VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF MS THREE C SHELTERS PVT LTD	Sec 60(5)	4/17/2026	1. kindly attach the compliance order or latest order	advocatepranavgupta
767	4/17/2026	0710102088682025(No.of Docs 2)	0710102088682025/4	INTERLOCUTORY APPLICATION (I.B.C)/5463(ND)2025	MOHAN LAL JAIN VS. ASSISTANT P.F. COMMISSIONER & RECOVERY OFFICER	Sec 60(5)	4/17/2026	1. kindly attach the compliance order and latest order. 2. As per the compliance order the rejoinder was to be filed in before next hearing, and next date of hearing was in December. kindly file application for condonation of delay.	nikitamanu
768	4/17/2026	0710102100852025(No.of Docs 2)	0710102100852025/11	COMPANY PETITION IB (IBC)/650(ND)2025	AHLUWALIA CONTRACTS (INDIA) LIMITED VS. MS PRADEEP REALTORS INDIA PRIVATE LIMITED	IBC Under Sec 9	4/17/2026	1. kindly attach the compliance order or latest order with the pdf, also as per the compliance order the written submission was to be filed within 1 week	D/10522/2023
769	4/15/2026	0710102026772024(No.of Docs 1)	0710102026772024/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/38(ND)2024	TECHPARK MAINTENANCE SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/17/2026	1.index missing in pdf 2.welfare 25rs court fee 3rs tickets missed on vakalatnama	csashokverma
770	3/27/2026	0710102078072024(No.of Docs 3)	0710102078072024/2	COMPANY PETITION (COMPANIES ACT)/202(ND)2024	SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD.	Sec. 241(1)	4/16/2026	1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order	kumradhruv@
771	4/22/2026	0710102009792026(No.of Docs 3)	0710102009792026/3	INTERLOCUTORY APPLICATION(IBC)(PLAN)/11(ND)2026	SOUMITRA LAHIRI	Sec 30	4/16/2026	1. Counsel details and sign missed on an index. 2. date missed on an index.	SKRADVOCATES
772	4/22/2026	0710102009792026(No.of Docs 3)	0710102009792026/3	INTERLOCUTORY APPLICATION(IBC)(PLAN)/11(ND)2026	SOUMITRA LAHIRI	Sec 30	4/16/2026	1. Counsel details and sign missed on an index. 2. date missed on an index.	SKRADVOCATES
773	4/18/2026	0710102103482025(No.of Docs 2)	0710102103482025/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/94(ND)2025	MIDAS FOODS INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/16/2026	1.Latest Compliance order is not attached 2.need every pages sign in pdf 3.bookmarking mandatory	Shivananda@17
774	4/17/2026	0710102032642023(No.of Docs 3)	0710102032642023/106	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	4/16/2026	1. As per the compliance order dated 11.12.2025 the Reply was to be filed in one week, kindly file application for condonation of delay.	amitdubey11

775	4/20/2026	0710102101222025(No.of Docs 2)	0710102101222025/4	COMPANY PETITION IB (IBC)/678(ND)2025	ANNU ANAND AND ORS VS. MS WTC NOIDA DEVELOPMENT COMPANY PVT LTD	IBC under Sec 7	4/16/2026	1.as per the compliance order the rejoinder was to be filed with in one week. Kindly file application for condonation of delay. Also the matter was listed on 23.04.2026 kindly upload the latest order while refiling	abhindra
776	4/20/2026	0710102101222025(No.of Docs 2)	0710102101222025/4	COMPANY PETITION IB (IBC)/678(ND)2025	ANNU ANAND AND ORS VS. MS WTC NOIDA DEVELOPMENT COMPANY PVT LTD	IBC under Sec 7	4/16/2026	1.as per the compliance order the rejoinder was to be filed with in one week. Kindly file application for condonation of delay. Also the matter was listed on 23.04.2026 kindly upload the latest order while refiling	abhindra
777	4/20/2026	0710102101222025(No.of Docs 2)	0710102101222025/4	COMPANY PETITION IB (IBC)/678(ND)2025	ANNU ANAND AND ORS VS. MS WTC NOIDA DEVELOPMENT COMPANY PVT LTD	IBC under Sec 7	4/16/2026	1.as per the compliance order the rejoinder was to be filed with in one week. Kindly file application for condonation of delay. Also the matter was listed on 23.04.2026 kindly upload the latest order while refiling	abhindra
778	4/8/2026	0710102081492024(No.of Docs 2)	0710102081492024/8	COMPANY PETITION IB (IBC)/720(ND)2024	DCB BANK VS. GENESIS INFRATECH PRIVATE LIMITED	IBC under Sec 7	4/16/2026	1.as per the compliance order the reply was to be filed with in three days. Kindly file application for condonation of delay	akhil.shankhwar1
779	4/8/2026	0710102081492024(No.of Docs 2)	0710102081492024/8	COMPANY PETITION IB (IBC)/720(ND)2024	DCB BANK VS. GENESIS INFRATECH PRIVATE LIMITED	IBC under Sec 7	4/16/2026	1.as per the compliance order the reply was to be filed with in three days. Kindly file application for condonation of delay	akhil.shankhwar1
780	4/20/2026	0710102101222025(No.of Docs 2)	0710102101222025/4	COMPANY PETITION IB (IBC)/678(ND)2025	ANNU ANAND AND ORS VS. MS WTC NOIDA DEVELOPMENT COMPANY PVT LTD	IBC under Sec 7	4/16/2026	1.as per the compliance order the rejoinder was to be filed with in one week. Kindly file application for condonation of delay. Also the matter was listed on 23.04.2026 kindly upload the latest order while refiling	abhindra
781	4/17/2026	0710102032642023(No.of Docs 3)	0710102032642023/106	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	4/16/2026	1. As per the compliance order dated 11.12.2025 the Reply was to be filed in one week, kindly file application for condonation of delay.	amitdubey11
782	4/8/2026	0710102081492024(No.of Docs 2)	0710102081492024/8	COMPANY PETITION IB (IBC)/720(ND)2024	DCB BANK VS. GENESIS INFRATECH PRIVATE LIMITED	IBC under Sec 7	4/16/2026	1.as per the compliance order the reply was to be filed with in three days. Kindly file application for condonation of delay	akhil.shankhwar1
783	4/8/2026	0710102081492024(No.of Docs 2)	0710102081492024/8	COMPANY PETITION IB (IBC)/720(ND)2024	DCB BANK VS. GENESIS INFRATECH PRIVATE LIMITED	IBC under Sec 7	4/16/2026	1.as per the compliance order the reply was to be filed with in three days. Kindly file application for condonation of delay	akhil.shankhwar1
784	3/27/2026	0710102078072024(No.of Docs 3)	0710102078072024/2	COMPANY PETITION (COMPANIES ACT)/202(ND)2024	SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD.	Sec. 241(1)	4/16/2026	1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order	kumradhruv@
785	3/27/2026	0710102078072024(No.of Docs 3)	0710102078072024/2	COMPANY PETITION (COMPANIES ACT)/202(ND)2024	SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD.	Sec. 241(1)	4/16/2026	1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order	kumradhruv@
786	3/27/2026	0710102078072024(No.of Docs 3)	0710102078072024/2	COMPANY PETITION (COMPANIES ACT)/202(ND)2024	SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD.	Sec. 241(1)	4/16/2026	1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order	kumradhruv@
787	3/27/2026	0710102078072024(No.of Docs 3)	0710102078072024/2	COMPANY PETITION (COMPANIES ACT)/202(ND)2024	SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD.	Sec. 241(1)	4/16/2026	1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order	kumradhruv@
788	3/27/2026	0710102078072024(No.of Docs 3)	0710102078072024/2	COMPANY PETITION (COMPANIES ACT)/202(ND)2024	SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD.	Sec. 241(1)	4/16/2026	1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order	kumradhruv@
789	3/27/2026	0710102078072024(No.of Docs 3)	0710102078072024/2	COMPANY PETITION (COMPANIES ACT)/202(ND)2024	SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD.	Sec. 241(1)	4/16/2026	1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order	kumradhruv@
790	3/27/2026	0710102078072024(No.of Docs 3)	0710102078072024/2	COMPANY PETITION (COMPANIES ACT)/202(ND)2024	SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD.	Sec. 241(1)	4/16/2026	1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order	kumradhruv@
791	3/27/2026	0710102078072024(No.of Docs 3)	0710102078072024/2	COMPANY PETITION (COMPANIES ACT)/202(ND)2024	SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD.	Sec. 241(1)	4/16/2026	1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order	kumradhruv@
792	3/27/2026	0710102078072024(No.of Docs 3)	0710102078072024/2	COMPANY PETITION (COMPANIES ACT)/202(ND)2024	SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD.	Sec. 241(1)	4/16/2026	1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order	kumradhruv@

793	4/17/2026	0710102032642023(No.of Docs 3)	0710102032642023/106	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	4/16/2026	1. As per the compliance order dated 11.12.2025 the Reply was to be filed in one week, kindly file application for condonation of delay.	amitdubey11
794	4/17/2026	0710102032642023(No.of Docs 3)	0710102032642023/106	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	4/16/2026	1. As per the compliance order dated 11.12.2025 the Reply was to be filed in one week, kindly file application for condonation of delay.	amitdubey11
795	4/16/2026	0710102102672025(No.of Docs 1)	0710102102672025/1	INTERLOCUTORY APPLICATION (I.B.C)/1135(ND)2026	SUMIT GARG VS PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF MS THREE C SHELTERS PVT LTD	Sec 60(5)	4/16/2026	kindly attach the compliance or latest order.	advocatepranavgupta
796	4/20/2026	0710102001732026(No.of Docs 1)	0710102001732026/1	INTERLOCUTORY APPLICATION (I.B.C)/74(ND)2026	AJIT KUMAR GUPTA VS. BHIM SAIN GOYAL	Sec 60(5)	4/16/2026	1.as per the compliance order the affidavit was to be filed with in three days. Kindly file application for condonation of delay	mohit.nandwani
797	4/15/2026	0710102063922022(No.of Docs 2)	0710102063922022/10	COMPANY PETITION IB (IBC)/638(ND)2022	SBI GLOBAL FACTORS LIMITED VS. AKS ELECTRICALS AND ELECTRONICS LIMITED	IBC under Sec 7	4/16/2026	1.need every pages sign in pdf 2.kindly attach latest compliance order in pdf 3.Also as per the compliance order attached before it is observed that the rejoinder was to be filed within 3 days	adv.jiten
798	3/27/2026	0710102078072024(No.of Docs 3)	0710102078072024/2	COMPANY PETITION (COMPANIES ACT)/202(ND)2024	SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD.	Sec. 241(1)	4/16/2026	1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order	kumradhruv@
799	3/27/2026	0710102078072024(No.of Docs 3)	0710102078072024/2	COMPANY PETITION (COMPANIES ACT)/202(ND)2024	SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD.	Sec. 241(1)	4/16/2026	1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order	kumradhruv@
800	3/27/2026	0710102078072024(No.of Docs 3)	0710102078072024/2	COMPANY PETITION (COMPANIES ACT)/202(ND)2024	SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD.	Sec. 241(1)	4/16/2026	1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order	kumradhruv@
801	4/15/2026	0710102016522026(No.of Docs 5)	0710102016522026/3	INTERLOCUTORY APPLICATION (I.B.C)/966(ND)2026	PRASSAN NAVIN KUMAR SINHA	Sec 60(5)	4/16/2026	In the present file, it is not discernible as to what exactly has been filed, as multiple sets of documents appear to have been placed on record. In case the same has been filed pursuant to any specific order of the Hon'ble Court, the compliance order may kindly be annexed before the index. It is further submitted that in a majority of the pagination, instances of duplicate/double page numbering have been noticed. The same may kindly be examined carefully and necessary rectification be carried out. After due verification, if any further submission is required from our end, the same may be appropriately reflected in the index with a specific note indicating the status and nature of the file.	Naren01
802	3/27/2026	0710102078072024(No.of Docs 3)	0710102078072024/2	COMPANY PETITION (COMPANIES ACT)/202(ND)2024	SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD.	Sec. 241(1)	4/16/2026	1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order	kumradhruv@
803	4/16/2026	0710102107992025(No.of Docs 2)	0710102107992025/3	COMPANY PETITION IB (IBC)/14(ND)2026	CRYSTAL CONSTRUCTION COMPANY VS. BRIJ GOPAL CONSTRUCTION COMPANY PRIVATE LIMITED	IBC Under Sec 9	4/16/2026	1.bookmarking mandatory 2.need every pages signed and true copy in annexure 3.kindly attach latest compliance order in pdf	ritu.raj
804	4/21/2026	0710102078382023(No.of Docs 2)	0710102078382023/4	INTERLOCUTORY APPLICATION (I.B.C)/4905(ND)2023	SHASHI BHUSHAN PRASAD VS. CA ANMOL KUMAR	19(2)	4/16/2026	1.as per the compliance order the affidavit was to be filed with in two weeks.	admin@chandhiok.com
805	4/21/2026	0710102078382023(No.of Docs 2)	0710102078382023/4	INTERLOCUTORY APPLICATION (I.B.C)/4905(ND)2023	SHASHI BHUSHAN PRASAD VS. CA ANMOL KUMAR	19(2)	4/16/2026	1.as per the compliance order the affidavit was to be filed with in two weeks.	admin@chandhiok.com
806	4/21/2026	0710102078382023(No.of Docs 2)	0710102078382023/4	INTERLOCUTORY APPLICATION (I.B.C)/4905(ND)2023	SHASHI BHUSHAN PRASAD VS. CA ANMOL KUMAR	19(2)	4/16/2026	1.as per the compliance order the affidavit was to be filed with in two weeks.	admin@chandhiok.com
807	4/21/2026	0710102078382023(No.of Docs 2)	0710102078382023/4	INTERLOCUTORY APPLICATION (I.B.C)/4905(ND)2023	SHASHI BHUSHAN PRASAD VS. CA ANMOL KUMAR	19(2)	4/16/2026	1.as per the compliance order the affidavit was to be filed with in two weeks.	admin@chandhiok.com
808	4/20/2026	0710102105322025(No.of Docs 2)	0710102105322025/1	COMPANY APPEAL (IBC)/19(ND)2025	AIR OFFICER COMMANDING VS. DINKAR T VENKATASUBRAMANIAN THE LIQUIDATOR OF GO AIRLINES (INDIA) LIMITED	Sec 42	4/16/2026	1.kindly attach the latest order in pdf	yugam2107
809	4/20/2026	0710102105322025(No.of Docs 2)	0710102105322025/1	COMPANY APPEAL (IBC)/19(ND)2025	AIR OFFICER COMMANDING VS. DINKAR T VENKATASUBRAMANIAN THE LIQUIDATOR OF GO AIRLINES (INDIA) LIMITED	Sec 42	4/16/2026	1.kindly attach the latest order in pdf	yugam2107

810	4/20/2026	0710102105322025(No.of Docs 2)	0710102105322025/1	COMPANY APPEAL (IBC)/19(ND)2025	AIR OFFICER COMMANDING VS. DINKAR T VENKATASUBRAMANIAN THE LIQUIDATOR OF GO AIRLINES (INDIA) LIMITED	Sec 42	4/16/2026	1.kindly attach the latest order in pdf	yugam2107
811	4/20/2026	0710102105322025(No.of Docs 2)	0710102105322025/1	COMPANY APPEAL (IBC)/19(ND)2025	AIR OFFICER COMMANDING VS. DINKAR T VENKATASUBRAMANIAN THE LIQUIDATOR OF GO AIRLINES (INDIA) LIMITED	Sec 42	4/16/2026	1.kindly attach the latest order in pdf	yugam2107
812	3/27/2026	0710102078072024(No.of Docs 3)	0710102078072024/2	COMPANY PETITION (COMPANIES ACT)/202(ND)2024	SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD.	Sec. 241(1)	4/16/2026	1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order	kumradhrv@
813	3/27/2026	0710102078072024(No.of Docs 3)	0710102078072024/2	COMPANY PETITION (COMPANIES ACT)/202(ND)2024	SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD.	Sec. 241(1)	4/16/2026	1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order	kumradhrv@
814	4/16/2026	0710102085872025(No.of Docs 3)	0710102085872025/1	COMPANY PETITION (COMPANIES ACT)/196(ND)2025	SHUBHAM GUPTA VS. SUNDER CHEMICAL AND AGARBATTI WORKS PVT. LTD.	Sec. 58(3)	4/16/2026	1. kindly combine all documents in one PDF. 2. kindly attach the latest order in PDF. 3 As per the compliance order the memo of parties was to be filed within Two weeks.	Naren01
815	4/18/2026	0710102103482025(No.of Docs 2)	0710102103482025/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/94(ND)2025	MIDAS FOODS INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/16/2026	1.Latest Compliance order is not attached 2.need every pages sign in pdf 3.bookmarking mandatory	Shivananda@17
816	4/16/2026	0710102023762020(No.of Docs 2)	0710102023762020/80	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 242(4),Sec. 241(1)	4/16/2026	OBJECTIONS 1 Non-filing of Compliance Order: The compliance order has not been attached along with the present filing. 2Inconsistent Index and Pagination: Initially an index of 67 pages was attached, however subsequently 404 pages have been filed, creating discrepancy in record and pagination. 3Volume II Not Properly Uploaded: It is submitted that Volume II referred in the filing has not been uploaded 4 Unclear Nature of Filing: The nature of filing is not clear. It is not understandable whether it is an appeal, interlocutory application, or mere additional documents submission. 5 So if your filing is before NCLT, then "APPELLATE JURISDICTION" and "Company Appeal (AT)" are incorrect and must be replaced. page no 5 ,9 all pages you were mentioned APPELLATE Overall Defective Filing: Due to missing compliance order, mismatch in index/pages, non-upload of Volume II, and unclear procedural classification, the kindly paste tickets on blank side in vakalatnama as the contents of vakalatnama are hiding	MOKSH TYAGI
817	4/15/2026	0710102027952024(No.of Docs 1)	0710102027952024/17	COMPANY PETITION (COMPANIES ACT)/75(ND)2024	GREAT CITY DEVELOPERS PRIVATE LIMITED VS. UJWAL PROPERTIES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/16/2026	As per the Compliance order the affidavit was to be filed within 2 weeks, no condonation of delay is sought	k18ram
818	4/15/2026	0710102030282022(No.of Docs 1)	0710102030282022/7	INTERLOCUTORY APPLICATION (I.B.C)/2053(PB)2022	GULSHAN KUMAR GUPTA	Application under any other provisions- IBC	4/16/2026	As per the Compliance order the affidavit was to be filed within 2 weeks, no condonation of delay is sought	IPGULSHAN
819	4/18/2026	0710102103482025(No.of Docs 2)	0710102103482025/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/94(ND)2025	MIDAS FOODS INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/16/2026	1.Latest Compliance order is not attached 2.need every pages sign in pdf 3.bookmarking mandatory	Shivananda@17
820	4/16/2026	0710102001322026(No.of Docs 4)	0710102001322026/2	COMPANY PETITION IB (IBC)/26(ND)2026	ARUN MOHANLAL JOSHI AND ANR. VS. ALCOBEX METALS LIMITED	IBC under Sec 7	4/16/2026	1.wrong file kindly file in an application for condonation of delay along with one thousand cost	sangeeta233
821	4/16/2026	0710102001322026(No.of Docs 4)	0710102001322026/2	COMPANY PETITION IB (IBC)/26(ND)2026	ARUN MOHANLAL JOSHI AND ANR. VS. ALCOBEX METALS LIMITED	IBC under Sec 7	4/16/2026	1.wrong file kindly file in an application for condonation of delay along with one thousand cost	sangeeta233
822	4/16/2026	0710102001322026(No.of Docs 4)	0710102001322026/2	COMPANY PETITION IB (IBC)/26(ND)2026	ARUN MOHANLAL JOSHI AND ANR. VS. ALCOBEX METALS LIMITED	IBC under Sec 7	4/16/2026	1.wrong file kindly file in an application for condonation of delay along with one thousand cost	sangeeta233
823	4/16/2026	0710102001322026(No.of Docs 4)	0710102001322026/2	COMPANY PETITION IB (IBC)/26(ND)2026	ARUN MOHANLAL JOSHI AND ANR. VS. ALCOBEX METALS LIMITED	IBC under Sec 7	4/16/2026	1.wrong file kindly file in an application for condonation of delay along with one thousand cost	sangeeta233
824	4/20/2026	0710102001732026(No.of Docs 1)	0710102001732026/1	INTERLOCUTORY APPLICATION (I.B.C)/74(ND)2026	AJIT KUMAR GUPTA VS. BHIM SAIN GOYAL	Sec 60(5)	4/16/2026	1.as per the compliance order the affidavit was to be filed with in three days. Kindly file application for condonation of delay	mohit.nandwani
825	4/20/2026	0710102001732026(No.of Docs 1)	0710102001732026/1	INTERLOCUTORY APPLICATION (I.B.C)/74(ND)2026	AJIT KUMAR GUPTA VS. BHIM SAIN GOYAL	Sec 60(5)	4/16/2026	1.as per the compliance order the affidavit was to be filed with in three days. Kindly file application for condonation of delay	mohit.nandwani
826	4/20/2026	0710102001732026(No.of Docs 1)	0710102001732026/1	INTERLOCUTORY APPLICATION (I.B.C)/74(ND)2026	AJIT KUMAR GUPTA VS. BHIM SAIN GOYAL	Sec 60(5)	4/16/2026	1.as per the compliance order the affidavit was to be filed with in three days. Kindly file application for condonation of delay	mohit.nandwani
827	4/18/2026	0710102103482025(No.of Docs 2)	0710102103482025/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/94(ND)2025	MIDAS FOODS INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/16/2026	1.Latest Compliance order is not attached 2.need every pages sign in pdf 3.bookmarking mandatory	Shivananda@17
828	4/16/2026	0710102102642025(No.of Docs 1)	0710102102642025/1	INTERLOCUTORY APPLICATION (I.B.C)/1136(ND)2026	SHIKHA GARG VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF MS THREE C SHELTERS PVT LTD	Sec 60(5)	4/16/2026	1. kindly attach the compliance order or latest order	advocatepranavgupta

829	4/22/2026	0710102009792026(No.of Docs 3)	0710102009792026/3	INTERLOCUTORY APPLICATION(IBC)(P LAN)/11(ND)2026	SOUMITRA LAHIRI	Sec 30	4/16/2026	1. Counsel details and sign missed on an index. 2. date missed on an index.	SKRADVOCATES
830	4/22/2026	0710102009792026(No.of Docs 3)	0710102009792026/3	INTERLOCUTORY APPLICATION(IBC)(P LAN)/11(ND)2026	SOUMITRA LAHIRI	Sec 30	4/16/2026	1. Counsel details and sign missed on an index. 2. date missed on an index.	SKRADVOCATES
831	4/6/2026	0710102019582026(No.of Docs 2)	0710102019582026/1	INTERLOCUTORY APPLICATION (I.B.C)/1114(ND)2026	MOHAMMAD TAUFIQ VS. UMESH SINGHAL	Rule 11 of NCLT, 2016	4/15/2026	1.as per the compliance the reply was to be filed with in three days.	vishalganda
832	4/6/2026	0710102019582026(No.of Docs 2)	0710102019582026/1	INTERLOCUTORY APPLICATION (I.B.C)/1114(ND)2026	MOHAMMAD TAUFIQ VS. UMESH SINGHAL	Rule 11 of NCLT, 2016	4/15/2026	1.as per the compliance the reply was to be filed with in three days.	vishalganda
833	4/21/2026	0710102009332026(No.of Docs 2)	0710102009332026/3	INTERLOCUTORY APPLICATION (I.B.C)/653(ND)2026	AMANBIR SINGH SETHI VS. BOULEVARD PROJECTS PVT. LTD.	Sec 60(5)	4/15/2026	1. kindly attach the order 20.03.2026 missed in PDF.PLEASE CORRECT NOTE DETAIL	psplegal
834	4/23/2026	0710102078382023(No.of Docs 2)	0710102078382023/3	INTERLOCUTORY APPLICATION (I.B.C)/4905(ND)2023	SHASHI BHUSHAN PRASAD VS. CA ANMOL KUMAR	19(2)	4/15/2026	1. as per the compliance order dated 25.02.2026, the affidavit was to be filed within two week, kindly file application for condonation of delay	admin@chandhiok.com
835	4/14/2026	0710102081912024(No.of Docs 2)	0710102081912024/4	INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024	PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	4/15/2026	1. kindly attach the compliance or latest order.	keshavsehgal
836	4/21/2026	0710102009332026(No.of Docs 2)	0710102009332026/3	INTERLOCUTORY APPLICATION (I.B.C)/653(ND)2026	AMANBIR SINGH SETHI VS. BOULEVARD PROJECTS PVT. LTD.	Sec 60(5)	4/15/2026	1. kindly attach the order 20.03.2026 missed in PDF.PLEASE CORRECT NOTE DETAIL	psplegal
837	4/14/2026	0710102092022023(No.of Docs 3)	0710102092022023/9	INTERLOCUTORY APPLICATION (I.B.C)/6051(ND)2023	RAVI BANSAL	Sec 54(1)	4/15/2026	1. master index missing in PDF. 2. as mentioned in the index compliance order 02.02.2026 is missing in PDF. Kindly attach compliance order/latest order of the Court	arenesslaw
838	4/13/2026	0710102105472025(No.of Docs 2)	0710102105472025/2	COMPANY PETITION (COMPANIES ACT)/214(ND)2025	SANTANU SINHA VS. CLIXXO BROADBAND PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/15/2026	1.wrong file 2.kindly file IA 3.kindly attach compliance order in pdf	vijay@vidhisastras
839	4/21/2026	0710102009332026(No.of Docs 2)	0710102009332026/3	INTERLOCUTORY APPLICATION (I.B.C)/653(ND)2026	AMANBIR SINGH SETHI VS. BOULEVARD PROJECTS PVT. LTD.	Sec 60(5)	4/15/2026	1. kindly attach the order 20.03.2026 missed in PDF.PLEASE CORRECT NOTE DETAIL	psplegal
840	4/14/2026	0710102021562023(No.of Docs 1)	0710102021562023/17	COMPANY PETITION IB (IBC)/451(ND)2023	STATE BANK OF INDIA VS. SHREEOM WIRES PRIVATE LIMITED	Section 95(1)	4/15/2026	1. kindly attach the compliance or latest order.	ak10911
841	4/6/2026	0710102019582026(No.of Docs 2)	0710102019582026/1	INTERLOCUTORY APPLICATION (I.B.C)/1114(ND)2026	MOHAMMAD TAUFIQ VS. UMESH SINGHAL	Rule 11 of NCLT, 2016	4/15/2026	1.as per the compliance the reply was to be filed with in three days.	vishalganda
842	4/13/2026	0710102058252025(No.of Docs 2)	0710102058252025/6	COMPANY PETITION (COMPANIES ACT)/111(ND)2025	NITIN GUPTA VS. ARCOP ASSOCIATES PRIVATE LTD.	Sec. 241(1),Sec. 244(1)	4/15/2026	1.kindly attach compliance order/latest order of NCLT in pdf	jaivardhan.jeph
843	4/6/2026	0710102019582026(No.of Docs 2)	0710102019582026/1	INTERLOCUTORY APPLICATION (I.B.C)/1114(ND)2026	MOHAMMAD TAUFIQ VS. UMESH SINGHAL	Rule 11 of NCLT, 2016	4/15/2026	1.as per the compliance the reply was to be filed with in three days.	vishalganda
844	4/13/2026	0710102058252025(No.of Docs 2)	0710102058252025/6	COMPANY PETITION (COMPANIES ACT)/111(ND)2025	NITIN GUPTA VS. ARCOP ASSOCIATES PRIVATE LTD.	Sec. 241(1),Sec. 244(1)	4/15/2026	1.kindly attach compliance order/latest order of NCLT in pdf	jaivardhan.jeph
845	4/14/2026	0710102005432026(No.of Docs 2)	0710102005432026/2	IA (LIQ.) PROGRESS REPORT/86(ND)2026	SHYAM ARORA VS. BSMART TECH (P) LTD.	Reg. 15 of IBBI (Liq.) Regulation 2016	4/15/2026	1. wrong file, kindly file under an application	shyam1968
846	4/14/2026	0710102005382026(No.of Docs 2)	0710102005382026/1	IA (LIQ.) PROGRESS REPORT/84(ND)2026	SHYAM ARORA VS. VANDANA MOTORS	Reg. 15 of IBBI (Liq.) Regulation 2016	4/15/2026	1. wrong file, kindly file under application	shyam1968
847	4/13/2026	0710102058252025(No.of Docs 2)	0710102058252025/6	COMPANY PETITION (COMPANIES ACT)/111(ND)2025	NITIN GUPTA VS. ARCOP ASSOCIATES PRIVATE LTD.	Sec. 241(1),Sec. 244(1)	4/15/2026	1.kindly attach compliance order/latest order of NCLT in pdf	jaivardhan.jeph
848	4/6/2026	0710102019582026(No.of Docs 2)	0710102019582026/1	INTERLOCUTORY APPLICATION (I.B.C)/1114(ND)2026	MOHAMMAD TAUFIQ VS. UMESH SINGHAL	Rule 11 of NCLT, 2016	4/15/2026	1.as per the compliance the reply was to be filed with in three days.	vishalganda

849	4/6/2026	0710102019582026(No.of Docs 2)	0710102019582026/1	INTERLOCUTORY APPLICATION (I.B.C)/1114(ND)2026	MOHAMMAD TAUFIQ VS. UMESH SINGHAL	Rule 11 of NCLT, 2016	4/15/2026	1.as per the compliance the reply was to be filed with in three days.	vishalganda
850	4/6/2026	0710102019582026(No.of Docs 2)	0710102019582026/1	INTERLOCUTORY APPLICATION (I.B.C)/1114(ND)2026	MOHAMMAD TAUFIQ VS. UMESH SINGHAL	Rule 11 of NCLT, 2016	4/15/2026	1.as per the compliance the reply was to be filed with in three days.	vishalganda
851	4/21/2026	0710102009332026(No.of Docs 2)	0710102009332026/3	INTERLOCUTORY APPLICATION (I.B.C)/653(ND)2026	AMANBIR SINGH SETHI VS. BOULEVARD PROJECTS PVT. LTD.	Sec 60(5)	4/15/2026	1. kindly attach the order 20.03.2026 missed in PDF.PLEASE CORRECT NOTE DETAIL	psplegal
852	4/23/2026	0710102078382023(No.of Docs 2)	0710102078382023/3	INTERLOCUTORY APPLICATION (I.B.C)/4905(ND)2023	SHASHI BHUSHAN PRASAD VS. CA ANMOL KUMAR	19(2)	4/15/2026	1. as per the compliance order dated 25.02.2026, the affidavit was to be filed within two week, kindly file application for condonation of delay	admin@chandhiok.com
853	4/21/2026	0710102009332026(No.of Docs 2)	0710102009332026/3	INTERLOCUTORY APPLICATION (I.B.C)/653(ND)2026	AMANBIR SINGH SETHI VS. BOULEVARD PROJECTS PVT. LTD.	Sec 60(5)	4/15/2026	1. kindly attach the order 20.03.2026 missed in PDF.PLEASE CORRECT NOTE DETAIL	psplegal
854	4/21/2026	0710102009332026(No.of Docs 2)	0710102009332026/3	INTERLOCUTORY APPLICATION (I.B.C)/653(ND)2026	AMANBIR SINGH SETHI VS. BOULEVARD PROJECTS PVT. LTD.	Sec 60(5)	4/15/2026	1. kindly attach the order 20.03.2026 missed in PDF.PLEASE CORRECT NOTE DETAIL	psplegal
855	4/6/2026	0710102019582026(No.of Docs 2)	0710102019582026/1	INTERLOCUTORY APPLICATION (I.B.C)/1114(ND)2026	MOHAMMAD TAUFIQ VS. UMESH SINGHAL	Rule 11 of NCLT, 2016	4/15/2026	1.as per the compliance the reply was to be filed with in three days.	vishalganda
856	4/14/2026	0710102021682023(No.of Docs 1)	0710102021682023/3	COMPANY PETITION IB (IBC)/411(ND)2023	STATE BANK OF INDIA VS. GOPAL SINGHAL	Section 95(1)	4/15/2026	1. kindly attach the compliance or latest order.	ak10911
857	4/21/2026	0710102009332026(No.of Docs 2)	0710102009332026/3	INTERLOCUTORY APPLICATION (I.B.C)/653(ND)2026	AMANBIR SINGH SETHI VS. BOULEVARD PROJECTS PVT. LTD.	Sec 60(5)	4/15/2026	1. kindly attach the order 20.03.2026 missed in PDF.PLEASE CORRECT NOTE DETAIL	psplegal
858	4/13/2026	0710102006602026(No.of Docs 3)	0710102006602026/4	COMPANY PETITION IB (IBC)/51(ND)2026	AADHAR SECURITIES PRIVATE LIMITED	IBC Section 59	4/15/2026	1.need every pages sign and true copy on the annexure	apoorv@cjalaw.in
859	4/21/2026	0710102009332026(No.of Docs 2)	0710102009332026/3	INTERLOCUTORY APPLICATION (I.B.C)/653(ND)2026	AMANBIR SINGH SETHI VS. BOULEVARD PROJECTS PVT. LTD.	Sec 60(5)	4/15/2026	1. kindly attach the order 20.03.2026 missed in PDF.PLEASE CORRECT NOTE DETAIL	psplegal
860	4/23/2026	0710102078382023(No.of Docs 2)	0710102078382023/3	INTERLOCUTORY APPLICATION (I.B.C)/4905(ND)2023	SHASHI BHUSHAN PRASAD VS. CA ANMOL KUMAR	19(2)	4/15/2026	1. as per the compliance order dated 25.02.2026, the affidavit was to be filed within two week, kindly file application for condonation of delay	admin@chandhiok.com
861	4/15/2026	0710102095122019(No.of Docs 5)	0710102095122019/9	COMPANY PETITION (COMPANIES ACT)/97(PB)2019	SHIVI HOLDINGS PVT LTD VS. SHIVI HOLDINGS PVT LTD	Sec. 241(1)	4/15/2026	1. Remove double pagination in all PDF. 2. numbering missed on bookmarking 3. pages are not readable properly kindly upload the clear pages are 209 to 233. 4. kindly attach the compliance or latest order.	Himangi27
862	4/23/2026	0710102078382023(No.of Docs 2)	0710102078382023/3	INTERLOCUTORY APPLICATION (I.B.C)/4905(ND)2023	SHASHI BHUSHAN PRASAD VS. CA ANMOL KUMAR	19(2)	4/15/2026	1. as per the compliance order dated 25.02.2026, the affidavit was to be filed within two week, kindly file application for condonation of delay	admin@chandhiok.com
863	4/13/2026	0710102058252025(No.of Docs 2)	0710102058252025/6	COMPANY PETITION (COMPANIES ACT)/111(ND)2025	NITIN GUPTA VS. ARCOP ASSOCIATES PRIVATE LTD.	Sec. 241(1),Sec. 244(1)	4/15/2026	1.kindly attach compliance order/latest order of NCLT in pdf	jaivardhan.jeph
864	4/6/2026	0710102019582026(No.of Docs 2)	0710102019582026/1	INTERLOCUTORY APPLICATION (I.B.C)/1114(ND)2026	MOHAMMAD TAUFIQ VS. UMESH SINGHAL	Rule 11 of NCLT, 2016	4/15/2026	1.as per the compliance the reply was to be filed with in three days.	vishalganda
865	4/21/2026	0710102009332026(No.of Docs 2)	0710102009332026/3	INTERLOCUTORY APPLICATION (I.B.C)/653(ND)2026	AMANBIR SINGH SETHI VS. BOULEVARD PROJECTS PVT. LTD.	Sec 60(5)	4/15/2026	1. kindly attach the order 20.03.2026 missed in PDF.PLEASE CORRECT NOTE DETAIL	psplegal
866	4/16/2026	0710102003942023(No.of Docs 2)	0710102003942023/15	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2023	J. H. JEWELS PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/14/2026	1.incomplete file	GLOBIZ
867	4/9/2026	0710102002192021(No.of Docs 3)	0710102002192021/3	INTERLOCUTORY APPLICATION (I.B.C)/125(ND)2021	VIVEK GAUR VS. SUNIL KUMAR JAIN	Sec 60(5)	4/14/2026	1. kindly attach latest compliance order/last order of the court	kkunali11
868	4/9/2026	0710102002192021(No.of Docs 3)	0710102002192021/3	INTERLOCUTORY APPLICATION (I.B.C)/125(ND)2021	VIVEK GAUR VS. SUNIL KUMAR JAIN	Sec 60(5)	4/14/2026	1. kindly attach latest compliance order/last order of the court	kkunali11
869	4/9/2026	0710102002192021(No.of Docs 3)	0710102002192021/3	INTERLOCUTORY APPLICATION (I.B.C)/125(ND)2021	VIVEK GAUR VS. SUNIL KUMAR JAIN	Sec 60(5)	4/14/2026	1. kindly attach latest compliance order/last order of the court	kkunali11

870	4/9/2026	0710102002192021(No.of Docs 3)	0710102002192021/3	INTERLOCUTORY APPLICATION (I.B.C)/125(ND)2021	VIVEK GAUR VS. SUNIL KUMAR JAIN	Sec 60(5)	4/14/2026	1. kindly attach latest compliance order/last order of the court	kkunall11
871	4/17/2026	0710102032642023(No.of Docs 4)	0710102032642023/105	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	4/14/2026	Kindly file application for condonation of delay	amitdubey11
872	4/17/2026	0710102032642023(No.of Docs 4)	0710102032642023/105	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	4/14/2026	Kindly file application for condonation of delay	amitdubey11
873	4/16/2026	0710102026132026(No.of Docs 2)	0710102026132026/1	INTERLOCUTORY APPLICATION (I.B.C)/1503(ND)2026	MR MURLIDHAR SINGH VS. MR VIVEK SHARMA	Sec 60(5)	4/14/2026	1.as per the compliance order the reply was to be filed with in one week. 2.copy of vakalatanama missed in pdf	LD3682009
874	4/13/2026	0710102006602026(No.of Docs 3)	0710102006602026/5	COMPANY PETITION IB (IBC)/51(ND)2026	AADHAR SECURITIES PRIVATE LIMITED	IBC Section 59	4/14/2026	1.this pages are wrong adjust align no of 198,237,253,263,265,297,	apoorv@cjalaw.in
875	4/13/2026	0710102006602026(No.of Docs 3)	0710102006602026/5	COMPANY PETITION IB (IBC)/51(ND)2026	AADHAR SECURITIES PRIVATE LIMITED	IBC Section 59	4/14/2026	1.this pages are wrong adjust align no of 198,237,253,263,265,297,	apoorv@cjalaw.in
876	4/13/2026	0710102006602026(No.of Docs 3)	0710102006602026/5	COMPANY PETITION IB (IBC)/51(ND)2026	AADHAR SECURITIES PRIVATE LIMITED	IBC Section 59	4/14/2026	1.this pages are wrong adjust align no of 198,237,253,263,265,297,	apoorv@cjalaw.in
877	4/13/2026	0710102006602026(No.of Docs 3)	0710102006602026/5	COMPANY PETITION IB (IBC)/51(ND)2026	AADHAR SECURITIES PRIVATE LIMITED	IBC Section 59	4/14/2026	1.this pages are wrong adjust align no of 198,237,253,263,265,297,	apoorv@cjalaw.in
878	4/16/2026	0710102026132026(No.of Docs 2)	0710102026132026/1	INTERLOCUTORY APPLICATION (I.B.C)/1503(ND)2026	MR MURLIDHAR SINGH VS. MR VIVEK SHARMA	Sec 60(5)	4/14/2026	1.as per the compliance order the reply was to be filed with in one week. 2.copy of vakalatanama missed in pdf	LD3682009
879	4/16/2026	0710102026132026(No.of Docs 2)	0710102026132026/1	INTERLOCUTORY APPLICATION (I.B.C)/1503(ND)2026	MR MURLIDHAR SINGH VS. MR VIVEK SHARMA	Sec 60(5)	4/14/2026	1.as per the compliance order the reply was to be filed with in one week. 2.copy of vakalatanama missed in pdf	LD3682009
880	4/16/2026	0710102026132026(No.of Docs 2)	0710102026132026/1	INTERLOCUTORY APPLICATION (I.B.C)/1503(ND)2026	MR MURLIDHAR SINGH VS. MR VIVEK SHARMA	Sec 60(5)	4/14/2026	1.as per the compliance order the reply was to be filed with in one week. 2.copy of vakalatanama missed in pdf	LD3682009
881	4/7/2026	0710102009422026(No.of Docs 2)	0710102009422026/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2026	OVINGTON FINANCE PRIVATE LIMITED VS. NA	Sec. 230-232 - Second Motion	4/14/2026	The proof of service is not required kindly mention that proof of service is not required in this file. 2. As per compliance order the affidavit was to be filled within one week. 3. file the documents seperately.	ABHISHEKNEGI
882	4/7/2026	0710102009422026(No.of Docs 2)	0710102009422026/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2026	OVINGTON FINANCE PRIVATE LIMITED VS. NA	Sec. 230-232 - Second Motion	4/14/2026	The proof of service is not required kindly mention that proof of service is not required in this file. 2. As per compliance order the affidavit was to be filled within one week. 3. file the documents seperately.	ABHISHEKNEGI
883	4/17/2026	0710102032642023(No.of Docs 4)	0710102032642023/105	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	4/14/2026	Kindly file application for condonation of delay	amitdubey11
884	4/17/2026	0710102032642023(No.of Docs 4)	0710102032642023/105	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	4/14/2026	Kindly file application for condonation of delay	amitdubey11
885	4/16/2026	0710102013572026(No.of Docs 4)	0710102013572026/1	COMPANY PETITION (COMPANIES ACT)/28(ND)2026	GAURAV AGARWAL VS. SAMARTH LIFE MANAGEMENT PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/14/2026	1.incomplete file 2. bookmarking and index mandatory.	varshabanerjee
886	4/16/2026	0710102013572026(No.of Docs 4)	0710102013572026/1	COMPANY PETITION (COMPANIES ACT)/28(ND)2026	GAURAV AGARWAL VS. SAMARTH LIFE MANAGEMENT PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/14/2026	1.incomplete file 2. bookmarking and index mandatory.	varshabanerjee
887	4/16/2026	0710102013572026(No.of Docs 4)	0710102013572026/1	COMPANY PETITION (COMPANIES ACT)/28(ND)2026	GAURAV AGARWAL VS. SAMARTH LIFE MANAGEMENT PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/14/2026	1.incomplete file 2. bookmarking and index mandatory.	varshabanerjee
888	4/16/2026	0710102013572026(No.of Docs 4)	0710102013572026/1	COMPANY PETITION (COMPANIES ACT)/28(ND)2026	GAURAV AGARWAL VS. SAMARTH LIFE MANAGEMENT PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/14/2026	1.incomplete file 2. bookmarking and index mandatory.	varshabanerjee
889	4/16/2026	0710102003942023(No.of Docs 2)	0710102003942023/15	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2023	J. H. JEWELS PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/14/2026	1.incomplete file	GLOBIZ

890	4/16/2026	0710102003942023(No.of Docs 2)	0710102003942023/15	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2023	J. H. JEWELS PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/14/2026	1.incomplete file	GLOBIZ
891	4/7/2026	0710102009422026(No.of Docs 2)	0710102009422026/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2026	OVINGTON FINANCE PRIVATE LIMITED VS. NA	Sec. 230-232 - Second Motion	4/14/2026	The proof of service is not required kindly mention that proof of service is not required in this file. 2. As per compliance order the affidavit was to be filled within one week. 3. file the documents separately.	ABHISHEKNEGI
892	4/7/2026	0710102009422026(No.of Docs 2)	0710102009422026/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2026	OVINGTON FINANCE PRIVATE LIMITED VS. NA	Sec. 230-232 - Second Motion	4/14/2026	The proof of service is not required kindly mention that proof of service is not required in this file. 2. As per compliance order the affidavit was to be filled within one week. 3. file the documents separately.	ABHISHEKNEGI
893	4/7/2026	0710102009422026(No.of Docs 2)	0710102009422026/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2026	OVINGTON FINANCE PRIVATE LIMITED VS. NA	Sec. 230-232 - Second Motion	4/14/2026	The proof of service is not required kindly mention that proof of service is not required in this file. 2. As per compliance order the affidavit was to be filled within one week. 3. file the documents separately.	ABHISHEKNEGI
894	4/7/2026	0710102009422026(No.of Docs 2)	0710102009422026/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2026	OVINGTON FINANCE PRIVATE LIMITED VS. NA	Sec. 230-232 - Second Motion	4/14/2026	The proof of service is not required kindly mention that proof of service is not required in this file. 2. As per compliance order the affidavit was to be filled within one week. 3. file the documents separately.	ABHISHEKNEGI
895	4/16/2026	0710102003942023(No.of Docs 2)	0710102003942023/15	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2023	J. H. JEWELS PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/14/2026	1.incomplete file	GLOBIZ
896	4/16/2026	0710102003942023(No.of Docs 2)	0710102003942023/15	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2023	J. H. JEWELS PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/14/2026	1.incomplete file	GLOBIZ
897	4/16/2026	0710102003942023(No.of Docs 2)	0710102003942023/15	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2023	J. H. JEWELS PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/14/2026	1.incomplete file	GLOBIZ
898	4/16/2026	0710102003942023(No.of Docs 2)	0710102003942023/15	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2023	J. H. JEWELS PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/14/2026	1.incomplete file	GLOBIZ
899	4/16/2026	0710102003942023(No.of Docs 2)	0710102003942023/15	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2023	J. H. JEWELS PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/14/2026	1.incomplete file	GLOBIZ
900	4/16/2026	0710102003942023(No.of Docs 2)	0710102003942023/15	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2023	J. H. JEWELS PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/14/2026	1.incomplete file	GLOBIZ
901	4/7/2026	0710102009422026(No.of Docs 2)	0710102009422026/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2026	OVINGTON FINANCE PRIVATE LIMITED VS. NA	Sec. 230-232 - Second Motion	4/14/2026	The proof of service is not required kindly mention that proof of service is not required in this file. 2. As per compliance order the affidavit was to be filled within one week. 3. file the documents separately.	ABHISHEKNEGI
902	4/7/2026	0710102009422026(No.of Docs 2)	0710102009422026/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2026	OVINGTON FINANCE PRIVATE LIMITED VS. NA	Sec. 230-232 - Second Motion	4/14/2026	The proof of service is not required kindly mention that proof of service is not required in this file. 2. As per compliance order the affidavit was to be filled within one week. 3. file the documents separately.	ABHISHEKNEGI
903	4/7/2026	0710102009422026(No.of Docs 2)	0710102009422026/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2026	OVINGTON FINANCE PRIVATE LIMITED VS. NA	Sec. 230-232 - Second Motion	4/14/2026	The proof of service is not required kindly mention that proof of service is not required in this file. 2. As per compliance order the affidavit was to be filled within one week. 3. file the documents separately.	ABHISHEKNEGI
904	4/16/2026	0710102074322025(No.of Docs 2)	0710102074322025/5	INTERLOCUTORY APPLICATION (I.B.C)/4252(ND)2025	MR. NAVNEET GUPTA RESOLUTION PROFESSIONAL FOR PELICAN GRAND MOTELS PVT. LTD. VS. MR. JITENDER KUMAR MITTAL MEMBER OF SUSPENDED BOARD OF DIRECTORS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/13/2026	1.as per the compliance order the rejoinder was to be filed with in three days. Kindly file application for condonation of delay	abhi4064
905	4/17/2026	0710102106142025(No.of Docs 3)	0710102106142025/4	COMPANY PETITION IB (IBC)/79(ND)2026	ARYA SOLAR PRIVATE LIMITED VS. PAGARIA ENERGY LIMITED	IBC under Sec 7	4/13/2026	1.as per the compliance order the reply was to be filed with in three days. Kindly file application for condonation of delay	Ayushma
906	4/11/2026	0710200424762018(No.of Docs 1)	0710200424762018/18	COMPANY PETITION (COMPANIES ACT)/254(ND)2018	MR. SHISH PAL YADAV & ORS. VS M/S BE DEVICE ENGINEERING PVT. LTD.	Sec. 241(1),Sec. 242(4)	4/13/2026	1. bookmarking and index mandatory. 2. kindly attach the compliance or latest order.	varun.sharma301

907	4/17/2026	0710102106142025(No.of Docs 3)	0710102106142025/4	COMPANY PETITION IB (IBC)/79(ND)2026	ARYA SOLAR PRIVATE LIMITED VS. PAGARIA ENERGY LIMITED	IBC under Sec 7	4/13/2026	1.as per the compliance order the reply was to be filed with in three days. Kindly file application for condonation of delay	Ayushma
908	4/17/2026	0710102106142025(No.of Docs 3)	0710102106142025/4	COMPANY PETITION IB (IBC)/79(ND)2026	ARYA SOLAR PRIVATE LIMITED VS. PAGARIA ENERGY LIMITED	IBC under Sec 7	4/13/2026	1.as per the compliance order the reply was to be filed with in three days. Kindly file application for condonation of delay	Ayushma
909	4/13/2026	0710102076012024(No.of Docs 1)	0710102076012024/6	COMPANY PETITION IB (IBC)/727(ND)2024	BANK OF BARODA VS. GAURAV AGGARWAL	Section 95(1)	4/13/2026	1. kindly attach the compliance or latest order.	S.K.SINGHI & CO
910	4/16/2026	0710102074342025(No.of Docs 2)	0710102074342025/5	INTERLOCUTORY APPLICATION (I.B.C)/4171(ND)2025	MR. NAVNEET GUPTA RESOLUTION PROFESSIONAL FOR PELICAN GRAND MOTELS PVT. LTD. VS. MR. JITENDER KUMAR MITTAL MEMBER OF SUSPENDED BOARD OF DIRECTORS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/13/2026	1.as per the compliance order the rejoinder was to be filed with in three days. Kindly file application for condonation of delay	abhi4064
911	4/13/2026	0710102099672025(No.of Docs 1)	0710102099672025/2	INTERLOCUTORY APPLICATION (I.B.C)/5653(ND)2025	UMESH GUPTA RESOLUTION PROFESSIONAL FOR MS SENIOR BUILDERS LIMITED VS. VIJAY DIXIT	Application under any other provisions- IBC	4/13/2026	1. bookmarking mandatory. 2. Sign missed on every page of reply. 3. Welfare ticket and court fee paste on blank space of vakaltanama 4. kindly attach the compliance order or latest order	vinodmamgai
912	4/16/2026	0710102074342025(No.of Docs 2)	0710102074342025/5	INTERLOCUTORY APPLICATION (I.B.C)/4171(ND)2025	MR. NAVNEET GUPTA RESOLUTION PROFESSIONAL FOR PELICAN GRAND MOTELS PVT. LTD. VS. MR. JITENDER KUMAR MITTAL MEMBER OF SUSPENDED BOARD OF DIRECTORS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/13/2026	1.as per the compliance order the rejoinder was to be filed with in three days. Kindly file application for condonation of delay	abhi4064
913	4/13/2026	0710102025962026(No.of Docs 2)	0710102025962026/1	INTERLOCUTORY APPLICATION (I.B.C)/1492(ND)2026	H S OBEROI BUIDTECH PVT. LTD. VS. MONITORING COMMITTEE FOR SUPERVISION OF IMPLEMENTATION OF RESOLUTION PLAN OF CELESTIAL ESTATE PVT. LTD.	Section 60(5)/Rule 11	4/13/2026	1. kindly attach the compliance or latest order.	Ankush@1990
914	4/16/2026	0710102074322025(No.of Docs 2)	0710102074322025/5	INTERLOCUTORY APPLICATION (I.B.C)/4252(ND)2025	MR. NAVNEET GUPTA RESOLUTION PROFESSIONAL FOR PELICAN GRAND MOTELS PVT. LTD. VS. MR. JITENDER KUMAR MITTAL MEMBER OF SUSPENDED BOARD OF DIRECTORS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/13/2026	1.as per the compliance order the rejoinder was to be filed with in three days. Kindly file application for condonation of delay	abhi4064
915	4/16/2026	0710102074322025(No.of Docs 2)	0710102074322025/5	INTERLOCUTORY APPLICATION (I.B.C)/4252(ND)2025	MR. NAVNEET GUPTA RESOLUTION PROFESSIONAL FOR PELICAN GRAND MOTELS PVT. LTD. VS. MR. JITENDER KUMAR MITTAL MEMBER OF SUSPENDED BOARD OF DIRECTORS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/13/2026	1.as per the compliance order the rejoinder was to be filed with in three days. Kindly file application for condonation of delay	abhi4064
916	4/11/2026	0710102022422026(No.of Docs 3)	0710102022422026/2	INTERLOCUTORY APPLICATION (I.B.C)/1271(ND)2026	MR. ARUN KUMAR WATTAL & ORS VS. SUMAN KUMAR VERMA LIQUIDATOR OF HYDRIC FARM INPUTS LTD & ORS	Sec 60(5)	4/13/2026	1. copy of vakaltanama missing 2. kindly attach the compliance order or latest order.	HYDRIC
917	4/16/2026	0710102074342025(No.of Docs 2)	0710102074342025/5	INTERLOCUTORY APPLICATION (I.B.C)/4171(ND)2025	MR. NAVNEET GUPTA RESOLUTION PROFESSIONAL FOR PELICAN GRAND MOTELS PVT. LTD. VS. MR. JITENDER KUMAR MITTAL MEMBER OF SUSPENDED BOARD OF DIRECTORS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/13/2026	1.as per the compliance order the rejoinder was to be filed with in three days. Kindly file application for condonation of delay	abhi4064
918	4/16/2026	0710102074322025(No.of Docs 2)	0710102074322025/5	INTERLOCUTORY APPLICATION (I.B.C)/4252(ND)2025	MR. NAVNEET GUPTA RESOLUTION PROFESSIONAL FOR PELICAN GRAND MOTELS PVT. LTD. VS. MR. JITENDER KUMAR MITTAL MEMBER OF SUSPENDED BOARD OF DIRECTORS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/13/2026	1.as per the compliance order the rejoinder was to be filed with in three days. Kindly file application for condonation of delay	abhi4064
919	4/16/2026	0710102074342025(No.of Docs 2)	0710102074342025/5	INTERLOCUTORY APPLICATION (I.B.C)/4171(ND)2025	MR. NAVNEET GUPTA RESOLUTION PROFESSIONAL FOR PELICAN GRAND MOTELS PVT. LTD. VS. MR. JITENDER KUMAR MITTAL MEMBER OF SUSPENDED BOARD OF DIRECTORS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/13/2026	1.as per the compliance order the rejoinder was to be filed with in three days. Kindly file application for condonation of delay	abhi4064
920	4/17/2026	0710102106142025(No.of Docs 3)	0710102106142025/4	COMPANY PETITION IB (IBC)/79(ND)2026	ARYA SOLAR PRIVATE LIMITED VS. PAGARIA ENERGY LIMITED	IBC under Sec 7	4/13/2026	1.as per the compliance order the reply was to be filed with in three days. Kindly file application for condonation of delay	Ayushma

921	4/13/2026	0710102020562026(No.of Docs 1)	0710102020562026/1	INTERLOCUTORY APPLICATION (I.B.C)/1303(ND)2026	M/S. VITASTA SOFTWARE INDIA PVT. LTD VSDARPN AND COMPANY	Application under any other provisions-IBC,Section 19(2) / Regulation 30	4/13/2026	1. kindly attach the compliance or latest order.	Kanika Singhal
922	4/13/2026	0710102076032024(No.of Docs 1)	0710102076032024/6	COMPANY PETITION IB (IBC)/728(ND)2024	BANK OF BARODA VS. MOHENDER AGGARWAL	Section 95(1)	4/13/2026	1. kindly attach the compliance or latest order.	S.K.SINGHI & CO
923	4/12/2026	0710102102682023(No.of Docs 2)	0710102102682023/2	COMPANY PETITION IB (IBC)/47(ND)2024	SAMEER GOYAL VS. STATE BANK OF INDIA	Section 94(1)	4/13/2026	1. kindly attach the compliance or latest order.	Rjtsriv
924	4/13/2026	0710102043362025(No.of Docs 1)	0710102043362025/4	COMPANY PETITION IB (IBC)/411(ND)2025	M/S METRO INFRA TECH THROUGH ITS PARTNER LUCKY KUMAR VS. JAISHNAVI EMINENCE PRIVATE LIMITED	IBC Under Sec 9	4/13/2026	1. Kindly attach the compliance or latest order in PDF. 2. date missING and one Rs. Court fee missed on vakalatanama. 3. pages are not readable properly, kindly upload the following pages 48, 49, 51, 53, 54, 66 ,68, 72, to 75, 79, 81, 82 and 83 in PDF.	COAK
925	4/13/2026	0710102084162025(No.of Docs 1)	0710102084162025/2	INTERLOCUTORY APPLICATION (I.B.C)/4750(ND)2025	UMESH GUPTA RESOLUTION PROFESSIONAL FOR M/S SENIOR BUILDERS LIMITED VS. VIJAY DIXIT	Section 19(2) / Regulation 30	4/13/2026	1. bookmarking mandatory. 2. Sign missing on every page of reply 3. Welfare ticket and court fee paste on blank space of vakaltanama 4. kindly attach the compliance order or latest order	vinodmamgai
926	4/10/2026	0710102112252025(No.of Docs 1)	0710102112252025/4	COMPANY APPEAL(COMPANIES ACT)/155(ND)2025	SWARN KUMAR VS. EMPYREAN CONSULTANTS PVT LTD	Sec 252 (3)	4/13/2026	1. Counsel sign missing on Index	Amitabh Nil
927	4/10/2026	0710102072002025(No.of Docs 1)	0710102072002025/2	COMPANY PETITION IB (IBC)/497(ND)2025	OTIPIY INTERNET PRIVATE LIMITED	IBC Under Sec 10	4/13/2026	1. kindly attach latest order as the matter is already listed after the mentioned order	ADILNCLT
928	4/10/2026	0710102021122026(No.of Docs 2)	0710102021122026/1	COMPANY PETITION IB (IBC)/152(ND)2026	HOSTIN SERVICES PRIVATE LIMITED VS. CREATOR ECONOMY TECH PRIVATE LIMITED	IBC Under Sec 9	4/13/2026	1.incomplete file. Kindly file the complete pdf with the latest order of the court or the Complaiance order.	saurabhutangale
929	4/16/2026	0710102019312026(No.of Docs 2)	0710102019312026/1	INTERLOCUTORY APPLICATION (I.B.C)/1118(ND)2026	DAWER SONS PRIVATE LIMITED THROUGH AUTHORISED REPRESENTATIVE MR. VIKAS DAWAR VS. 3. MRS. SATWINDER KAUR SIRSA SUCCESSFUL RESOLUTION APPLICANT	Section 60(5)	4/12/2026	1.as per the compliance order the affidavit was to be filed with in ten days	quadlegal
930	4/16/2026	0710102019312026(No.of Docs 2)	0710102019312026/1	INTERLOCUTORY APPLICATION (I.B.C)/1118(ND)2026	DAWER SONS PRIVATE LIMITED THROUGH AUTHORISED REPRESENTATIVE MR. VIKAS DAWAR VS. 3. MRS. SATWINDER KAUR SIRSA SUCCESSFUL RESOLUTION APPLICANT	Section 60(5)	4/12/2026	1.as per the compliance order the affidavit was to be filed with in ten days	quadlegal
931	4/16/2026	0710102019312026(No.of Docs 2)	0710102019312026/1	INTERLOCUTORY APPLICATION (I.B.C)/1118(ND)2026	DAWER SONS PRIVATE LIMITED THROUGH AUTHORISED REPRESENTATIVE MR. VIKAS DAWAR VS. 3. MRS. SATWINDER KAUR SIRSA SUCCESSFUL RESOLUTION APPLICANT	Section 60(5)	4/12/2026	1.as per the compliance order the affidavit was to be filed with in ten days	quadlegal
932	4/16/2026	0710102019312026(No.of Docs 2)	0710102019312026/1	INTERLOCUTORY APPLICATION (I.B.C)/1118(ND)2026	DAWER SONS PRIVATE LIMITED THROUGH AUTHORISED REPRESENTATIVE MR. VIKAS DAWAR VS. 3. MRS. SATWINDER KAUR SIRSA SUCCESSFUL RESOLUTION APPLICANT	Section 60(5)	4/12/2026	1.as per the compliance order the affidavit was to be filed with in ten days	quadlegal
933	4/9/2026	0710102008762026(No.of Docs 2)	0710102008762026/1	COMPANY PETITION IB (IBC)/71(ND)2026	BANK OF BARODA VS. ASHISH GUPTA	Section 95(1)	4/10/2026	1. kindly attach latest compliance order/relevant order of the court with the pdf	pridhisingla
934	4/9/2026	0710102019442026(No.of Docs 1)	0710102019442026/1	COMPANY PETITION (COMPANIES ACT)/40(ND)2026	AARVI ENCON LIMITED VS. M/S DYNAMIC AURA LLP	64 of LLP act, 2008	4/10/2026	1. bookmarking mandatory. 2. kindly attach latest compliance order as the matter is already listed after the mentioned order.	pundirdhananjay
935	4/9/2026	0710102074042024(No.of Docs 3)	0710102074042024/4	COMPANY PETITION IB (IBC)/568(ND)2024	PREET MOHAN SINGH	Section 94(1)	4/10/2026	1. kindly attach latest compliance order/last order passed by the court	chandnisadana

936	4/9/2026	0710102083952023(No.of Docs 15)	0710102083952023/6	COMPANY PETITION (COMPANIES ACT)/20(PB)2024	VINOD KUMAR GUPTA VS. ANANT COLD STORAGE PRIVATE LIMITED	Sec. 241(1), Sec. 242(4), Sec. 244(1)	4/10/2026	1.bookmarking in complete volume 1,2,3,4,7,8 in pdf 2.master index missing in pdf 3.this pages are not clear no of 32 to 38. 110, 113 to 129. 150,151,152,154,155, 216 to 227. 291,521,565,695,703,706,709,710,862, 1470 to 1538. 1629 to 1649. 1682 to 1703. 1720 to 1741. 1755 to 1764. 1805. 4.double pagination wrong in pdf 1295 to 1334. 1846 to 1863. 2170 to 2261. 5.the page number is blank 1628 6.copy of vakalatnama missing in pdf 7.kindly attach latest order in pdf	psplegal
937	4/8/2026	0710102097882025(No.of Docs 2)	0710102097882025/4	INTERLOCUTORY APPLICATION (I.B.C)/5793(ND)2025	M/S GIRNAR SPINTEX INDUSTRIES LIMITED VSMAHA RASHTRA STATE ELECTRICITY DISTRIBUTION CO. LTD	Application under any other provisions- IBC, Application under any other provisions- IBC	4/9/2026	The file submitted appears to be incorrect. Kindly upload the correct document under the Application section.	expletuslegal
938	4/9/2026	0710102036332024(No.of Docs 3)	0710102036332024/8	COMPANY APPEAL (COMPANIES ACT)/82(ND)2024	INCOME TAX OFFICE WARD 10 1 NEW DELHI VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (1) - By Government Body	4/9/2026	1. bookmarking mandatory	Shlokchandra@123
939	3/5/2024	0710102020172024(No.of Docs 0)	0710102020172024/11	RESTORATION APPLICATION (IBC)/29(ND)2024	PARVINDER SINGLA PROPRIETOR OF GANPATI METALS VSRNT METALS PRIVATE LIMITED	Rule 11 of NCLT, 2016	4/9/2026	1. kindly attach last order 2. bookmarking mandatory.	
940	3/5/2024	0710102020172024(No.of Docs 0)	0710102020172024/11	RESTORATION APPLICATION (IBC)/29(ND)2024	PARVINDER SINGLA PROPRIETOR OF GANPATI METALS VSRNT METALS PRIVATE LIMITED	Rule 11 of NCLT, 2016	4/9/2026	1. kindly attach last order 2. bookmarking mandatory.	
941	4/9/2026	0710102036332024(No.of Docs 3)	0710102036332024/9	COMPANY APPEAL (COMPANIES ACT)/82(ND)2024	INCOME TAX OFFICE WARD 10 1 NEW DELHI VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (1) - By Government Body	4/9/2026	1. bookmarking mandatory.	Shlokchandra@123
942	4/8/2026	0710102103292025(No.of Docs 2)	0710102103292025/1	INTERLOCUTORY APPLICATION (I.B.C)/1402(ND)2026	HARVINDER SINGH VSANURAG GOEL IRP	Section 22	4/9/2026	1. kindly attach compliance order and latest order passed by the Bench.	babuanish2@gmail.com
943	3/5/2024	0710102020172024(No.of Docs 0)	0710102020172024/11	RESTORATION APPLICATION (IBC)/29(ND)2024	PARVINDER SINGLA PROPRIETOR OF GANPATI METALS VSRNT METALS PRIVATE LIMITED	Rule 11 of NCLT, 2016	4/9/2026	1. kindly attach last order 2. bookmarking mandatory.	
944	3/5/2024	0710102020172024(No.of Docs 0)	0710102020172024/11	RESTORATION APPLICATION (IBC)/29(ND)2024	PARVINDER SINGLA PROPRIETOR OF GANPATI METALS VSRNT METALS PRIVATE LIMITED	Rule 11 of NCLT, 2016	4/9/2026	1. kindly attach last order 2. bookmarking mandatory.	
945	4/9/2026	0710102111402025(No.of Docs 1)	0710102111402025/4	INTERLOCUTORY APPLICATION (I.B.C)/6309(ND)2025	VIJENDER SHARMA VSMR. RAM RATTAN GOYAL	Application under any other provisions- IBC	4/9/2026	1. Remove double pagination 2. kindly attach latest compliance order/last order passed by the Court	adyasingh96
946	4/1/2026	0710102013242026(No.of Docs 13)	0710102013242026/4	COMPANY PETITION IB (IBC)/94(ND)2026	FORSEE POWER INDIA PRIVATE LIMITED VS. OMEGA SEIKI PRIVATE LIMITED	IBC Under Sec 9	4/8/2026	1. kindly attach latest order as the matter is already listed after the mentioned order	singhrishabh_7
947	4/8/2026	0710102099142025(No.of Docs 1)	0710102099142025/4	INTERLOCUTORY APPLICATION (I.B.C)/5592(ND)2025	PRABHJIT SINGH SONI VS. PUNJAB NATIONAL BANK	Section 60(5)	4/8/2026	1. bookmarking and index mandatory. 2. kindly attach latest compliance order as the matter is already listed after the mentioned order	PRABHJITSINGHSONI
948	4/7/2026	0710102096852025(No.of Docs 2)	0710102096852025/4	INTERLOCUTORY APPLICATION (I.B.C)/5435(ND)2025	ABHIJEET PRAKASH VS. MADAN MOHAN DHUPAR	Sec 60(5)	4/8/2026	1. kindly attach latest compliance order/latest order of the court as the matter is already listed after the attached mentioned order	nishi.eap
949	4/8/2026	0710102052932025(No.of Docs 1)	0710102052932025/1	COMPANY PETITION (COMPANIES ACT)/105(ND)2025	SHIPRA AGGARWAL VS. PRAKHAR HABITAT PRIVATE LIMITED	Sec. 59, Sec. 213, Sec. 241(1), Sec. 242(4)	4/8/2026	1. kindly attach latest compliance order as the matter is already listed after the mentioned order	neerajgupta
950	4/10/2026	0710102081912024(No.of Docs 3)	0710102081912024/2	INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024	PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	4/8/2026	1. kindly attach the compliance or latest order.	keshavseghal
951	4/10/2026	0710102081912024(No.of Docs 3)	0710102081912024/2	INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024	PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	4/8/2026	1. kindly attach the compliance or latest order.	keshavseghal
952	4/1/2026	0710102013242026(No.of Docs 13)	0710102013242026/4	COMPANY PETITION IB (IBC)/94(ND)2026	FORSEE POWER INDIA PRIVATE LIMITED VS. OMEGA SEIKI PRIVATE LIMITED	IBC Under Sec 9	4/8/2026	1. kindly attach latest order as the matter is already listed after the mentioned order	singhrishabh_7
953	4/1/2026	0710102013242026(No.of Docs 13)	0710102013242026/4	COMPANY PETITION IB (IBC)/94(ND)2026	FORSEE POWER INDIA PRIVATE LIMITED VS. OMEGA SEIKI PRIVATE LIMITED	IBC Under Sec 9	4/8/2026	1. kindly attach latest order as the matter is already listed after the mentioned order	singhrishabh_7
954	4/1/2026	0710102013242026(No.of Docs 13)	0710102013242026/4	COMPANY PETITION IB (IBC)/94(ND)2026	FORSEE POWER INDIA PRIVATE LIMITED VS. OMEGA SEIKI PRIVATE LIMITED	IBC Under Sec 9	4/8/2026	1. kindly attach latest order as the matter is already listed after the mentioned order	singhrishabh_7

955	4/1/2026	0710102013242026(No.of Docs 13)	0710102013242026/4	COMPANY PETITION IB (IBC)/94(ND)2026	FORSEE POWER INDIA PRIVATE LIMITED VS. OMEGA SEIKI PRIVATE LIMITED	IBC Under Sec 9	4/8/2026	1. kindly attach latest order as the matter is already listed after the mentioned order	singhrishabh_7
956	4/10/2026	0710102081912024(No.of Docs 3)	0710102081912024/2	INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024	PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	4/8/2026	1. kindly attach the compliance or latest order.	keshavsehgal
957	4/10/2026	0710102081912024(No.of Docs 3)	0710102081912024/2	INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024	PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	4/8/2026	1. kindly attach the compliance or latest order.	keshavsehgal
958	4/7/2026	0710102098182025(No.of Docs 2)	0710102098182025/2	INTERLOCUTORY APPLICATION (I.B.C)/5581(PB)2025	BANK OF BARODA VS. VINAY BHADOURIA	Section 123	4/8/2026	1. incomplete file 2. sign missed on every page of reply. 3. bookmarking and index mandatory. 4. Counsel sign missed on last page of reply. 5. notary and date missed on affidavit. 6. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 7. copy of vakalatnama missed	rakesh@12
959	4/10/2026	0710102081912024(No.of Docs 3)	0710102081912024/2	INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024	PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	4/8/2026	1. kindly attach the compliance or latest order.	keshavsehgal
960	4/10/2026	0710102081912024(No.of Docs 3)	0710102081912024/2	INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024	PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	4/8/2026	1. kindly attach the compliance or latest order.	keshavsehgal
961	4/1/2026	0710102013242026(No.of Docs 13)	0710102013242026/4	COMPANY PETITION IB (IBC)/94(ND)2026	FORSEE POWER INDIA PRIVATE LIMITED VS. OMEGA SEIKI PRIVATE LIMITED	IBC Under Sec 9	4/8/2026	1. kindly attach latest order as the matter is already listed after the mentioned order	singhrishabh_7
962	4/7/2026	0710102085622025(No.of Docs 2)	0710102085622025/1	COMPANY APPLICATION(COMPANIES ACT)/223(ND)2025	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. MS. LIZA SAHNI	Rule 11 of NCLT	4/8/2026	1. kindly attach latest compliance order/latest order of the court as the matter is already listed after the attached mentioned order	Ashishlu
963	4/7/2026	0710102098172025(No.of Docs 2)	0710102098172025/2	INTERLOCUTORY APPLICATION (I.B.C)/5622(PB)2025	BANK OF BARODA VS. ANIL KUMAR NIGAM	Section 123	4/8/2026	1. incomplete file 2. sign missing on every page of reply. 3. bookmarking and index is mandatory. 4. Counsel sign is missing on the last page of reply. 5. notary and date missing on affidavit. 6. kindly attach latest compliance order/latest order passed by the court as the matter is already listed after the attached mentioned order 7. copy of vakalatnama missing	rakesh@12
964	4/10/2026	0710102081912024(No.of Docs 3)	0710102081912024/2	INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024	PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	4/8/2026	1. kindly attach the compliance or latest order.	keshavsehgal
965	4/8/2026	0710102000512023(No.of Docs 2)	0710102000512023/10	INTERLOCUTORY APPLICATION (I.B.C)/771(PB)2023	MANOJ KUMAR AGARWAL VS. VIKRAM SINGH RATHORE	Sec 60(5)	4/8/2026	1. incomplete file. 2. bookmarking and index mandatory. 3 kindly attach latest compliance order as the matter is already listed after the attached mentioned order 4. Three Rs. court fee and twenty five Rs. welfare ticket missed on vaklatanama in PDF. 5. translate the vakalatnama from Hindi to English	advaakansha
966	4/10/2026	0710102081912024(No.of Docs 3)	0710102081912024/2	INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024	PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	4/8/2026	1. kindly attach the compliance or latest order.	keshavsehgal
967	4/10/2026	0710102081912024(No.of Docs 3)	0710102081912024/2	INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024	PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	4/8/2026	1. kindly attach the compliance or latest order.	keshavsehgal
968	4/1/2026	0710102013242026(No.of Docs 13)	0710102013242026/4	COMPANY PETITION IB (IBC)/94(ND)2026	FORSEE POWER INDIA PRIVATE LIMITED VS. OMEGA SEIKI PRIVATE LIMITED	IBC Under Sec 9	4/8/2026	1. kindly attach latest order as the matter is already listed after the mentioned order	singhrishabh_7
969	4/1/2026	0710102013242026(No.of Docs 13)	0710102013242026/4	COMPANY PETITION IB (IBC)/94(ND)2026	FORSEE POWER INDIA PRIVATE LIMITED VS. OMEGA SEIKI PRIVATE LIMITED	IBC Under Sec 9	4/8/2026	1. kindly attach latest order as the matter is already listed after the mentioned order	singhrishabh_7
970	4/1/2026	0710102013242026(No.of Docs 13)	0710102013242026/4	COMPANY PETITION IB (IBC)/94(ND)2026	FORSEE POWER INDIA PRIVATE LIMITED VS. OMEGA SEIKI PRIVATE LIMITED	IBC Under Sec 9	4/8/2026	1. kindly attach latest order as the matter is already listed after the mentioned order	singhrishabh_7
971	4/14/2026	0710102081352025(No.of Docs 2)	0710102081352025/5	COMPANY PETITION IB (IBC)/537(ND)2025	PRAYAG POLYMERS PRIVATE LIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	4/8/2026	As per the compliance order the rejoinder was to be filed within 01 week. 2. Thereafter the matter is listed on 15.04.2026,	sigmalexjurix
972	4/14/2026	0710102081352025(No.of Docs 2)	0710102081352025/5	COMPANY PETITION IB (IBC)/537(ND)2025	PRAYAG POLYMERS PRIVATE LIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	4/8/2026	As per the compliance order the rejoinder was to be filed within 01 week. 2. Thereafter the matter is listed on 15.04.2026,	sigmalexjurix
973	4/7/2026	0710102015132024(No.of Docs 2)	0710102015132024/9	COMPANY PETITION IB (IBC)/238(ND)2024	KRRISH FLORENCE ESTATE BUYERS WELFARE ASSOCIATION VS. ANGLE INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	4/8/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	abhay.jenna
974	4/14/2026	0710102081352025(No.of Docs 2)	0710102081352025/5	COMPANY PETITION IB (IBC)/537(ND)2025	PRAYAG POLYMERS PRIVATE LIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	4/8/2026	As per the compliance order the rejoinder was to be filed within 01 week. 2. Thereafter the matter is listed on 15.04.2026,	sigmalexjurix

975	4/14/2026	0710102081352025(No.of Docs 2)	0710102081352025/5	COMPANY PETITION IB (IBC)/537(ND)2025	PRAYAG POLYMERS PRIVATE LIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	4/8/2026	As per the compliance order the rejoinder was to be filed within 01 week. 2. Thereafter the matter is listed on 15.04.2026,	sigmalexjurix
976	4/8/2026	0710102018722025(No.of Docs 1)	0710102018722025/4	COMPANY PETITION IB (IBC)/158(ND)2025	RCM FINANCE AND LEASING PRIVATE LIMITED VS. ANSA POLYMERS LIMITED	IBC under Sec 7	4/8/2026	1. bookmarking mandatory	pankkaj@5
977	4/7/2026	0710102112682025(No.of Docs 1)	0710102112682025/1	INTERLOCUTORY APPLICATION (I.B.C)/14(ND)2026	AZAD TANKERS COMPANY VS. SAINOV SPIRITS PRIVATE LIMITED	Sec 60(5)	4/8/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	AdvocateKhanna
978	4/8/2026	0710102069202023(No.of Docs 2)	0710102069202023/7	INTERLOCUTORY APPLICATION (I.B.C)/4332(PB)2023	MANOJ KUMAR AGARWAL VS. MANOJ AGARWAL	Application under any other provisions- IBC	4/8/2026	1. incomplete file. 2. bookmarking and index mandatory. 3 kindly attach latest compliance order as the matter is already listed after the attached mentioned order 4. Three Rs. court fee and twenty five Rs. welfare ticket missed on vaklatanama in PDF. 5. translate the vakalatanama from Hindi to English	advaakansha
979	4/7/2026	0710102009712026(No.of Docs 2)	0710102009712026/4	INTERLOCUTORY APPLICATION (I.B.C)/677(ND)2026	MS. RITU RASTOGI RESOLUTION PROFESSIONAL OF M/S ABHISAR IMPEX PVT. LTD. VS. MAX LED TECHNOLOGY LLP	Section 60(5)/Rule 11	4/8/2026	1.Remove double pagination in PDF. 2. page no 27 not readable properly. 3. 1. kindly attach latest order as the matter is already listed after the attached mentioned order	OJHA LAW OFFICE
980	4/8/2026	0710102108652025(No.of Docs 2)	0710102108652025/2	INTERLOCUTORY APPLICATION (I.B.C)/6227(ND)2025	ASHISH KUMAR PATHAK RESOLUTION PROFESSIONAL VS. MANISH KUMAR	Sec 60(5)	4/8/2026	1. kindly attach latest compliance order/latest order passed by the court as the matter is already listed after the mentioned order	negimilan04
981	4/14/2026	0710102110232025(No.of Docs 4)	0710102110232025/1	TRANSFER APPLICATION (IBC)/1(PB)2026	MATHIOLI NAGARAJAN VS. RELIANCE ASSET RECONSTRUCTION COMPANY LIMITED	Rule16(d),NCL T Rules,2016 IBC	4/7/2026	1. kindly attach compliance order in pdf 2.the following pages are not clear no of 21, 27 to 29, 36 to 48. 52,53,64,65,70,72,73,74, 77 to 83. 104, 108 to 118. 122 to 144. 195, 205 to 212. 230,231,232, 255, 3.kindly upload these pages in portrait mode, also the pages are not clear no of 213 to 228. 233 to 253. 259 to 299. 4.need every pages signed in pdf	Ramalingam
982	4/14/2026	0710102110232025(No.of Docs 4)	0710102110232025/1	TRANSFER APPLICATION (IBC)/1(PB)2026	MATHIOLI NAGARAJAN VS. RELIANCE ASSET RECONSTRUCTION COMPANY LIMITED	Rule16(d),NCL T Rules,2016 IBC	4/7/2026	1. kindly attach compliance order in pdf 2.the following pages are not clear no of 21, 27 to 29, 36 to 48. 52,53,64,65,70,72,73,74, 77 to 83. 104, 108 to 118. 122 to 144. 195, 205 to 212. 230,231,232, 255, 3.kindly upload these pages in portrait mode, also the pages are not clear no of 213 to 228. 233 to 253. 259 to 299. 4.need every pages signed in pdf	Ramalingam
983	4/14/2026	0710102110232025(No.of Docs 4)	0710102110232025/1	TRANSFER APPLICATION (IBC)/1(PB)2026	MATHIOLI NAGARAJAN VS. RELIANCE ASSET RECONSTRUCTION COMPANY LIMITED	Rule16(d),NCL T Rules,2016 IBC	4/7/2026	1. kindly attach compliance order in pdf 2.the following pages are not clear no of 21, 27 to 29, 36 to 48. 52,53,64,65,70,72,73,74, 77 to 83. 104, 108 to 118. 122 to 144. 195, 205 to 212. 230,231,232, 255, 3.kindly upload these pages in portrait mode, also the pages are not clear no of 213 to 228. 233 to 253. 259 to 299. 4.need every pages signed in pdf	Ramalingam
984	4/8/2026	0710102032642023(No.of Docs 4)	0710102032642023/103	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	4/7/2026	1.kindly attach latest compliance order/latest order of the Court in pdf	amitdubey11
985	4/14/2026	0710102081912024(No.of Docs 3)	0710102081912024/5	INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024	PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	4/7/2026	1. kindly attach the compliance or latest order.	keshavseghal
986	4/14/2026	0710102110232025(No.of Docs 4)	0710102110232025/1	TRANSFER APPLICATION (IBC)/1(PB)2026	MATHIOLI NAGARAJAN VS. RELIANCE ASSET RECONSTRUCTION COMPANY LIMITED	Rule16(d),NCL T Rules,2016 IBC	4/7/2026	1. kindly attach compliance order in pdf 2.the following pages are not clear no of 21, 27 to 29, 36 to 48. 52,53,64,65,70,72,73,74, 77 to 83. 104, 108 to 118. 122 to 144. 195, 205 to 212. 230,231,232, 255, 3.kindly upload these pages in portrait mode, also the pages are not clear no of 213 to 228. 233 to 253. 259 to 299. 4.need every pages signed in pdf	Ramalingam
987	4/14/2026	0710102081912024(No.of Docs 3)	0710102081912024/5	INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024	PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	4/7/2026	1. kindly attach the compliance or latest order.	keshavseghal
988	4/13/2026	0710102096762025(No.of Docs 2)	0710102096762025/2	INTERLOCUTORY APPLICATION(IBC)(DI S.)/40(PB)2025	BRIJENDER SINGH DESWAL	Sec 54(1)	4/7/2026	As per the compliance order the note was to be filled within one week however the same was not filled within the stipulated time period.	prachijohri
989	4/14/2026	0710102110232025(No.of Docs 4)	0710102110232025/1	TRANSFER APPLICATION (IBC)/1(PB)2026	MATHIOLI NAGARAJAN VS. RELIANCE ASSET RECONSTRUCTION COMPANY LIMITED	Rule16(d),NCL T Rules,2016 IBC	4/7/2026	1. kindly attach compliance order in pdf 2.the following pages are not clear no of 21, 27 to 29, 36 to 48. 52,53,64,65,70,72,73,74, 77 to 83. 104, 108 to 118. 122 to 144. 195, 205 to 212. 230,231,232, 255, 3.kindly upload these pages in portrait mode, also the pages are not clear no of 213 to 228. 233 to 253. 259 to 299. 4.need every pages signed in pdf	Ramalingam
990	4/13/2026	0710102096762025(No.of Docs 2)	0710102096762025/2	INTERLOCUTORY APPLICATION(IBC)(DI S.)/40(PB)2025	BRIJENDER SINGH DESWAL	Sec 54(1)	4/7/2026	As per the compliance order the note was to be filled within one week however the same was not filled within the stipulated time period.	prachijohri
991	4/13/2026	0710102096762025(No.of Docs 2)	0710102096762025/2	INTERLOCUTORY APPLICATION(IBC)(DI S.)/40(PB)2025	BRIJENDER SINGH DESWAL	Sec 54(1)	4/7/2026	As per the compliance order the note was to be filled within one week however the same was not filled within the stipulated time period.	prachijohri

992	4/14/2026	0710102110232025(No.of Docs 4)	0710102110232025/1	TRANSFER APPLICATION (IBC)/1(PB)2026	MATHIOLI NAGARAJAN VS. RELIANCE ASSET RECONSTRUCTION COMPANY LIMITED	Rule16(d),NCL T Rules,2016 IBC	4/7/2026	1. kindly attach compliance order in pdf 2.the following pages are not clear no of 21, 27 to 29, 36 to 48. 52,53,64,65,70,72,73,74, 77 to 83. 104, 108 to 118. 122 to 144. 195, 205 to 212. 230,231,232, 255, 3.kindly upload these pages in portrait mode, also the pages are not clear no of 213 to 228. 233 to 253. 259 to 299. 4.need every pages signed in pdf	Ramalingam
993	4/14/2026	0710102110232025(No.of Docs 4)	0710102110232025/1	TRANSFER APPLICATION (IBC)/1(PB)2026	MATHIOLI NAGARAJAN VS. RELIANCE ASSET RECONSTRUCTION COMPANY LIMITED	Rule16(d),NCL T Rules,2016 IBC	4/7/2026	1. kindly attach compliance order in pdf 2.the following pages are not clear no of 21, 27 to 29, 36 to 48. 52,53,64,65,70,72,73,74, 77 to 83. 104, 108 to 118. 122 to 144. 195, 205 to 212. 230,231,232, 255, 3.kindly upload these pages in portrait mode, also the pages are not clear no of 213 to 228. 233 to 253. 259 to 299. 4.need every pages signed in pdf	Ramalingam
994	4/14/2026	0710102110232025(No.of Docs 4)	0710102110232025/1	TRANSFER APPLICATION (IBC)/1(PB)2026	MATHIOLI NAGARAJAN VS. RELIANCE ASSET RECONSTRUCTION COMPANY LIMITED	Rule16(d),NCL T Rules,2016 IBC	4/7/2026	1. kindly attach compliance order in pdf 2.the following pages are not clear no of 21, 27 to 29, 36 to 48. 52,53,64,65,70,72,73,74, 77 to 83. 104, 108 to 118. 122 to 144. 195, 205 to 212. 230,231,232, 255, 3.kindly upload these pages in portrait mode, also the pages are not clear no of 213 to 228. 233 to 253. 259 to 299. 4.need every pages signed in pdf	Ramalingam
995	4/8/2026	0710102032642023(No.of Docs 3)	0710102032642023/104	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	4/7/2026	1.kindly attach latest order passed by the Court. If the order is not uploaded kindly mention the same in index	amitdubey11
996	4/8/2026	0710102032642023(No.of Docs 4)	0710102032642023/103	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	4/7/2026	1.kindly attach latest compliance order/latest order of the Court in pdf	amitdubey11
997	4/13/2026	0710102102762025(No.of Docs 2)	0710102102762025/1	INTERLOCUTORY APPLICATION (I.B.C)/175(PB)2026	ASSISTANT COMMISSIONER OF COMMERCIAL TAX AUDIT 3 VSMR. ASHWINI MEHRA	Sec 60(5)	4/7/2026	As per the Compliance order the reply was to be filed within one week	raghav.chadha
998	4/13/2026	0710102102762025(No.of Docs 2)	0710102102762025/1	INTERLOCUTORY APPLICATION (I.B.C)/175(PB)2026	ASSISTANT COMMISSIONER OF COMMERCIAL TAX AUDIT 3 VSMR. ASHWINI MEHRA	Sec 60(5)	4/7/2026	As per the Compliance order the reply was to be filed within one week	raghav.chadha
999	4/13/2026	0710102102762025(No.of Docs 2)	0710102102762025/1	INTERLOCUTORY APPLICATION (I.B.C)/175(PB)2026	ASSISTANT COMMISSIONER OF COMMERCIAL TAX AUDIT 3 VSMR. ASHWINI MEHRA	Sec 60(5)	4/7/2026	As per the Compliance order the reply was to be filed within one week	raghav.chadha
1000	4/13/2026	0710102102762025(No.of Docs 2)	0710102102762025/1	INTERLOCUTORY APPLICATION (I.B.C)/175(PB)2026	ASSISTANT COMMISSIONER OF COMMERCIAL TAX AUDIT 3 VSMR. ASHWINI MEHRA	Sec 60(5)	4/7/2026	As per the Compliance order the reply was to be filed within one week	raghav.chadha
1001	4/8/2026	0710102032642023(No.of Docs 3)	0710102032642023/104	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	4/7/2026	1.kindly attach latest order passed by the Court. If the order is not uploaded kindly mention the same in index	amitdubey11
1002	4/14/2026	0710102110232025(No.of Docs 4)	0710102110232025/1	TRANSFER APPLICATION (IBC)/1(PB)2026	MATHIOLI NAGARAJAN VS. RELIANCE ASSET RECONSTRUCTION COMPANY LIMITED	Rule16(d),NCL T Rules,2016 IBC	4/7/2026	1. kindly attach compliance order in pdf 2.the following pages are not clear no of 21, 27 to 29, 36 to 48. 52,53,64,65,70,72,73,74, 77 to 83. 104, 108 to 118. 122 to 144. 195, 205 to 212. 230,231,232, 255, 3.kindly upload these pages in portrait mode, also the pages are not clear no of 213 to 228. 233 to 253. 259 to 299. 4.need every pages signed in pdf	Ramalingam
1003	4/7/2026	0710102011322026(No.of Docs 1)	0710102011322026/2	COMPANY APPLICATION(COMPANIES ACT)/40(ND)2026	RAHUL SACHDEVA & ORS. VS. MR. SUBHASH RAHEJA	Section 340	4/7/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	SARTHAK10
1004	4/6/2026	0710102011232026(No.of Docs 2)	0710102011232026/2	INTERLOCUTORY APPLICATION (I.B.C)/759(PB)2026	ANIL KUMAR AGGARWAL (THROUGH SPV GOLDKEY PRIMELEND LLP) VS. DUCTRUS RESOLUTION PROFESSIONAL PRIVATE LIMITED	Sec 60(5)	4/7/2026	1. Sign missing on every page of reply.	sajaljain537
1005	4/6/2026	0710102001162026(No.of Docs 3)	0710102001162026/2	COMPANY PETITION IB (IBC)/76(ND)2026	S.B.E. ENGINEERING AND INFRASTRUCTURE PRIVATE LIMITED VS. H C JAIN PIPES PRIVATE LIMITED	IBC Under Sec 9	4/7/2026	1. incomplete file and Kindly correct the following in the file 2. kindly delete repeated files. 3. Pagination missed on index. 4. Counsel sign and date missing on index 5. Sign missing on every page of PDF. 6. True copy mandatory on Annexures. 7. Bookmarking mandatory. 8. Numbering missed on every page of PDF. 9. Notary and date missing on Affidavit 10 kindly attach latest compliance order as the matter is already listed after the attached mentioned order 11. Copy of Vakalatnama missing in PDF.	ABHAY12226
1006	4/8/2026	0710102032642023(No.of Docs 4)	0710102032642023/103	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	4/7/2026	1.kindly attach latest compliance order/latest order of the Court in pdf	amitdubey11
1007	4/14/2026	0710102081912024(No.of Docs 3)	0710102081912024/5	INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024	PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	4/7/2026	1. kindly attach the compliance or latest order.	keshavseghal

1008	4/6/2026	0710102104352025(No.of Docs 1)	0710102104352025/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/444(PB)2025	KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED	Rule 11 of NCLT	4/7/2026	1.Kindly sign on each page	mohitnegi
1009	4/6/2026	0710102104352025(No.of Docs 1)	0710102104352025/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/444(PB)2025	KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED	Rule 11 of NCLT	4/7/2026	1.Kindly sign on each page	mohitnegi
1010	4/6/2026	0710102104352025(No.of Docs 1)	0710102104352025/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/444(PB)2025	KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED	Rule 11 of NCLT	4/7/2026	1.Kindly sign on each page	mohitnegi
1011	4/6/2026	0710102104352025(No.of Docs 1)	0710102104352025/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/444(PB)2025	KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED	Rule 11 of NCLT	4/7/2026	1.Kindly sign on each page	mohitnegi
1012	4/6/2026	0710102104352025(No.of Docs 1)	0710102104352025/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/444(PB)2025	KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED	Rule 11 of NCLT	4/7/2026	1.Kindly sign on each page	mohitnegi
1013	4/6/2026	0710102104352025(No.of Docs 1)	0710102104352025/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/444(PB)2025	KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED	Rule 11 of NCLT	4/7/2026	1.Kindly sign on each page	mohitnegi
1014	4/6/2026	0710102104352025(No.of Docs 1)	0710102104352025/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/444(PB)2025	KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED	Rule 11 of NCLT	4/7/2026	1.Kindly sign on each page	mohitnegi
1015	4/6/2026	0710102104352025(No.of Docs 1)	0710102104352025/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/444(PB)2025	KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED	Rule 11 of NCLT	4/7/2026	1.Kindly sign on each page	mohitnegi
1016	4/6/2026	0710102104352025(No.of Docs 1)	0710102104352025/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/444(PB)2025	KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED	Rule 11 of NCLT	4/7/2026	1.Kindly sign on each page	mohitnegi
1017	4/8/2026	0710102032642023(No.of Docs 3)	0710102032642023/104	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	4/7/2026	1.kindly attach latest order passed by the Court. If the order is not uploaded kindly mention the same in index	amitdubey11
1018	4/14/2026	0710102081912024(No.of Docs 3)	0710102081912024/5	INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024	PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	4/7/2026	1. kindly attach the compliance or latest order.	keshavsehgal
1019	4/7/2026	0710102013112026(No.of Docs 1)	0710102013112026/2	COMPANY APPLICATION(COMPANIES ACT)/56(ND)2026	RAHUL SACHDEVA VS. M/S KEWAL AUTOMOBIELS PVT. LTD.	Rule 11 of NCLT	4/7/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	SARTHAK10
1020	4/9/2026	0710102092022023(No.of Docs 3)	0710102092022023/8	INTERLOCUTORY APPLICATION (I.B.C)/6051(ND)2023	RAVI BANSAL	Sec 54(1)	4/7/2026	1. master index missing in PDF. 2. as mentioned in the index compliance order 02.02.2026 is missing in PDF. Kindly attach compliance order/latest order of the Court	dvrlegalistic
1021	4/9/2026	0710102092022023(No.of Docs 3)	0710102092022023/8	INTERLOCUTORY APPLICATION (I.B.C)/6051(ND)2023	RAVI BANSAL	Sec 54(1)	4/7/2026	1. master index missing in PDF. 2. as mentioned in the index compliance order 02.02.2026 is missing in PDF. Kindly attach compliance order/latest order of the Court	dvrlegalistic
1022	4/9/2026	0710102092022023(No.of Docs 3)	0710102092022023/8	INTERLOCUTORY APPLICATION (I.B.C)/6051(ND)2023	RAVI BANSAL	Sec 54(1)	4/7/2026	1. master index missing in PDF. 2. as mentioned in the index compliance order 02.02.2026 is missing in PDF. Kindly attach compliance order/latest order of the Court	dvrlegalistic
1023	4/9/2026	0710102092022023(No.of Docs 3)	0710102092022023/8	INTERLOCUTORY APPLICATION (I.B.C)/6051(ND)2023	RAVI BANSAL	Sec 54(1)	4/7/2026	1. master index missing in PDF. 2. as mentioned in the index compliance order 02.02.2026 is missing in PDF. Kindly attach compliance order/latest order of the Court	dvrlegalistic
1024	4/7/2026	0710102013112026(No.of Docs 1)	0710102013112026/1	COMPANY APPLICATION(COMPANIES ACT)/56(ND)2026	RAHUL SACHDEVA VS. M/S KEWAL AUTOMOBIELS PVT. LTD.	Rule 11 of NCLT	4/7/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	SARTHAK10

1025	4/6/2026	0710102092592025(No.of Docs 1)	0710102092592025/3	COMPANY PETITION IB (IBC)/716(ND)2025	RINAC INDIA LIMITED VS. MOJOLAND INDIA LIMITED	IBC Under Sec 9	4/7/2026	1. kindly attach latest order as the matter is already listed after the attached mentioned order	Kajalsonkar
1026	4/7/2026	0710102012732026(No.of Docs 1)	0710102012732026/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/65(ND)2026	RAHUL SACHDEVA & ORS. VS. M/S KEWAL AUTOMOBIELS PVT. LTD.	Rule 11 of NCLT	4/7/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	SARTHAK10
1027	4/13/2026	0710102096762025(No.of Docs 2)	0710102096762025/2	INTERLOCUTORY APPLICATION(IBC)(DIS.)/40(PB)2025	BRIJENDER SINGH DESWAL	Sec 54(1)	4/7/2026	As per the compliance order the note was to be filled within one week however the same was not filled within the stipulated time period.	prachijohri
1028	4/8/2026	0710102032642023(No.of Docs 4)	0710102032642023/103	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	4/7/2026	1.kindly attach latest compliance order/latest order of the Court in pdf	amitdubey11
1029	4/8/2026	0710102032642023(No.of Docs 3)	0710102032642023/104	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	4/7/2026	1.kindly attach latest order passed by the Court. If the order is not uploaded kindly mention the same in index	amitdubey11
1030	4/7/2026	0710102107832025(No.of Docs 2)	0710102107832025/4	INTERLOCUTORY APPLICATION (I.B.C)/6037(ND)2025	MS SULEKHA KALRA VS. MR PRABHJEET SINGH SONI	Section 60(5)/Rule 11	4/7/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2.Kindly upload the Proof of service in email format.	Sanchika_legal
1031	4/7/2026	0710102107832025(No.of Docs 2)	0710102107832025/3	INTERLOCUTORY APPLICATION (I.B.C)/6037(ND)2025	MS SULEKHA KALRA VS. MR PRABHJEET SINGH SONI	Section 60(5)/Rule 11	4/7/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	Sanchika_legal
1032	4/4/2026	0710102014002026(No.of Docs 2)	0710102014002026/2	INTERLOCUTORY APPLICATION (I.B.C)/797(ND)2026	NAVEEN KUMAR JAIN	Section 105,112, 113	4/6/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	smartnomics
1033	4/4/2026	0710102014002026(No.of Docs 2)	0710102014002026/3	INTERLOCUTORY APPLICATION (I.B.C)/797(ND)2026	NAVEEN KUMAR JAIN	Section 105,112, 113	4/6/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	smartnomics
1034	4/6/2026	0710102001552026(No.of Docs 1)	0710102001552026/6	COMPANY PETITION (COMPANIES ACT)/7(ND)2026	MR. AMIT KUMAR VS. DELTA300GLOBAL CERTIFICATION SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 244(1),Sec. 245	4/6/2026	1. index and bookmarking mandatory. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	KBG ASSOCIATES
1035	4/6/2026	0710102001542026(No.of Docs 1)	0710102001542026/2	COMPANY PETITION (COMPANIES ACT)/8(ND)2026	MR. AMIT KUMAR VS. DELTA300GLOBAL CERTIFICATION SOLUTIONS PRIVATE LIMITED	Sec. 59	4/6/2026	1. index and bookmarking mandatory. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	KBG ASSOCIATES
1036	4/6/2026	0710102001552026(No.of Docs 1)	0710102001552026/3	COMPANY PETITION (COMPANIES ACT)/7(ND)2026	MR. AMIT KUMAR VS. DELTA300GLOBAL CERTIFICATION SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 244(1),Sec. 245	4/6/2026	1. index and bookmarking mandatory. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 3. three Rs court fee and twenty five Rs. welfare ticket missed on vakalatnama	KBG ASSOCIATES
1037	4/4/2026	0710102072322025(No.of Docs 1)	0710102072322025/34	INTERLOCUTORY APPLICATION (I.B.C)/4091(ND)2025	L&T FINANCE LIMITED VSSUPERTECH LIMITED THROUGH ITS INTERIM RESOLUTION PROFESSIONAL MR HITESH GOEL	Sec 60(5)	4/6/2026	1. index and bookmarking mandatory. 2. three Rs court fee missed on vakalatnama in PDF. 3. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	advdhrvugupta
1038	4/6/2026	0710102021382025(No.of Docs 1)	0710102021382025/4	COMPANY PETITION IB (IBC)/188(ND)2025	SAMRVIR BIOTECH PRIVATE LIMITED VS. CLENSTA INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	4/6/2026	1. counsel sign missed on index 2. as per mention in index compliance order dated 13.02.2026 is missing in PDF.	chowdhryarshv1986
1039	4/2/2026	0710102015772025(No.of Docs 1)	0710102015772025/1	INTERLOCUTORY APPLICATION (I.B.C)/1154(ND)2025	KOTAK MAHINDRA BANK LIMITED THROUGH SENIOR VICE PRESIDENT MR. VIKAS BHARDWAJ VS. KARAN SINGH SONI	Rule 11 of NCLT, 2016	4/6/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	Ayushkashyap
1040	4/4/2026	0710102025532025(No.of Docs 3)	0710102025532025/8	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2025	SALSAN STEELS PRIVATE LIMITED	Sec. 230-232, Sec 234	4/6/2026	wrong file, kindly file under petition	vanandh
1041	4/3/2026	0710102021152025(No.of Docs 3)	0710102021152025/2	INTERLOCUTORY APPLICATION (I.B.C)/1394(ND)2025	ALL-WAYS LOGISTICS INDIA PVT. LTD. VS. SHRI YOGENDER PAL SINGHAL	Sec 60(5)	4/6/2026	1.double pagination wrong in pdf 2.pages no 33 to 45. not clear in pdf	Yogender Pal
1042	4/4/2026	0710102014032026(No.of Docs 2)	0710102014032026/2	INTERLOCUTORY APPLICATION (I.B.C)/804(ND)2026	NAVEEN KUMAR JAIN	Section 105,112, 113	4/6/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	smartnomics
1043	4/4/2026	0710102051052024(No.of Docs 1)	0710102051052024/4	COMPANY PETITION IB (IBC)/798(PB)2024	CANARA BANK VS. GAURAV AGGARWAL	Section 95(1)	4/6/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	krishenkumar

1044	4/3/2026	0710102021442026(No.of Docs 1)	0710102021442026/2	COMPANY PETITION IB (IBC)/146(ND)2026	MEGA PROPERTIES PRIVATE LTD	IBC Section 59	4/6/2026	1.incomplete file	lexacorplegal
1045	4/4/2026	0710102014022026(No.of Docs 2)	0710102014022026/2	INTERLOCUTORY APPLICATION (I.B.C)/819(ND)2026	NAVEEN KUMAR JAIN	Section 105,112, 113	4/6/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	smartnomics
1046	4/6/2026	0710102001552026(No.of Docs 1)	0710102001552026/4	COMPANY PETITION (COMPANIES ACT)/7(ND)2026	MR. AMIT KUMAR VS. DELTA300GLOBAL CERTIFICATION SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 244(1),Sec. 245	4/6/2026	1. index and bookmarking mandatory. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 3. three Rs. court fee and twenty five Rs. Welfare ticket missed on Vakalatanama	KBG ASSOCIATES
1047	4/4/2026	0710102050852024(No.of Docs 1)	0710102050852024/4	COMPANY PETITION IB (IBC)/694(PB)2024	THE CANARA BANK LIMITED VS. MOHENDER AGGARWAL	Section 95(1)	4/6/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	krishenkumar
1048	4/4/2026	0710102072322025(No.of Docs 1)	0710102072322025/33	INTERLOCUTORY APPLICATION (I.B.C)/4091(ND)2025	L&T FINANCE LIMITED VSSUPERTECH LIMITED THROUGH ITS INTERIM RESOLUTION PROFESSIONAL MR HITESH GOEL	Sec 60(5)	4/6/2026	1. index and bookmarking mandatory. 2. three Rs court fee missing on vakalatanama in PDF. 3. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	advhrvugupta
1049	4/6/2026	0710102001552026(No.of Docs 1)	0710102001552026/5	COMPANY PETITION (COMPANIES ACT)/7(ND)2026	MR. AMIT KUMAR VS. DELTA300GLOBAL CERTIFICATION SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 244(1),Sec. 245	4/6/2026	1. index and bookmarking mandatory. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	KBG ASSOCIATES
1050	4/10/2026	0710102017942026(No.of Docs 2)	0710102017942026/1	INTERLOCUTORY APPLICATION (I.B.C)/1028(ND)2026	IDBI TRUSTEESHIP SERVICES LIMITED VS. BPM BUILDESTATE PRIVATE LIMITED	Sec 60(5)	4/5/2026	1. remove extra PDF kindly file final PDF.	rachitmit
1051	4/12/2026	0710102026632026(No.of Docs 3)	0710102026632026/2	INTERLOCUTORY APPLICATION (I.B.C)/1533(ND)2026	GANGA RAM AGARWAL VS. DAYANAND	Section 60(5)	4/5/2026	1. bookmarking mandatory.	raghav.chadha
1052	4/12/2026	0710102026632026(No.of Docs 3)	0710102026632026/2	INTERLOCUTORY APPLICATION (I.B.C)/1533(ND)2026	GANGA RAM AGARWAL VS. DAYANAND	Section 60(5)	4/5/2026	1. bookmarking mandatory.	raghav.chadha
1053	4/12/2026	0710102026632026(No.of Docs 3)	0710102026632026/2	INTERLOCUTORY APPLICATION (I.B.C)/1533(ND)2026	GANGA RAM AGARWAL VS. DAYANAND	Section 60(5)	4/5/2026	1. bookmarking mandatory.	raghav.chadha
1054	4/12/2026	0710102026632026(No.of Docs 3)	0710102026632026/2	INTERLOCUTORY APPLICATION (I.B.C)/1533(ND)2026	GANGA RAM AGARWAL VS. DAYANAND	Section 60(5)	4/5/2026	1. bookmarking mandatory.	raghav.chadha
1055	4/3/2026	0710102094872023(No.of Docs 9)	0710102094872023/9	INTERLOCUTORY APPLICATION (I.B.C)/5924(PB)2023	AMIT AGRAWAL	Rule 11 of NCLT, 2016	4/5/2026	1.need every pages signed in pdf 2.Kindly translate Hindi pages no 75,76,126,128,130,132,140,253,255,257,259,261,271,307,309,311,333,335,350,352,35 4,376,378,391,393 . 3.compliance order missing in pdf 4.put on ticket blank side on vakalatanama as it is coming on content	akshay0124@gmail.com
1056	4/3/2026	0710102094872023(No.of Docs 9)	0710102094872023/9	INTERLOCUTORY APPLICATION (I.B.C)/5924(PB)2023	AMIT AGRAWAL	Rule 11 of NCLT, 2016	4/5/2026	1.need every pages signed in pdf 2.Kindly translate Hindi pages no 75,76,126,128,130,132,140,253,255,257,259,261,271,307,309,311,333,335,350,352,35 4,376,378,391,393 . 3.compliance order missing in pdf 4.put on ticket blank side on vakalatanama as it is coming on content	akshay0124@gmail.com
1057	4/3/2026	0710102094872023(No.of Docs 9)	0710102094872023/9	INTERLOCUTORY APPLICATION (I.B.C)/5924(PB)2023	AMIT AGRAWAL	Rule 11 of NCLT, 2016	4/5/2026	1.need every pages signed in pdf 2.Kindly translate Hindi pages no 75,76,126,128,130,132,140,253,255,257,259,261,271,307,309,311,333,335,350,352,35 4,376,378,391,393 . 3.compliance order missing in pdf 4.put on ticket blank side on vakalatanama as it is coming on content	akshay0124@gmail.com
1058	4/3/2026	0710102094872023(No.of Docs 9)	0710102094872023/9	INTERLOCUTORY APPLICATION (I.B.C)/5924(PB)2023	AMIT AGRAWAL	Rule 11 of NCLT, 2016	4/5/2026	1.need every pages signed in pdf 2.Kindly translate Hindi pages no 75,76,126,128,130,132,140,253,255,257,259,261,271,307,309,311,333,335,350,352,35 4,376,378,391,393 . 3.compliance order missing in pdf 4.put on ticket blank side on vakalatanama as it is coming on content	akshay0124@gmail.com
1059	4/10/2026	0710102017942026(No.of Docs 2)	0710102017942026/1	INTERLOCUTORY APPLICATION (I.B.C)/1028(ND)2026	IDBI TRUSTEESHIP SERVICES LIMITED VS. BPM BUILDESTATE PRIVATE LIMITED	Sec 60(5)	4/5/2026	1. remove extra PDF kindly file final PDF.	rachitmit
1060	4/10/2026	0710102017942026(No.of Docs 2)	0710102017942026/1	INTERLOCUTORY APPLICATION (I.B.C)/1028(ND)2026	IDBI TRUSTEESHIP SERVICES LIMITED VS. BPM BUILDESTATE PRIVATE LIMITED	Sec 60(5)	4/5/2026	1. remove extra PDF kindly file final PDF.	rachitmit
1061	4/10/2026	0710102017942026(No.of Docs 2)	0710102017942026/1	INTERLOCUTORY APPLICATION (I.B.C)/1028(ND)2026	IDBI TRUSTEESHIP SERVICES LIMITED VS. BPM BUILDESTATE PRIVATE LIMITED	Sec 60(5)	4/5/2026	1. remove extra PDF kindly file final PDF.	rachitmit
1062	4/9/2026	0710102092932025(No.of Docs 1)	0710102092932025/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2025	VAISHNO LAMINATION PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/2/2026	1.proof of service missing in pdf	Deepaliadvocate

1063	3/28/2026	0710200424762018(No.of Docs 3)	0710200424762018/17	COMPANY PETITION (COMPANIES ACT)/254(ND)2018	MR. SHISH PAL YADAV & ORS. VS M/S BE DEVICE ENGINEERING PVT. LTD.	Sec. 241(1),Sec. 242(4)	4/2/2026	1. bookmarking mandatory. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 3. Copy of vakalatanama is missing in PDF. 4. page no 28 is not readable properly.	varun.sharma301
1064	3/28/2026	0710200424762018(No.of Docs 3)	0710200424762018/17	COMPANY PETITION (COMPANIES ACT)/254(ND)2018	MR. SHISH PAL YADAV & ORS. VS M/S BE DEVICE ENGINEERING PVT. LTD.	Sec. 241(1),Sec. 242(4)	4/2/2026	1. bookmarking mandatory. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 3. Copy of vakalatanama is missing in PDF. 4. page no 28 is not readable properly.	varun.sharma301
1065	4/7/2026	0710102099232019(No.of Docs 2)	0710102099232019/3	INTERLOCATORY APPLICATION (IBC)/1317(ND)2019	ARJUN ISPAT INDIA PVT. LTD.THROUGH RESOLUTION PROFESSIONAL VS. RISHI MIGLANI	Sec 66(1)	4/2/2026	1.wrong file, kindly file in application.	bharat&associates
1066	4/7/2026	0710102099232019(No.of Docs 2)	0710102099232019/3	INTERLOCATORY APPLICATION (IBC)/1317(ND)2019	ARJUN ISPAT INDIA PVT. LTD.THROUGH RESOLUTION PROFESSIONAL VS. RISHI MIGLANI	Sec 66(1)	4/2/2026	1.wrong file, kindly file in application.	bharat&associates
1067	4/9/2026	0710102092932025(No.of Docs 1)	0710102092932025/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2025	VAISHNO LAMINATION PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/2/2026	1.proof of service missing in pdf	Deepaliadvocate
1068	4/9/2026	0710102092932025(No.of Docs 1)	0710102092932025/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2025	VAISHNO LAMINATION PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/2/2026	1.proof of service missing in pdf	Deepaliadvocate
1069	4/9/2026	0710102092932025(No.of Docs 1)	0710102092932025/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2025	VAISHNO LAMINATION PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/2/2026	1.proof of service missing in pdf	Deepaliadvocate
1070	3/28/2026	0710200424762018(No.of Docs 3)	0710200424762018/17	COMPANY PETITION (COMPANIES ACT)/254(ND)2018	MR. SHISH PAL YADAV & ORS. VS M/S BE DEVICE ENGINEERING PVT. LTD.	Sec. 241(1),Sec. 242(4)	4/2/2026	1. bookmarking mandatory. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 3. Copy of vakalatanama is missing in PDF. 4. page no 28 is not readable properly.	varun.sharma301
1071	4/7/2026	0710102099142025(No.of Docs 2)	0710102099142025/3	INTERLOCUTORY APPLICATION (I.B.C)/5592(ND)2025	PRABHJIT SINGH SONI VS. PUNJAB NATIONAL BANK	Section 60(5)	4/2/2026	1.index missing in pdf	PRABHJITSINGHSONI
1072	4/7/2026	0710102099142025(No.of Docs 2)	0710102099142025/3	INTERLOCUTORY APPLICATION (I.B.C)/5592(ND)2025	PRABHJIT SINGH SONI VS. PUNJAB NATIONAL BANK	Section 60(5)	4/2/2026	1.index missing in pdf	PRABHJITSINGHSONI
1073	4/7/2026	0710102099142025(No.of Docs 2)	0710102099142025/3	INTERLOCUTORY APPLICATION (I.B.C)/5592(ND)2025	PRABHJIT SINGH SONI VS. PUNJAB NATIONAL BANK	Section 60(5)	4/2/2026	1.index missing in pdf	PRABHJITSINGHSONI
1074	3/28/2026	0710200424762018(No.of Docs 3)	0710200424762018/17	COMPANY PETITION (COMPANIES ACT)/254(ND)2018	MR. SHISH PAL YADAV & ORS. VS M/S BE DEVICE ENGINEERING PVT. LTD.	Sec. 241(1),Sec. 242(4)	4/2/2026	1. bookmarking mandatory. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 3. Copy of vakalatanama is missing in PDF. 4. page no 28 is not readable properly.	varun.sharma301
1075	4/1/2026	0710102079222023(No.of Docs 1)	0710102079222023/5	COMPANY PETITION IB (IBC)/649(ND)2023	BANK OF MAHARASHTRA VS. BINOD KUMAR JAIN	Section 95(1)	4/2/2026	1. bookmarking and index mandatory 2. As mentioned in Affidavit compliance order dated 09.03.2026 is missing in PDF.	Advjay
1076	4/7/2026	0710102099142025(No.of Docs 2)	0710102099142025/3	INTERLOCUTORY APPLICATION (I.B.C)/5592(ND)2025	PRABHJIT SINGH SONI VS. PUNJAB NATIONAL BANK	Section 60(5)	4/2/2026	1.index missing in pdf	PRABHJITSINGHSONI
1077	4/1/2026	0710102080992025(No.of Docs 2)	0710102080992025/8	RESTORATION APPLICATION (IBC)/82(ND)2025	ASSET RECONSTRUCTION COMPANY INDIA LTD VS. NOIDA MARKETING PRIVATE LIMITED	Rule 11 of NCLT, 2016	4/2/2026	kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	BLA2024
1078	4/2/2026	0710102094872023(No.of Docs 9)	0710102094872023/8	INTERLOCUTORY APPLICATION (I.B.C)/5924(PB)2023	AMIT AGRAWAL	Rule 11 of NCLT, 2016	4/2/2026	1. Sign missed on every page of reply. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 3. translate the pages are 76, 126, 128, 130, 132 and 140, 253, 255, 257, 259, 261, 271, 307, 309, 311, 333, 335, 350, 352, 354, 376, 378, 391, 393 and 430,463 from Hindi to English in PDF. 4. twenty five Rs welfare ticket and three Rs. court fee paste on blank space of vakalatanama. 5 page 1148,1267,1268 not clear	akshay0124@gmail.com
1079	4/9/2026	0710102013532026(No.of Docs 3)	0710102013532026/2	INTERLOCUTORY APPLICATION (I.B.C)/853(ND)2026	CONSORITUM OF M/S R K AND ANAND PRIVATE LIMITED VS. MONITORING AGENCY OF M/S AVAIL HOLDING LTD.	Rule 11 of NCLT, 2016	4/2/2026	1. kindly remove extra pdf file	arclegal
1080	4/9/2026	0710102013532026(No.of Docs 3)	0710102013532026/2	INTERLOCUTORY APPLICATION (I.B.C)/853(ND)2026	CONSORITUM OF M/S R K AND ANAND PRIVATE LIMITED VS. MONITORING AGENCY OF M/S AVAIL HOLDING LTD.	Rule 11 of NCLT, 2016	4/2/2026	1. kindly remove extra pdf file	arclegal

1081	4/9/2026	0710102013532026(No.of Docs 3)	0710102013532026/2	INTERLOCUTORY APPLICATION (I.B.C)/853(ND)2026	CONSORITUM OF M/S R K AND ANAND PRIVATE LIMITED VS. MONITORING AGENCY OF M/S AVAIL HOLDING LTD.	Rule 11 of NCLT, 2016	4/2/2026	1. kindly remove extra pdf file	arclegal
1082	4/9/2026	0710102013532026(No.of Docs 3)	0710102013532026/2	INTERLOCUTORY APPLICATION (I.B.C)/853(ND)2026	CONSORITUM OF M/S R K AND ANAND PRIVATE LIMITED VS. MONITORING AGENCY OF M/S AVAIL HOLDING LTD.	Rule 11 of NCLT, 2016	4/2/2026	1. kindly remove extra pdf file	arclegal
1083	4/9/2026	0710102013532026(No.of Docs 3)	0710102013532026/2	INTERLOCUTORY APPLICATION (I.B.C)/853(ND)2026	CONSORITUM OF M/S R K AND ANAND PRIVATE LIMITED VS. MONITORING AGENCY OF M/S AVAIL HOLDING LTD.	Rule 11 of NCLT, 2016	4/2/2026	1. kindly remove extra pdf file	arclegal
1084	4/9/2026	0710102013532026(No.of Docs 3)	0710102013532026/2	INTERLOCUTORY APPLICATION (I.B.C)/853(ND)2026	CONSORITUM OF M/S R K AND ANAND PRIVATE LIMITED VS. MONITORING AGENCY OF M/S AVAIL HOLDING LTD.	Rule 11 of NCLT, 2016	4/2/2026	1. kindly remove extra pdf file	arclegal
1085	4/9/2026	0710102013532026(No.of Docs 3)	0710102013532026/2	INTERLOCUTORY APPLICATION (I.B.C)/853(ND)2026	CONSORITUM OF M/S R K AND ANAND PRIVATE LIMITED VS. MONITORING AGENCY OF M/S AVAIL HOLDING LTD.	Rule 11 of NCLT, 2016	4/2/2026	1. kindly remove extra pdf file	arclegal
1086	4/9/2026	0710102013532026(No.of Docs 3)	0710102013532026/2	INTERLOCUTORY APPLICATION (I.B.C)/853(ND)2026	CONSORITUM OF M/S R K AND ANAND PRIVATE LIMITED VS. MONITORING AGENCY OF M/S AVAIL HOLDING LTD.	Rule 11 of NCLT, 2016	4/2/2026	1. kindly remove extra pdf file	arclegal
1087	4/9/2026	0710102013532026(No.of Docs 3)	0710102013532026/2	INTERLOCUTORY APPLICATION (I.B.C)/853(ND)2026	CONSORITUM OF M/S R K AND ANAND PRIVATE LIMITED VS. MONITORING AGENCY OF M/S AVAIL HOLDING LTD.	Rule 11 of NCLT, 2016	4/2/2026	1. kindly remove extra pdf file	arclegal
1088	4/7/2026	0710102099232019(No.of Docs 2)	0710102099232019/3	INTERLOCUTORY APPLICATION (IBC)/1317(ND)2019	ARJUN ISPAT INDIA PVT. LTD.THROUGH RESOLUTION PROFESSIONAL VS. RISHI MIGLANI	Sec 66(1)	4/2/2026	1.wrong file, kindly file in application.	bharat&associates
1089	4/1/2026	0710102059872024(No.of Docs 2)	0710102059872024/13	COMPANY PETITION IB (IBC)/468(PB)2024	SAMMAAN CAPITAL LIMITED VS. PARSVNATH DEVELOPERS LIMITED	IBC under Sec 7	4/2/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	BLA2024
1090	4/7/2026	0710102099232019(No.of Docs 2)	0710102099232019/3	INTERLOCUTORY APPLICATION (IBC)/1317(ND)2019	ARJUN ISPAT INDIA PVT. LTD.THROUGH RESOLUTION PROFESSIONAL VS. RISHI MIGLANI	Sec 66(1)	4/2/2026	1.wrong file, kindly file in application.	bharat&associates
1091	4/9/2026	0710102079852025(No.of Docs 1)	0710102079852025/11	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/73(ND)2025	VAMAR VENTURES PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/1/2026	1. Remove double pagination in PDF	csashokverma
1092	3/30/2026	0710102112552025(No.of Docs 2)	0710102112552025/6	TRANSFER APPLICATION/2(PB)2026	YASH DEEP TREXIM PVT. LTD. VS. PRITHVI DEVCONS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	4/1/2026	1.compliance order missing in pdf	satyalawchambers
1093	4/9/2026	0710102079852025(No.of Docs 1)	0710102079852025/11	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/73(ND)2025	VAMAR VENTURES PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/1/2026	1. Remove double pagination in PDF	csashokverma
1094	3/31/2026	0710102004922026(No.of Docs 1)	0710102004922026/3	COMPANY PETITION IB (IBC)/70(ND)2026	SHREE RAMA KRISHNA TRADING CO. VS. ENERSHELL ALLOYS & STEEL PRIVATE LIMITED	IBC Under Sec 9	4/1/2026	1. date missed on vakalatanama in PDF. 2. Twenty five Rs welfare ticket and Three Rs Court Fee paste on blank space on vakalatanama 3. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	pinnaclelawassociate
1095	3/30/2026	0710102112552025(No.of Docs 2)	0710102112552025/7	TRANSFER APPLICATION/2(PB)2026	YASH DEEP TREXIM PVT. LTD. VS. PRITHVI DEVCONS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	4/1/2026	1.compliance order missing in pdf	satyalawchambers
1096	4/9/2026	0710102079852025(No.of Docs 1)	0710102079852025/11	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/73(ND)2025	VAMAR VENTURES PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/1/2026	1. Remove double pagination in PDF	csashokverma
1097	4/9/2026	0710102079852025(No.of Docs 1)	0710102079852025/11	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/73(ND)2025	VAMAR VENTURES PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/1/2026	1. Remove double pagination in PDF	csashokverma
1098	3/28/2026	0710102063672024(No.of Docs 2)	0710102063672024/3	INTERLOCUTORY APPLICATION (I.B.C)/3792(PB)2024	SUDHIR KALRA VS. SUKHDEV MADNANI	Section 60(5)	4/1/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	saumay.kapoor

1099	3/30/2026	0710102079902025(No.of Docs 2)	0710102079902025/8	INTERLOCUTORY APPLICATION (I.B.C)/4589(ND)2025	RAMACHANDRAN SUBRAMANIAN VS. AJAY KUMAR BISHNOI	Application under any other provisions- IBC, Sec 66(1), Rule 11 of NCLT, 2016	4/1/2026	1.incomplete file	siddharth bhatli
1100	3/28/2026	0710102071312024(No.of Docs 9)	0710102071312024/4	INTERLOCUTORY APPLICATION (I.B.C)/4232(ND)2024	ATUL MITTAL RESOLUTION PROFESSIONAL LOGIX INFRA TECH PRIVATE LIMITED VS. CK CONSTRUCTIONS	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/1/2026	1. remove blank pages in all PDF. 2. not readable page are 50, 150 in PDF. 3. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	SIDSHARMA
1101	3/31/2026	0710102084422025(No.of Docs 2)	0710102084422025/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/344(ND)2025	SABRINA STOUGH VS. NESTLE INDIA LIMITED	Rule 11 of NCLT	4/1/2026	1. sign missed on every page of reply. 2. As per mention in index vakalatnama is missing in PDF. 3. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	madaanlaw
1102	3/30/2026	0710102021132026(No.of Docs 1)	0710102021132026/1	INTERLOCUTORY APPLICATION (I.B.C)/1221(ND)2026	JASMINDER KAUR THROUGH LRS ORS VS. PAWAN KUMAR GARG (ERP) & ORS.	Sec 60(5)	4/1/2026	1.compliance order missing in pdf	ilam.pardi
1103	1/6/2026	0710102001172026(No.of Docs 0)	0710102001172026/2	COMPANY PETITION IB (IBC)/60(ND)2026	INTERACTIVE COMMUNICATION SERVICES (INDIA) PRIVATE LIMITED VS. LANDMARK APARTMENTS PRIVATE LIMITED	IBC Under Sec 9	4/1/2026	1.compliance order missing in pdf 2.court fee 3rs missing in vakalatnama	
1104	3/30/2026	0710102015602022(No.of Docs 2)	0710102015602022/15	COMPANY PETITION IB (IBC)/309(ND)2022	REDPRO CONSTRUCTIONS PRIVATE LIMITED VS. SKYLINE INFRA TECH PRIVATE LIMITED	IBC Under Sec 9	4/1/2026	1.compliance order missing in pdf 2.pagination missing in bookmarking	AKA
1105	3/30/2026	0710102081432025(No.of Docs 2)	0710102081432025/1	RESTORATION APPLICATION (IBC)/87(ND)2025	LK INTERNATIONAL VSMASTANA FOOD PVT. LTD	Rule 11 of NCLT, 2016	4/1/2026	1.compliance order the last order required in pdf	quadlegal
1106	3/28/2026	0710102071292024(No.of Docs 2)	0710102071292024/4	INTERLOCUTORY APPLICATION (I.B.C)/4331(ND)2024	ATUL MITTAL RESOLUTION PROFESSIONAL LOGIX INFRA TECH PRIVATE LIMITED VS. CK DECORS PRIVATE LIMITED	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/1/2026	1. Remove blank page in PDF. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	SIDSHARMA
1107	3/30/2026	0710102015602022(No.of Docs 2)	0710102015602022/16	COMPANY PETITION IB (IBC)/309(ND)2022	REDPRO CONSTRUCTIONS PRIVATE LIMITED VS. SKYLINE INFRA TECH PRIVATE LIMITED	IBC Under Sec 9	4/1/2026	1.compliance order missing in pdf 2.pagination missing in bookmarking	AKA
1108	3/31/2026	0710102043882021(No.of Docs 1)	0710102043882021/3	INTERLOCUTORY APPLICATION (I.B.C)/3006(PB)2021	SAJEVE BHUSHAN DEORA LIQUIDATOR VSMR. BRIJ BHAN BHADANA	Application under any other provisions- IBC	4/1/2026	kindly attach latest compliance order as the matter is already listed after the attached mentioned order	SBD@IP606
1109	3/31/2026	0710102089492019(No.of Docs 1)	0710102089492019/6	COMPANY APPLICATION(IBC)/1079(ND)2019	FORGINGS PVT LTD IN LIQUIDATION VS. KARAN GAMBHIR	Sec 66(1)	4/1/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	SBD@IP606
1110	3/31/2026	0710102099172025(No.of Docs 3)	0710102099172025/1	INTERLOCUTORY APPLICATION (I.B.C)/5587(PB)2025	ASSETS CARE AND RECONSTRUCTION ENTERPRISE LIMITED VS. FORGINGS PRIVATE LIMITED	Sec 60(5)	4/1/2026	1. copy of vakalatnama is missing. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	SBD@LIQ
1111	3/30/2026	0710102007482025(No.of Docs 8)	0710102007482025/19	INTERLOCUTORY APPLICATION (I.B.C)/644(ND)2025	AAA INSOLVENCY PROFESSIONALS LLP RP OF MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED VS. MR PRAVEEN KUMAR	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	4/1/2026	1.all document separately file 2.compliance order missing in pdf	kushal82
1112	3/28/2026	0710102015532026(No.of Docs 2)	0710102015532026/1	INTERLOCUTORY APPLICATION (I.B.C)/1033(PB)2026	MR. ABHIMANYU MITTAL VS. AKHILESH KUMAR	Sec 66(1)	4/1/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. copy of vakalatnama missed	kushal82
1113	3/25/2026	0710102016902025(No.of Docs 2)	0710102016902025/3	COMPANY APPEAL(COMPANIES ACT)/79(ND)2025	NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 252 (3)	3/31/2026	1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order	valuepro@321
1114	3/26/2026	0710102012462026(No.of Docs 3)	0710102012462026/2	COMPANY PETITION IB (IBC)/86(ND)2026	IMPRESARIO VS. COLORBAR COSMETICS PRIVATE LIMITED	IBC Under Sec 9	3/31/2026	1.kindly upload annexure 1 in portrait mode in pdf	Ankur1982
1115	3/26/2026	0710102012462026(No.of Docs 3)	0710102012462026/2	COMPANY PETITION IB (IBC)/86(ND)2026	IMPRESARIO VS. COLORBAR COSMETICS PRIVATE LIMITED	IBC Under Sec 9	3/31/2026	1.kindly upload annexure 1 in portrait mode in pdf	Ankur1982
1116	4/8/2026	0710102058342024(No.of Docs 2)	0710102058342024/3	INTERLOCUTORY APPLICATION (I.B.C)/4384(ND)2024	BHARAT HEAVY ELECTRICALS LIMITED VS. MR. ASHOK ARORA (LIQUIDATOR) ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 60(5)	3/31/2026	1.the following pages are not clear 48,49,78,79,80,81,99,108,109,110,125,	NimitaKaul
1117	3/25/2026	0710102016902025(No.of Docs 2)	0710102016902025/3	COMPANY APPEAL(COMPANIES ACT)/79(ND)2025	NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 252 (3)	3/31/2026	1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order	valuepro@321

1118	4/8/2026	0710102058342024(No.of Docs 2)	0710102058342024/3	INTERLOCUTORY APPLICATION (I.B.C)/4384(ND)2024	BHARAT HEAVY ELECTRICALS LIMITED VS. MR. ASHOK ARORA (LIQUIDATOR) ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 60(5)	3/31/2026	1.the following pages are not clear 48,49,78,79,80,81,99,108,109,110,125,	NimitaKaul
1119	4/8/2026	0710102058342024(No.of Docs 2)	0710102058342024/3	INTERLOCUTORY APPLICATION (I.B.C)/4384(ND)2024	BHARAT HEAVY ELECTRICALS LIMITED VS. MR. ASHOK ARORA (LIQUIDATOR) ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 60(5)	3/31/2026	1.the following pages are not clear 48,49,78,79,80,81,99,108,109,110,125,	NimitaKaul
1120	3/25/2026	0710102016902025(No.of Docs 2)	0710102016902025/3	COMPANY APPEAL(COMPANIES ACT)/79(ND)2025	NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 252 (3)	3/31/2026	1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order	valuepro@321
1121	3/25/2026	0710102016902025(No.of Docs 2)	0710102016902025/3	COMPANY APPEAL(COMPANIES ACT)/79(ND)2025	NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 252 (3)	3/31/2026	1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order	valuepro@321
1122	3/25/2026	0710102016902025(No.of Docs 2)	0710102016902025/3	COMPANY APPEAL(COMPANIES ACT)/79(ND)2025	NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 252 (3)	3/31/2026	1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order	valuepro@321
1123	3/25/2026	0710102016902025(No.of Docs 2)	0710102016902025/3	COMPANY APPEAL(COMPANIES ACT)/79(ND)2025	NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 252 (3)	3/31/2026	1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order	valuepro@321
1124	3/25/2026	0710102016902025(No.of Docs 2)	0710102016902025/3	COMPANY APPEAL(COMPANIES ACT)/79(ND)2025	NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 252 (3)	3/31/2026	1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order	valuepro@321
1125	3/26/2026	0710102012462026(No.of Docs 3)	0710102012462026/2	COMPANY PETITION IB (IBC)/86(ND)2026	IMPRESARIO VS. COLORBAR COSMETICS PRIVATE LIMITED	IBC Under Sec 9	3/31/2026	1.kindly upload annexure 1 in portrait mode in pdf	Ankur1982
1126	3/25/2026	0710102016902025(No.of Docs 2)	0710102016902025/3	COMPANY APPEAL(COMPANIES ACT)/79(ND)2025	NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 252 (3)	3/31/2026	1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order	valuepro@321
1127	3/25/2026	0710102016902025(No.of Docs 2)	0710102016902025/3	COMPANY APPEAL(COMPANIES ACT)/79(ND)2025	NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 252 (3)	3/31/2026	1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order	valuepro@321
1128	3/25/2026	0710102016902025(No.of Docs 2)	0710102016902025/3	COMPANY APPEAL(COMPANIES ACT)/79(ND)2025	NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 252 (3)	3/31/2026	1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order	valuepro@321
1129	3/25/2026	0710102016902025(No.of Docs 2)	0710102016902025/3	COMPANY APPEAL(COMPANIES ACT)/79(ND)2025	NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 252 (3)	3/31/2026	1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order	valuepro@321
1130	3/25/2026	0710102016902025(No.of Docs 2)	0710102016902025/3	COMPANY APPEAL(COMPANIES ACT)/79(ND)2025	NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 252 (3)	3/31/2026	1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order	valuepro@321
1131	3/26/2026	0710102012462026(No.of Docs 3)	0710102012462026/2	COMPANY PETITION IB (IBC)/86(ND)2026	IMPRESARIO VS. COLORBAR COSMETICS PRIVATE LIMITED	IBC Under Sec 9	3/31/2026	1.kindly upload annexure 1 in portrait mode in pdf	Ankur1982
1132	3/26/2026	0710102012462026(No.of Docs 3)	0710102012462026/2	COMPANY PETITION IB (IBC)/86(ND)2026	IMPRESARIO VS. COLORBAR COSMETICS PRIVATE LIMITED	IBC Under Sec 9	3/31/2026	1.kindly upload annexure 1 in portrait mode in pdf	Ankur1982
1133	3/26/2026	0710102012462026(No.of Docs 3)	0710102012462026/2	COMPANY PETITION IB (IBC)/86(ND)2026	IMPRESARIO VS. COLORBAR COSMETICS PRIVATE LIMITED	IBC Under Sec 9	3/31/2026	1.kindly upload annexure 1 in portrait mode in pdf	Ankur1982
1134	3/25/2026	0710102016902025(No.of Docs 2)	0710102016902025/3	COMPANY APPEAL(COMPANIES ACT)/79(ND)2025	NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 252 (3)	3/31/2026	1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order	valuepro@321
1135	3/26/2026	0710102012462026(No.of Docs 3)	0710102012462026/2	COMPANY PETITION IB (IBC)/86(ND)2026	IMPRESARIO VS. COLORBAR COSMETICS PRIVATE LIMITED	IBC Under Sec 9	3/31/2026	1.kindly upload annexure 1 in portrait mode in pdf	Ankur1982
1136	3/25/2026	0710102016902025(No.of Docs 2)	0710102016902025/3	COMPANY APPEAL(COMPANIES ACT)/79(ND)2025	NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 252 (3)	3/31/2026	1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order	valuepro@321
1137	3/25/2026	0710102016902025(No.of Docs 2)	0710102016902025/3	COMPANY APPEAL(COMPANIES ACT)/79(ND)2025	NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 252 (3)	3/31/2026	1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order	valuepro@321
1138	4/8/2026	0710102058342024(No.of Docs 2)	0710102058342024/3	INTERLOCUTORY APPLICATION (I.B.C)/4384(ND)2024	BHARAT HEAVY ELECTRICALS LIMITED VS. MR. ASHOK ARORA (LIQUIDATOR) ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 60(5)	3/31/2026	1.the following pages are not clear 48,49,78,79,80,81,99,108,109,110,125,	NimitaKaul

1139	3/25/2026	0710102016902025(No.of Docs 2)	0710102016902025/3	COMPANY APPEAL(COMPANIES ACT)/79(ND)2025	NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	Sec 252 (3)	3/31/2026	1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order	valuepro@321
1140	3/26/2026	0710102012462026(No.of Docs 3)	0710102012462026/2	COMPANY PETITION IB (IBC)/86(ND)2026	IMPRESARIO VS. COLORBAR COSMETICS PRIVATE LIMITED	IBC Under Sec 9	3/31/2026	1.kindly upload annexure 1 in portrait mode in pdf	Ankur1982
1141	3/26/2026	0710102012462026(No.of Docs 3)	0710102012462026/2	COMPANY PETITION IB (IBC)/86(ND)2026	IMPRESARIO VS. COLORBAR COSMETICS PRIVATE LIMITED	IBC Under Sec 9	3/31/2026	1.kindly upload annexure 1 in portrait mode in pdf	Ankur1982
1142	3/20/2026	0710102014042026(No.of Docs 3)	0710102014042026/1	INTERLOCUTORY APPLICATION (I.B.C)/818(ND)2026	NAVEEN KUMAR JAIN	Section 105,112, 113	3/30/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	smartnomics
1143	3/20/2026	0710102014042026(No.of Docs 3)	0710102014042026/1	INTERLOCUTORY APPLICATION (I.B.C)/818(ND)2026	NAVEEN KUMAR JAIN	Section 105,112, 113	3/30/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	smartnomics
1144	3/20/2026	0710102014042026(No.of Docs 3)	0710102014042026/1	INTERLOCUTORY APPLICATION (I.B.C)/818(ND)2026	NAVEEN KUMAR JAIN	Section 105,112, 113	3/30/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	smartnomics
1145	3/27/2026	0710102014642026(No.of Docs 1)	0710102014642026/1	INTERLOCUTORY APPLICATION(IBC)(DI S.)/6(ND)2026	MOHIT KUMAR GUPTA VSMUKESH KUMAR	Sec 54(1)	3/30/2026	1.compliance order missing in pdf 2.bookmarking mandatory	rmailk2301
1146	4/6/2026	0710102096382024(No.of Docs 2)	0710102096382024/1	INTERLOCUTORY APPLICATION (I.B.C)/5900(ND)2024	PRADEEP KUMAR KAUSHIK VS. ANAL GUPTA	Rule 11 of NCLT, 2016	3/30/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	deepakparashar
1147	3/20/2026	0710102014042026(No.of Docs 3)	0710102014042026/1	INTERLOCUTORY APPLICATION (I.B.C)/818(ND)2026	NAVEEN KUMAR JAIN	Section 105,112, 113	3/30/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	smartnomics
1148	4/6/2026	0710102096382024(No.of Docs 2)	0710102096382024/1	INTERLOCUTORY APPLICATION (I.B.C)/5900(ND)2024	PRADEEP KUMAR KAUSHIK VS. ANAL GUPTA	Rule 11 of NCLT, 2016	3/30/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	deepakparashar
1149	4/6/2026	0710102096382024(No.of Docs 2)	0710102096382024/1	INTERLOCUTORY APPLICATION (I.B.C)/5900(ND)2024	PRADEEP KUMAR KAUSHIK VS. ANAL GUPTA	Rule 11 of NCLT, 2016	3/30/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	deepakparashar
1150	3/20/2026	0710102014042026(No.of Docs 3)	0710102014042026/1	INTERLOCUTORY APPLICATION (I.B.C)/818(ND)2026	NAVEEN KUMAR JAIN	Section 105,112, 113	3/30/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	smartnomics
1151	3/20/2026	0710102014042026(No.of Docs 3)	0710102014042026/1	INTERLOCUTORY APPLICATION (I.B.C)/818(ND)2026	NAVEEN KUMAR JAIN	Section 105,112, 113	3/30/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	smartnomics
1152	3/20/2026	0710102014042026(No.of Docs 3)	0710102014042026/1	INTERLOCUTORY APPLICATION (I.B.C)/818(ND)2026	NAVEEN KUMAR JAIN	Section 105,112, 113	3/30/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	smartnomics
1153	3/20/2026	0710102014042026(No.of Docs 3)	0710102014042026/1	INTERLOCUTORY APPLICATION (I.B.C)/818(ND)2026	NAVEEN KUMAR JAIN	Section 105,112, 113	3/30/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	smartnomics
1154	4/6/2026	0710102096382024(No.of Docs 2)	0710102096382024/1	INTERLOCUTORY APPLICATION (I.B.C)/5900(ND)2024	PRADEEP KUMAR KAUSHIK VS. ANAL GUPTA	Rule 11 of NCLT, 2016	3/30/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	deepakparashar
1155	3/27/2026	0710102088442022(No.of Docs 2)	0710102088442022/10	COMPANY PETITION (COMPANIES ACT)/224(PB)2022	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. NANAK CHAND TAYAL	Sec 241 (2)	3/30/2026	1. incomplete file.	sfionclt
1156	3/27/2026	0710102088442022(No.of Docs 2)	0710102088442022/9	COMPANY PETITION (COMPANIES ACT)/224(PB)2022	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. NANAK CHAND TAYAL	Sec 241 (2)	3/30/2026	1. sign missed on every page of reply. 2. Bookmarking mandatory. 3. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 4. Copy of vakalatnama missed	sfionclt
1157	3/30/2026	0710102003052026(No.of Docs 3)	0710102003052026/1	COMPANY PETITION IB (IBC)/34(ND)2026	TATA CAPITAL LIMITED VS. MR. OM PRAKASH RAJGARHIA	Section 95(1)	3/30/2026	1. wrong file, kindly file in IA	nirmalgoenka
1158	3/30/2026	0710102003032026(No.of Docs 3)	0710102003032026/1	COMPANY PETITION IB (IBC)/33(ND)2026	TATA CAPITAL LIMITED VS. MR. HARSH VARDHAN RAJGARHIA	Section 95(1)	3/30/2026	1. wrong file, kindly file in IA	nirmalgoenka
1159	4/2/2026	0710102040272025(No.of Docs 1)	0710102040272025/2	INTERLOCUTORY APPLICATION (I.B.C)/2344(ND)2025	PRABHAT RANJAN SINGH VS. DILBAG RAI CHAWLA	Application under any other provisions- IBC	3/30/2026	1. bookmarking mandatory.	prabhatranjan

1160	4/2/2026	0710102040272025(No.of Docs 1)	0710102040272025/2	INTERLOCUTORY APPLICATION (I.B.C)/2344(ND)2025	PRABHAT RANJAN SINGH VS. DILBAG RAI CHAWLA	Application under any other provisions- IBC	3/30/2026	1. bookmarking mandatory.	prabhatranjan
1161	4/2/2026	0710102040272025(No.of Docs 1)	0710102040272025/2	INTERLOCUTORY APPLICATION (I.B.C)/2344(ND)2025	PRABHAT RANJAN SINGH VS. DILBAG RAI CHAWLA	Application under any other provisions- IBC	3/30/2026	1. bookmarking mandatory.	prabhatranjan
1162	4/2/2026	0710102040272025(No.of Docs 1)	0710102040272025/2	INTERLOCUTORY APPLICATION (I.B.C)/2344(ND)2025	PRABHAT RANJAN SINGH VS. DILBAG RAI CHAWLA	Application under any other provisions- IBC	3/30/2026	1. bookmarking mandatory.	prabhatranjan
1163	4/3/2026	0710102021442026(No.of Docs 2)	0710102021442026/1	COMPANY PETITION IB (IBC)/146(ND)2026	MEGA PROPERTIES PRIVATE LTD	IBC Section 59	3/30/2026	1.compliance order missing in pdf 2.bookmarking mandatory	lexacorplegal
1164	4/3/2026	0710102021442026(No.of Docs 2)	0710102021442026/1	COMPANY PETITION IB (IBC)/146(ND)2026	MEGA PROPERTIES PRIVATE LTD	IBC Section 59	3/30/2026	1.compliance order missing in pdf 2.bookmarking mandatory	lexacorplegal
1165	3/25/2026	0710102103612019(No.of Docs 2)	0710102103612019/12	COMPANY PETITION IB (IBC)/2039(ND)2019	SURAKSHA ASSET RECONSTRUCTION LIMITED VS. M/S. NOIDA MEDICARE CENTRE LIMITED	IBC under Sec 7	3/30/2026	1.extra pdf remove submit final pdf 2.need all pages sign in pdf 3.compliance order missing in pdf	rajat.bhardwaj
1166	4/3/2026	0710102021442026(No.of Docs 2)	0710102021442026/1	COMPANY PETITION IB (IBC)/146(ND)2026	MEGA PROPERTIES PRIVATE LTD	IBC Section 59	3/30/2026	1.compliance order missing in pdf 2.bookmarking mandatory	lexacorplegal
1167	4/3/2026	0710102021442026(No.of Docs 2)	0710102021442026/1	COMPANY PETITION IB (IBC)/146(ND)2026	MEGA PROPERTIES PRIVATE LTD	IBC Section 59	3/30/2026	1.compliance order missing in pdf 2.bookmarking mandatory	lexacorplegal
1168	3/30/2026	0710102003062026(No.of Docs 3)	0710102003062026/1	COMPANY PETITION IB (IBC)/35(ND)2026	TATA CAPITAL LIMITED VS. SMT. ANITA RAJGARHIA	Section 95(1)	3/30/2026	1. wrong file, kindly file in IA	nirmalgoenka
1169	3/20/2026	0710102014042026(No.of Docs 3)	0710102014042026/1	INTERLOCUTORY APPLICATION (I.B.C)/818(ND)2026	NAVEEN KUMAR JAIN	Section 105,112, 113	3/30/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	smartnomics
1170	3/28/2026	0710102109192025(No.of Docs 2)	0710102109192025/7	INTERLOCUTORY APPLICATION (I.B.C)/6097(ND)2025	AMIT JAIN VS. MR. DEEPAK MAINI	Sec 60(5)	3/30/2026	1. copy of vakalatanama missed 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 3. bookmarking mandatory.	rrglawoffice
1171	1/8/2026	0710102025022025(No.of Docs 3)	0710102025022025/1	INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025	ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED	Application under any other provisions- IBC	3/29/2026	1.compliance order missing in pdf	palashsinghai
1172	1/8/2026	0710102025022025(No.of Docs 3)	0710102025022025/1	INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025	ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED	Application under any other provisions- IBC	3/29/2026	1.compliance order missing in pdf	palashsinghai
1173	1/8/2026	0710102025022025(No.of Docs 3)	0710102025022025/1	INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025	ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED	Application under any other provisions- IBC	3/29/2026	1.compliance order missing in pdf	palashsinghai
1174	1/8/2026	0710102025022025(No.of Docs 3)	0710102025022025/1	INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025	ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED	Application under any other provisions- IBC	3/29/2026	1.compliance order missing in pdf	palashsinghai
1175	1/8/2026	0710102025022025(No.of Docs 3)	0710102025022025/1	INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025	ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED	Application under any other provisions- IBC	3/29/2026	1.compliance order missing in pdf	palashsinghai
1176	1/8/2026	0710102025022025(No.of Docs 3)	0710102025022025/1	INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025	ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED	Application under any other provisions- IBC	3/29/2026	1.compliance order missing in pdf	palashsinghai
1177	1/8/2026	0710102025022025(No.of Docs 3)	0710102025022025/1	INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025	ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED	Application under any other provisions- IBC	3/29/2026	1.compliance order missing in pdf	palashsinghai
1178	1/8/2026	0710102025022025(No.of Docs 3)	0710102025022025/1	INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025	ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED	Application under any other provisions- IBC	3/29/2026	1.compliance order missing in pdf	palashsinghai

1213	1/8/2026	0710102025022025(No.of Docs 3)	0710102025022025/1	INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025	ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED	Application under any other provisions- IBC	3/29/2026	1.compliance order missing in pdf	palashsinghai
1214	1/8/2026	0710102025022025(No.of Docs 3)	0710102025022025/1	INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025	ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED	Application under any other provisions- IBC	3/29/2026	1.compliance order missing in pdf	palashsinghai
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1216	1/8/2026	0710102025022025(No.of Docs 3)	0710102025022025/1	INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025	ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED	Application under any other provisions- IBC	3/29/2026	1.compliance order missing in pdf	palashsinghai
1217	1/8/2026	0710102025022025(No.of Docs 3)	0710102025022025/1	INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025	ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED	Application under any other provisions- IBC	3/29/2026	1.compliance order missing in pdf	palashsinghai
1218	1/8/2026	0710102025022025(No.of Docs 3)	0710102025022025/1	INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025	ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED	Application under any other provisions- IBC	3/29/2026	1.compliance order missing in pdf	palashsinghai
1219	1/8/2026	0710102025022025(No.of Docs 3)	0710102025022025/1	INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025	ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED	Application under any other provisions- IBC	3/29/2026	1.compliance order missing in pdf	palashsinghai
1220	3/25/2026	0710102045122024(No.of Docs 2)	0710102045122024/7	COMPANY PETITION IB (IBC)/423(ND)2024	ANAND TRANSPORT PRIVATE LIMITED VS. GLOBAL COAL AND MINING PRIVATE LIMITED	IBC Under Sec 9	3/27/2026	1.compliance order missing in pdf	apoorvapandey
1221	3/24/2026	0710102097382025(No.of Docs 2)	0710102097382025/2	CONTEMPT PETITION (IBC)/50(ND)2025	STARLINK CALL CONCEPTS PRIVATE LIMITED VS. JAIPUR VIDYUT VITRAN NIGAM LIMITED	Section 60(5)/Rule 11	3/27/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. copy of vakalatnama missed 3. pagination missed in bookmarking	tanujgupta1990
1222	3/26/2026	0710102074912024(No.of Docs 1)	0710102074912024/8	INTERLOCUTORY APPLICATION(IBC)(P LAN)/54(ND)2024	ANJU AGARWAL VS. PUNJAB & SIND BANK	Sec 30	3/27/2026	No of objection 1. bookmarking missed	mohit.nandwani
1223	3/25/2026	0710102092762024(No.of Docs 1)	0710102092762024/6	COMPANY PETITION IB (IBC)/784(PB)2024	IDBI BANK LIMITED VS. SHRI MUNENDRA KUMAR SINGH	Section 95(1)	3/27/2026	1.incomplete file 2..compliance order missing in pdf	shubhampaliwal
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1226	3/25/2026	0710102007572019(No.of Docs 2)	0710102007572019/19	COMPANY PETITION IB (IBC)/449(PB)2019	ORIENTAL BANK OF COMMERCE VS. M/S PIYUSH COLONISERS LTD.	IBC under Sec 7	3/27/2026	1.compliance order missing in pdf	rajesh.laws
1227	3/25/2026	0710102023602025(No.of Docs 2)	0710102023602025/7	COMPANY PETITION IB (IBC)/252(ND)2025	MADHULIKA VS. CONNOISSEUR INFRABUILD PRIVATE LIMITED	IBC under Sec 7	3/27/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	Rishabh2980
1228	3/25/2026	0710102080992025(No.of Docs 2)	0710102080992025/7	RESTORATION APPLICATION (IBC)/82(ND)2025	ASSET RECONSTRUCTION COMPANY INDIA LTD VS. NOIDA MARKETING PRIVATE LIMITED	Rule 11 of NCLT, 2016	3/27/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	BLA2024
1229	4/1/2026	0710102067602025(No.of Docs 2)	0710102067602025/1	INTERLOCUTORY APPLICATION (I.B.C)/3763(ND)2025	PHOENIX ARC PVT LTD	Rule 11 of NCLT, 2016	3/25/2026	1.Kindly upload last compliance order	chandnisadana
1230	3/24/2026	0710102009442021(No.of Docs 2)	0710102009442021/10	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	SHALINI KHURANA VS. RAJESH VOHRA	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	3/25/2026	1. Counsel details missed on index and last page of submission in PDF. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	corporatetudis@NCLT
1231	3/24/2026	0710102040892022(No.of Docs 2)	0710102040892022/10	COMPANY PETITION IB (IBC)/399(PB)2022	KISSAN IMPEX PRIVATE LIMITED VS. ANITA GARG	Section 95(1)	3/25/2026	1.compliance order the last order required in pdf	mhvlegal
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1234	3/24/2026	0710102040892022(No.of Docs 2)	0710102040892022/10	COMPANY PETITION IB (IBC)/399(PB)2022	KISSAN IMPEX PRIVATE LIMITED VS. ANITA GARG	Section 95(1)	3/25/2026	1.compliance order the last order required in pdf	mhvlegal
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1239	3/24/2026	0710102040892022(No.of Docs 2)	0710102040892022/10	COMPANY PETITION IB (IBC)/399(PB)2022	KISSAN IMPEX PRIVATE LIMITED VS. ANITA GARG	Section 95(1)	3/25/2026	1.compliance order the last order required in pdf	mhvlegal
1240	3/30/2026	0710102089152022(No.of Docs 3)	0710102089152022/6	INTERLOCUTORY APPLICATION (I.B.C)/5466(PB)2022	KARNATAKA BANK LIMITED -FOR FC VSMR ASHISH GUPTA	Sec 43(1) r/w Sec 44 (1)	3/25/2026	1.need all pages signed in pdf 2.bookmarking mandatory	ds337052
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1242	3/30/2026	0710102089152022(No.of Docs 3)	0710102089152022/6	INTERLOCUTORY APPLICATION (I.B.C)/5466(PB)2022	KARNATAKA BANK LIMITED -FOR FC VSMR ASHISH GUPTA	Sec 43(1) r/w Sec 44 (1)	3/25/2026	1.need all pages signed in pdf 2.bookmarking mandatory	ds337052
1243	3/30/2026	0710102089152022(No.of Docs 3)	0710102089152022/6	INTERLOCUTORY APPLICATION (I.B.C)/5466(PB)2022	KARNATAKA BANK LIMITED -FOR FC VSMR ASHISH GUPTA	Sec 43(1) r/w Sec 44 (1)	3/25/2026	1.need all pages signed in pdf 2.bookmarking mandatory	ds337052
1244	3/25/2026	0710102059872024(No.of Docs 2)	0710102059872024/12	COMPANY PETITION IB (IBC)/468(PB)2024	SAMMAAN CAPITAL LIMITED VS. PARSVNATH DEVELOPERS LIMITED	IBC under Sec 7	3/25/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	BLA2024
1245	4/1/2026	0710102018722025(No.of Docs 1)	0710102018722025/3	COMPANY PETITION IB (IBC)/158(ND)2025	RCM FINANCE AND LEASING PRIVATE LIMITED VS. ANSA POLYMERS LIMITED	IBC under Sec 7	3/25/2026	1.bookmarking mandatory	pankkaj@5
1246	4/1/2026	0710102018722025(No.of Docs 1)	0710102018722025/3	COMPANY PETITION IB (IBC)/158(ND)2025	RCM FINANCE AND LEASING PRIVATE LIMITED VS. ANSA POLYMERS LIMITED	IBC under Sec 7	3/25/2026	1.bookmarking mandatory	pankkaj@5
1247	4/1/2026	0710102018722025(No.of Docs 1)	0710102018722025/3	COMPANY PETITION IB (IBC)/158(ND)2025	RCM FINANCE AND LEASING PRIVATE LIMITED VS. ANSA POLYMERS LIMITED	IBC under Sec 7	3/25/2026	1.bookmarking mandatory	pankkaj@5
1248	4/1/2026	0710102018722025(No.of Docs 1)	0710102018722025/3	COMPANY PETITION IB (IBC)/158(ND)2025	RCM FINANCE AND LEASING PRIVATE LIMITED VS. ANSA POLYMERS LIMITED	IBC under Sec 7	3/25/2026	1.bookmarking mandatory	pankkaj@5
1249	4/1/2026	0710102018722025(No.of Docs 1)	0710102018722025/3	COMPANY PETITION IB (IBC)/158(ND)2025	RCM FINANCE AND LEASING PRIVATE LIMITED VS. ANSA POLYMERS LIMITED	IBC under Sec 7	3/25/2026	1.bookmarking mandatory	pankkaj@5
1250	4/1/2026	0710102018722025(No.of Docs 1)	0710102018722025/3	COMPANY PETITION IB (IBC)/158(ND)2025	RCM FINANCE AND LEASING PRIVATE LIMITED VS. ANSA POLYMERS LIMITED	IBC under Sec 7	3/25/2026	1.bookmarking mandatory	pankkaj@5
1251	4/1/2026	0710102018722025(No.of Docs 1)	0710102018722025/3	COMPANY PETITION IB (IBC)/158(ND)2025	RCM FINANCE AND LEASING PRIVATE LIMITED VS. ANSA POLYMERS LIMITED	IBC under Sec 7	3/25/2026	1.bookmarking mandatory	pankkaj@5
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1253	4/1/2026	0710102018722025(No.of Docs 1)	0710102018722025/3	COMPANY PETITION IB (IBC)/158(ND)2025	RCM FINANCE AND LEASING PRIVATE LIMITED VS. ANSA POLYMERS LIMITED	IBC under Sec 7	3/25/2026	1.bookmarking mandatory	pankkaj@5
1254	4/1/2026	0710102067602025(No.of Docs 2)	0710102067602025/1	INTERLOCUTORY APPLICATION (I.B.C)/3763(ND)2025	PHOENIX ARC PVT LTD	Rule 11 of NCLT, 2016	3/25/2026	1.Kindly upload last compliance order	chandnisadana
1255	4/1/2026	0710102067602025(No.of Docs 2)	0710102067602025/1	INTERLOCUTORY APPLICATION (I.B.C)/3763(ND)2025	PHOENIX ARC PVT LTD	Rule 11 of NCLT, 2016	3/25/2026	1.Kindly upload last compliance order	chandnisadana
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1280	3/23/2026	0710102076382025(No.of Docs 2)	0710102076382025/2	COMPANY PETITION IB (IBC)/574(ND)2025	KAPEESHWAR ENTERPRISES VS. KAMA METAL AND ALLOYS PRIVATE LIMITED	IBC Under Sec 9	3/25/2026	1.Kindly upload the latest compliance order in pdf	AdvAnujkamal
1281	3/23/2026	0710102076382025(No.of Docs 2)	0710102076382025/2	COMPANY PETITION IB (IBC)/574(ND)2025	KAPEESHWAR ENTERPRISES VS. KAMA METAL AND ALLOYS PRIVATE LIMITED	IBC Under Sec 9	3/25/2026	1.Kindly upload the latest compliance order in pdf	AdvAnujkamal
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1283	3/14/2026	0710102108502025(No.of Docs 2)	0710102108502025/2	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2025	VIJENDER SHARMA VS. DEEPAK GOYAL	Application under any other provisions- IBC	3/25/2026	1.compliance order missing in pdf	adyasingh96
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1290	3/14/2026	0710102108502025(No.of Docs 2)	0710102108502025/2	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2025	VIJENDER SHARMA VS. DEEPAK GOYAL	Application under any other provisions- IBC	3/25/2026	1.compliance order missing in pdf	adyasingh96
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1292	3/16/2026	0710102000612026(No.of Docs 3)	0710102000612026/1	COMPANY APPLICATION(COMP ANIES ACT)/4(ND)2026	LEGEND HIGHLANDS PRIVATE LIMITED VS. ARUN JAIN	Rule 32	3/25/2026	1.compliance order the last order required in pdf	aaryan@sastralegal
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1294	3/16/2026	0710102000612026(No.of Docs 3)	0710102000612026/1	COMPANY APPLICATION(COMP ANIES ACT)/4(ND)2026	LEGEND HIGHLANDS PRIVATE LIMITED VS. ARUN JAIN	Rule 32	3/25/2026	1.compliance order the last order required in pdf	aaryan@sastralegal
1295	3/16/2026	0710102000612026(No.of Docs 3)	0710102000612026/1	COMPANY APPLICATION(COMP ANIES ACT)/4(ND)2026	LEGEND HIGHLANDS PRIVATE LIMITED VS. ARUN JAIN	Rule 32	3/25/2026	1.compliance order the last order required in pdf	aaryan@sastralegal
1296	3/16/2026	0710102000612026(No.of Docs 3)	0710102000612026/1	COMPANY APPLICATION(COMP ANIES ACT)/4(ND)2026	LEGEND HIGHLANDS PRIVATE LIMITED VS. ARUN JAIN	Rule 32	3/25/2026	1.compliance order the last order required in pdf	aaryan@sastralegal
1297	3/16/2026	0710102000612026(No.of Docs 3)	0710102000612026/1	COMPANY APPLICATION(COMP ANIES ACT)/4(ND)2026	LEGEND HIGHLANDS PRIVATE LIMITED VS. ARUN JAIN	Rule 32	3/25/2026	1.compliance order the last order required in pdf	aaryan@sastralegal

1336	3/31/2026	0710102002902026(No.of Docs 1)	0710102002902026/1	INTERLOCUTORY APPLICATION (I.B.C)/472(ND)2026	MANISH LALJI DAWDA VS. GHEVAR CHAND KANUNGA	Application under any other provisions- IBC	3/25/2026	1.compliance order missing in pdf	khannaamar
1337	3/31/2026	0710102002902026(No.of Docs 1)	0710102002902026/1	INTERLOCUTORY APPLICATION (I.B.C)/472(ND)2026	MANISH LALJI DAWDA VS. GHEVAR CHAND KANUNGA	Application under any other provisions- IBC	3/25/2026	1.compliance order missing in pdf	khannaamar
1338	3/31/2026	0710102002902026(No.of Docs 1)	0710102002902026/1	INTERLOCUTORY APPLICATION (I.B.C)/472(ND)2026	MANISH LALJI DAWDA VS. GHEVAR CHAND KANUNGA	Application under any other provisions- IBC	3/25/2026	1.compliance order missing in pdf	khannaamar
1339	3/31/2026	0710102002902026(No.of Docs 1)	0710102002902026/1	INTERLOCUTORY APPLICATION (I.B.C)/472(ND)2026	MANISH LALJI DAWDA VS. GHEVAR CHAND KANUNGA	Application under any other provisions- IBC	3/25/2026	1.compliance order missing in pdf	khannaamar
1340	3/31/2026	0710102002902026(No.of Docs 1)	0710102002902026/1	INTERLOCUTORY APPLICATION (I.B.C)/472(ND)2026	MANISH LALJI DAWDA VS. GHEVAR CHAND KANUNGA	Application under any other provisions- IBC	3/25/2026	1.compliance order missing in pdf	khannaamar
1341	3/13/2026	0710102014202026(No.of Docs 3)	0710102014202026/2	COMPANY APPLICATION(COMPANIES ACT)/47(ND)2026	AMIT KUMAR VS. BODYSECRET CLOTHING PRIVATE LIMITED	Rule 11 of NCLT	3/25/2026	1.cKindly upload latest compliance order	advocate96
1342	3/13/2026	0710102014202026(No.of Docs 3)	0710102014202026/2	COMPANY APPLICATION(COMPANIES ACT)/47(ND)2026	AMIT KUMAR VS. BODYSECRET CLOTHING PRIVATE LIMITED	Rule 11 of NCLT	3/25/2026	1.cKindly upload latest compliance order	advocate96
1343	3/13/2026	0710102014202026(No.of Docs 3)	0710102014202026/2	COMPANY APPLICATION(COMPANIES ACT)/47(ND)2026	AMIT KUMAR VS. BODYSECRET CLOTHING PRIVATE LIMITED	Rule 11 of NCLT	3/25/2026	1.cKindly upload latest compliance order	advocate96
1344	3/13/2026	0710102014202026(No.of Docs 3)	0710102014202026/2	COMPANY APPLICATION(COMPANIES ACT)/47(ND)2026	AMIT KUMAR VS. BODYSECRET CLOTHING PRIVATE LIMITED	Rule 11 of NCLT	3/25/2026	1.cKindly upload latest compliance order	advocate96
1345	3/13/2026	0710102014202026(No.of Docs 3)	0710102014202026/2	COMPANY APPLICATION(COMPANIES ACT)/47(ND)2026	AMIT KUMAR VS. BODYSECRET CLOTHING PRIVATE LIMITED	Rule 11 of NCLT	3/25/2026	1.cKindly upload latest compliance order	advocate96
1346	3/13/2026	0710102014202026(No.of Docs 3)	0710102014202026/2	COMPANY APPLICATION(COMPANIES ACT)/47(ND)2026	AMIT KUMAR VS. BODYSECRET CLOTHING PRIVATE LIMITED	Rule 11 of NCLT	3/25/2026	1.cKindly upload latest compliance order	advocate96
1347	3/13/2026	0710102014202026(No.of Docs 3)	0710102014202026/2	COMPANY APPLICATION(COMPANIES ACT)/47(ND)2026	AMIT KUMAR VS. BODYSECRET CLOTHING PRIVATE LIMITED	Rule 11 of NCLT	3/25/2026	1.cKindly upload latest compliance order	advocate96
1348	3/13/2026	0710102014202026(No.of Docs 3)	0710102014202026/2	COMPANY APPLICATION(COMPANIES ACT)/47(ND)2026	AMIT KUMAR VS. BODYSECRET CLOTHING PRIVATE LIMITED	Rule 11 of NCLT	3/25/2026	1.cKindly upload latest compliance order	advocate96
1349	3/13/2026	0710102014202026(No.of Docs 3)	0710102014202026/2	COMPANY APPLICATION(COMPANIES ACT)/47(ND)2026	AMIT KUMAR VS. BODYSECRET CLOTHING PRIVATE LIMITED	Rule 11 of NCLT	3/25/2026	1.cKindly upload latest compliance order	advocate96
1350	3/24/2026	0710102014792026(No.of Docs 1)	0710102014792026/3	INTERLOCUTORY APPLICATION (I.B.C)/847(ND)2026	ORIENTAL STRUCTURAL ENGINEERS PRIVATE LIMITED VS. MR MUKESH GUPTA	Sec 60(5)	3/24/2026	1. date missed on vakalatanama in PDF. 2. Twenty Five Rs welfare ticket and three Rs. Court fee missed on Vakalatanama in PDF.	rajatjoneja
1351	3/24/2026	0710102049582024(No.of Docs 3)	0710102049582024/10	COMPANY PETITION IB (IBC)/386(ND)2024	CANARA BANK VS. YOGENDRA SINGH	Section 95(1)	3/24/2026	1. wrong file, kindly file in IA	sna2277
1352	3/24/2026	0710102058542024(No.of Docs 2)	0710102058542024/12	COMPANY PETITION IB (IBC)/429(ND)2024	M/S MANGAL SALES CORPORATION VS. PROLIFIC PAPERS PRIVATE LIMITED	IBC Under Sec 9	3/24/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	akhil.shankhwar1
1353	3/24/2026	0710102040712025(No.of Docs 1)	0710102040712025/1	COMPANY PETITION IB (IBC)/297(ND)2025	THE CANARA BANK LIMITED VS. AMARJIT SINGH KALRA	Section 95(1)	3/24/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	arclegal
1354	3/24/2026	0710102001162026(No.of Docs 2)	0710102001162026/1	COMPANY PETITION IB (IBC)/76(ND)2026	S.B.E. ENGINEERING AND INFRASTRUCTURE PRIVATE LIMITED VS. H C JAIN PIPES PRIVATE LIMITED	IBC Under Sec 9	3/24/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	amicuslegal
1355	3/23/2026	0710102001852026(No.of Docs 1)	0710102001852026/1	COMPANY PETITION (COMPANIES ACT)/22(ND)2026	PERGO HOLDING B.V. VS. PERGO INDIA PRIVATE LIMITED	Sec. 271-273, Sec 272 of the Companies Act , 2013	3/24/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	SIDSHARMA

1356	3/20/2026	0710102109192025(No.of Docs 2)	0710102109192025/5	INTERLOCUTORY APPLICATION (I.B.C)/6097(ND)2025	AMIT JAIN VS. MR. DEEPAK MAINI	Sec 60(5)	3/24/2026	1.compliance order missing in pdf	rashigupta
1357	3/24/2026	0710102049582024(No.of Docs 3)	0710102049582024/11	COMPANY PETITION IB (IBC)/386(ND)2024	CANARA BANK VS. YOGENDRA SINGH	Section 95(1)	3/24/2026	1. wrong file kindly file in IA.	sna2277
1358	3/23/2026	0710102049642025(No.of Docs 2)	0710102049642025/1	COMPANY PETITION IB (IBC)/692(ND)2025	K. ANANDHU VS. M/S. CONTINENTAL ENGINEERING CORPORATION	IBC Under Sec 9	3/24/2026	1. wrong file, kindly file in IA.	TheofficeSG
1359	3/23/2026	0710102010182026(No.of Docs 1)	0710102010182026/1	INTERLOCUTORY APPLICATION (I.B.C)/805(ND)2026	SACHIN GOYAL VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD.	Sec 60(5)	3/23/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	advocatepranavgupta
1360	3/20/2026	0710102009922026(No.of Docs 6)	0710102009922026/1	COMPANY PETITION (COMPANIES ACT)/23(ND)2026	MR PAWAN DEEP SINGH VS. ROSHANARA CLUB LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	3/23/2026	1.wrong file or compliance order is required. 2.kindly file fresh IA	kushal82
1361	3/20/2026	0710102021742021(No.of Docs 2)	0710102021742021/10	COMPANY PETITION (COMPANIES ACT)/152(ND)2021	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. PRABHAT KUMAR SRIVASTAVA	Section 465 of the Companies Act 2013	3/23/2026	1.compliance order missing in pdf 2.pagination missing in index 3.need all pages sign in pdf	sfionclt
1362	3/20/2026	0710102088862025(No.of Docs 1)	0710102088862025/5	COMPANY PETITION IB (IBC)/609(ND)2025	UNIVERSAL ERECTORS PRIVATE LIMITED	IBC Under Sec 10,IBC Under Sec 10	3/23/2026	1.court fee 3rs welfare 25rs missing in vakalatanama 2.compliance order missing in pdf	adv.krpathak
1363	3/20/2026	0710102088862025(No.of Docs 1)	0710102088862025/6	COMPANY PETITION IB (IBC)/609(ND)2025	UNIVERSAL ERECTORS PRIVATE LIMITED	IBC Under Sec 10,IBC Under Sec 10	3/23/2026	1.court fee 3rs welfare 25rs missing in vakalatanama 2.compliance order missing in pdf	adv.krpathak
1364	3/20/2026	0710102088862025(No.of Docs 1)	0710102088862025/7	COMPANY PETITION IB (IBC)/609(ND)2025	UNIVERSAL ERECTORS PRIVATE LIMITED	IBC Under Sec 10,IBC Under Sec 10	3/23/2026	1.court fee 3rs welfare 25rs missing in vakalatanama 2.compliance order missing in pdf	adv.krpathak
1365	3/20/2026	0710102097252025(No.of Docs 1)	0710102097252025/1	COMPANY PETITION IB (IBC)/648(PB)2025	VIDEOMAX INTERNATIONAL PRIVATE LIMITED VS. ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED	IBC Under Sec 9	3/23/2026	1.compliance order the last order required in pdf 2.bookmarking mandatory . 3.need all pages sign in pdf	adv_ssameer
1366	3/20/2026	0710102097252025(No.of Docs 1)	0710102097252025/1	COMPANY PETITION IB (IBC)/648(PB)2025	VIDEOMAX INTERNATIONAL PRIVATE LIMITED VS. ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED	IBC Under Sec 9	3/23/2026	1.compliance order the last order required in pdf 2.bookmarking mandatory . 3.need all pages sign in pdf	adv_ssameer
1367	3/20/2026	0710102097252025(No.of Docs 1)	0710102097252025/1	COMPANY PETITION IB (IBC)/648(PB)2025	VIDEOMAX INTERNATIONAL PRIVATE LIMITED VS. ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED	IBC Under Sec 9	3/23/2026	1.compliance order the last order required in pdf 2.bookmarking mandatory . 3.need all pages sign in pdf	adv_ssameer
1368	3/20/2026	0710102097252025(No.of Docs 1)	0710102097252025/1	COMPANY PETITION IB (IBC)/648(PB)2025	VIDEOMAX INTERNATIONAL PRIVATE LIMITED VS. ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED	IBC Under Sec 9	3/23/2026	1.compliance order the last order required in pdf 2.bookmarking mandatory . 3.need all pages sign in pdf	adv_ssameer
1369	3/20/2026	0710102005252026(No.of Docs 1)	0710102005252026/1	COMPANY PETITION IB (IBC)/38(ND)2026	M/S BPS BUILDTECH VS. SHIVALIK BUILDTECH PRIVATE LIMITED	IBC Under Sec 9	3/23/2026	1.need all pages sign in pdf 2.compliance order missing in pdf	shwetanknclt
1370	3/20/2026	0710102088912025(No.of Docs 2)	0710102088912025/2	INTERLOCUTORY APPLICATION (I.B.C)/5173(ND)2025	ASHISH VYAS VS. ISHWAR GUGANRAM SAMOTA	Rule 11 of NCLT, 2016,Section 74,Section 14	3/23/2026	1.this pages is not clear 26 to 33. 2.compliance order missing in pdf 3.vakalatanama copy missing in pdf	MishraLegals
1371	3/21/2026	0710102102972022(No.of Docs 2)	0710102102972022/7	COMPANY PETITION IB (IBC)/132(ND)2023	L&T FINANCE LIMITED VS. NITISH KUMAR ARORA	Section 95(1)	3/23/2026	1. Sign missed on every page of reply. 2. vakalatanama missed in PDF. 3. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	wamikatrehan
1372	3/21/2026	0710102109322025(No.of Docs 3)	0710102109322025/5	COMPANY PETITION IB (IBC)/683(ND)2025	ADVIK CAPITAL LIMITED VS. ELITECON INTERNATIONAL LIMITED	IBC under Sec 7	3/23/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 2. kindly upload correct and separately pdf in one filing number along with index	naman.joshi@CJSlegal
1373	3/23/2026	0710102010182026(No.of Docs 1)	0710102010182026/1	INTERLOCUTORY APPLICATION (I.B.C)/805(ND)2026	SACHIN GOYAL VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD.	Sec 60(5)	3/23/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	advocatepranavgupta
1374	3/23/2026	0710102010182026(No.of Docs 1)	0710102010182026/1	INTERLOCUTORY APPLICATION (I.B.C)/805(ND)2026	SACHIN GOYAL VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD.	Sec 60(5)	3/23/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	advocatepranavgupta

1375	3/23/2026	0710102010182026(No.of Docs 1)	0710102010182026/1	INTERLOCUTORY APPLICATION (I.B.C)/805(ND)2026	SACHIN GOYAL VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD.	Sec 60(5)	3/23/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	advocatepranavgupta
1376	3/27/2026	0710102115612020(No.of Docs 5)	0710102115612020/17	INTERLOCUTORY APPLICATION (I.B.C)/774(ND)2021	KRISHAN VRIND JAIN VSMAHESH KUMAR SINGH	Sec 43(1) r/w Sec 44 (1)	3/22/2026	No of objection 1. wrong file, kindly file IA or compliance order is required	RIL ASSOCIATES & ADV
1377	3/18/2026	0710102071372025(No.of Docs 4)	0710102071372025/6	TRANSFER APPLICATION/38(PB) 2025	CHANDRAKANT SANJEEVA SHETTY VS. GAJALEE COASTAL FOODS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	3/22/2026	1.wrong file	Shawnfermz
1378	3/19/2026	0710102075482025(No.of Docs 2)	0710102075482025/10	INTERLOCUTORY APPLICATION (I.B.C)/4254(ND)2025	KSS PETRON PRIVATE LIMITED VS. BHUBANESHWAR EXPRESSWAYS PRIVATE LIMITED	Rule 11 of NCLT, 2016	3/22/2026	1.compliance order the last order required in pdf	pslchambers
1379	3/19/2026	0710102075482025(No.of Docs 2)	0710102075482025/10	INTERLOCUTORY APPLICATION (I.B.C)/4254(ND)2025	KSS PETRON PRIVATE LIMITED VS. BHUBANESHWAR EXPRESSWAYS PRIVATE LIMITED	Rule 11 of NCLT, 2016	3/22/2026	1.compliance order the last order required in pdf	pslchambers
1380	3/19/2026	0710102075482025(No.of Docs 2)	0710102075482025/10	INTERLOCUTORY APPLICATION (I.B.C)/4254(ND)2025	KSS PETRON PRIVATE LIMITED VS. BHUBANESHWAR EXPRESSWAYS PRIVATE LIMITED	Rule 11 of NCLT, 2016	3/22/2026	1.compliance order the last order required in pdf	pslchambers
1381	3/19/2026	0710102075482025(No.of Docs 2)	0710102075482025/10	INTERLOCUTORY APPLICATION (I.B.C)/4254(ND)2025	KSS PETRON PRIVATE LIMITED VS. BHUBANESHWAR EXPRESSWAYS PRIVATE LIMITED	Rule 11 of NCLT, 2016	3/22/2026	1.compliance order the last order required in pdf	pslchambers
1382	3/27/2026	0710102115612020(No.of Docs 5)	0710102115612020/17	INTERLOCUTORY APPLICATION (I.B.C)/774(ND)2021	KRISHAN VRIND JAIN VSMAHESH KUMAR SINGH	Sec 43(1) r/w Sec 44 (1)	3/22/2026	No of objection 1. wrong file, kindly file IA or compliance order is required	RIL ASSOCIATES & ADV
1383	3/18/2026	0710102071372025(No.of Docs 4)	0710102071372025/6	TRANSFER APPLICATION/38(PB) 2025	CHANDRAKANT SANJEEVA SHETTY VS. GAJALEE COASTAL FOODS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	3/22/2026	1.wrong file	Shawnfermz
1384	3/18/2026	0710102071372025(No.of Docs 4)	0710102071372025/6	TRANSFER APPLICATION/38(PB) 2025	CHANDRAKANT SANJEEVA SHETTY VS. GAJALEE COASTAL FOODS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	3/22/2026	1.wrong file	Shawnfermz
1385	3/18/2026	0710102071372025(No.of Docs 4)	0710102071372025/6	TRANSFER APPLICATION/38(PB) 2025	CHANDRAKANT SANJEEVA SHETTY VS. GAJALEE COASTAL FOODS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	3/22/2026	1.wrong file	Shawnfermz
1386	3/18/2026	0710102071372025(No.of Docs 4)	0710102071372025/6	TRANSFER APPLICATION/38(PB) 2025	CHANDRAKANT SANJEEVA SHETTY VS. GAJALEE COASTAL FOODS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	3/22/2026	1.wrong file	Shawnfermz
1387	3/27/2026	0710102011662023(No.of Docs 2)	0710102011662023/2	INTERLOCUTORY APPLICATION (I.B.C)/929(ND)2023	MOHINDER SINGH VS. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED	Sec 60(5)	3/22/2026	1.vakalatanama copy missing in pdf	RIL ASSOCIATES & ADV
1388	3/27/2026	0710102011662023(No.of Docs 2)	0710102011662023/2	INTERLOCUTORY APPLICATION (I.B.C)/929(ND)2023	MOHINDER SINGH VS. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED	Sec 60(5)	3/22/2026	1.vakalatanama copy missing in pdf	RIL ASSOCIATES & ADV
1389	3/27/2026	0710102097232022(No.of Docs 2)	0710102097232022/4	INTERLOCUTORY APPLICATION (I.B.C)/5879(ND)2022	MR. NARESH KUMAR LOHAN VSMR. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED	Sec 60(5)	3/22/2026	1.vakalatanama copy missing in pdf	RIL ASSOCIATES & ADV
1390	3/27/2026	0710102097232022(No.of Docs 2)	0710102097232022/4	INTERLOCUTORY APPLICATION (I.B.C)/5879(ND)2022	MR. NARESH KUMAR LOHAN VSMR. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED	Sec 60(5)	3/22/2026	1.vakalatanama copy missing in pdf	RIL ASSOCIATES & ADV
1391	3/27/2026	0710102097232022(No.of Docs 2)	0710102097232022/4	INTERLOCUTORY APPLICATION (I.B.C)/5879(ND)2022	MR. NARESH KUMAR LOHAN VSMR. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED	Sec 60(5)	3/22/2026	1.vakalatanama copy missing in pdf	RIL ASSOCIATES & ADV

1392	3/18/2026	0710102071372025(No.of Docs 4)	0710102071372025/6	TRANSFER APPLICATION/38(PB) 2025	CHANDRAKANT SANJEEVA SHETTY VS. GAJALEE COASTAL FOODS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	3/22/2026	1.wrong file	Shawnfemz
1393	3/18/2026	0710102071372025(No.of Docs 4)	0710102071372025/6	TRANSFER APPLICATION/38(PB) 2025	CHANDRAKANT SANJEEVA SHETTY VS. GAJALEE COASTAL FOODS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	3/22/2026	1.wrong file	Shawnfemz
1394	3/27/2026	0710102115612020(No.of Docs 5)	0710102115612020/17	INTERLOCUTORY APPLICATION (I.B.C)/774(ND)2021	KRISHAN VRIND JAIN VSMAHESH KUMAR SINGH	Sec 43(1) r/w Sec 44 (1)	3/22/2026	No of objection 1. wrong file, kindly file IA or compliance order is required	RIL ASSOCIATES & ADV
1395	3/27/2026	0710102115612020(No.of Docs 5)	0710102115612020/17	INTERLOCUTORY APPLICATION (I.B.C)/774(ND)2021	KRISHAN VRIND JAIN VSMAHESH KUMAR SINGH	Sec 43(1) r/w Sec 44 (1)	3/22/2026	No of objection 1. wrong file, kindly file IA or compliance order is required	RIL ASSOCIATES & ADV
1396	3/18/2026	0710102071372025(No.of Docs 4)	0710102071372025/6	TRANSFER APPLICATION/38(PB) 2025	CHANDRAKANT SANJEEVA SHETTY VS. GAJALEE COASTAL FOODS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	3/22/2026	1.wrong file	Shawnfemz
1397	3/27/2026	0710102097232022(No.of Docs 2)	0710102097232022/4	INTERLOCUTORY APPLICATION (I.B.C)/5879(ND)2022	MR. NARESH KUMAR LOHAN VSMR. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED	Sec 60(5)	3/22/2026	1.vakalatanama copy missing in pdf	RIL ASSOCIATES & ADV
1398	3/18/2026	0710102071372025(No.of Docs 4)	0710102071372025/6	TRANSFER APPLICATION/38(PB) 2025	CHANDRAKANT SANJEEVA SHETTY VS. GAJALEE COASTAL FOODS PRIVATE LIMITED	Rule16(d),NCL T Rules,2016	3/22/2026	1.wrong file	Shawnfemz
1399	3/27/2026	0710102011662023(No.of Docs 2)	0710102011662023/2	INTERLOCUTORY APPLICATION (I.B.C)/929(ND)2023	MOHINDER SINGH VS. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED	Sec 60(5)	3/22/2026	1.vakalatanama copy missing in pdf	RIL ASSOCIATES & ADV
1400	3/27/2026	0710102011662023(No.of Docs 2)	0710102011662023/2	INTERLOCUTORY APPLICATION (I.B.C)/929(ND)2023	MOHINDER SINGH VS. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED	Sec 60(5)	3/22/2026	1.vakalatanama copy missing in pdf	RIL ASSOCIATES & ADV
1401	3/20/2026	0710102010262026(No.of Docs 2)	0710102010262026/1	INTERLOCUTORY APPLICATION (I.B.C)/670(ND)2026	NEERAJ KUMAR DUBEY VSRUDRA BUILDWELL PROJECTS PRIVATE LIMITED	Sec 60(5)	3/20/2026	1.compliance order missing in pdf 2.vakalatanama copy missing in pdf	akshatgupta.ag
1402	3/19/2026	0710102095432025(No.of Docs 2)	0710102095432025/2	COMPANY PETITION IB (IBC)/685(ND)2025	EQUENTIA FINANCIAL SERVICE PRIVATE LIMITED VS. KUBE AUTOTECH PRIVATE LIMITED	IBC under Sec 7	3/20/2026	1.incomplete file	DecodeResolvency
1403	3/19/2026	0710102067312025(No.of Docs 1)	0710102067312025/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/69(ND)2025	LUMAX AUTO TECHNOLOGIES LIMITED	Sec. 230-232 - Second Motion	3/20/2026	1.compliance order missing in pdf	CPINDIA
1404	3/19/2026	0710102101592025(No.of Docs 2)	0710102101592025/2	INTERLOCUTORY APPLICATION (I.B.C)/5687(ND)2025	URMILA BHATTAL VS. RANJAN CHAKRABORTI RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	3/20/2026	1.bookmarking as per index 2.pagination missing in index 3.compliance order missing in pdf 4.vakalatanama copy missing in pdf	AdvBhattal
1405	3/25/2026	0710102014612024(No.of Docs 2)	0710102014612024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
1406	3/18/2026	0710102014352026(No.of Docs 2)	0710102014352026/1	INTERLOCUTORY APPLICATION (I.B.C)/802(ND)2026	ANUJ GOYAL VS. MANOJ KULSHRESHTHA	Sec 60(5)	3/19/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	nattasha.garg
1407	3/16/2026	0710102000652026(No.of Docs 3)	0710102000652026/2	COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026	LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA	Rule 32	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. copy of vakalatanama missed	
1408	3/16/2026	0710102000652026(No.of Docs 3)	0710102000652026/2	COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026	LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA	Rule 32	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. copy of vakalatanama missed	
1409	3/16/2026	0710102000652026(No.of Docs 3)	0710102000652026/2	COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026	LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA	Rule 32	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. copy of vakalatanama missed	
1410	3/16/2026	0710102000652026(No.of Docs 3)	0710102000652026/2	COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026	LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA	Rule 32	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. copy of vakalatanama missed	

1411	3/16/2026	0710102000652026(No.of Docs 3)	0710102000652026/2	COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026	LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA	Rule 32	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. copy of vakalatnama missed	
1412	3/16/2026	0710102000652026(No.of Docs 3)	0710102000652026/2	COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026	LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA	Rule 32	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. copy of vakalatnama missed	
1413	3/16/2026	0710102000652026(No.of Docs 3)	0710102000652026/2	COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026	LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA	Rule 32	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. copy of vakalatnama missed	
1414	3/16/2026	0710102000652026(No.of Docs 3)	0710102000652026/2	COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026	LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA	Rule 32	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. copy of vakalatnama missed	
1415	3/16/2026	0710102000652026(No.of Docs 3)	0710102000652026/2	COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026	LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA	Rule 32	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. copy of vakalatnama missed	
1416	3/26/2026	0710102000612026(No.of Docs 2)	0710102000612026/2	COMPANY APPLICATION(COMPANIES ACT)/4(ND)2026	LEGEND HIGHLANDS PRIVATE LIMITED VS. ARUN JAIN	Rule 32	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	kapoorandcompany
1417	3/26/2026	0710102000612026(No.of Docs 2)	0710102000612026/2	COMPANY APPLICATION(COMPANIES ACT)/4(ND)2026	LEGEND HIGHLANDS PRIVATE LIMITED VS. ARUN JAIN	Rule 32	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	kapoorandcompany
1418	3/26/2026	0710102000612026(No.of Docs 2)	0710102000612026/2	COMPANY APPLICATION(COMPANIES ACT)/4(ND)2026	LEGEND HIGHLANDS PRIVATE LIMITED VS. ARUN JAIN	Rule 32	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	kapoorandcompany
1419	3/26/2026	0710102000612026(No.of Docs 2)	0710102000612026/2	COMPANY APPLICATION(COMPANIES ACT)/4(ND)2026	LEGEND HIGHLANDS PRIVATE LIMITED VS. ARUN JAIN	Rule 32	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	kapoorandcompany
1420	3/25/2026	0710102000502026(No.of Docs 3)	0710102000502026/1	COMPANY PETITION IB (IBC)/93(ND)2026	PARAS GABA AUTHORISED REPRESENTATIVE OF 112 HOME BUYERS VS. MAHAGUN (INDIA) PRIVATE LIMITED	IBC under Sec 7	3/19/2026	No of objection 1. wrong file, kindly file IA	ADHISH
1421	3/25/2026	0710102000502026(No.of Docs 3)	0710102000502026/1	COMPANY PETITION IB (IBC)/93(ND)2026	PARAS GABA AUTHORISED REPRESENTATIVE OF 112 HOME BUYERS VS. MAHAGUN (INDIA) PRIVATE LIMITED	IBC under Sec 7	3/19/2026	No of objection 1. wrong file, kindly file IA	ADHISH
1422	3/25/2026	0710102000502026(No.of Docs 3)	0710102000502026/1	COMPANY PETITION IB (IBC)/93(ND)2026	PARAS GABA AUTHORISED REPRESENTATIVE OF 112 HOME BUYERS VS. MAHAGUN (INDIA) PRIVATE LIMITED	IBC under Sec 7	3/19/2026	No of objection 1. wrong file, kindly file IA	ADHISH
1423	3/25/2026	0710102000502026(No.of Docs 3)	0710102000502026/1	COMPANY PETITION IB (IBC)/93(ND)2026	PARAS GABA AUTHORISED REPRESENTATIVE OF 112 HOME BUYERS VS. MAHAGUN (INDIA) PRIVATE LIMITED	IBC under Sec 7	3/19/2026	No of objection 1. wrong file, kindly file IA	ADHISH
1424	3/27/2026	0710102049642025(No.of Docs 2)	7.10102E+14	COMPANY PETITION IB (IBC)/692(ND)2025	K. ANANDHU VS. M/S. CONTINENTAL ENGINEERING CORPORATION	IBC Under Sec 9	3/19/2026	1.kindly file IA	TheofficeSG
1425	3/16/2026	0710102109062025(No.of Docs 2)	0710102109062025/2	COMPANY PETITION IB (IBC)/686(ND)2025	M/S POWER INFRA PRO PVT LTD VS. M/S BHAGAT RAM OM PRAKASH AGRO PRIVATE LIMITED	IBC under Sec 7	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	nattasha.garg
1426	3/16/2026	0710102109062025(No.of Docs 2)	0710102109062025/2	COMPANY PETITION IB (IBC)/686(ND)2025	M/S POWER INFRA PRO PVT LTD VS. M/S BHAGAT RAM OM PRAKASH AGRO PRIVATE LIMITED	IBC under Sec 7	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	nattasha.garg
1427	3/16/2026	0710102109062025(No.of Docs 2)	0710102109062025/2	COMPANY PETITION IB (IBC)/686(ND)2025	M/S POWER INFRA PRO PVT LTD VS. M/S BHAGAT RAM OM PRAKASH AGRO PRIVATE LIMITED	IBC under Sec 7	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	nattasha.garg
1428	3/16/2026	0710102109062025(No.of Docs 2)	0710102109062025/2	COMPANY PETITION IB (IBC)/686(ND)2025	M/S POWER INFRA PRO PVT LTD VS. M/S BHAGAT RAM OM PRAKASH AGRO PRIVATE LIMITED	IBC under Sec 7	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	nattasha.garg
1429	3/16/2026	0710102109062025(No.of Docs 2)	0710102109062025/2	COMPANY PETITION IB (IBC)/686(ND)2025	M/S POWER INFRA PRO PVT LTD VS. M/S BHAGAT RAM OM PRAKASH AGRO PRIVATE LIMITED	IBC under Sec 7	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	nattasha.garg
1430	3/16/2026	0710102109062025(No.of Docs 2)	0710102109062025/2	COMPANY PETITION IB (IBC)/686(ND)2025	M/S POWER INFRA PRO PVT LTD VS. M/S BHAGAT RAM OM PRAKASH AGRO PRIVATE LIMITED	IBC under Sec 7	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	nattasha.garg

1431	3/16/2026	0710102109062025(No.of Docs 2)	0710102109062025/2	COMPANY PETITION IB (IBC)/686(ND)2025	M/S POWER INFRA PRO PVT LTD VS. M/S BHAGAT RAM OM PRAKASH AGRO PRIVATE LIMITED	IBC under Sec 7	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	nattasha.garg
1432	3/16/2026	0710102109062025(No.of Docs 2)	0710102109062025/2	COMPANY PETITION IB (IBC)/686(ND)2025	M/S POWER INFRA PRO PVT LTD VS. M/S BHAGAT RAM OM PRAKASH AGRO PRIVATE LIMITED	IBC under Sec 7	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	nattasha.garg
1433	3/16/2026	0710102109062025(No.of Docs 2)	0710102109062025/2	COMPANY PETITION IB (IBC)/686(ND)2025	M/S POWER INFRA PRO PVT LTD VS. M/S BHAGAT RAM OM PRAKASH AGRO PRIVATE LIMITED	IBC under Sec 7	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	nattasha.garg
1434	3/22/2026	0710102092962025(No.of Docs 1)	0710102092962025/1	COMPANY PETITION (COMPANIES ACT)/195(ND)2025	MR. SANDEEP KAPOOR VS. WELD ALLOY PRODUCTS LIMITED	Sec. 241(1),Sec. 242(4)	3/19/2026	No of objection 1. index mandatory in pdf	ADVOCATE.SCHAWLA
1435	3/22/2026	0710102092962025(No.of Docs 1)	0710102092962025/1	COMPANY PETITION (COMPANIES ACT)/195(ND)2025	MR. SANDEEP KAPOOR VS. WELD ALLOY PRODUCTS LIMITED	Sec. 241(1),Sec. 242(4)	3/19/2026	No of objection 1. index mandatory in pdf	ADVOCATE.SCHAWLA
1436	3/22/2026	0710102092962025(No.of Docs 1)	0710102092962025/1	COMPANY PETITION (COMPANIES ACT)/195(ND)2025	MR. SANDEEP KAPOOR VS. WELD ALLOY PRODUCTS LIMITED	Sec. 241(1),Sec. 242(4)	3/19/2026	No of objection 1. index mandatory in pdf	ADVOCATE.SCHAWLA
1437	3/22/2026	0710102092962025(No.of Docs 1)	0710102092962025/1	COMPANY PETITION (COMPANIES ACT)/195(ND)2025	MR. SANDEEP KAPOOR VS. WELD ALLOY PRODUCTS LIMITED	Sec. 241(1),Sec. 242(4)	3/19/2026	No of objection 1. index mandatory in pdf	ADVOCATE.SCHAWLA
1438	3/25/2026	0710102085532025(No.of Docs 2)	0710102085532025/2	INTERLOCATORY APPLICATION(COMP ANIES ACT)/373(ND)2025	NARESH KUMAAR JAGGI VS. M/S SEAGULL BUILDWELL PVT. LTD. & ORS	Rule 11 of NCLT	3/19/2026	No of objection 1. three rs court fees and 25rs welfare ticket missed in vakalatnama.	lex.corpn@gmail.com
1439	3/25/2026	0710102085532025(No.of Docs 2)	0710102085532025/2	INTERLOCATORY APPLICATION(COMP ANIES ACT)/373(ND)2025	NARESH KUMAAR JAGGI VS. M/S SEAGULL BUILDWELL PVT. LTD. & ORS	Rule 11 of NCLT	3/19/2026	No of objection 1. three rs court fees and 25rs welfare ticket missed in vakalatnama.	lex.corpn@gmail.com
1440	3/25/2026	0710102085532025(No.of Docs 2)	0710102085532025/2	INTERLOCATORY APPLICATION(COMP ANIES ACT)/373(ND)2025	NARESH KUMAAR JAGGI VS. M/S SEAGULL BUILDWELL PVT. LTD. & ORS	Rule 11 of NCLT	3/19/2026	No of objection 1. three rs court fees and 25rs welfare ticket missed in vakalatnama.	lex.corpn@gmail.com
1441	3/25/2026	0710102085532025(No.of Docs 2)	0710102085532025/2	INTERLOCATORY APPLICATION(COMP ANIES ACT)/373(ND)2025	NARESH KUMAAR JAGGI VS. M/S SEAGULL BUILDWELL PVT. LTD. & ORS	Rule 11 of NCLT	3/19/2026	No of objection 1. three rs court fees and 25rs welfare ticket missed in vakalatnama.	lex.corpn@gmail.com
1442	3/20/2026	0710102081762025(No.of Docs 3)	0710102081762025/2	COMPANY PETITION IB (IBC)/525(ND)2025	RETAILEZ PRIVATE LIMITED VS. ROCKINGDEALS PRIVATE LIMITED	IBC Under Sec 9	3/19/2026	No of objection 1. remove application in reply or if mandatory so attach in annexure.	lexgridlegal
1443	3/20/2026	0710102081762025(No.of Docs 3)	0710102081762025/2	COMPANY PETITION IB (IBC)/525(ND)2025	RETAILEZ PRIVATE LIMITED VS. ROCKINGDEALS PRIVATE LIMITED	IBC Under Sec 9	3/19/2026	No of objection 1. remove application in reply or if mandatory so attach in annexure.	lexgridlegal
1444	3/20/2026	0710102081762025(No.of Docs 3)	0710102081762025/2	COMPANY PETITION IB (IBC)/525(ND)2025	RETAILEZ PRIVATE LIMITED VS. ROCKINGDEALS PRIVATE LIMITED	IBC Under Sec 9	3/19/2026	No of objection 1. remove application in reply or if mandatory so attach in annexure.	lexgridlegal
1445	3/20/2026	0710102081762025(No.of Docs 3)	0710102081762025/2	COMPANY PETITION IB (IBC)/525(ND)2025	RETAILEZ PRIVATE LIMITED VS. ROCKINGDEALS PRIVATE LIMITED	IBC Under Sec 9	3/19/2026	No of objection 1. remove application in reply or if mandatory so attach in annexure.	lexgridlegal
1446	3/18/2026	0710120005482018(No.of Docs 5)	0710120005482018/54	COMPANY PETITION IB (IBC)/995(ND)2018	VMS EQUIPMENT PRIVATE LIMITED VS. PRIMROSE INFRA TECH PRIVATE LIMITED	IBC Under Sec 9	3/19/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	Anuja Pethia
1447	3/26/2026	0710102065392025(No.of Docs 2)	0710102065392025/12	CP(AA) MERGER AND AMALGAMATION(CO MPANIES ACT)/65(ND)2025	DENTSU WEBCHUTNEY PRIVATE LIMITED	Sec. 230-232 - Second Motion	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	naresh@gmail.com
1448	3/26/2026	0710102065392025(No.of Docs 2)	0710102065392025/12	CP(AA) MERGER AND AMALGAMATION(CO MPANIES ACT)/65(ND)2025	DENTSU WEBCHUTNEY PRIVATE LIMITED	Sec. 230-232 - Second Motion	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	naresh@gmail.com

1449	3/26/2026	0710102065392025(No.of Docs 2)	0710102065392025/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/65(ND)2025	DENTSU WEBCHUTNEY PRIVATE LIMITED	Sec. 230-232 - Second Motion	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	naresh@gmail.com
1450	3/26/2026	0710102065392025(No.of Docs 2)	0710102065392025/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/65(ND)2025	DENTSU WEBCHUTNEY PRIVATE LIMITED	Sec. 230-232 - Second Motion	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	naresh@gmail.com
1451	3/18/2026	0710102014552025(No.of Docs 2)	0710102014552025/21	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/31(ND)2025	G.R. SALES PRIVATE LIMITED	Sec. 230-232, Sec 234	3/19/2026	1. Wrong file kindly file in IA	Pradeep@123
1452	3/18/2026	0710102009982025(No.of Docs 2)	0710102009982025/4	COMPANY PETITION IB (IBC)/178(ND)2025	JATINDER KUMAR JAIN PROPRIETOR OF M/S RACHIT KNITWEAR VS. MAYASHEEL RETAIL INDIA LIMITED	IBC Under Sec 9	3/19/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	shubhamgupta
1453	3/18/2026	0710102094862024(No.of Docs 2)	0710102094862024/46	INTERLOCUTORY APPLICATION (I.B.C)/5505(ND)2024	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. DR. SUBHASH CHANDRA PERSONAL GAURANTOR	Application under any other provisions- IBC	3/19/2026	1. counsel details missed on index. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 3. sign missed on every page of PDF	suchitra1234
1454	3/19/2026	0710102087632024(No.of Docs 2)	0710102087632024/5	RESTORATION APPLICATION (COMPANIES ACT)/46(PB)2024	KRISHAN KUMAR BHARGAVA VS. CAXTON PRESS PRIVATE LIMITED & ORS	Rule 11 of NCLT	3/19/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 2. Three Rs. Court fee missed on vakalatanama.	justitia
1455	3/25/2026	0710102014612024(No.of Docs 3)	0710102014612024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. bookmarking missed in vol.2 2. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
1456	3/25/2026	0710102014612024(No.of Docs 3)	0710102014612024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. bookmarking missed in vol.2 2. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
1457	3/25/2026	0710102014612024(No.of Docs 3)	0710102014612024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. bookmarking missed in vol.2 2. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
1458	3/25/2026	0710102014612024(No.of Docs 3)	0710102014612024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. bookmarking missed in vol.2 2. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
1459	3/25/2026	0710102014612024(No.of Docs 3)	0710102014612024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. bookmarking missed in vol.2 2. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
1460	3/25/2026	0710102014612024(No.of Docs 3)	0710102014612024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. bookmarking missed in vol.2 2. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
1461	3/25/2026	0710102014612024(No.of Docs 3)	0710102014612024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. bookmarking missed in vol.2 2. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
1462	3/25/2026	0710102014612024(No.of Docs 3)	0710102014612024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. bookmarking missed in vol.2 2. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
1463	3/25/2026	0710102014612024(No.of Docs 3)	0710102014612024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. bookmarking missed in vol.2 2. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
1464	3/25/2026	0710102014612024(No.of Docs 3)	0710102014612024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. bookmarking missed in vol.2 2. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
1465	3/25/2026	0710102014612024(No.of Docs 3)	0710102014612024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. bookmarking missed in vol.2 2. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra

1466	3/25/2026	0710102014612024(No.of Docs 3)	0710102014612024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. bookmarking missed in vol.2 2. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
1467	3/25/2026	0710102014612024(No.of Docs 2)	0710102014612024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
1468	3/25/2026	0710102014612024(No.of Docs 2)	0710102014612024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
1469	3/25/2026	0710102014612024(No.of Docs 2)	0710102014612024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
1470	3/25/2026	0710102014612024(No.of Docs 2)	0710102014612024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
1471	3/25/2026	0710102014612024(No.of Docs 2)	0710102014612024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
1472	3/25/2026	0710102014612024(No.of Docs 3)	0710102014612024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. bookmarking missed in vol.2 2. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
1473	3/25/2026	0710102014612024(No.of Docs 3)	0710102014612024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. bookmarking missed in vol.2 2. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
1474	3/25/2026	0710102014612024(No.of Docs 3)	0710102014612024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. bookmarking missed in vol.2 2. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
1475	3/25/2026	0710102014612024(No.of Docs 3)	0710102014612024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. bookmarking missed in vol.2 2. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
1476	3/25/2026	0710102014612024(No.of Docs 2)	0710102014612024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
1477	3/25/2026	0710102014612024(No.of Docs 2)	0710102014612024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
1478	3/25/2026	0710102014612024(No.of Docs 2)	0710102014612024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/19/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	Rashmi Chopra
1479	3/19/2026	0710102084472023(No.of Docs 1)	0710102084472023/7	COMPANY PETITION IB (IBC)/92(ND)2024	CENTRAL BANK OF INDIA VS. SUMOHITA KAUR	Section 95(1)	3/19/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	brijesh_tamber
1480	3/17/2026	0710102083952023(No.of Docs 14)	0710102083952023/5	COMPANY PETITION (COMPANIES ACT)/20(PB)2024	VINOD KUMAR GUPTA VS. ANANT COLD STORAGE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	3/19/2026	1. sign missed on every page of reply. 2. True copy sign missed on Annexures. 3. Bookmarking missing in all PDF. 4. OCR missed on all PDF. 5. Remove Double Pagination in all PDF. 6. pages are not readable 153, 695, 697, 698 701, 703, 706 to 710 kindly upload the clear pages	psplegal
1481	3/18/2026	0710102080102022(No.of Docs 2)	0710102080102022/12	COMPANY PETITION (COMPANIES ACT)/24(ND)2023	AARTI MITTAL VS. HIMALAYA ESOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Section 246	3/19/2026	1. index and bookmarking mandatory. 2. sign missed on every page of PDF. 3. incomplete file	NSK_KOCHHARNITIN
1482	3/17/2026	0710102049222025(No.of Docs 2)	0710102049222025/5	COMPANY PETITION (COMPANIES ACT)/96(ND)2025	BOBBY ANAND VS. RAWAL APARTMENTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	3/18/2026	1. Sign missed on every page of reply 2. kindly translate page no 51 Hindi to English. 3. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	advocatesumitbatra
1483	3/17/2026	0710102014822026(No.of Docs 1)	0710102014822026/1	INTERLOCUTORY APPLICATION (I.B.C)/906(ND)2026	HONDA MOTOR CO. LTD. VS. MR. BHOOPESH GUPTA RESOLUTION PROFESSIONAL FOR HERO ELECTRIC VEHICLES PRIVATE LIMITED	Sec 60(5)	3/18/2026	1.compliance order missing in pdf 2.need all pages sign in pdf	Inttladvocare

1484	3/17/2026	0710102024412025(No.of Docs 2)	0710102024412025/2	INTERLOCUTORY APPLICATION (I.B.C)/2203(PB)2025	DEEPAK DEODHAR VS. CLC INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	3/18/2026	1.this pages is blur 44,45, 2.compliance order missing in pdf	honeysatpal
1485	3/17/2026	0710102401402016(No.of Docs 2)	0710102401402016/30	COMPANY PETITION (COMPANIES ACT)/1236(PB)2016	MR. NITIN KHADELWAL VS MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.	Application under any other provisions	3/18/2026	1. incomplete file, or compliance order needed	archerjurists
1486	3/16/2026	0710102015632026(No.of Docs 1)	0710102015632026/1	INTERLOCUTORY APPLICATION (I.B.C)/942(ND)2026	SOMNATH BATABYAL VSVARDHMAN ESTATES AND DEVELOPERS PRIVATELIMITED	Sections 60(5)/Regulation 13	3/18/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	nakulgrv
1487	3/16/2026	0710102016522026(No.of Docs 1)	0710102016522026/1	INTERLOCUTORY APPLICATION (I.B.C)/966(ND)2026	PRASSAN NAVIN KUMAR SINHA	Sec 60(5)	3/18/2026	1. incomplete file or compliance order required	harshitkumarawat
1488	3/17/2026	0710102024412025(No.of Docs 2)	0710102024412025/3	INTERLOCUTORY APPLICATION (I.B.C)/2203(PB)2025	DEEPAK DEODHAR VS. CLC INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	3/18/2026	1.this pages is blur 44,45, 2.compliance order missing in pdf	honeysatpal
1489	3/18/2026	0710102021642023(No.of Docs 1)	0710102021642023/4	COMPANY PETITION IB (IBC)/410(ND)2023	STATE BANK OF INDIA VS. MANDER DAS JAIN	Section 95(1)	3/18/2026	1.compliance order missing in pdf	ak10911
1490	3/14/2026	0710102092592025(No.of Docs 2)	0710102092592025/2	COMPANY PETITION IB (IBC)/716(ND)2025	RINAC INDIA LIMITED VS. MOJOLAND INDIA LIMITED	IBC Under Sec 9	3/18/2026	No of objection 1. page no 25 need english translation. 2. latest order missed	Kajalsonkar
1491	3/14/2026	0710102092562024(No.of Docs 2)	0710102092562024/5	COMPANY APPEAL(COMPANIES ACT)/202(ND)2024	ARIES TRAVELS PRIVATE LIMITED & ORS VS. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	3/18/2026	No of objection 1. latest order missed.	nakulmohta
1492	3/18/2026	0710102021842023(No.of Docs 1)	0710102021842023/6	COMPANY PETITION IB (IBC)/453(ND)2023	STATE BANK OF INDIA VS. SANJAY GOEL	Section 95(1)	3/18/2026	1.compliance order missing in pdf	ak10911
1493	3/18/2026	0710102021702023(No.of Docs 1)	0710102021702023/9	COMPANY PETITION IB (IBC)/452(ND)2023	STATE BANK OF INDIA VS. PANKAJ JAIN	Section 95(1)	3/18/2026	1.compliance order missing in pdf	ak10911
1494	3/11/2026	0710102064742025(No.of Docs 2)	0710102064742025/4	INTERLOCUTORY APPLICATION (I.B.C)/3664(ND)2025	PRITAMPAL VS. MR. JALESH KUMAR GROVER	Sec 60(5)	3/17/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	rachitmit
1495	3/11/2026	0710102064742025(No.of Docs 2)	0710102064742025/4	INTERLOCUTORY APPLICATION (I.B.C)/3664(ND)2025	PRITAMPAL VS. MR. JALESH KUMAR GROVER	Sec 60(5)	3/17/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	rachitmit
1496	3/24/2026	0710102102562025(No.of Docs 2)	0710102102562025/3	INTERLOCUTORY APPLICATION (I.B.C)/5738(ND)2025	SHASHANK PODDAR VS. ASHISH SINGH	Sec 60(5)	3/17/2026	1.compliance order the last order required in pdf	bajpaiankita86
1497	3/14/2026	0710102107212025(No.of Docs 1)	0710102107212025/4	TRANSFER APPLICATION (IBC)/70(PB)2025	KAY BOUVET ENGINEERING LTD VS. IDBI BANK	Rule16(d),NCLT Rules,2016 IBC	3/17/2026	No of objection 1. date missed in vakalatnama. 2. sign missed in index.	avik2646
1498	3/15/2026	0710102108282025(No.of Docs 1)	0710102108282025/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/482(ND)2025	VINOD KUMAR JAIN VS. DIMENSION PROMOTERS PRIVATE LIMITED	Rule 11 of NCLT	3/17/2026	No of objection 1. latest order missed.	admin@lexfavius.com
1499	3/16/2026	0710102109512025(No.of Docs 1)	0710102109512025/2	INTERLOCUTORY APPLICATION (I.B.C)/6233(ND)2025	INDIAN BANK VS. ASHOK KUMAR AGGARWAL	Application under any other provisions- IBC	3/17/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 2. bookmarking mandatory.	Mohan and Co.
1500	3/25/2026	0710102014612024(No.of Docs 2)	0710102014612024/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (l) of section 230	3/17/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. kindly remove repeat PDF	Rashmi Chopra
1501	3/16/2026	0710102072202022(No.of Docs 9)	0710102072202022/32	COMPANY PETITION (COMPANIES ACT)/149(ND)2022	UMESH GUPTA VS. MEDIPOL PHARMACEUTICAL INDIA PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	3/17/2026	1.wrong file	ridhimabansal1803
1502	3/16/2026	0710102009822026(No.of Docs 2)	0710102009822026/2	COMPANY APPLICATION(COMPANIES ACT)/31(ND)2026	LEGEND HIGHLANDS PVT. LTD. VS. ARUN JAIN	Rule 11 of NCLT	3/17/2026	No of objection 1. kindly attach latest order 2. copy of vakalatnama missed. 3. sign missed in reply.	kapoorandcompany
1503	3/24/2026	0710102095202023(No.of Docs 6)	0710102095202023/52	TRANSFER PETITION(COMPANIES ACT)/25(ND)2023	NATIONAL BUILDINGS CONSTRUCTION CORPORATION LTD. VS. NARENDER IMPEX LTD	Sec 433(e)/433(f) of CA 1956	3/17/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 2. Kindly Application put in Annexures. 3. True copy mandatory on Annexures. 4. Sign missed on every page of reply. 5. Copy of vakalatnama missed in PDF.	atin@llegal.com

1504	3/9/2026	0710102093332025(No.of Docs 2)	0710102093332025/2	COMPANY PETITION IB (IBC)/560(ND)2025	AEROTECH FMS PRIVATE LIMITED VS. PRADHAAN AIR EXPRESS PRIVATE LIMITED	IBC Under Sec 9	3/17/2026	1.compliance order the last order required in pdf	knmncit
1505	3/16/2026	0710102100852025(No.of Docs 2)	0710102100852025/5	COMPANY PETITION IB (IBC)/650(ND)2025	AHLUWALIA CONTRACTS (INDIA) LIMITED VS. MS PRATEEK REALTORS INDIA PRIVATE LIMITED	IBC Under Sec 9	3/17/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	Shashank@07
1506	3/13/2026	0710102102912025(No.of Docs 2)	0710102102912025/4	COMPANY PETITION IB (IBC)/639(ND)2025	OFB TECH PRIVATE LIMITED VS. H C JAIN PIPES PRIVATE LIMITED	IBC Under Sec 9	3/17/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	Legislegal
1507	3/14/2026	0710102102912025(No.of Docs 2)	0710102102912025/5	COMPANY PETITION IB (IBC)/639(ND)2025	OFB TECH PRIVATE LIMITED VS. H C JAIN PIPES PRIVATE LIMITED	IBC Under Sec 9	3/17/2026	No of objection 1. Bookmarking mandatory 2. remove extra pdf. 3. pagination missed in index and pdf. 4. sign missed on every page. 5. copy of vakalatnama missed 6. affidavit incomplete. 7. latest order missed. 8. service missed.	ABHAY12226
1508	3/14/2026	0710102102912025(No.of Docs 2)	0710102102912025/5	COMPANY PETITION IB (IBC)/639(ND)2025	OFB TECH PRIVATE LIMITED VS. H C JAIN PIPES PRIVATE LIMITED	IBC Under Sec 9	3/17/2026	No of objection 1. Bookmarking mandatory 2. remove extra pdf. 3. pagination missed in index and pdf. 4. sign missed on every page. 5. copy of vakalatnama missed 6. affidavit incomplete. 7. latest order missed. 8. service missed.	ABHAY12226
1509	3/14/2026	0710102102912025(No.of Docs 2)	0710102102912025/5	COMPANY PETITION IB (IBC)/639(ND)2025	OFB TECH PRIVATE LIMITED VS. H C JAIN PIPES PRIVATE LIMITED	IBC Under Sec 9	3/17/2026	No of objection 1. Bookmarking mandatory 2. remove extra pdf. 3. pagination missed in index and pdf. 4. sign missed on every page. 5. copy of vakalatnama missed 6. affidavit incomplete. 7. latest order missed. 8. service missed.	ABHAY12226
1510	3/14/2026	0710102102912025(No.of Docs 2)	0710102102912025/5	COMPANY PETITION IB (IBC)/639(ND)2025	OFB TECH PRIVATE LIMITED VS. H C JAIN PIPES PRIVATE LIMITED	IBC Under Sec 9	3/17/2026	No of objection 1. Bookmarking mandatory 2. remove extra pdf. 3. pagination missed in index and pdf. 4. sign missed on every page. 5. copy of vakalatnama missed 6. affidavit incomplete. 7. latest order missed. 8. service missed.	ABHAY12226
1511	3/24/2026	0710102102562025(No.of Docs 2)	0710102102562025/3	INTERLOCUTORY APPLICATION (I.B.C)/5738(ND)2025	SHASHANK PODDAR VS. ASHISH SINGH	Sec 60(5)	3/17/2026	1.compliance order the last order required in pdf	bajpaiankita86
1512	3/24/2026	0710102102562025(No.of Docs 2)	0710102102562025/3	INTERLOCUTORY APPLICATION (I.B.C)/5738(ND)2025	SHASHANK PODDAR VS. ASHISH SINGH	Sec 60(5)	3/17/2026	1.compliance order the last order required in pdf	bajpaiankita86
1513	3/24/2026	0710102095202023(No.of Docs 6)	0710102095202023/52	TRANSFER PETITION(COMPANIE S ACT)/25(ND)2023	NATIONAL BUILDINGS CONSTRUCTION CORPORATION LTD. VS. NARENDER IMPEX LTD	Sec 433(e)/433(f) of CA 1956	3/17/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 2. Kindly Application put in Annexures. 3. True copy mandatory on Annexures. 4. Sign missed on every page of reply. 5. Copy of vakalatnama missed in PDF.	attin@iolegal.com
1514	3/24/2026	0710102102562025(No.of Docs 2)	0710102102562025/3	INTERLOCUTORY APPLICATION (I.B.C)/5738(ND)2025	SHASHANK PODDAR VS. ASHISH SINGH	Sec 60(5)	3/17/2026	1.compliance order the last order required in pdf	bajpaiankita86
1515	3/24/2026	0710102095202023(No.of Docs 6)	0710102095202023/52	TRANSFER PETITION(COMPANIE S ACT)/25(ND)2023	NATIONAL BUILDINGS CONSTRUCTION CORPORATION LTD. VS. NARENDER IMPEX LTD	Sec 433(e)/433(f) of CA 1956	3/17/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 2. Kindly Application put in Annexures. 3. True copy mandatory on Annexures. 4. Sign missed on every page of reply. 5. Copy of vakalatnama missed in PDF.	attin@iolegal.com
1516	3/24/2026	0710102095202023(No.of Docs 6)	0710102095202023/52	TRANSFER PETITION(COMPANIE S ACT)/25(ND)2023	NATIONAL BUILDINGS CONSTRUCTION CORPORATION LTD. VS. NARENDER IMPEX LTD	Sec 433(e)/433(f) of CA 1956	3/17/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 2. Kindly Application put in Annexures. 3. True copy mandatory on Annexures. 4. Sign missed on every page of reply. 5. Copy of vakalatnama missed in PDF.	attin@iolegal.com
1517	3/11/2026	0710102064742025(No.of Docs 2)	0710102064742025/4	INTERLOCUTORY APPLICATION (I.B.C)/3664(ND)2025	PRITAMPAL VS. MR. JALESH KUMAR GROVER	Sec 60(5)	3/17/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	rachitmit
1518	3/11/2026	0710102064742025(No.of Docs 2)	0710102064742025/4	INTERLOCUTORY APPLICATION (I.B.C)/3664(ND)2025	PRITAMPAL VS. MR. JALESH KUMAR GROVER	Sec 60(5)	3/17/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	rachitmit
1519	3/11/2026	0710102064742025(No.of Docs 2)	0710102064742025/4	INTERLOCUTORY APPLICATION (I.B.C)/3664(ND)2025	PRITAMPAL VS. MR. JALESH KUMAR GROVER	Sec 60(5)	3/17/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	rachitmit
1520	3/11/2026	0710102064742025(No.of Docs 2)	0710102064742025/4	INTERLOCUTORY APPLICATION (I.B.C)/3664(ND)2025	PRITAMPAL VS. MR. JALESH KUMAR GROVER	Sec 60(5)	3/17/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	rachitmit
1521	3/11/2026	0710102064742025(No.of Docs 2)	0710102064742025/4	INTERLOCUTORY APPLICATION (I.B.C)/3664(ND)2025	PRITAMPAL VS. MR. JALESH KUMAR GROVER	Sec 60(5)	3/17/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	rachitmit
1522	3/11/2026	0710102064742025(No.of Docs 2)	0710102064742025/4	INTERLOCUTORY APPLICATION (I.B.C)/3664(ND)2025	PRITAMPAL VS. MR. JALESH KUMAR GROVER	Sec 60(5)	3/17/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	rachitmit
1523	3/11/2026	0710102064742025(No.of Docs 2)	0710102064742025/4	INTERLOCUTORY APPLICATION (I.B.C)/3664(ND)2025	PRITAMPAL VS. MR. JALESH KUMAR GROVER	Sec 60(5)	3/17/2026	No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	rachitmit
1524	3/25/2026	0710102014612024(No.of Docs 2)	0710102014612024/4	CA(A) MERGER AND AMALGAMATION(CO MPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/17/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. kindly remove repeat PDF	Rashmi Chopra

1525	3/25/2026	0710102014612024(No.of Docs 2)	0710102014612024/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/17/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. kindly remove repeat PDF	Rashmi Chopra
1526	3/25/2026	0710102014612024(No.of Docs 2)	0710102014612024/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/17/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. kindly remove repeat PDF	Rashmi Chopra
1527	3/16/2026	0710102109002025(No.of Docs 2)	0710102109002025/1	INTERLOCUTORY APPLICATION (I.B.C)6111(ND)2025	MR. VIKAS LAMBA VS. MR. ARUNAVA SIKDAR RESOLUTION PROFESSIONAL M/S DREAM PROCON PRIVATE LIMITED	Sec 60(5)	3/17/2026	1. counsel sign missed on index ana last page of reply. 2. Sign missed on every page of reply	rakesh@12
1528	3/14/2026	0710102111402025(No.of Docs 2)	0710102111402025/2	INTERLOCUTORY APPLICATION (I.B.C)6309(ND)2025	VIJENDER SHARMA VSMR. RAM RATTAN GOYAL	Application under any other provisions- IBC	3/17/2026	1. bookmarking and OCR missed 2. Counsel sign missed on index. 3. counsel sign and details missed on last page of reply. 4. Twenty Five Rs. welfare ticket and three Rs. court fee missed on vaklatanama	adyasingh96
1529	3/16/2026	0710102072202022(No.of Docs 9)	0710102072202022/31	COMPANY PETITION (COMPANIES ACT)/149(ND)2022	UMESH GUPTA VS. MEDIPOL PHARMACEUTICAL INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	3/17/2026	1. Counsel details and sign missed on volume 4 and 6 . 2. Pages 354 to 515 missed in PDF.	ridhimabansal1803
1530	3/25/2026	0710102014612024(No.of Docs 2)	0710102014612024/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/17/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. kindly remove repeat PDF	Rashmi Chopra
1531	3/25/2026	0710102014612024(No.of Docs 2)	0710102014612024/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/17/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. kindly remove repeat PDF	Rashmi Chopra
1532	3/9/2026	0710102093332025(No.of Docs 2)	0710102093332025/2	COMPANY PETITION IB (IBC)/560(ND)2025	AEROTECH FMS PRIVATE LIMITED VS. PRADHAAN AIR EXPRESS PRIVATE LIMITED	IBC Under Sec 9	3/17/2026	1.compliance order the last order required in pdf	knmncit
1533	3/14/2026	0710102093332025(No.of Docs 1)	0710102093332025/3	COMPANY PETITION IB (IBC)/560(ND)2025	AEROTECH FMS PRIVATE LIMITED VS. PRADHAAN AIR EXPRESS PRIVATE LIMITED	IBC Under Sec 9	3/17/2026	No of objection 1. bookmarking missed 2. latest order missed.	indiajuris
1534	3/9/2026	0710102093332025(No.of Docs 2)	0710102093332025/2	COMPANY PETITION IB (IBC)/560(ND)2025	AEROTECH FMS PRIVATE LIMITED VS. PRADHAAN AIR EXPRESS PRIVATE LIMITED	IBC Under Sec 9	3/17/2026	1.compliance order the last order required in pdf	knmncit
1535	3/9/2026	0710102093332025(No.of Docs 2)	0710102093332025/2	COMPANY PETITION IB (IBC)/560(ND)2025	AEROTECH FMS PRIVATE LIMITED VS. PRADHAAN AIR EXPRESS PRIVATE LIMITED	IBC Under Sec 9	3/17/2026	1.compliance order the last order required in pdf	knmncit
1536	3/9/2026	0710102093332025(No.of Docs 2)	0710102093332025/2	COMPANY PETITION IB (IBC)/560(ND)2025	AEROTECH FMS PRIVATE LIMITED VS. PRADHAAN AIR EXPRESS PRIVATE LIMITED	IBC Under Sec 9	3/17/2026	1.compliance order the last order required in pdf	knmncit
1537	3/9/2026	0710102093332025(No.of Docs 2)	0710102093332025/2	COMPANY PETITION IB (IBC)/560(ND)2025	AEROTECH FMS PRIVATE LIMITED VS. PRADHAAN AIR EXPRESS PRIVATE LIMITED	IBC Under Sec 9	3/17/2026	1.compliance order the last order required in pdf	knmncit
1538	3/9/2026	0710102093332025(No.of Docs 2)	0710102093332025/2	COMPANY PETITION IB (IBC)/560(ND)2025	AEROTECH FMS PRIVATE LIMITED VS. PRADHAAN AIR EXPRESS PRIVATE LIMITED	IBC Under Sec 9	3/17/2026	1.compliance order the last order required in pdf	knmncit
1539	3/9/2026	0710102093332025(No.of Docs 2)	0710102093332025/2	COMPANY PETITION IB (IBC)/560(ND)2025	AEROTECH FMS PRIVATE LIMITED VS. PRADHAAN AIR EXPRESS PRIVATE LIMITED	IBC Under Sec 9	3/17/2026	1.compliance order the last order required in pdf	knmncit
1540	3/9/2026	0710102093332025(No.of Docs 2)	0710102093332025/2	COMPANY PETITION IB (IBC)/560(ND)2025	AEROTECH FMS PRIVATE LIMITED VS. PRADHAAN AIR EXPRESS PRIVATE LIMITED	IBC Under Sec 9	3/17/2026	1.compliance order the last order required in pdf	knmncit
1541	3/25/2026	0710102014612024(No.of Docs 2)	0710102014612024/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/17/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. kindly remove repeat PDF	Rashmi Chopra
1542	3/25/2026	0710102014612024(No.of Docs 2)	0710102014612024/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/17/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. kindly remove repeat PDF	Rashmi Chopra
1543	3/25/2026	0710102014612024(No.of Docs 2)	0710102014612024/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024	MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA	Sub-section (I) of section 230	3/17/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. kindly remove repeat PDF	Rashmi Chopra

1544	3/13/2026	0710102015942023(No.of Docs 2)	0710102015942023/5	COMPANY PETITION IB (IBC)/139(ND)2023	EUPHORIA CONSTRUCTION PRIVATE LIMITED VS. AARCITY INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	3/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	shubhanshu2
1545	3/13/2026	0710102015942023(No.of Docs 2)	0710102015942023/5	COMPANY PETITION IB (IBC)/139(ND)2023	EUPHORIA CONSTRUCTION PRIVATE LIMITED VS. AARCITY INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	3/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	shubhanshu2
1546	3/13/2026	0710102015942023(No.of Docs 2)	0710102015942023/5	COMPANY PETITION IB (IBC)/139(ND)2023	EUPHORIA CONSTRUCTION PRIVATE LIMITED VS. AARCITY INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	3/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	shubhanshu2
1547	3/13/2026	0710102015942023(No.of Docs 2)	0710102015942023/5	COMPANY PETITION IB (IBC)/139(ND)2023	EUPHORIA CONSTRUCTION PRIVATE LIMITED VS. AARCITY INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	3/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	shubhanshu2
1548	3/13/2026	0710102015942023(No.of Docs 2)	0710102015942023/5	COMPANY PETITION IB (IBC)/139(ND)2023	EUPHORIA CONSTRUCTION PRIVATE LIMITED VS. AARCITY INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	3/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	shubhanshu2
1549	3/13/2026	0710102033712023(No.of Docs 2)	0710102033712023/9	INTERLOCUTORY APPLICATION (I.B.C)/2442(ND)2023	PRADEEP KUMAR KAUSHIK VS STRAIGHT EDGE CONTRACTS PVT. LTD.	19(2)	3/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order	rajat.bhardwaj
1550	3/20/2026	0710102076382025(No.of Docs 2)	0710102076382025/1	COMPANY PETITION IB (IBC)/574(ND)2025	KAPEESHWAR ENTERPRISES VS. KAMA METAL AND ALLOYS PRIVATE LIMITED	IBC Under Sec 9	3/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	AdvAnujkamal
1551	3/15/2026	0710102010812026(No.of Docs 3)	0710102010812026/3	INTERLOCUTORY APPLICATION (I.B.C)/675(ND)2026	LT. GEN. GIRI RAJ SINGH VS. SOM RESORTS PRIVATE LIMITED	Sec 60(5)	3/16/2026	No of objection 1. latest order missed.	CSGAURAVJOSHI
1552	3/13/2026	0710102015942023(No.of Docs 2)	0710102015942023/5	COMPANY PETITION IB (IBC)/139(ND)2023	EUPHORIA CONSTRUCTION PRIVATE LIMITED VS. AARCITY INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	3/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	shubhanshu2
1553	3/13/2026	0710102059062025(No.of Docs 2)	0710102059062025/6	INTERLOCUTORY APPLICATION (I.B.C)/3412(ND)2025	RACHNA GULLAH W/O RAJESH GULLAH VS. INDIAN OVERSEAS BANK	Application under any other provisions- IBC	3/16/2026	1.kindly attached the compliance order in pdf	Ashishlu
1554	3/20/2026	0710102076382025(No.of Docs 2)	0710102076382025/1	COMPANY PETITION IB (IBC)/574(ND)2025	KAPEESHWAR ENTERPRISES VS. KAMA METAL AND ALLOYS PRIVATE LIMITED	IBC Under Sec 9	3/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	AdvAnujkamal
1555	3/18/2026	0710102000442026(No.of Docs 2)	0710102000442026/5	INTERLOCUTORY APPLICATION (I.B.C)/93(ND)2026	M/S VRC CONSTRUCTIONS (INDIA) LIMITED VSMR SARVESH KASHYAP RESOLUTION PROFESSIONAL	Sec 60(5)	3/16/2026	1.compliance order the last order required in pdf	sanjay.bhatt
1556	3/18/2026	0710102000442026(No.of Docs 2)	0710102000442026/5	INTERLOCUTORY APPLICATION (I.B.C)/93(ND)2026	M/S VRC CONSTRUCTIONS (INDIA) LIMITED VSMR SARVESH KASHYAP RESOLUTION PROFESSIONAL	Sec 60(5)	3/16/2026	1.compliance order the last order required in pdf	sanjay.bhatt
1557	3/13/2026	0710102015942023(No.of Docs 2)	0710102015942023/5	COMPANY PETITION IB (IBC)/139(ND)2023	EUPHORIA CONSTRUCTION PRIVATE LIMITED VS. AARCITY INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	3/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	shubhanshu2
1558	3/18/2026	0710102000442026(No.of Docs 2)	0710102000442026/5	INTERLOCUTORY APPLICATION (I.B.C)/93(ND)2026	M/S VRC CONSTRUCTIONS (INDIA) LIMITED VSMR SARVESH KASHYAP RESOLUTION PROFESSIONAL	Sec 60(5)	3/16/2026	1.compliance order the last order required in pdf	sanjay.bhatt
1559	3/18/2026	0710102000442026(No.of Docs 2)	0710102000442026/5	INTERLOCUTORY APPLICATION (I.B.C)/93(ND)2026	M/S VRC CONSTRUCTIONS (INDIA) LIMITED VSMR SARVESH KASHYAP RESOLUTION PROFESSIONAL	Sec 60(5)	3/16/2026	1.compliance order the last order required in pdf	sanjay.bhatt
1560	3/23/2026	0710102008732026(No.of Docs 1)	0710102008732026/1	INTERLOCUTORY APPLICATION (I.B.C)/497(ND)2026	MAHESH CHAND GOYAL VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD.	Sec 60(5)	3/16/2026	1.compliance order the last order required in pdf	advocatepranavgupta
1561	3/23/2026	0710102008732026(No.of Docs 1)	0710102008732026/1	INTERLOCUTORY APPLICATION (I.B.C)/497(ND)2026	MAHESH CHAND GOYAL VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD.	Sec 60(5)	3/16/2026	1.compliance order the last order required in pdf	advocatepranavgupta

1562	3/23/2026	0710102008732026(No.of Docs 1)	0710102008732026/1	INTERLOCUTORY APPLICATION (I.B.C)/497(ND)2026	MAHESH CHAND GOYAL VS. PRADEEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD.	Sec 60(5)	3/16/2026	1.compliance order the last order required in pdf	advocatepranavgupta
1563	3/13/2026	0710102015942023(No.of Docs 2)	0710102015942023/5	COMPANY PETITION IB (IBC)/139(ND)2023	EUPHORIA CONSTRUCTION PRIVATE LIMITED VS. AARCITY INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	3/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	shubhanshu2
1564	3/13/2026	0710102015942023(No.of Docs 2)	0710102015942023/5	COMPANY PETITION IB (IBC)/139(ND)2023	EUPHORIA CONSTRUCTION PRIVATE LIMITED VS. AARCITY INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	3/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	shubhanshu2
1565	3/20/2026	0710102076382025(No.of Docs 2)	0710102076382025/1	COMPANY PETITION IB (IBC)/574(ND)2025	KAPEESHWAR ENTERPRISES VS. KAMA METAL AND ALLOYS PRIVATE LIMITED	IBC Under Sec 9	3/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	AdvAnujkamal
1566	3/20/2026	0710102076382025(No.of Docs 2)	0710102076382025/1	COMPANY PETITION IB (IBC)/574(ND)2025	KAPEESHWAR ENTERPRISES VS. KAMA METAL AND ALLOYS PRIVATE LIMITED	IBC Under Sec 9	3/16/2026	1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order.	AdvAnujkamal
1567	3/23/2026	0710102008732026(No.of Docs 1)	0710102008732026/1	INTERLOCUTORY APPLICATION (I.B.C)/497(ND)2026	MAHESH CHAND GOYAL VS. PRADEEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD.	Sec 60(5)	3/16/2026	1.compliance order the last order required in pdf	advocatepranavgupta

NOTE: Due to technical glitches, some matters may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in.

[VICTOR VISHAL](#)

PREPARED BY

ASSISTANT REGISTRAR

ar4-nclt@nclt.gov.in